Kissan

2596998  16/09/2013
KISSAN AGRO PRODUCTS PVT.LTD.
128/30, F-BLOCK, KIDWAI NAGAR, KANPUR U.P. 208011
MANUFACTURERS & MERCHANTS & TRADERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/02/2001
DELHI
CATTLE FEED IN CLASS 31.
GROMAX

2627715  14/11/2013

CADILA HEALTHCARE LIMITED
Zydus Tower, Satellite Cross Roads, Sarkhej-Gandhinagar Highway, Ahmedabad-380015, Gujarat
MANUFACTURERS AND MERCHANTS
a company incorporated under The Companies Act, 1956

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
CENTRAL SQUARE, SUITE-328, PLAZA III, 20 MANOHARLAL KHURANA MARG, BARA HINDU RAO (OFF RANI JHANSI ROAD), DELHI 110006

Proposed to be Used
DELHI
NON-MEDICATED ANIMAL FEED ADDITIVES, ANIMAL FEEDS, ANIMAL FOODSTUFFS.
2851431  28/11/2014
RAVINDRA S KHADAKPURKAR
MRS. LALITA KHADAKPURKAR
MRS. VAJJANTI KHADAKPURKAR
trading as ;HARIT KRANTI SEEDS CO.
123/5, AHINSA MARG, DEULGAON RAJA, DISTRICT-BULDHANA-443204, MS, INDIA.
MANUFACTURER AND TRADER
A PARTNERSHIP FIRM
Address for service in India/Agents address:
PARKAR & PARKAR.
333, NARSI NATHA STREET, 3RD FLOOR, KATHA BAZAR, MUMBAI- 400 009.
Used Since :01/04/1986
MUMBAI
MANUFACTURING OF SEEDS FOR COTTON, PULSES, SOYABIN OIL.
Word “BEEJ”.

SAGAR BEEJ

2851431
28/11/2014
RAVINDRA S KHADAKPURKAR
MRS. LALITA KHADAKPURKAR
MRS. VAJJANTI KHADAKPURKAR
trading as ;HARIT KRANTI SEEDS CO.
123/5, AHINSA MARG, DEULGAON RAJA, DISTRICT-BULDHANA-443204, MS, INDIA.
MANUFACTURER AND TRADER
A PARTNERSHIP FIRM
Address for service in India/Agents address:
PARKAR & PARKAR.
333, NARSI NATHA STREET, 3RD FLOOR, KATHA BAZAR, MUMBAI- 400 009.
Used Since :01/04/1986
MUMBAI
MANUFACTURING OF SEEDS FOR COTTON, PULSES, SOYABIN OIL.
Word “BEEJ”.
2870522 29/12/2014
ATHARVA AGROTECH PVT. LTD.
BALAJI PLOT, OPP. DATTA MANDIR, KHAMGAON-444303 (MAHARASHTRA)
MANUFACTURER AND TRADER
A CORPORATE ENTITY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/06/2013
MUMBAI
COTTON SEEDS CAKE, OIL CAKE (FOOD STUFF FOR ANIMALS)
2945325  20/04/2015  
YASHODA HYBRID SEEDS PVT. LTD.  
248, NEAR LAXMI TALKIES, CIVIL LINES, HINGANGHAT, (DIST-WARDHA)-442301 (MAHARASHTRA)  
MANUFACTURER AND TRADER  
A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT,1956  
Address for service in India/Attorney address:  
LAW PROTECTOR  
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.  
Used Since  :17/08/2014  
To be associated with:  
1847690  
MUMBAI  
AGRICULTURAL HORTICULTURAL AND FORESTRY PRODUCT, GRAINS AND AGRICULTURAL SEEDS
3189263  18/02/2016
FUTURE CONSUMER ENTERPRISE LIMITED
KNOWLEDGE HOUSE, SHYAM NAGAR, OFF JOGESHWARI VIKHROLI LINK ROAD, JOGESHWARI (EAST), MUMBAI 400 060
Manufacturer and Merchants
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Proposed to be Used
MUMBAI
Fruit residue; Fresh Fruits and Vegetables
3205337  08/03/2016
NAWAL KISHORE
JAININDER KUMAR
CHANDAN KUMAR
SANJEEV KUMAR
trading as ;SANJIV INDUSTRIES
D-27-28, FOCAL POINT, KHANNA, DISTT. LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/06/1988
DELHI
Cattle Feed & Poultry Feed.
GOKUL
3205541 08/03/2016
NAWAL KISHORE
JAININDER KUMAR
CHANDAN KUMAR
SANJEEV KUMAR
trading as ;SANJIV INDUSTRIES
D-27-28, FOCAL POINT, KHANNA, DISTT. LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/1988

DELHI
Cattle Feed & Poultry Feed.
GURUNOOR FEED
3221632    29/03/2016
ARCHNA
trading as ;SWASTIK INDUSTRIES
688, OLD GRAIN MARKET, MOGA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2012
DELHI
Cattle Feed & Poultry Feed.
KEN FEED
3221869  29/03/2016
DOULAT MASIH
PREM SINGH
BAHADUR KHAN
trading as ;KEN CATTLE FEED INDUSTRIES
SOHAN SINGH MARG, GYM WALI GALL, AMARGARH, TEHSIL MALEKOTLA, DISTT. SANGRUR-148022 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2013
DELHI
Cattle Feed.
3228601  05/04/2016
MR. GIRDHAR GARG
trading as ;FEEDPRO AGRO PRIVATE LIMITED
5/135 C, BANNA DEVI, DELHI G T ROAD, OPP TIGER LOCKS, ALIGARH:- 202001
Manufacturing and Trading
An Indian Company Registered Under Companies Act, 1956
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :31/05/2014
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; POULTRY FEED,
CATTLE FEED, AQUA FEED, FOODSTUFFS FOR ANIMALS, MALT INCLUDED IN CLASS - 31
no exclusive right to the use of the word “NUTRI". Mark should be used as whole..
SHRIRAM 744
3228847  06/04/2016

DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MERCAHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LEX CORPUS
C-301, TRUE FRIENDS CGHS, PLOT NO 29, SEC-6, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
SEEDS.
SHRIRAM NANDITA

3228852  06/04/2016

DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MERCAHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LEX CORPUS
C-301, TRUE FRIENDS CGHS, PLOT NO 29, SEC-6, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
SEEDS
SHRIRAM SUBHAT

3228853  06/04/2016

DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MERCAHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LEX CORPUS
C-301, TRUE FRIENDS CGHS, PLOT NO 29, SEC-6, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
SEEDS.
SHRIRAM 141
3251477  05/05/2016

DCM SHRIRAM LTD.
IST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
LEX CORPUS
C-301, TRUE FRIENDS CGHS, PLOT NO 29, SEC-6, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
SEEDS
SHRIRAM 131

3251478   05/05/2016

DCM SHRIRAM LTD.
IST FLOOR, KANCHEJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MANUFACTURER & MERCHANTS

Address for service in India/Attorney address:
LEX CORPUS
C-301, TRUE FRIENDS CGHS, PLOT NO 29, SEC-6, DWARKA, NEW DELHI 110075

Proposed to be Used

To be associated with:
1204935, 1945517

DELHI
SEEDS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2546596,1608371,1204935,3199040..
RIDHI
3253357   06/05/2016
JASWANT SINGH
AJAY KUMAR
trading as; RAINBOW TRADING COMPANY
S-41, NEW GREEN MARKET, SIRhind, FATEHgarh SAhib (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/11/2012
DELHI
Cattle Feed.
HUKUM

3273156    01/06/2016
TEJRAM
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURE AND MERCHANT

Address for service in India/Attorney address:
PALLAVI ASHOK SIRPURAM
57/B-502, OM SHREE GANESH CHHAYA, TILAK NAGAR, CHEMBUR MUMBAI 400089

Proposed to be Used
DELHI
MOUTH FRESHENER, PAN MASALA INCLUDED IN CLASS 31.
3274847  02/06/2016
JINDAL POLYMER PRODUCTS PVT. LTD.
trading as ;JINDAL POLYMER PRODUCTS PVT. LTD.
A-80, Vivek Vihar, Phase-1, Delhi-110095. India.
Merchants & Manufacturers
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016
DELHI
Agricultural, Horticultural and Forestry Products and Grain not included in other classes; Live Animals; Fresh Fruits and Vegetables, Seeds, Natural Plants and Flowers; Foodstuffs for Animals, Malt.
3281816  11/06/2016
GOODWILL HYBRID SEEDS (INDIA) PVT LTD
5 APPROACH ROAD UKLANA MANDI HISAR HARYANA 125113
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956

Address for service in India/Attorney address:
VARSHA H.BHATT
BHATT LEGAL SERVICES, L-102, GHANSHYAM COMPLEX, NEAR CHANDLODIYA OVER BRIDGE, AHMEDabad -382481
Used Since :10/06/2016

DELHI
SEEDS INCLUDED IN CLASS 31
3350811 31/08/2016
SHRI PALIWAL CATTLE FEED PRIVATE LIMITED
trading as ;SHRI PALIWAL CATTLE FEED PRIVATE LIMITED
SHRI PALIWAL CATTLE FEED PRIVATE LIMITED,NEAR BUS STAND, UPLI ODAN, NATHDWARA, RAJSAMAND - 313301, RAJA STHAN, INDIA.
MANUFACTURER
BODY INCORPORATE FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :11/08/2016
AHMEDABAD
CATTLE FEED, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS IN CLASS 31.
3373006 26/09/2016
NIRANJAN AGRAWAL S/O. SH. PRAHLAD RAI
trading as ;NAGAUR COMMERCIAL CORPORATION
G-14 KRISHI UPAJ MANDI, NAGAUR-341001 (RAJ.)
Manufacture and merchant trading as
Single firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :16/09/2005
AHMEDABAD
Raw and unprocessed grains & seeds, Cereals (Unprocessed) Mouth Freshener (mukhwas).
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1869694.
NIRALI GOLD

3463080 21/01/2017
MR. RAVI SINGH KUSHWAH
trading as ;M/s. ANSH ENTERPRISES
OPPOSITE INDUSTRIAL AREA GATE, AARAMIL, BIRLA NAGAR, GWALIOR -474004 (M.P.) INDIA.
MANUFACTURER, TRADER, PACKER & MERCHANT

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRJADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.) 474009

Proposed to be Used
MUMBAI
ALL TYPE SUPARI, SWEET SUPARI, MITHA MASALA, PAN MASALA, MOUTH FRESHNER, SILVER COATED
ELAICHI, INCLUDED IN CLASS 31

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3479843    13/02/2017
SIDDIQUE O H
GONNIKOPP ROAD, VIRAJPET TOWN, KODAGU DISTRICT KARANATAKA.
MANUFACTURER AND MERCHANTS
SOLO PROPRIETOR
Address for service in India/Attorney address:
V.U. BINDHU
NO. 153, FOURTH FLOOR, THAMBU CHETTY STREET, CHENNAI - 600 001.
Used Since :02/12/2014

CHENNAI
TRADING OF FRESH FISH FOR CONSUMPTION.
SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION..
3492181  23/02/2017
PATEL DILIP SAVJIBHAI
PATEL CHANDUBHAI BHAGWANBHAI
PATEL DALSUKH PRABHUBHAI
TANK DILIP VASRAMBHAI
trading as ;OM AGRO INDUSTRIES
C/o. Dilipbhai S. Patel, Plot No. 45, Keshavnagar, Halvad Road, Dhangadhra, Dist: Surendranagar 363310, Gujarat, India.
Manufacturer and Merchant

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Wheat, Dangar (Paddy), Jeera (Cumin Seeds), Tal (Sesame Seeds), Saunf (Fennel Seed), Ajwain (Carom), Methi (Fenugreek Seeds), Maize and Grains (Cereals).

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3571353   15/06/2017
JASRAJ SINWAR TRADING AS : JASRAJ SINWAR & COMPANY
NEAR BHAIRU JI MANDIR, GAJNER ROAD CHUNGI CHOWKI, BIKANER-RAJASTHAN
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN

Proposed to be Used
AHMEDABAD
Supari, Fresh Fruits and Vegetables, Seeds, Nuts, Natural Plants & Flowers

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THErego SHREE..
Trade Marks Journal No: 1912, 29/07/2019  Class 31

3573833  19/06/2017
MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.
A Society Registered Under Mumbai Co-operative Societies Act - 1925.
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since :01/04/1996
To be associated with:
3573822
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOOD STUFFS FOR ANIMALS AND MALT INCLUDED IN CLASS-31
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DUDHSAGAR.
ADDIMIN

3577432 23/06/2017
FINRAY BIOTECH INC
1ST FLOOR, 240 PARESH MAZUMDAR ROAD, HALTU, KASBA, KOLKOTA - 700078, WEST BENGAL, INDIA
partnership firm

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
KOLKATA
ANIMAL FOODSTUFFS
KUSHWAH

3580320  28/06/2017
SAHDEV SINGH KUSHWAH
AT- PIPLI CHOURAHA, BIJAINAGAR, DIST AJMER, RAJASTHAN
Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.

Associated Trademark Application Number 1225794 & 1290564.
3592735 17/07/2017
METAHELIX LIFE SCIENCES LIMITED
PLOT NO.3, KIADB, 4TH PHASE, BOMMASANDRA INDUSTRIAL ESTATE, BANGALORE-560099, INDIA
COMPANY

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Seeds; Bulbs, seedlings and seeds for planting
subject to the mark should be use as represented in the trademark application.
HARWIN

3594137  18/07/2017

ATUSH SURESHBHAI KHENI
413, Rajhans Tower, Mini Bazar, Varachha Road, Surat - 395006.
sole Proprietor of HARWIN LIFESCIENCE

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used

AHMEDABAD

Seeds; Natural Plants and Flowers; Foodstuffs for Animals; Yeast for Animal Consumption; Agricultural, Horticultural and Forestry Products and Grains not included in other classes; Plant Seeds; Seedling; Living Animals; Fresh Fruits and Vegetables; as included in Class – 31.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. sale of goods is restricted in the state of Gujurat only.
3595111  19/07/2017
SAHYADRI FARMERS PRODUCER COMPANY LTD
Sr No 1102/08, Behind Police Head Quarter, Adgaon, Nashik 422003
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
To be associated with:
3264224

MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3264224.
3604947  02/08/2017

ELEGANCE FOOD PROCESSING AND IMPEX PVT. LTD.
SURVEY NO. 1315 / P1, HALVAD MALIYA HIGHWAY ROAD, OPP. KRISHNA INDUSTRIAL ESTATE, HALVAD - 363330, GUJARAT, INDIA
BODY INCORPORATE (A COMPANY INCORPORATE UNDER THE COMPANIES ACT 2013)

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
WHEAT, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ELEGANCE.
Germinating Hope

3623042  29/08/2017
METAHELIX LIFE SCIENCES LIMITED
PLOT NO.3, KIADB, 4TH PHASE, BOMMASANDRA INDUSTRIAL ESTATE, BANGALORE-560099, INDIA

Company

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Used Since :01/07/2001

CHENNAI

Seeds; Bulbs, seedlings and seeds for planting

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3624823    31/08/2017
RAGHUVANSHI ENTERPRISE
SHOP NO. 119, MARKETING YARD, DOLATPARA JUNAGADH: 362037 GUJARAT, INDIA
Single Firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/08/2017
AHMEDABAD
PROCESSING OF AGRICULTURE PRODUCTS.
Trade Marks Journal No: 1912, 29/07/2019  Class 31

3794449 02/04/2018

SHAFI HAJI NAZIR MOMIN
A/p- Shinoli, Tal- Ambegaon, Dist- Pune, Pin- 410516, Maharashtra, Landmark- Next to T S Borade JR. College
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/01/2000

MUMBAI
PREPARATIONS FOR EGG LAYING POULTRY, POULTRY, LIVE.
M/S. DAY TO DAY
M/s. DAY TO DAY, No. 9, E S R ARCADE, M G R STREET, THONDAMUTHUR ROAD, VADAVALLI, COIMBATORE.
TAMILNADU. Pin: - 641 041
A legally constituted & registered Partnership Firm – named as DAY TO DAY

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010
Used Since :19/07/1995

CHENNAI
AGRICULTURAL & HORTICULTURAL AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, FOODSTUFFS FOR ANIMALS.
Trade Marks Journal No: 1912, 29/07/2019

3850192 02/06/2018
GAUTHAM K S
112, Govindappa Road, Basavanagudi, Bengaluru - 560004
PROPRIETORSHIP
Address for service in India/Attorney address:
PROLAW
No. 18, Chitrakoot, 1st Cross Kumaracot Layout, High Grounds, Bengaluru - 560 001
Used Since: 01/06/2017

CHENNAI
BARLEY, CEREAL SEEDS, COPRA, GRAINS [CEREALS], PEANUTS, RICE, EDIBLE SESAME, WHEAT
Black and White. Includes all Colours and Sizes.
3853859 07/06/2018

GRIVA’S FARM PRIVATE LIMITED
A-001, SAI SUGANDH CHS., VAISHALI NAGAR, S. P. ROAD, DAHISAR EAST, MUMBAI - 400068

THE TRADE MARK ACT- 1999

Address for service in India/Attorney address:

VANCHINATHAN

No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
3864232  19/06/2018
LOYAL HOSPITALITY PVT LTD
4th Floor in Yolee Grande, Bearing no.14 Pottery Road, Frazer Town, Bangalore - 560005, Karnataka, India.
Body Incorporate
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animal; malt.
Infinite Florals
3883925   10/07/2018
ARDANNA LUXURIES PRIVATE LIMITED
PLOT 512K, RD. 31, JUBILEE HILLS, HYDERABAD, TELANGANA-500033
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
3908031  04/08/2018

TRUSTO BIOTECH
#16-7-382/18, Azampura Masjid, Hyderabad – 500 024.
Partnership Firm

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Used Since: 26/08/2016

CHENNAI
Fish meal, Cattle feed, Animal feeds, Livestock feed, Animal feed-stuffs, Animal feed preparations, Living poultry, Live Poultry, Poultry grit, Groats for poultry being included in Class 31.

The mark may be considered as Label.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4030978    18/12/2018
PREM SHANKER PANDEY, TRADING AS, M/S- SUPREME GANGA KAVERI.
Arazi No. 1103, Samya Pras Kutir, Gayatri Nagar, Sirgobardhanpur, Pargana Dehat Amamat, Distt.- Varanasi (U.P.), India.
Proprietor
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since : 19/09/2012
DELHI
SEEDS
Trade Marks Journal No: 1912, 29/07/2019

Class 31

ABHISHEK S/o. SHRI DINESH SONI
PLOT NO 150/151, KHETANADI, KRISHI MANDI CIRCLE, MANDORE ROAD, JODHPUR . RAJASTHAN

Proposed to be Used

AHMEDABAD

AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS, FOODSTUFFS FOR ANIMAL, FLOWERS, CATTLE FEED, FRESH FRUITS, NUTS, VEGETABLES AND HERBS, LIVE ANIMALS, ORGANISMS FOR BREEDING, NATURAL TURF, ORGANIC FRESH FRUITS, ORGANIC FRESH HERBS, ORGANIC FRESH VEGETABLES, PLANTS, SEEDS, BULBS AND SEEDLINGS FOR PLANT BREEDING, TREE AND FORESTRY PRODUCTS, UNPROCESSED GRAIN AND WHEAT IN CLASS 31.
PAN KA IKKA

4048914  07/01/2019

SHIVAM BETELNUT PRIVATE LIMITED
A-204-A, NORTH-EX MALL, SECTOR - 9, ROHINI, NEW DELHI – 110085
BODY INCORPORATE

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used

DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
Trade Marks Journal No: 1912 , 29/07/2019           Class 31

4110937   08/03/2019
EKOLOGIE FORTE PRIVATE LIMITED
SHOP 310, SAI TRADE CENTER OPPOSITE RAILWAY STATION MASJID AURANGABAD MH 431005 IN
DIRECTOR
Address for service in India/Agents address:
PRASAD SATISH TAKALKAR
OFFICE NO.7/8, J. HARNAM PLAZA, OPP. IDBI BANK, Osmanpura, Aurangabad-431005.
Used Since :01/01/2012
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
INCLUDED IN CLASS 31
tito's ORGANIC
4110938   08/03/2019
EKOLOGIE FORTE PRIVATE LIMITED
SHOP 310, SAI TRADE CENTER OPPOSITE RAILWAY STATION MASJID AURANGABAD MH 431005 IN
DIRECTOR
Address for service in India/Agents address:
PRASAD SATISH TAKALKAR
OFFICE NO.7/8, J. HARNAM PLAZA, OPP.IDBI BANK, Osmanpura, Aurangabad-431005.
Used Since :01/01/2012
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT INCLUDED IN CLASS 31
MARIO DUNK-IN

4158882  26/04/2019
M/S TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
LIMITED COMPANY

Address for service in India/Attorney address:
MADAMSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001

Proposed to be Used
To be associated with:
3250620

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOOD STUFFS FOR ANIMALS INCLUDED IN CLASS 31.
RUMANTHA
4180298  20/05/2019
WARVET NUTRITION (INDIA) PVT. LTD.
N-311, SINGAPORE GREEN TALAWALICHANDA INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt as included in Class 31
CORDNERGY

4182485    21/05/2019

SUJATA BANSAL
HANSA INDUSTRIAL PARK, PLOT NO.189, HARIPUR,HINDUAN, BARWALA ROAD, DERABASSI, SAS NAGAR, PUNJAB
PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
Trade Marks Journal No: 1912, 29/07/2019

4189121 28/05/2019
SANDIP KARMAKAR
trading as; VENUS AQUA
GARIA FARTABAD, GANGULY PARA, (NEAR UDAY SANGHA CLUB), KOLKATA - 700084
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
A. PAUL & CO.
362,PUTIARY BANERJEE PARA ROAD, 1ST FLOOR, TOLLYGUNGE, KOLKATA 700 041, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
FISH MEAL.
WHIGO

4190797 29/05/2019
VRS FOODS LIMITED
D-55, Ground Floor, East of Kailash, New Delhi-110065
A company registered under the laws of India

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains, seeds and cereals; fresh fruits, vegetables, herbs and nuts.
4193102  31/05/2019
DCM SHRIRAM LIMITED
trading as ;DCM SHRIRAM LIMITED
1ST FLOOR, KANCHEJUNGA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001.
MANUFACTURERS
Address for service in India/Attorney address:
LEX CORPUS
SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR,19, KIRTI MAHAL, RAJENDRA PLACE, NEW DELHI-110008

Proposed to be Used
To be associated with:
1608368, 1608369

DELHI
SEEDS
Trade Marks Journal No: 1912 ,  29/07/2019       Class 31

4194381    01/06/2019
RAGINI BHANDARI
9/A, Pallavi Apartment, Opposite Govardhan Haveli, Piplod Dumas Road, Surat - 395007, Gujarat
Proprietor
Address for service in India/Attorney address:
VIVEK KAMLESH PATEL, ADVOCATE
102-105, LALBHAI CONTRACTOR COMPLEX, OPPOSITE PARSI LIBRARY, NANPURA MAIN ROAD, NANPURA, SURAT - 395 001 - GUJARAT
Used Since :30/03/2019
AHMEDABAD
Dog Food, Pet Food for Dogs, Edible Dog Treats.
4194794 01/06/2019
MONIKA SETH
D167, 3RD FLOOR, SAKET, NEW DELHI-110017
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Trade Marks Journal No: 1912, 29/07/2019 Class 31

M/S RALPH ROSE CATTLE FEEDS PRIVATE LIMITED
KHANDHAPILLAYAR KOVIL STREET, VEPPILAPATTY P O, VALAPADY, SALEM, TAMILNADU STATE, PIN-636202,INDIA

Body Incorporate

Address for service in India/Attorney address:

ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018

Proposed to be Used

CHENNAI

CATTLE FEED, CATTLE FOOD; MINERAL SALTS OR RAPE CAKE OR COLZA CAKE OR SALT OR TAPIOCA WET OR SPENT GRAIN WET FOR CATTLE; CATTLE CAKE, CATTLE [LIVESTOCK], MAIZE IN THE FORM OF FINE BRAN, WET HUSK OR WET FIBER OR SILAGE FOR CATTLES; TMR (TOTAL MIXED RATION) FEED FOR CATTLE BEING INCLUDED IN CLASS 31.
OATOPIA

4195276  03/06/2019
MR. ADITYA VIJAY RAJPUROHIT
UNIT NO. 2, BUILDING NO. 2, JASWANT BAUG, S.T. ROAD, CHEMBUR, MUMBAI-400071, MAHARASHTRA, INDIA.
An Indian National (A Natural Person)
Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
Oats; fresh oats; raw oats.
4195277  03/06/2019
MR. ADITYA VIJAY RAJPurohit
UNIT NO. 2, BUILDING NO. 2, JASWANT BAUG, S.T. ROAD, CHEMBUR, MUMBAI-400071, MAHARASHTRA, INDIA.
An Indian National (A Natural Person)
Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
Oats; fresh oats; raw oats.
4196449    04/06/2019
M/S. VIRATA SITARA FOODS PVT. LTD.
409 TR GREENS, JUNNASANDRA, KASAVANAHALLI, BANGALORE-560035, KARNATAKA, INDIA
Private limited company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Unprocessed fruits, Raw fruits, Fresh fruits, Flowers, Natural flowers
4196942    04/06/2019
INDIAN BIOFEED PRODUCTS
74/119-A, DHANKUTTI, KANPUR -208 001, UTTAR PRADESH, INDIA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
BIOCALFOS
4196943  04/06/2019
INDIAN BIOFEED PRODUCTS
74/119-A, DHANKUTTI, KANPUR -208 001, UTTAR PRADESH, INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
4197171       04/06/2019
RAMNEEK SINGH
VILLAGE RAM KHARA, TARN TARAN, PUNJAB-143416
INDIVIDUAL

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.

Transliteration :  JUGAN AGRO
4197285 04/06/2019
SOLAR AGROTECH PVT. LTD.
BHAICHAND MEHTA INDUSTRIAL ESTATE, B/H. HOTEL KRISHNA PARK, GONDAL HIGHWAY, VAVDI, RAJKOT - 360004. GUJARAT – INDIA.
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since : 01/05/2016
AHMEDABAD
AGRICULTURE SEEDS IN CLASS 31
IRIL FARMS PVT. LTD.
418, Sector 8 IMT Manesar, Gurgaon, Haryana 122051
Start Up Company
Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1
Used Since :30/04/2019
DELHI
Agricultural, horticultural and forestry products and Grains, fresh fruits and vegetable, seeds, natural plants and flowers, Almonds [fruits], Barley, Beans, Beet, Berries, Dog Biscuits, Bird Foods, Bran, Unprocessed Cereal seeds, Fresh Chestnuts, Chicory, Citrus fruit, Christmas trees, Raw Cocoa beans, Coconuts, Cucumbers, Fertilised Eggs, Fish (live), Fresh Fruits, Hazelnuts, Lemons, Lentils, Lettuce, Lobsters (live), Maize, Mushrooms, Oats, Oil Cake, Peanut meal, Fresh Potatoes, Unprocessed rice, Rye, Squashes, Sugarcane, Wheat
VILA ORGANICS LLP
799 SECTOR R MAHALAXMI NAGAR INDORE 452001
LLP
Limited Liability Partnership Firm

Proposed to be Used
Mumbai
Agricultural, horticultural and forestry products, seeds, natural plants and flowers, foodstuffs for animals
4198692  06/06/2019
M/S. KRITI INDUSTRIES ( INDIA ) LTD.
4TH FLOOR, CHETAK CHAMBER, 14, R.N.T MARG, INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :01/04/1986
To be associated with:
1050041
MUMBAI
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.
Trade Marks Journal No: 1912, 29/07/2019 Class 31

ANVAR T M
Thekkekudy House, Rayonpuram, Perumbavoor, Pin- 683543
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4198879  06/06/2019
PALLAVI BANERJEE SOLE PROPRIETOR OF KOLKATA ORCHID ONLINE
68/134/1 JESSORE ROAD,AMARPALLY SOUTH DUMDUM MOTIJHEEL NORTH 24 PARGANAS WEST BENGAL - 700074
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Proprietor

Address for service in India/Agents address:

Proposed to be Used

MUMBAI

Fruits, Flowers, Vegetables & Agricultural Products Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
4199351    07/06/2019
ANAND CATTLE FEED.  
BALAJI PARK, SURVEY NO.412 P/2, B/H H P PETROL PUMP, BHAVNAGAR HIGH WAY, SARDHAR, RAJKOT-360025  
GUJARAT INDIA  
PARTNERSHIP FIRM  
Address for service in India/Attorney address:  
RAMESH G. SABAD  
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.  
Used Since :24/02/2017  
AHMEDABAD  
CATTLE FEED IN CLASS-31
YUGEN

4200676  07/06/2019

NATASHA MARITA VAS
EAGLE RIDGE, HOUSE NO. 13, BEGUR HOBLI, KAMMANHALLI VILLAGE, BENGALURU- 560068, KARNATAKA

Sole Proprietorship

Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekkahalli, Bannerghatta Road, Bangalore, Karnataka- 560076

Proposed to be Used

CHENNAI

PET FOODS, FOODSTUFFS & BEVERAGES FOR ANIMALS INCLUDED IN CLASS 31
Havnuts

4201600 10/06/2019

SUSHIL KUMAR KAUSHAL
Plot No. 5, Arihant Nagar, West Punjabi Bagh, New Delhi 110026
INDIVIDUAL

Address for service in India/Attorney address:
PULKIT THAREJA
CHAMBER NO. 246-A, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt, Edible Nuts, Raw Nuts, Nuts, Fresh Nuts.
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India (Under Section 8 of the Companies Act, 2013)
Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
4203943  12/06/2019
EARTHOS GLOBAL LLP
603-604, Shreyas, Plot C-1, Sector-23, Nerul (E) Navi Mumbai- 400706
Limited liability partnership
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :25/08/2018
To be associated with:
3461918
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT
4204802  13/06/2019
PARK RETAIL MARKETING PVT. LTD
230, 2nd Floor, Raviraj Cru Building, Bibewadi – Kondawa Road, Bibewadi, Pune 411037
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI

Organic fresh herbs, fruits and vegetables and grains not included in other classes
4205746 13/06/2019
TANDHAN BIOCHEMICALS PVT. LTD
4, BALLAV DAS STREET, ROOM NO 414, 4TH FLOOR KOLKATA-700007, WEST BENGAL, INDIA.
A PRIVATE LIMITED COMPANY.

Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR, PARIVAR APARTMENT, ABOVE AMUL SHOP, NEAR WEBEL, RAJARHAT, KOLKATA 700 135, WEST BENGAL, INDIA.

Used Since :01/05/2019

KOLKATA
DISTILLERS DRIED GRAINS WITH SOLUBES (DDGS) FOR ANIMAL FEED.
4207236  15/06/2019
AKPD ANIL SEEDS PRIVATE LIMITED
C/o Anil Kumar, Ward No.- 8, Siswa, Rasulpur, Nagra, SARAN, Saran, Bihar, India, 841442
PRIVATE COMPANY
Address for service in India/Attorney address:
VIJAY JAIN
ABHISHEK BUSINESS CENTRE, 307, 3RD FLOOR, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
KOLKATA
agricultural products and seeds
4210501  19/06/2019
SHASHIDHAR REDDY VALLEM
H.NO 3-5-141 GUDIBANDAL HANAMKONDA WARANGAL TELANGANA 506001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
COMBAT-b
4212425  20/06/2019
SADHGAMA BIOSCIENCES PRIVATE LIMITED
DOOR NO 32-12-60, MIG A9, SHILANAGAR Vishakhapatnam AP 530012 IN
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KANAKA DURGA CH
D NO 48-3-31,1st FLOOR, SRI SAI NILAYAM, DAY&NIGHT HOSPITAL ROAD, NEAR RAMA TALKIES, SRINAGAR, VISAKHAPATNAM-530016. ANDHRA PRADESH, INDIA.
Proposed to be Used
CHENNAI
Agricultural, aquaculture, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
ZAFREE

4213908  22/06/2019
G. K TOBACCO INDUSTRIES PVT. LTD
29, Industrial Area, Behind New Power House, Jodhpur – 342003
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
AHMEDABAD
BETEL LEAF, SUPARI, FRESH BETEL NUTS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, GRAINS, SEEDS.
2650233   27/12/2013
M/S VISHAL MEGA MART PRIVATE LIMITED
PLOT NO 184 5TH FLOOR PLATINUM TOWER UDYOG VIHAR PHASE-1 GURGAON HARYANA
MANUFACTURERS AND TRADERS
Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :24/12/2013
DELHI
MINERAL AND AERATED WATERS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS .
2780295 24/07/2014
K.B.R.AQUA WATER
trading as ;K. B. R. AQUA WATER,
S. NO. 40/1, NUTHANCHERY, MADAMBAKKAM, TAMBARAM TALUK, KANCHEEPURAM DISTRICT, PIN - 600 126, TAMIL NADU,
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
INPRO TRADE MARK SERVICES.
NEW NO.19,(OLD NO.16), JAYALAKSHMIPURAM - 1st STREET, NUNGAMBAKKAM, CHENNAI 600034
Used Since :13/08/2012
CHENNAI
"PACKAGED DRINKING WATER FOR SALE IN THE STATE OF TAMIL NADU"
2814842  19/09/2014
M/S GK FOODS & BEVERAGES
395 D, Adarsh Nagar, Basharat Pur, Gorakhpur (U.P.) - 273004
Manufacturing, Marketing and Trading

Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092
Used Since :12/09/2014

DELHI
Fruit drinks and Fruit juices, syrups and other preparations for making beverages

NO EXCLUSIVE RIGHT OVER THE TERM "Fruit drinks" AS APPEARING ON LABEL...
3015463  24/07/2015
S.S. JADHAV FOODS PVT.LTD.
SR.NO.-6/2-A, NEAR BALAJI LAW COLLEGE, ON BRT ROAD, TATHAWADE, MULSHI, PUNE-411033.
MANUFACTURER AND TRADER
A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :19/01/2015
MUMBAI
PACKAGED DRINKING WATER
3166225 25/01/2016
DHARMESHKUMAR N. PRAJAPATI
VIHANGA VIJAYSINH PARMAR
trading as; SHRI REVA SWEET WATER
24, PARIJATAK VIHAR, LINK ROAD, BHALORCH, GUJRAT.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
COPY HART
106, GURUNAGAR SOCIETY, OPP. BARODA PRESTIGE, VARACHHA ROAD, SURAT 395006
Used Since: 28/04/2008
AHMEDABAD
MINERAL AND AERATED WATERS.
3196174   26/02/2016
INDERLAL GERELA
trading as ;HITEJ ENTERPRISE
02, DARSHANA APARTMENT, 90 D. P. ROAD, NAVGHAR, SANE GURUJI NAGAR, MULUND (E), MUMBAI- 400 081
MANUFACTURER AND MERCHANT
INDIAN NATIONAL
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com Phon

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND PACKAGE DRINKING WATER
3209965  14/03/2016
PHOENIX AGRO
Plot No.-34, Radharaman Nagar, Wadgaon, Yavatmal-445 001. (Maharashtra)
Manufacturer & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :11/10/2014
MUMBAI
Beers, Mineral Water (Packaged Drinking Water) & aerated water & other non-alcoholic drinks, fruit drinks & fruit juices
323304 13/04/2016
ADITI FOODS (INDIA) PVT. LTD.
SURVEY NO. 13/6, NEAR MORE PARK, SHIVANE, TALUKA - HAVELI, DIST. PUNE - 411023.
MANUFACTURER AND TRADERS
A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
LAW SOLUTIONS
Survey No. 13/6, Near More Park, Shivane, Taluka-Haveli, Dist.-Pune-411 023
Used Since :07/09/2012
MUMBAI
FRUIT JUICES, FRUIT SYRUPS, CRUSHES AND FRUIT DRINKS
3236913  18/04/2016
SANJAY TIWARI
WELLNESS Q.E.D., C-188, JAWAHAR PARK, DEVLI ROAD, KHANPUR, NEW DELHI-110062
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :27/10/2008
DELHI
WHEY BEVERAGES
3239370  19/04/2016
MOHD. ASJAD
NOOR FATMA
MOHD. JAVED
TAHSEEN
RIYAZ
MOHD. SAJID
MOHD. ARSHAD
MOHD. AMJAD
trading as ;ANUSHA ENTERPRISES
MOHALLA AHMAD NAGAR, VILLAGE KUKRA, MUZAFFARNAGAR-251001 (U.P.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :14/05/2015
DELHI
Fruit Drinks, Fruit Juices, Syrups, Mineral and Aerated Water, Preparation for making Beverages and other Non-Alcoholic Drinks.
Florence
3242005  22/04/2016
RADICO KHAITAN LIMITED
trading as ;RADICO KHAITAN LIMITED
PLOT NO. J-1, BLOCK B-1, MOHAN COOPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI - 110 044.
Manufacturers and Merchants
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Magic Moments
3242006  22/04/2016
RADICO KHAITAN LIMITED
trading as ;RADICO KHAITAN LIMITED
PLOT NO. J-1, BLOCK B-1, MOHAN COOPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI - 110 044.
Manufacturers and Merchants
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region
Proposed to be Used
To be associated with:
1477869
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Miracle

3242007  22/04/2016
RADICO KHAITAN LIMITED
trading as ;RADICO KHAITAN LIMITED
PLOT NO. J-1, BLOCK B-1, MOHAN COOPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI - 110 044.
Manufacturers and Merchants
A COMPANY INCOPORPORATED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Rampur No.1
3242009    22/04/2016
RADICO KHAITAN LIMITED
trading as ;RADICO KHAITAN LIMITED
PLOT NO. J-1, BLOCK B-1, MOHAN COOPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI - 110 044.
Manufacturers and Merchants
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Verve
3242013  22/04/2016
RADICO KHAITAN LIMITED
trading as ;RADICO KHAITAN LIMITED
PLOT NO. J-1, BLOCK B-1, MOHAN COOPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI - 110 044.
Manufacturers and Merchants
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region
Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
GEINS KHAO PIO ANAND MEIN JIYO

3251263  04/05/2016
DEIN LE FOODS PVT. LTD.
trading as ;DEIN LE FOODS PVT. LTD.
VILLAGE MEHTABGARH, DHULKOT ROAD, P.O. BOX GHUNGRANA, DISTT. LUDHIANA-141204 (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2011

To be associated with:
1843491

DELHI
Fruit Drinks, Fruit Juices, Syrups, Mineral and Aerated Water, Preparation for making Beverages and other Non-Alcoholic Drinks.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1843491.
3273367   31/05/2016
C & C IP SÀRL
18 avenue Marie-Thérèse, L-2132 Luxembourg, Luxembourg
Manufacturers and Merchants
A Luxembourg company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIAN

Proposed to be Used
DELHI
Beers; non-alcoholic beer; low alcoholic beer; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages

The applicant wishes to claim the colours red, black and grey as elements of the mark..
3281452  12/06/2016
VAISHNO VENTURES PVT. LTD.
trading as ;VAISHNO VENTURES PVT. LTD.
181-182, SECTOR-2, FOOD PLAZA, HSIIDC, SAHA, AMBALA (HARYANA)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :14/03/2013
DELHI
Non Alcoholic Drinks, Beer, Fruit Beer, Mineral Aerated Water, Energy Drinks, Fruit Drinks, Juices, Syrups, Squashes
(Non Alcoholic Beverages) & other Preparations for Making Beverages.
3316959  23/07/2016

G7 BEVERAGES

trading as ;ALKALEN

Flat No.10, Saraswati Bldg, Triveni C.H.S, Veer Savarkar Nagar, Vasai Road (West), Palghar 401202, Maharashtra

Manufacturer and Merchants

proprietorship firm

Address for service in India/Attorney address:

ADITYA & ASSOCIATES

HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Used Since :01/02/2016

MUMBAI

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES IN USE.
3337215  13/08/2016
ANIL RATHI
trading as ;KARNIS FOOD PRODUCTS
SUMEL BUSINESS PARK II,BLOCK - D,SHOP NO. 266,1ST FLOOR,AHMEDABAD - 380002,GUJARAT,INDIA.
MANUFACTURER
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :08/08/2016
AHMEDABAD
BEERS,MINERAL AND AERATED WATERS, AND OTHER NON - ALCOHOLIC DRINKS,FRUIT DRINKS AND FRUIT JUICES,SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3354671   03/09/2016
SONI AND JAISWAL FOOD AND BEVERAGES LLP
trading as ;nectar 7
104, AMRUTA SOC., RH 216 MIDC, PHASE II DOMBIVLI Thane, Maharashtra
MANUFACTURER AND TRADER
LLP
Address for service in India/Attorney address:
SAVITA WAIKAR
B/106, Building no. 2, Rutu Riverside estate, Nr. K.M.Agrawal College, Gandhari kalyan West 421301
Used Since :01/09/2016
MUMBAI
MINERAL WATERS, AERATED AND NON-AERATED SOFT DRINKS ALL BEING INCLUDED IN CLASS 32.
3356318  06/09/2016
JOGARAM KALBI
trading as ;PATEL GRAH UDYOG
AT : DEVRA ( BANSELI ), TEHSIL : PUSHKAR, DIST : AJMER-305022, RAJASTHAN-INDIA.
MANUFACTURER AND MERCHANT
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5, Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :01/07/2016
AHMEDABAD
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, JALJIRA (BEVERAGE MADE FROM CUMIN POWDER) INCLUDED IN CLASS 32.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
Organic Roots

3370437    22/09/2016
TARA PRAKASH TIWARI S/O. DR. R. C. TIWARI
45, KATEWA NAGAR GURJAR KI THADI, JAIPUR-302019 RAJASTHAN, INDIA
Manufacture and merchants trading as
Single firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :01/04/2016

AHMEDABAD

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
MBS

3409733   12/11/2016
KUNI RANI BISOYI
trading as ; M/S M. B. S. COLA
P.O & P.S. - GANGAPUR, DISTRICT - GANJAM - 761123, BLOCK - BELLEGUNTHA
MANUFACTURER AND MERCHANT
A PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India

Used Since: 15/06/2014

KOLKATA
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINK AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTERS THEREOF.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO 3097717.
3436447   19/12/2016
AMBAI ENTERPRISES
Abhijeet Durgadas Bawane
Vaibhav Vilas Panse
Dhanavaibhav sonal colony, shegaon rahatgaon road, Amravati 444603, Maharashtra.
Manufacturer & Trader

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
S.R.No 19/3, Tukaram Naik Path, Behind Chhajed Petrol Pump, Bopodi, Pune - 411020
Used Since :15/12/2016
MUMBAI

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
DAILYFARM
3440974  24/12/2016
SRINIVAS RAO
trading as ;SRI LAKSHMI SRINIVASA AGENCIES
SRI LAKSHMI SRINIVASA AGENCIES,PLOT NO 7, ROAD NO 2, ANDHRAKESRI NAGAR, VANASTHALIPURAM, HYDERABAD – 500070, INDIA.
Manufacturer and Merchant
Proprietor
Address for service in India/Attorney address:
PRADEESH PL
NO.2, 1ST FLOOR, 5TH CROSS, NEXT TO CV RAMAN GENERAL HOSPITAL, INDIRANAGAR 1ST STAGE, 80 FEET ROAD, BANGALORE-560038, KARNATAKA, INDIA.
Proposed to be Used
CHENNAI
Flavoured Water, Frozen Fruit-Based Beverages, Carbonated Water, Bottled Water, Sparkling Water, Drinking Water, Mineral And Aerated Waters And Other Non-Alcoholic Drinks, Energy Drinks, Soft Drinks, Fruit Drinks And Fruit Juices, Syrups And Other Preparations For Making Beverages.
3441325  26/12/2016
FOODALE INDIA PRIVATE LIMITED
trading as ;FOODALE INDIA PRIVATE LIMITED
4TH FLOOR, AKDR TOWERS, 3/381 RAJIV GANDHI SALAI (OMR), METTUKUPPAM, CHENNAI-600 097
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
NEXTLEGAL SERVICES
270/A, 5TH C CROSS, 4TH MAIN, 80 FEET ROAD, HAL 3RD STAGE, INDIRANAGAR, BANGALORE - 560 075, KARNATAKA.
Used Since :12/11/2014

CHENNAI
BEER
subject to the mark should be use as represented in the trademark application.
3441328  26/12/2016
FOODALE INDIA PRIVATE LIMITED
trading as ;FOODALE INDIA PRIVATE LIMITED
4TH FLOOR, AKDR TOWERS, 3/381 RAJIV GANDHI SALAI (OMR), METTUKUPPAM, CHENNAI-600 097
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
NEXTLEGAL SERVICES
270/A, 5TH C CROSS, 4TH MAIN, 80 FEET ROAD, HAL 3RD STAGE, INDIRANAGAR, BANGALORE - 560 075, KARNATAKA.
Used Since :12/11/2014
CHENNAI
BEER
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
KUSHWAH
3580321  28/06/2017
SAHDEV SINGH KUSHWAH
AT- PIPLI CHOURAHA, BIJAINAGAR, DIST AJMER, RAJASTHAN
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Associated Trademark Application Number 1225794 & 1290564..
Trade Marks Journal No: 1912, 29/07/2019  Class 32

3592241  15/07/2017
ENERGY BEVERAGES PRIVATE LIMITED
19, SHUBHLAXMI INDUSTRIAL ESTATE, SARKHEJ BAVLA HIGHWAY, MORAIYA, AHMEDABAD
private limited
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Used Since: 22/09/2009
AHMEDABAD
PACKAGED DRINKING WATER
3592791  17/07/2017
MR. SURESHKUMAR BHAVARLAL KOTHARI TRADING AS PRIME PRODUCTS
A – 320, Chain Kunj, Moto Mohalla, Rustampura, Udhana Darwaja, Surat – 395 002
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since: 01/01/1998

AHMEDABAD
PACKAGED DRINKING WATER & BEVERAGES
3594409  19/07/2017
VFC AGRO FOODS PRODUCTS PRIVATE LIMITED
trading as ;VFC AGRO FOODS PRODUCTS PRIVATE LIMITED
S.F 2257/1, MAHATHMA NAGAR SOUTH , CHINNA ANDAN KOVIL ROAD, KARUR 639 002 , TAMIL NADU .
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
V SARAVANAN
HOUSE OF CORPORATE AND IPR LAWS, NO.31/24, THIRU NAGAR, 2ND STREET, VADAPALANI, CHENNAI-600026.
Used Since :10/06/2013

CHENNAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3619102    23/08/2017
FRESH JUICES AND HOSPITALITY PVT. LTD.,
709 NIRMAN KENDRA, OPP. STAR T.V.OFFICE, FAMOUS STUDIO LANE, OFF DR. E.MOSES ROAD, MAHALAXMI(E)
MUMBAI-400011
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Proposed to be Used
MUMBAI
Juices, Fruit Juices, Fruit Juices Beverages (Non-Alcoholic), Smoothies, Sherbets (Beverages) , Soft Drinks, Syrups for Beverages, Non Alcoholic Fruit Extracts, Fruit Nectars, Peanut Milk (Non-Alcoholic) Preparation for making Beverages, Beer, Ale and Porter, Minerals and Aerated Waters.
OSTHNEER

3639870  20/09/2017
MADAN MOHAN RICE MILL PRIVATE LIMITED, UNIT-II
WBIPDC GROWTH CENTRE, CHAK CHAKA, COOCH BEHAR
DIRECTOR
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR, ST. NO.7, POST-HINDUSTHAN CABLES, BURDWAN-713335, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
PACKAGED DRINKING MINERAL WATER
3679501  16/11/2017
MAHESH KUMAR SINHA TRADING AS KREETI FOODS & BEVERAGES
BINOD NAGAR, DIST.- DHANBAD - 826001, JHARKHAND
STANDARD TRADE MARK
Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54,1ST FLOOR,SHREE DURGA COLONY,JESSION ROAD,KOLKATA 700 028,WEST BENGAL,INDIA
Used Since :21/02/2017
KOLKATA
MANUFACTURER OF PACKAGED DRINKING WATER, MINERAL WATERS, AERATED & NONAERATED DRINKS, SODA WATER, BEER (NON-ALCOHOLIC DRINKS), FRUIT DRINKS AND FRUIT JUICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF BIHAR AND JHARKHAND IN INDIA.
M/S. A.T.P. INDUSTRIES
D.NO. 38 B/7, SURVEY NO L6-3/3, BEACH ROAD, ERULAPPAPURAM, NAGERCOIL - 2, KANYAKUMARI DISTRICT, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARIJATHAM TRUST, VGP SALAI,SAIDAPET CHENNAI-15

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
Trade Marks Journal No: 1912, 29/07/2019

Class 32

RO-SUM BEVERAGES PRIVATE LIMITED
SHOP NO 4, AISH APT, KOLIWALI RD, KALYAN W, KOLIWALI KALYAN
Body Incorporate

Address for service in India/Attorney address:
SAVITA WAIKAR
B/106, Building no. 2, Rutu Riverside estate, Nr. K.M.Agrawal College, Gandhari kalyan West 421301

Used Since: 12/02/2018

Mumbai

mineral and aerated waters and other non alcoholic drinks fruit drinks and fruit juices Syrups and other preparations for making beverages
Proposed to be Used

MUMBAI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3848722  31/05/2018
BJOTHI MANI,
M/S:SREE LAKSHMI AQUA FARMS, NO:501/10A, ESWARAN NAGAR, PAMMADUKULAM VILLAGE, VILLIVAKKAM
BLOCK, REDHILLS, CHENNAI 600052, TAMIL NADU, INDIA.,
proprietary

Address for service in India/Attorney address:
THARA & THARA
NO. 69/14, 2ND FLOOR, KASTURIBA NAGAR, 2ND CROSS STREET, ADYAR, CHEANNAI - 600 020.

Proposed to be Used
CHENNAI
Packaged Drinking Water

subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
Enrich

3864229   19/06/2018

MAHENDRA.H.M
50/1A, 1st Main, Revenue Layout, Padmanabhanagar, Bengaluru 560070
Indian National, Sole Proprietor trading as Ms. MinuteService

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :30/09/2013

CHENNAI

Packaged drinking water, mineral water
3869556  25/06/2018
MR. VENUGOPAL VENKATESH BABU
NO: 3/6, SARATHI NAGAR, POONAMALLEE, CHENNAI- 600056
NA
Address for service in India/Attorney address:
S. RENUKA
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBAKKAM, CHENNAI - 600 024
Used Since: 15/04/2013

CHENNAI
Mineral Aerated Water, Packaged Drinking Water and Other Non-Alcoholic Drinks
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMILNADU.
3906436 03/08/2018

D. MAHENDRAN
MARUTI TRADERS, NO:14/4, THURAIYUR ROAD, PATTARAI MEDU, NAMAKKAL - 637002.
single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES ,PACKAGED DRINKING WATER.

subject to no exclusive right over the descriptive picture appearing on the label.
AURUM BREWWORKS PRIVATE LIMITED
8072, Sobha Daffodil, 24th Main, Sector II, HSR Layout, Bengaluru - 560102
A Private Limited company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084

Proposed to be Used
CHENNAI
Beers; Mineral and Aerated Waters and other non-alcoholic beverages; fruit beverages and fruit juices; soda water, packaged drinking water.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
MANGO LOCO

Priority claimed from 29/10/2018; Application No. : 2018-134286 ;Japan

4157710 25/04/2019

MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

Non-alcoholic beverages.
4173660  11/05/2019
VANI B V
First Floor, 22/H, Sri Maruthi Nilaya, Sideda Halli Opp Nmh Convention Hall, Bangalore - 560073
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :08/05/2019
CHENNAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
KINREY

4184066  22/05/2019
SANJAY THAKUR
BAROTIWALA ROAD NEAR SP OFFICE BADDI DISTT SOLAN HIMACHAL PRADESH 173205

The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
SACHIN BAPU KHANDARE
PLOT NO 9, MIDC, MIRJOLE, RATNAGIRI, MAHARASHTRA 415639
Sole Proprietor

Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER
Oreka Signature

4186142    24/05/2019

KISHORE REDDAPPA
No. 112/64/3, Muddanayakanapalya, Rajghatta GP, Doddaballapura, Karnataka – 561205

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4188352  27/05/2019
DEEPKAMAL CORPORATION PRIVATE LIMITED
50, AJANTA COMMERCIAL CENTRE, INCOMETAX, ASHRAM ROAD, AHMEDABAD-380014, GUJARAT, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
AHMEDABAD
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
WHIGO

4190798  29/05/2019

VRS FOODS LIMITED
D-55, Ground Floor, East of Kailash, New Delhi-110065
A company registered under the laws of India

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Proposed to be Used
DELHI

Non-alcoholic beverages; Fruit and vegetable based beverages and juices; non-alcoholic preparations for making beverages.
4191766  30/05/2019
M/S FARMERS FRESH ZONE PVT. LTD.
Midland Arcade 28/3438/F, Chilavannur Road, Vyttila, Elamkulam, Kerala-682020
Pradeep P.S. Managing Director of Farmers Fresh Zone Pvt. Ltd.,
Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.
Used Since :12/05/2016

CHENNAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-
alcoholic preparations for making beverages,,aloe vera drinks, non-alcoholicbarley wine [beer],energy drinksfruit juices / fruit juice,fruit nectars, non-alcoholic,ginger beer / ginger ale,non-alcoholic fruit extractsrice-based beverages, other than milk substitutes,smoothies,soft drinks,table waters,vegetable juices [beverages],waters [beverages]
4193306    31/05/2019
HARRY PHILIP D'COSTA
Shop No. 421, 4th Floor, J9 High Street, Opposite Celestial Dreams, Canal Road, Vesu, Surat - 395007, Gujarat
Proprietor

Address for service in India/Attorney address:
VIVEK KAMLESH PATEL, ADVOCATE
102-105, LALBHAI CONTRACTOR COMPLEX, OPPOSITE PARSI LIBRARY, NANPURA MAIN ROAD, NANPURA, SURAT - 395 001 - GUJARAT

Proposed to be Used
AHMEDABAD
Beers; Mineral and Aerated Waters and other Non-Alcoholic Drinks; Fruit Drinks and Fruit Juices, Syrups and Preparations for making beverages
ALK
4193791   31/05/2019
ADITYA VARDHAMAN JAIN
501, My Home Glory Apartments, Hyderabad, Telangana
INDIVIDUAL
Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8
Proposed to be Used
DELHI
4193855  31/05/2019
P.KARTHICK TRADING AS VJ PRODUCTS
NO.5/333, ANGAYARKANNI COLONY, AATHIKULAM, MADURAI - 625 014, MADURAI DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Drinking water, Waters [beverages], Bottled water and Mineral water [beverages].
KAMFOOD MALAYSIAN CHILL
4193937  31/05/2019
KAMFOOD PRODUCTS INDIA (P) LTD.
BIRMI, HAMBRAN ROAD, LUDHIANA-142027 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/05/2019
To be associated with:
2781335
DELHI
Mineral & Aerated Water and other Non-Alcoholic Beverages, Soft Drinks, Fruit Drinks and Juices, Fruit Squashes, Syrups for Beverages, Sharbat (Beverage); Non-alcoholic Beers and Preparations for making Beverages.
SURA

4194219 01/06/2019

VENKATESHWARA RAO MATTA

H.No.15-17-421/1, Vijaynagar Colony, bypass Road, Khamamm-507002, Telangana, India

Sole Proprietor firm

Address for service in India/Agents address:

M. VIJAYA KUMAR
C/O I-WIN SERVICES, A-199 1ST PHASE, ALLWYN COLONY, KUKATPALLY HYDERABAD-37

Proposed to be Used

CHENNAI

Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
4194756  01/06/2019
SAHIL SAHARAN PROPRIETOR OF THE STREAT HOUSE
SHOP NO. 11 OPP KRISHNA BANQUTE HALL DELHI ROAD ROHTAK
SOLE PROPRIETORSHIP IN THE NAME OF THE STREAT HOUSE
Address for service in India/Attorney address:
SONU
663 SECTOR 4 ROHTAK
Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
JADUGAR
4194758  01/06/2019
MR. NARESH SHAMANI PROPRIETOR OF M/S. JADUGAR CHEMICALS
1932, DWARKAPURI, NEAR HAWA BANGLA, INDORE (M.P).
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since: 01/08/1991
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
4194845   01/06/2019
ASHNEET KAUR
B-205 HORIZON KINGS COURT, CIVIL LINES, BAREILLY-243001
INDIVIDUAL

Address for service in India/Agents address:
ANKIT AGARWAL
F-53, BUTLER PLAZA COMPLEX, CIVIL LINES, BAREILLY-
Used Since :01/05/2019
DELHI

WITH RESPECT TO NON ALCOHOLIC FRUIT BASED BEVERAGES, FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4194871 01/06/2019

AAYUSH BHASIN
B-4/36, SAFDARJUNG ENCLAVE, NEW DELHI-110029.
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Juice, water, whey beverages, non-carbonated soft drinks, non-alcoholic malt drinks, powders used in the preparation of soft drinks.
AQUA FONI

4195065  02/06/2019

M/S. MADAN MOHAN SADHU & CO.  
HATSHIMUL, BANPOTA, P.S.- JOTRAM, DIST - BURDWAN, PIN- 713101, WEST BENGAL.  
TRADING AS MS. MADAN MOHAN SADHU & CO.

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.  
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER, MINERAL WATER, AERATED AND NON AERATED BEVERAGES (NON ALCOHOLIC).
Trade Marks Journal No: 1912 , 29/07/2019           Class 32

4195177    03/06/2019
NILADRI SEKHAR MITRA PROPRIETOR OF N.H.ENTERPRISES
VILL-GOALKHORE,PS-BARHARWA,DIST-SAHIBGANJ,ST-JHARKHAND,PIN-816101
Proprietor
Address for service in India/Attorney address:
KANIIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
KOLKATA
Packaged drinking water
4195255  03/06/2019
VOLL SANTE FUNCTIONAL FOODS AND NUTRACEUTICALS PRIVATE LIMITED
FLAT NO: 201, WING:C, FLOOR NO:2,RIVIERA CHSL-C, AKURLI ROAD, KANDIVALI (EAST), MUMBAI-400101.

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, SPORTS DRINKS NAMELY ENERGY DRINKS.
4195556 03/06/2019
GIRISH LALJIBHAI SHINGALA
trading as ;PURE BEVERAGES
PLOT NO.26, ATUL INDUSTRIAL AREA, B/H AKSHAR WAY BRIDGE, KALAWAD ROAD METODA GIDC, RAJKOT-360021
Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, SOFT DRINKS, CONCENTRATES, OTHER NON – ALCOHOLIC DRINKS, BARELY WATER
AND PURIFIED/ OZONIZED DRINKING WATER.
MONDAL AQUA
4195702   03/06/2019
MAHADEB MONDAL, MONDAL ENTERPRISE
VILL.- BOGULAKHALI, P.O.- CHUNAKHALI, P.S.- BASANTI, DIST.- SOUTH 24 PARAGANAS, PIN- 743611, WEST BENGAL
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY,KOLKATA-700008

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER
BYLIV

4195713  03/06/2019

GURINDER SINGH KULAR
Jagraon, Kular, Ludhiana, Punjab 142023

INDIVIDUAL

Address for service in India/Attorney address:
HEENA KHURANA
WZ-86, Om Vihar, Phase-2, Uttam Nagar, New Delhi-110059

Proposed to be Used

DELHI

Beers; Mineral and aerated water and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other Preparations for making beverages
BRAINMAX
4195845  03/06/2019
ZUVENTUS HEALTHCARE LIMITED.
EMCURE HOUSE T-184, M.I.D.C., BHOSARI-411026, PUNE, MAHARASHTRA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES, BEERS; MINERAL AND AERATED WATERS.
4196368   04/06/2019
M/S. ALTIUS LIFESTYLE BRANDS LLP.
NO.75, 2ND FLOOR, HARDEVI CHAMBER, PANTHEON ROAD, EGMORE, CHENNAI-600 008, TAMILNADU
Limited Liability Partnership Firm
Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARIJATHAM TRUST, VGP SALAI,SAIDAPET CHENNAI-15

Proposed to be Used
CHENNAI
Packaged Drinking Water
RHIMMARUTI  
4196472  04/06/2019  
RASIKLAL NARSIDAS KACHA  
trading as ; MARUTI AROMATICS & FLAVOURS  
PLOT NO. 1207, GIDC - 2, JUNAGADH - 362001 GUJARAT INDIA  
Used Since : 15/04/2006  
AHMEDABAD  
SOFTDRINKS CONCENTRATES, ESSENCE FOR MAKING BEVERAGES, ESSENCE FOR MAKING NON-ALCOHOLIC BEVERAGES, ESSENCE FOR MAKING NON-ALCOHOLIC DRINKS, SYRUP FOR MAKING SOFT DRINKS, ESSENCE FOR MAKING FLAVOURED MINERAL WATER (NOT IN THE NATURE OF ESSENTIAL I OILS) INCLUDED IN CLASS 32
Series trade mark u/s 15 of Trade Marks Act, 1999

4196882 04/06/2019
DIAGEO NORTH AMERICA, INC.
801 Main Avenue, Norwalk, CT 06851, United States of America
a corporation organized under the laws of the State of Connecticut, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
636295, 2217627

DELHI
Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4198003  05/06/2019
SHREESHTI HOME DECOR PRIVATE LIMITED
SHOP NO. 8, LAXMI CHHAYA CHS, L.T. ROAD, BABHAI NAKA, BORIVALI WEST - 400092, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
4198159  05/06/2019
MR. K. E. JAS, PROPRIETOR TRADING AS M/S. SALISON’S,
at KMS Estate, Nayattupara, Pattannur P.O., Kannur - 670595,
Merchant & Trader
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.
Used Since: 29/09/2011
CHENNAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups, drinking soda and other preparations for making beverages
4198658  06/06/2019

POPAT DIPTI AMITBHAI
trading as: NEW MANMANDIR FOOD PRODUCTS
G/402, VRUNDAVAN RESIDENCY, TAXSHILA SCHOOL ROAD, VASTRAL, AHMEDABAD - 382418
Used Since: 11/04/2019

AHMEDABAD
SOFT DRINKS AND PREPARATIONS FOR BEVERAGES, MINERAL WATER AERATED WATER, SODA AND SHARBAT
BEING ALL GOODS INCLUDED IN CLASS - 32.
4199289  06/06/2019
MR.SAURABH PAUL .
Kadamtala Road, Dharmanagar (N-T) Pin- 799251
TRADING AS JOYRAM FOODS & BEVERAGES .

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/05/2019

KOLKATA
Drinks & Juices .
NARESH KUMAR SOLE PROPRIETOR OF VAGMINE ENTERPRISES
90/A MADHUBAN ENCLAVE, ROHTAK ROAD, NEAR MADIPUR METRO STATION, NEW DELHI 110063
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4199508   06/06/2019
ADITYA VIKRAM MALHOTRA
WHITE HOUSE 1ST FLOOR, GOLF COURSE ROAD, AJMER - 305007
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
PRISCA
4199735  07/06/2019
RAHUL TYAGI
trading as ;PRISCA GLOBAL
KH-2, NH-709A, MEERUT-KARNAL ROAD, KANKER KHERA, MEERUT, U.P, INDIA.
MANUFACTURER & TRADER
Proposed to be Used
DELHI
BEER, AERATED WATERS, MINERAL WATER, NON-ALCOHOLIC DRINKS, FLAVORED DRINKS, FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
JALEH
4199737  07/06/2019
RAHUL TYAGI
trading as ;PRISCA GLOBAL
KH-2, NH-709A, MEERUT-KARNAL ROAD, KANKER KHERA, MEERUT, U.P, INDIA.
MANUFACTURER & TRADER
Proposed to be Used
DELHI
BEER, AERATED WATERS, MINERAL WATER, NON-ALCOHOLIC DRINKS, FLAVORED DRINKS, FRUIT JUICES, SYRUPS
AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
NIDAAN

4200001  07/06/2019

NIDAAN ENTERPRISES
Gali No.3, Surya Colony, Singhpura Road, Rohtak - Haryana

PARTNERSHIP

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI

Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
Scam

4200205  07/06/2019
SUGLIQ GLOBAL PRIVATE LIMITED
PLOT NO. 47, SHAKTI KHAND 3, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH 201010
Body Incorporate

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI
Beers; non-alcoholic beverages; mineral and aerated water.
4200694 07/06/2019
EKCON RETAILS LLP
17, CITY PALACE, BEHIND KIRAN MOTORS, PUNA KUMBHARIYA ROAD, PARVAT PATIYA, SURAT, GUJARAT.
A Company Under the Limited Liability Partnership(LLP) Act 2008
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
FRUIT BEVERAGES, FRUIT JUICE, FRUIT DRINKS, ICED FRUIT BEVERAGES, WHEY BEVERAGES, ENERGY DRINKS,
FRUIT-FLAVORED DRINKS, NON-ALCOHOLIC COCKTAILS, NON-ALCOHOLIC BEVERAGES, BOTTLED DRINKING
WATER, DRINKING WATER, MINERAL WATER [BEVERAGES], SOFT DRINKS
KIULEY

4201107    08/06/2019
HIMANSHU
House No.60, Ground Floor, Gali No.1, Karan Vihar, Delhi 110086
Proprietor

Address for service in India/Attorney address:
BIRENDRA KUMAR JHA
ABC & TAXES F-26, R.C PLAZA, KIRARI CHOWK, DELHI - 110086 M-971822400

Proposed to be Used
DELHI
PACKAGED DRINKING WATERS, SOFT DRINKS INCLUDED IN CLASS 32
4201419  09/06/2019  
NALIN K. KOTAK  
VARDHMAN COMPLEX, 2- VARDHMAN NAGAR, PALACE ROAD RAJKOT-360002 GUJARAT, INDIA  
Individual (Sole Proprietor)  

Address for service in India/Attorney address:  
RAMESH G. SABAD  
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.  

Proposed to be Used  
AHMEDABAD  
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages in class-32
RAJESH. K.
Koramparambil House, Nellayi, Panthallur Road, Thrissur, PIN-680305, KERALA, INDIA.
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used

CHENNAI

DRINKING WATER, PACKAGED DRINKING WATER, MINERAL WATER [BEVERAGES], AERATED WATER, NON-
ALCOHOLIC BEVERAGES, BEER, ALE AND PORTER; SYRUPS FOR MAKING NON-ALCOHOLIC DRINKS, NON-
ALCOHOLIC FRUIT EXTRACTS, FRUIT JUICES; SOFT DRINKS, SHERBETS [BEVERAGES], SODA WATER; PLANT-BASED
PROTEIN-ENRICHED BEVERAGES, PROTEIN-ENRICHED SPORTS BEVERAGES, MINERAL ENRICHED WATER
[BEVERAGES].

CHENNAI
4201548 10/06/2019
ASHOKBHAI K. KOTAK
63- AJAY APARTMENTS, MAHAKALI TEMPLE STREET, NEAR IMPERIAL PALACE HOTEL RAJKOT-360002, GUJARAT INDIA
Individual (Sole Proprietor)

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages in class -32
4202161  10/06/2019
CHETAN KUMAR A L & GOPALA KRISHNA V
trading as ;VARUN ENTERPRISES
NO.49/7A.KOTHAKONDAPALLI VILLAGE POST, HOSUR TALUK, KRISHNAGIRI-635109.TAMILNADU.INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
METROPLAN CONSULTANT
48 Cholan Street Prakash Nagar Ambattur
Used Since :20/09/2018
CHENNAI
PACKAGED DRINKING WATER,COLA, SODA, AERATED DRINKS AND BEVERAGES,SOFT DRINKS, COOL DRINKS, FLAVOURED DRINKS.
HIMANSHU KUKREJA
7/23, EAST PUNJABI BAGH, NEW DELHI-110026.
INDIVIDUAL

Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002

Proposed to be Used
DELHI
ENERGY DRINKS, FRUIT DRINKS AND FRUIT JUICES.
4204980  13/06/2019
NEEDFILL PRIVATE LIMITED
C/O - MD RAHI RAIS RAJA AT- BAIRIYA, PO-KOLHUA PAIGAMBARPUR, PS - AHIYAPUR, MUZAFFARPUR, BIHAR - 843108.
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
KOLKATA
Beers; Mineral and aerated waters and other nonalcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages included in class 32.
BISHWIN

4207431   15/06/2019
MR. K. MURUGESAN

No.20, Sri Devinagar, Thiruppapuliyyur, Cuddalore - 607 002, Tamil Nadu.

Sole Proprietary Firm

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used

CHENNAI

Packaged Drinking Water
Cymmon's
4209118  17/06/2019
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
H.No:1-15, Sindhanoor Village, Ieeja Mandal, Mahabubnagar District-509 129, Telangana State, India
Single Firm
Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :10/06/2019
CHENNAI
PACKAGED DRINKING WATER; PURE DRINKING WATER; MINERAL WATER; BEERS & MALT BEERS; AERATED WATERS & NON-ALCOHOLIC DRINKS; FRUIT DRINKS & JUICES; LEMONADES; SYRUPS & OTHER PREPARATIONS FOR AMKING BEVERAGES; VEGETABLE JUICES; BEING INCLUDED IN CLASS 32
4210500  19/06/2019
BANDE NAWAS S
S/O:SHAHUL HAMEED, PLOT NO 1, 2, 3, K V R NAGAR, MAHALAKSHMI NAGAR, 3RD STREET, K PUDHUR, MADURAI NORTH, MADURAI, TAMIL NADU-625007
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
3188893   17/02/2016  
VISHNU LAXMI CO-OP.GRAPE DISTILLERY LTD.  
trading as ;Vishnu Laxmi Co-Op.Grape Distillery Ltd.  
B-1,MIDC,Akkalkoat Road,Solapur-413006.  
Manufacture & Trader  
Address for service in India/Attorney address:  
LAW PROTECTOR  
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.  
Used Since :02/02/2016  
MUMBAI  
WINE, RUM, WHISKY, LIQUORS & ALCOHOLIC BEVERAGES  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE XXX..
3205093  09/03/2016
EX HACIENDA LOS CAMICHINES, S.A. DE C.V.
PERIFERICO SUR NO. 8500, TRAMO MORELIA CHAPALA, TLAQUEPAQUE, JALISCO, C.P. 45601, MEXICO.
MANUFACTURERS AND MERCHANTS.
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES; ALCOHOLIC COCKTAILS; TEQUILA IN CLASS 33.
3242115   24/04/2016

M/S. TITOS RESORTS AND HOSPITALITIES PRIVATE LIMITED
H. No. 2252, Saunta Vaddo, Baga Calangute, Goa - 403516
Manufacturer and Merchant
A Company Incorporated under Companies Act.
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :15/06/2006

MUMBAI
brandy, whisky, gin, rum, vodka, wine, spirits, liquors and alcoholic beverages.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.GOA..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..918193..
RICHMONDS
3248948    01/05/2016
PRAVIN CHANDRABHAN AGARWAL
trading as ;India Alcohol
Sai Prasad, Burudgaon Road, Ahmednagar 414001 Maharashtra
Manufacture, Merchant Trade, Wholesale, Retail, Import and Export

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/01/2011

MUMBAI
ALL GOODS INCLUDED IN CLASS 33 (WINE, SPIRITS, LIQUORS & ALL TYPES OF ALCOHOLIC DRINKS)
3319683    26/07/2016
LAXMAN K. TINDWANI
36A, 1/1, Dnyanadev Co-op Housing Society, Karande Mala, Tarabai Park, Kolhapur 416 003 in the State of Maharashtra within the Union of India
Manufacturer and Merchant
An Indian National

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018

Proposed to be Used
MUMBAI
alcoholic beverages
Amrut fever Club

3669434  03/11/2017

AMRUT DISTILLERIES PRIVATE LIMITED
JNR CITY CENTRE, No. 30, Rajaram Mohan Roy Road, Bangalore-560 027, Karnataka
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
CHENNAI

ALCOHOLIC BEVERAGES OF ALL VARIETIES INCLUDING WHISKY, SINGLE MALT WHISKY, BLENDED WHISKEY, BRANDY, GIN, RUM, VODKA.

WILD RHINO - SUPERIOR XXX RUM

3678388   15/11/2017
SAPPHIRE SPIRITS PRIVATE LIMITED
WOODBURN PARK CENTRAL, 5A, WOODBURN PARK ROAD, OFFICE NO 603, 6TH FLOOR, KOL- 20

Body Incorporate

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used
KOLKATA
Alcoholic beverages [except beers]

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SUPERIOR XXX RUM AND ALL OTHER DESCRIPTIVE MATTERS.
RUSSKOYE SEREBRO

4186330  24/05/2019
GUBANOVA SVETLANA NIKOLAEVNA
Nakhimovsky prospect, d. 56, kv. 48, RU-117335, Moscow Russian Federation
Russian Federation

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19, Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
AHMEDABAD
vodka; bitters; anisette [liqueur]; distilled beverages; spirits [beverages]; alcoholic beverages, except beer; pre-mixed alcoholic beverages, other than beer-based; peppermint liqueurs; kirsch; wine.
4188353    27/05/2019
DEEPKAMAL CORPORATION PRIVATE LIMITED
50, AJANTA COMMERCIAL CENTRE, INCOMETAX, ASHRAM ROAD, AHMEDABAD-380014, GUJARAT, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THAN (E)-400603
Proposed to be Used
AHMEDABAD
ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
JADUGAR
4194759  01/06/2019
MR. NARESH SHAMANI PROPRIETOR OF M/S. JADUGAR CHEMICALS
1932, DWARKAPURI, NEAR HAWA BANGLA, INDORE (M.P).

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since: 01/08/1991

MUMBAI
Alcoholic beverages (except beers).
4194841  01/06/2019
PRATA INDUSTRIES LIMITED LIABILITY PARTNERSHIP.
Kunal Gopal Tandel,14/37, Sarvoday Society, Tin Batti, Nani Daman, Daman – 396210.
A limited liability partnership incorporated under the Limited Liability Partnership Act, 2008.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
AHMEDABAD
Vodka included in class 33.
4195061  02/06/2019
VIJAY KUMAR
M/S. BEEWIN BEVERAGES, 349-350, SHAHABAD MOHAMADPUR, NEAR IGI AIRPORT, NEW DELHI-110061
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES INCLUDING WINE, WHISKY, GIN, RUM AND VODKA INCLUDED IN CLASS 33
JOLLY DUKE
4197074  04/06/2019
KRIMPI DISTILLERY
SUPREME INDUSTRIAL ESTATE, PLOT NO. 34-37, BHIMPORE, NANI DAMAN-396 210, DAMAN & DIU (UT.)
PARTNERSHIP FIRM
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
AHMEDABAD
LIQUOR, ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4198004    05/06/2019
SHREESHANTI HOME DECOR PRIVATE LIMITED
SHOP NO. 8, LAXMI CHHAYA CHS, L.T. ROAD, BABHAI NAKA, BORIVALI WEST - 400092, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
4198694  06/06/2019
M/S. KRITI INDUSTRIES ( INDIA ) LTD.
4TH FLOOR, CHETAK CHAMBER, 14, R.N.T MARG, INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :01/04/1986
MUMBAI
Alcoholic beverages (except beers).
FORDS GIN

4199672  07/06/2019

THE 86 COMPANY
154 Grand Street, New York, New York 10013

A Delaware corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Used Since: 22/01/2013

DELHI

gin
Old McDonald

4200206  07/06/2019
SUGLIQ GLOBAL PRIVATE LIMITED
PLOT NO. 47, SHAKTI KHAND 3, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH 201010

Body Incorporate

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI
Alcoholic beverages; alcoholic preparations for making beverages.
Wild Forest

4200207  07/06/2019
SUGLIQ GLOBAL PRIVATE LIMITED
PLOT NO. 47, SHAKTI KHAND 3, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH 201010

Body Incorporate

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELI

Alcoholic beverages; alcoholic preparations for making beverages.
Sugliq

4200208  07/06/2019
SUGLIQ GLOBAL PRIVATE LIMITED
PLOT NO. 47, SHAKTI KHAND 3, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH 201010
Body Incorporate
Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017
Proposed to be Used
DELHI
Alcoholic beverages; alcoholic preparations for making beverages.
4202861  11/06/2019
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India (Under Section 8 of the Companies Act, 2013)
Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001
Proposed to be Used
MUMBAI
Alcoholic beverages (except beers)
4210222 18/06/2019

BACHCHA PANDEY
NETWAR, PO- BELAON, SIWAN - 841235, BIHAR, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.

Proposed to be Used
KOLKATA
ALCOHOLIC BEVERAGES(EXCEPT BEERS)
SANJAY PAHARIYA
trading as ;S.B. TRADERS
MAURANIPUR DIST JHANSI UP
MERCHANTABILITY/MANUFACTURERS
Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since :16/09/2010
DELHI
TOBACCO; SMOKERS" ARTICLES; MATCHES; INCLUDES LIGHTERS
MAKLA

3028874  10/08/2015
M/S SIFACO BENELUX SA
Rue Jean Perrin 1, Parc Industriel zone D, 7170 Manage, Belgique- Belgium, Europe
Manufacturers and Merchants
A Company organized under the laws of Belgium

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
DELHI
Raw or manufactured tobacco, smoker’s articles, matches.
3149846  04/01/2016
PAWAN KUMAR AGRAWAL
trading as ;S.B. ENTERPRISES
SUBHASH GANJ, SARAI SHAHI, KOSI KALAN-281403, DISTT. MATHURA.
MERCHANTS & MANUFACTURERS
Used Since :01/04/2002
DELHI
TOBACCO; SMOKERS' ARTICLES; MATCHES.
3208523  13/03/2016
ANIL KUMAR
trading as ;GANESH GENERAL STORE
NEAR BUS STAND, BHAGTA BHAI KA, DISTT. BATHINDA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2012
To be associated with:
3208522
DELHI
Safety Match Boxes.
IN USE UPON GOODS COVERED BY THE SPECIFICATION OTHER THAN THE DESCRIPTION SHALL BE VARIED BY THE
SUBSTITUTION OF THE NAME OF SUCH GOODS FOR THE WORDS.
LOVING

3257818  11/05/2016
PELICAN TOBACCO INDIA PVT. LTD
902 903 PADAM TOWER-I 5 RAJENDRA PLACE NEW DELHI 8
Manufacturer and Trader
A COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956
Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8
Used Since :01/10/2014
DELHI
Cigarettes, Cigars, Bidis, Tobacco, Zarda, Gutkha and Pan Masala.
Priority claimed from 17/05/2016; Application No.: 30 2016 104 579.5; Germany

MEDI PLUS TEC MEDIZINISCH-TECHNISCHE HANDELSGESELLSCHAFT MBH
Baerler Strasse 100, 47441 Moers, Germany
Manufacturers and Merchants
a German Limited Liability Company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI
Tobacco goods, in particular cigarettes and filter-tip cigarettes; smokers' articles; matches
The applicant wishes to claim the colours green and gold as elements of the mark.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:1840064,1300250,1492577.
3268301  24/05/2016
CHETAN KUMAR
trading as ;MARWAD BEEDI
10-14-1470 Anand Nagar Colony Nizamabad -503001 Telangana
Manufacturer and Merchants
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :17/05/2013

CHENNAI
TOBACCO; SMOKERS' ARTICLES; MATCHES, CIGARETTE FILTERS, CIGARETTE HOLDERS, CIGARETTE PAPER
PATEL BIDI NO. 12

3422086  29/11/2016
HAZI MOHAMMAD YUNU
trading as ;M/S. HUMA TRADING COMPANY
NAYA BAZAR NO. 2, DAMOH (M.P.)
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMAANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :31/12/1965
MUMBAI
Bidi
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
KUSHWAH

3580533  29/06/2017
SAHDEV SINGH KUSHWAH
AT- PIPLI CHOURAHA, BIJAINAGAR, DIST AJMER, RAJASTHAN
Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Tobacco; Smokers' articles; Matches in class 34.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Associated Trademark Application Number 1225794 & 1290564.
3593318  17/07/2017
M/S. RANCHHODDAS ZINABHAI DHOLAKIA AS WELL AS MAHASUGANDHI SNUFF WORKS
RZD HOUSE, 2ND FLOOR, NIRANJANBHAI DHOLAKIA MARG, SIHOR -364240, BHAVNAGAR, GUJARAT
partnership firm

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Used Since :01/01/1942
AHMEDABAD
SNUFF

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..316609, 663104.
3593319  17/07/2017
M/S. RANCHHODDAS ZINABHAI DHOLAKIA AS WELL AS MAHASUGANDHI SNUFF WORKS
RZD HOUSE, 2ND FLOOR, NIRANJANBHAI DHOLAKIA MARG, SIHOR -364240, BHAVNAGAR, GUJARAT
partnership firm

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Used Since :19/08/1946

AHMEDABAD
SNUFF

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..Regd. No.124326.
3625010    31/08/2017
M/S. ONE TARZON BIDI
M/s. ONE TARZON BIDI COMPANY, OLINJA, GYARASPUR, VIDISHA - 464331, (M.P.) INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.) 474009
Used Since : 14/11/2006
MUMBAI
BIDI, SAFETY MATCHES INCLUDED IN CLASS - 34
SHUBHAM

3657090  13/10/2017

MR. SHUBHAM CHOURASIYA, S/O. SHRI - ARVIND CHOURASIYA
H NO. 79 NEW RAJIVE NAGAR SEMRA KALA BHOPAL, MADHYA PRADESH, INDIA

Proprietor

Address for service in India/Attorney address:

MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Proposed to be Used

MUMBAI

TOBACCO, SMOKING ARTICLES, BIDI, CIGARETTE, Articles for use with tobacco, IN CLASS -34
BIRRA FRAGRANCES LLP
5D, GROUND FLOOR, 5 READY MONEY BUILDING, SHAIKH, HAFIZUDDIN MARG, MADANPURA, MUMBAI CENTRAL, MUMBAI-400008

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
Mumbai
Tobacco; Smokers' articles; Matches

The trade mark is restricted to use the mark in the state of Maharashtra.
3900387   27/07/2018

SHAIK FAROOQ
13-74, RUDRUR MANDAL, NEAR OLD BUS STAND, NIZAMABAD-503188

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Tobacco; Smokers’ articles; Matches
4012028   29/11/2018
SAROJ AHUJA TRADING AS SHAKTI TRADERS.
27/22, MAIN ROAD, JWALA NAGAR, SHAHDARA, DELHI-110032.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Biri, Cigarette, Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.

No exclusive right all descriptive matter appearing on the label.
4185521    23/05/2019
OFF-WHITE LLC
Off-White LLC c/o Gelfand, Rennert & Feldman, LLP, 360 Hamilton Ave., #100, White Plains, New York - 10601, USA
Body Incorporate
Address for service in India/Attorney address:
GNP LEGAL
J-223, Lower Ground Floor, J Block, Saket, New Delhi - 110017
Proposed to be Used
DELHI
Ashtrays, lighters, matches, electronic cigarettes or other plant-based alternatives, with the exception being substitutes intended for medical use, cigar holders, cigarette filters, pipes, cigar cutters, snuff boxes, tobacco pouches, cigarette cases, and various pipe accessories
4185522    23/05/2019
OFF-WHITE LLC
Off-White LLC c/o Gelfand, Rennert & Feldman, LLP, 360 Hamilton Ave., #100, White Plains, New York - 10601, USA
Body incorporate
Address for service in India/Attorney address:
GNP LEGAL
J-223, Lower Ground Floor, J Block, Saket, New Delhi - 110017

Proposed to be Used
DELHI
Ashtrays, lighters, matches, electronic cigarettes or other plant-based alternatives, with the exception being substitutes intended for medical use, cigar holders, cigarette filters, pipes, cigar cutters, snuff boxes, tobacco pouches, cigarette cases, and various pipe accessories
4186965  25/05/2019
PEYUSH GUPTA
48/104, GENERAL GANJ, KANPUR
Individual
Address for service in India/Agents address:
RAJIV KAPOOR
12/489, GWALTOLE, CHURCH ROAD, KANPUR - 208 001
Proposed to be Used
DELHI
TOBACCO, CHEWING AND FLAVOURED TOBACCO AND TOBACCO PRODUCTS
MOHAMMAD AYAZ ANSARI M/S ASLI HANSIYABAL SPECIAL CHHAP BIDI NO 9
FIZA COMPOUND-3 NEAR SHIREEN MANZIL ,KOHE-E-FIZA,OPP COLLECTOR OFFICE BHOPAL
Single Firm

Address for service in India/Attorney address:
ABHAY LUNIA
M-12 NIRALA NAGAR BHADBHADHA ROAD BHOPAL

Proposed to be Used
MUMBAI

BEEDIES, CIGARETTE, CHEWING TOBACCO, MATCHES INCLUDED IN CLASS 34
ARAFBIRINO.-286

4189349   28/05/2019

MD. ASIF HOSSAIN TRADING AS ASIF BIRI FACTORY.
N. BAZAR-DHULIYAN-MURSHIDABAD, WEST BENGAL-742202.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
KOLKATA
BIRI.
KATTA
4191792    30/05/2019
TEJRAM
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI-110034.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
TOBACCO, SMOKER'S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, KHAINI, SNUFF, JAFARANI ZARDA
INCLUDING IN CLASS 34
4193516 31/05/2019
A.V.SURESH KUMAR, PROPRIETOR, TRADING AS SREE VEERJI INDUSTRIES
Plot No. Q-14, KSSIDC, Kolhar Industrial Estate, Bidar - 585403 (Karnataka)
Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
Chewing tobacco or raw tobacco
RED & WRITE

4194837  01/06/2019
SANDEEP BHALLA
GHAS MANDI BASTI SHEIKH JALANDHAR
AN INDIAN NATIONAL

Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON

Proposed to be Used
DELHI
GUTKHA, JARDA, JAFARANI AND OTHER CHEWING TOBACCO, CHEWING TOBACCO (RAW AND PROCESSED),
FLAVOURED TOBACCO, HOOKHA TOBACCO, CHUNA MIX TOBACCO, KHAINI, QIWAM, TOBACCO PASTE, MATCH BOX,
SNUFF, SMOKERS ARTICLES: CIGARETTES; BEEDI
4195971 03/06/2019
KRITI NUTRIENTS LTD
4th FLOOR, CHETAK CHAMBER, 14, R.N.T. MARG, INDORE

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Used Since: 01/04/1996

MUMBAI
Tobacco; smokers; articles; matches.
ENgage

4196194 03/06/2019

Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
Cigarettes and tobacco products.
GIANTS

4196197  03/06/2019
Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
Cigarettes and tobacco products.
WINGMAN

4196199 03/06/2019

Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI

Cigarettes and tobacco products.
DESTINY

4196200  03/06/2019

Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
Cigarettes and tobacco products.
HOP STOP
4196204  03/06/2019
Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Cigarettes and tobacco products.
WILLAGER

4196317  03/06/2019
SHRI SIDH JAIN S/O SHRI SHOURABH JAIN
RZ 60A, 101, GARG HOUSE, BHAWANI KUNJ, VASANT KUNJ, NEW DELHI
INDIVIDUAL

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.

Proposed to be Used
DELHI
FLAVOURED TOBACCO FOR SMOKING ARTICLES, HUKKA, BIDI, TOBACCO RAW OR MANUFACTURED, ZARDA, KHAINI.
NAFAS

4196584    04/06/2019

MR. ANUJ JAIN PROP. OF ANSH IMPEX
KHASRA NO.1081, GALI NO.13, BHALSWA COLONY, DELHI-110033
PROP.

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
Filter tobacco, Khaini, Filter khaini, Tobacco.
4197289  04/06/2019
MAHAMED YUSUF
No.27/1/40A, MASJTD STREET, BALAJI NAGAR
PROPRIETOR
Address for service in India/Agents address:
K. VENKATESAN
PLOT NO. 102, NAWAB HABIBULLA NAGAR, MUDICHUR, CHENNAI - 600 048
Used Since :10/11/2011
To be associated with:
1752356
CHENNAI
beedies tobacco product
BIOK

4197407 04/06/2019
YANGQIN LIU
No.097, Shijia Village, Sanmiaoqian Town, Poyang County, Shangrao, Jiangxi, China.

Address for service in India/Attorney address:
RAJKUMAR
#44, BALA JI PHASE 2, ZIRAKPUR, MOHALI, PUNJAB

Proposed to be Used
DELHI
4198005  05/06/2019
SHREESHANTI HOME DECOR PRIVATE LIMITED
SHOP NO. 8, LAXMI CHHAYA CHS, L.T. ROAD, BABHAI NAKA, BORIVALI WEST - 400092, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANÉ (E)-400603

Proposed to be Used
MUMBAI
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES.
THAKUR SAVADEKAR AND COMPANY PRIVATE LIMITED
377, GURUWAR PETH, PUNE-411042
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
UMESH GHANSHAM PARULKAR
FLAT NO.4, SEETA SADAN, SENAPATI BAPAT MARG, DADAR, MUMBAI-400 028.

Proposed to be Used
MUMBAI
TOBACCO, RAW OR MANUFACTURED; TOBACCO PRODUCTS, INCLUDING CIGARS, CIGARMES, CIGARILLOS, TOBACCO FOR ROLL YOUR OWN CIGARMES, PIPE TOBACCO, CHEWING TOBACCO, SNUFF TOBACCO, KRETOK; SNUS, NAMELY ORAL, SMOKELESS TOBACCO PRODUCT MADE OF HEAT TREATED, MOIST TO SEMIMOIST GROUND TOBACCO WHICH IS USED EITHER LOOSE OR PACKED IN PORTION; TOBACCO SUBSTITUTES (NOT FOR MEDICAL PURPOSES); SMOKERS ARTICLES, INCLUDING CIGARME PAPER AND TUBES, CIGARME FILTERS, TOBACCO TINS, CIGARME CASES AND ASHTRAYS, PIPES, POCKET APPARATUS FOR ROLLING CIGARMES, LIGHTERS; MATCHES, FILTER BIDIS, BIDIS, TANDU CONE.
4199100   06/06/2019
Dongguan Yihi Electronic Co., Ltd.
F-330 commercial office building, third floor of the Southern exhibition center, the side of Dongguan & Shenzhen highway, Zhangmutou town, Dongguan City, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Electronic cigarettes; Liquid solutions for use in electronic cigarettes; Electronic cigarettes for use as an alternative to traditional cigarettes; Cigarettes containing tobacco substitutes, not for medical purposes; Tobacco substitutes not for medical purposes; Electronic smoking pipes; Electronic devices for the inhalation of nicotine-containing aerosols; Oral vaporizers for smokers; Carrying cases for electronic devices used for heating tobacco; Cigarette cases.
4199935  07/06/2019
MANISH KUMAR CHAURASIA
B-3, SURYA NAGAR, GHAZIABAD UTTAR PRADESH INDIA
MANUFACTURER & TRADER
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :01/04/2015
DELHI
TOBACCO, TOBACCO PRODUCTS, ZARDA, KHAINI, QUIWAM, GUTKHA & SNUFF
4200461  07/06/2019
MIRAJ BUSINESS DEVELOPMENT PVT. LTD.
MIRAJ CAMPUS, UPER KI ODEN, NATHDWARA, RAJSAMAND, RAJASTHAN-313301. INDIA.
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
To be associated with:
925327, 1295817, 3706513, 3706514, 3706515

AHMEDABAD
CHEWING TOBACCO, TOBACCO, FLAVORED TOBACCO INCLUDED IN CLASS 34

Transliteration : MRUGRAJ PANDHAR TOBACCO
MIRAJ BUSINESS DEVELOPMENT PVT. LTD.
MIRAJ CAMPUS, UPER KI ODEN, NATHDWARA, RAJSAMAND, RAJASTHAN-313301. INDIA.

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
To be associated with:
925327, 1295817, 3706513, 3706514, 3706515

AHMEDABAD
CHEWING TOBACCO, TOBACCO, FLAVORED TOBACCO INCLUDED IN CLASS 34
4200970  08/06/2019
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118,Dist-Kolhapur
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011

Proposed to be Used
MUMBAI
Raw tobacco, flavoured tobacco (other than essential oil), Chewing tobacco
Tigo Its better its tigo

4201655    10/06/2019

OM ENTERPRISES
Near Triveni Palace, Patiala Road, Nabha, Punjab-147201
Proprietorship

Address for service in India/Attorney address:
SHIKHA GUPTA & ASSOCIATES
106,SHRIRAM COMPLEX,C-20,EAST KRISHNA NAGAR,DELHI-110051

Proposed to be Used
DELHI
Lighters for smokers
MAX PB
4202153  10/06/2019
MUKESH GARG
31, FIRST FLOOR SUNDER NAGAR MARKET NEW DELHI South Delhi DL 110003 INDIA
An Individual and Citizen of India
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
DELHI
TOBACCO, SMOKERS' ARTICLES, MATCHES, RAW TOBACCO, ZARDA, SMOKERS" ARTICLES, MATCHES, CIGARETTES, CIGARS, CIGARILLOS, CIGAR ACCESSORIES INCLUDING HUMIDORS, CIGAR ASHTRAYS, CIGAR MATCHES, CIGAR CUTTERS CIGARETTES, CHEWING TOBACCO, BIDI, GUTKHA, KHAINI IN CLASS 34
4202888  11/06/2019
MANAN UMAKANT PANCHOTIYA
trading as ; AAI KRUPA TRADERS
A-6, AKSHARDHAM PLAZA, NR. SAI BABA TEMPLE, RAMPURA ROAD, MEHSANA-384001, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
CHEWING TOBCCO INCLUDED IN CLASS -34
4203278  11/06/2019
MAHA MATCHES MANUFACTURING PRIVATE LIMITED
#13-38, Kurmai, Kolamasanapalli, Palamaneru, Chittoor, Andhra Pradesh-517432
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Safety matches.
JATIN MIRANI AN INDIAN  
9, MANINAGAR, BEHIND GUJARATI COLONY, DHAMTARI-493773 CG.  
INDIVIDUAL  
Address for service in India/Agents address:  
FATEHCHAND C. SHAH & CO.  
"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO, MUMBAI - 400 002".

Proposed to be Used  
MUMBAI  
ASHTRAY, CIGARETTE CASE; CIGARETTES; CIGARETTES CONTAINING TOBACCO SUBSTITUTES; POCKET  
CIGARETTE- ROLLING MACHINES , LIGHTERS; MATCHBOXES; SMOKING PIPES, PIPES FOR SMOKING MENTHOLATED  
TOBACCO SUBSTITUTES; TOBACCO POUCHES; TOBACCO; CIGARATTE ROLLING PAPERS; BOOKS OF CIGARETTE  
PAPERS, CIGARETTE PAPER, HERBAL MOLASSES (TOBACCO SUBSTITUTES); ELECTRONIC SMOKING PIPES,  
VAPORIZER FOR SMOKING PURPOSES, SMOKING SETS FOR ELECTRONIC CIGARETTES; HERBS FOR SMOKING;  
TOBACCO JARS; FILTERS FOR TOBACCO PRODUCTS, BIDIS;
4204738 12/06/2019
RAKESH GUPTA
E-502, Sai Baba Apartments, Sector-9, Rohini, Delhi-110085
Individual

Address for service in India/Agents address:
VIKAS MITTAL
FLAT NO.302, PLOT NO.149, SECTOR 6, VAISHALI, GHaziabad, UTTAR PRADEHS-201010

Proposed to be Used
DELHI
Cigarettes, cigars, cigarillos, Chewing tobacco, Hookahs, Smoking pipes, Smoking tobacco, Tobacco and tobacco products including substitutes and other ready-for-use smoking articles, Ashtrays, Articles for use with tobacco, Cigarette rolling papers
AVENUE MONTAIGNE
4206501  14/06/2019
Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Cigarettes and tobacco products.
Three Eyed Monster

4206503  14/06/2019

Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
Cigarettes and tobacco products.
MOONSHINE
4206504  14/06/2019
Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Cigarettes and tobacco products.
SHENZHEN NEVOKS TECHNOLOGY CO. LTD
6010, 6/F, WEST BLOCK, LAOBING, HENGFANG INDUSTRIAL PLANT, XINGYE ROAD, YONGFENG COMMUNITY, XIXIANG SUBDISTRICT, BAO’AN DISTRICT - SHENZHEN
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
CIGARETTE CASES, ELECTRONIC CIGARETTES, LIGHTERS FOR SMOKERS, LIQUID NICOTINE SOLUTIONS FOR USE IN ELECTRONIC CIGARETTES, ORAL VAPORIZERS FOR SMOKERS, TOBACCOPIPES, FILTER-TIPPED CIGARETTES, PIPE RACKS FOR TOBACCO PIPES, CIGARETTE LIGHTER HOLDERS, FLAVORINGS, OTHER THAN ESSENTIAL OILS, FOR USE IN ELECTRONIC CIGARETTES.
POPLI

4209100  17/06/2019
MR. SIDHARTH POPLI
A-249 FF Defence Colony, New Delhi-110024
Individuals of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR-35, FARIDABAD, HARYANA.

Proposed to be Used

DELHI
Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Smoker's Articles, Cigarettes & Matches.
4209712  18/06/2019
ROBIN MOHAMMED KHAN
P.O. Box 21084, Office A1-428, Ajman Free Zone, Ajman, UAE
A Natural Person

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
CHENNAI
Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches.
ZAFREE
4213909 22/06/2019
G. K TOBACCO INDUSTRIES PVT. LTD
29, Industrial Area, Behind New Power House, Jodhpur – 342003
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
AHMEDABAD
TOBACCO, SMOKER'S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, GUTKHA, KHAINI, SNUFF, ZAFARANI
ZARDA
Planet 69
1953029  20/04/2010
E. PALANISAMY
trading as ; ARMSTRONG KNITTING MILLS
61 C SAMINATHAPURAM, 2ND STREET, ANNUPPARPALAYAM POST, TRIUPUR - 641652

Address for service in India/Attorney address:
SAS PARTNERS CORPORATE ADVISORS PVT. LTD.,
INDIRA DEVI COMPLEX, II FLOOR, NO.20, GOPALAKRISHNA STREET, PONDY BAZAR, T. NAGAR, CHENNAI - 600 017.

Proposed to be Used
CHENNAI
SERVICES RELATED TO THE SALES OF ALL TYPES OF CLOTHES AND GARMENTS, CLOTHING FOR GYMNASICS, CLOTHING OF LEATHER, CLOTHING IF IMITATIONS OF LEATHER COMBINATIONS OF CLOTHING AND OTHER RELATED PRODUCTS.
2523076   01/05/2013
WOOLWAYS (INDIA ) LIMITED
217, INDUSTRIAL AREA-A, LUDHIANA (PB).
SERVICES
A COMPANY DULY REGD. UNDER THE COMPANIES ACT,1956.
Address for service in India/Attorney address:
MAHTTASS
B-43/3,udham singh nagar, LUDHIANA
Used Since :01/04/2004
DELHI
Advertising, Business Administration, Office Functions including services relating to Trading, Marketing & Export of Hosiery & Readymade Garments.
2568694    22/07/2013
SANDEEP SRIVASTAVA
trading as ;Swaranjali Entertainment
35/6, Juhi Safed Colony, Kanpur, Uttar Pradesh
Service Provider
Proprietor
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.
Used Since :01/07/2013
DELHI
Business Management Of Performing Artists, Consultancy Related To Business Promotion And Advertisement.
RETAIL ROYALTY COMPANY
101 CONVENTION CENTER DRIVE, LAS VEGAS, NEVADA 89109, USA.
SERVICE PROVIDER
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF STATE OF NEVADA, USA
Address for service in India/Attorney address:
SUJATA CHAUDHRI, IP ATTORNEYS
2106 EXPRESS TRADE TOWERS 2, FIRST FLOOR, B-36, SECTOR-132, EXPRESSWAY, NOIDA 201301, UTTAR PRADESH, INDIA
Used Since: 07/06/2006
DELHI
on-line retail store services featuring a wide variety of consumer goods, namely, clothing, clothing accessories, footwear, headwear, sunglasses, jewelry, watches, bags, backpacks, purses, wallets, electronics, cosmetics, toiletries, fragrances, and personal care products; Retail store services featuring a wide variety of consumer goods, namely, clothing, clothing accessories, footwear, headwear, sunglasses, jewelry, watches, bags, backpacks, purses, wallets, electronics, cosmetics, toiletries, fragrances, and personal care products
Digi perform

2616135  22/10/2013
DIGITAL PERFORMANCE MEDIA PRIVATE LIMITED
WZ-398, Rishi Nagar, Shakur Basti, Rani Bagh, Delhi-110034, Delhi NCR.
Advertising And Marketing
Body Incorporate

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Used Since :01/09/2013

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION, MARKETING AND
PROMOTIONAL SERVICES, MARKETING RESEARCH, OUTDOOR ADVERTISING, ONLINE ADVERTISING ON A
COMPUTER NETWORK

IN USE.
2663871  22/01/2014
DEEPAK BHOJWANI
trading as ;LATINDIA
8B, BUILDING D1, THE HIBISCUS, SECTOR -50, GURGAON, HARYANA-122002
SERVICE PROVIDER
Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :01/01/2012
DELHI
The services include the services falling in the category of strategic Business Management and Business Administration Services.
2720065   17/04/2014
ANAND S. LOTLIKAR
RAGHUVIR S. LOTLIKAR
trading as ;RAJ LIFESTYLES
SHOP NO.3 AND 4, CROSSROADS AVENUE, EASTERN EXPRESS HIGHWAY, ARLEM JUNCTION, FATORDA, MARGAO, GOA-403602.
SERVICE PROVIDER
A REGISTERED PARTNERSHIP CONCERN
Address for service in India/Attorney address:
LAW POINT CONSULTANCY
613, Destiny House, Ground Floor, Bhimanagar, Kondhave-Dhawde, Pune-411 023
Used Since :26/03/2013
MUMBAI
DISPLAY, SUPPLY AND DISTRIBUTION OF BRANDED FURNITURE
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
2807383  11/09/2014
SAMSONITE IP HOLDINGS S.A.R.L.
13-15 AVENUE DE LA LIBERTE L-1931 LUXEMBOURG LUXEMBOURG
SERVICE PROVIDERS
A PRIVATE LIMITED COMPANY ORGANIZED AND EXISTING IN LUXEMBOURG
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
2807382
DELHI
ADVERTISING, BUSINESS MANAGEMENT, AND BUSINESS ADMINISTRATION; RETAIL STORE SERVICES FEATURING LUGGAGE, APPAREL, EYEWEAR, TRAVEL RELATED ITEMS AND ACCESSORIES, BAGS, AND OUTDOOR GEAR; ONLINE RETAIL STORE SERVICES FEATURING LUGGAGE, APPAREL, EYEWEAR, TRAVEL RELATED ITEMS AND ACCESSORIES, BAGS, AND OUTDOOR GEAR; FRANCHISING SERVICES, NAMELY, OFFERING BUSINESS MANAGEMENT ASSISTANCE IN THE ESTABLISHMENT AND/OR OPERATION OF RETAIL LUGGAGE, APPAREL, EYEWEAR, TRAVEL ACCESSORY, BAG, AND OUTDOOR GEAR STORES; CUSTOMER LOYALTY SERVICES AND CUSTOMER CLUB SERVICES, FOR COMMERCIAL, PROMOTIONAL OR ADVERTISING PURPOSES; ORGANIZATION OF EXHIBITIONS AND TRADE FAIRS FOR BUSINESS AND PROMOTIONAL PURPOSES; SOCIAL SERVICES TO MEET THE INFORMATION NEEDS OF OTHERS THROUGH ADVERTISING AND MARKETING BY MEANS OF SOCIAL MEDIA, SEARCH ENGINE MARKETING, INTERNET MARKETING, MOBILE MARKETING AND OTHER SHARABLE COMMUNICATION CHANNELS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2807382.
2814109    22/09/2014
MR. SANJEEV AGRAWAL
trading as ;JEWAR KOTHI
C 26/10-C-A, RAMKATORA, VARANASI 221001
SERVICE PROVIDER

Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011
Used Since :30/10/1991

DELHI
DISPLAY, DISTRIBUTION & SUPPLY IN THE RESPECT OF PRECIOUS METALS & THEIR ALLOYS, JEWELLERY, PRECIOUS STONE, WHOLESALE & RETAIL OUTLETS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "JEWAR" and "MARK TO BE USED AS A WHOLE".
SPIFFY
2823891  09/10/2014
SH. SUDHANSHU AGARWAL
200, SHIV NAGAR, OPP. KITPLY INDUSTRY, CIVIL LINES, RAMPUR, UP-244901
SERVICE PROVIDER
Address for service in India/Agents address:
SARBJEET SINGH REKHI
17/15, TULI COMPLEX TILAK NAGAR NEW DELHI - 110 018.
Used Since : 18/07/2014
DELHI
SERVICES RELATING TO RETAILING AND MARKETING, WHOLESSELLING SERVICES, CHAIN-STORES OF NOODLES,
INSTANT NOODLES, PASTA, MACRONI, VERMACILLY, SEWAIYA, FLOOR AND PREPERATION MADE FROM CEREALS,
SAUCES, NAMKEENS, CONFECTIONARY ITEMS INCLUDED IN CLASS 35
2827943    15/10/2014
K.V. VYAS
K.V. VIJAYARAGHAVAN
R.N. JAYA
trading as; AMBIKA RETAIL
NO. 25, DR. NAIR ROAD, T. NAGAR, CHENNAI-600 017, TAMIL NADU.
MERCHANT AND SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/2011

CHENNAI
PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES; DEMONSTRATION OF GOODS;
SALES PROMOTION FOR OTHERS; SUPERMARKET RETAILING; RETAIL SERVICES; ONLINE RETAIL SERVICES; ON-
LINE ADVERTISING ON A COMPUTER NETWORK

Mark considered substantially as shown in the form of representation.
NARULA BOOK STORE

2898315   08/02/2015
Gaurav Narula
trading as ;NARULA BOOK STORE
501, GUJARKHAN ROAD, NEAR MODEL TOWN CLUB, MODEL TOWN, LUDHIANA (PB.)

SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2003

DELHI
2901245  12/02/2015
RANVIR SINGH BIJARNIA
B - 50, 200, SIDDHA CO. - OP. HSG. SOC., SIDDHARTH NAGAR, PART- II, GOREGAON (WEST), MUMBAI - 400104
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used
MUMBAI
RETAILING OF FOOD SUPPLEMENT, AYURVEDIC MEDICINAL PRODUCTS & INSTRUMENTS FOR MASSAGING

Registration of this trade mark shall give no right to the exclusive use of the other descriptive matters.
Trade Marks Journal No: 1912, 29/07/2019          Class 35

2911740    27/02/2015
VIKRAM JAIN
PARVATI GUNG SOCIETY, FLAT NO. 2, AND 2/A, GROUND FLOOR, DAULATNAGAR ROAD NO.7, BORIVALI EAST, MUMBAI - 400066
SERVICE PROVIDER
INDIVIDUAL
Address for service in India/Attorney address:
DISHA IP SOLUTION
Disha IP Solutions 12, Calicut Street, 6 Beauman bldg, 2nd Floor, Ballard Estate, Mumbai - 400 001
Used Since :10/03/2010
MUMBAI
ADVERTISING, MARKETING, IMPORT/EXPORT, BUSINESS PROMOTION, RETAILING AND WHOLESALING OF KUMKUM BINDI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TACO
2922552  15/03/2015
VENU GOPAL MAHAJAN
trading as ;MAHAJAN TRADERS
B-XXIX-1016/A, 11/8, DHANDARI KALAN, BEHIND SURJIT CINEMA ROAD, INDUSTRIAL AREA-C, LUDHIANA-141014 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/01/2012
DELHI
Advertising, Business Administration, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Bicycles & Parts thereof including Tyres & Tubes.
2932871  27/03/2015  
RUPAL SAMIR SHAH
trading as : RUPAL SAMIR SHAH
Flat No. 8, hari krupa, SV road, above Indian Overseas Bank, santacruz, (west) Mumbai 400 054
Service Provider

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053
Used Since : 15/03/2015

MUMBAI
Retail store services featuring home furnishing products, curtains, upholstery, towels, door mats, shower curtains, cushions and cushion covers, mattresses, pillows, bed sheets, bedspreads, blinds, comforters and toilet accessories
Maturityscape Benchmark

Priority claimed from 17/12/2014; Application No. : 86483226 ;United States of America
2961512  12/05/2015

INTERNATIONAL DATA GROUP, INC.
5 SPEEN STREET FRAMINGHAM, MASSACHUSETTS 01701 UNITED STATES
SERVICE PROVIDERS

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI
MARKETING RESEARCH AND BUSINESS CONSULTING SERVICES; BUSINESS ANALYSIS; BUSINESS MANAGEMENT SERVICES; BUSINESS SURVEYS; ONLINE PUBLICATIONS (DOWNLOADABLE); ONLINE VIDEOS (DOWNLOADABLE); PROVIDING A WEBSITE OF INFORMATION; AND PROVIDING A WEBSITE OF NEWS; ARRANGING AND CONDUCTING TRADE SHOWS, EXPOSITION, EXHIBITIONS, BUSINESS CONFERENCES, AND EDUCATIONAL CONFERENCES; MARKETING SERVICES AND/OR MARKETING CONSULTING SERVICES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2961514.
SHEETAL JYOTI
2969244   21/05/2015
HEMANT PARWANI
trading as ;SHRI AMBIKA INDUSTRIES
102, 103, Industrial Area, Richhai, Maharajpur Road, Jabalpur - 482010, Madhya Pradesh
SERVICE PROVIDER
Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Proposed to be Used
MUMBAI
RETAIL OUTLET FEATURING CONSUMER ELECTRONICS, CONSUMER GOODS, ELECTRICAL APPLIANCES, FURNITURE AND PARTS THEREOF.
2973489  28/05/2015
SUSHIL SHIRKE
trading as ;SAKSHAM CONSULTANTS
B-10/A, SAYALI APARTMENT, OPP KARNATAK SANGH HALL, MOGUL LANE, MATUNGA (WEST), MUMBAI- 400 016
SERVICE PROVIDER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon
Used Since :01/12/2011
MUMBAI
ADVERTISING, MARKETING, BUSINESS PROMOTION RELATED TO STRUCTURAL ENGINEERS AND ARCHITECTS
2977804  02/06/2015
WARNER INDIA LIFESCIENCES LTD
trading as ; Warner India Lifesciences Ltd
108, 1st Floor, Maharaja Agarsen Shopping Complex, LSC NO.- 7, Sector- 9, Rohini, Delhi 10085.
Marketing and Trading.
private limited company
Address for service in India/Attorney address:
NEHA GUPTA
M-57, Shyam Nagar, Khyala Road, Subhash Nagar, New Delhi- 110 018
Used Since :22/05/2015
To be associated with:
1952776
DELHI
ADVERTISING- BUSINESS MANAGEMENT- BUSINESS ADMINISTRATION- OFFICE FUNCTIONS INCLUDING
DISTRIBUTION OF SAMPLES, MARKETING RESEARCH AND SALES PROMOTION- BUYING AND SELLING OF
PHARMACEUTICAL GOODS INCLUDING RETAILING AND WHOLESALING ALL INCLUDED IN CLASS 35.
2983493    12/06/2015
TRAVELIBRO ONLINE PVT LTD
E-6, EVEREST BUILDING, 156 TARDEO ROAD, TARDEO, MUMBAI-400034
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon
Used Since :20/06/2014
MUMBAI
ADVERTISING; MARKETING BUSINESS PROMOTION, BUSINESS, ADMINISTRATION RELATED TO PROVIDING EDUCATION AND TRAINING, TRAVEL ARRANGEMENT AND IT ENABLED SERVICES
BRB GLOBAL

2989412 17/06/2015
BHARAT RATTAN BATRA
trading as ;BRB GLOBAL
303-B, SKYMARK GARDEN APARTMENTS, RANJIT AVENUE, PHASE-1, MALERKOTLA ROAD, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/02/2012

DELHI
Advertising, Business Administration, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Medicinal, Pharmaceutical, Herbal & Ayurvedic Preparations; Cosmetics; Food Articles for Human Consumption, Dietetic, Protein & Energy Boosting Food; Agricultural, Forestry Products & Grains; Fresh Vegetables, Fruits, Seeds, Natural Plants & Flowers; Non Alcoholic Drinks, Juices & Syrups.
MARK SHOULD BE READ AND USE AS A WHOLE..
IHERB

3009917    16/07/2015
IHERB, INC.
15535 Sand Canyon Avenue, Irvine, California 92618, USA.

SERVICE PROVIDERS

Address for service in India/Attorney address:
P.S.DAVAR & COMPANY
GREATER KAILASH 1, N-220 BASEMENT, NEW DELHI -110048
Used Since :01/01/2000

DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAIL AND WHOLESALE SERVICES, ELECTRONIC SHOPPING RETAIL SERVICES, INTERNET SHOPPING SERVICES, MAIL ORDER SERVICES AND ONLINE RETAIL STORE SERVICES
3011617  17/07/2015
OH! COMMUNICATIONS
trading as ;Oh! Communications
F-14 (Top Floor, Right Side), East of Kailash, New Delhi - 110065
SERVICE PROVIDER
Proprietorship Firm
Address for service in India/Attorney address:
PREM RAJA KUMARI
F-97, 4th Floor, Anna Nagar East, Chennai- 600102
Used Since :15/07/2015
DELHI
ADVERTISING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, MARKETING, RETAIL OR WHOLESALE SERVICES for BRAND COMMUNICATION
ADARSH FRUITS

3029130  11/08/2015
DAULAT RAM CHHABRA
trading as ;ADARSH FRUITS
C-65 NEW SUBZI MANDI AZADPUR NEW DELHI 110033
SERVICE PROVIDER
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2015
DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, ON-LINE MARKETING, EXPORTER & IMPORTER, WHOLESALE & RETAIL OUTLETS AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING AND MARKETING OF FRESH FRUITS AND VEGETABLES.
3040870  25/08/2015
K.P.R TRADERS PRIVATE LIMITED
trading as ;K.P.R Traders Private Limited
C-4/73, Viraj Khand, Gomti Nagar, Lucknow- 226010, Uttar Pradesh, India.
SERVICE PROVIDER
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :18/02/2015
DELI

Wholesale Retail Services Including Business Centre, Hyper Markets, Departmental Stores, Super Markets, Shopping
Malls, Discount Stores, Specialty Stores, Shopping Outlets, Convenience Stores, Commercial Complexes and for Selling
all General Merchandise and Services, Commercial, Industrial, Scientific, Household, Domestic, Food Products and
Services, Consumer Goods, Selling of Clothing, Crockery, Personal Care Merchandise included in class 35
Mark shall be used as a device as represented and filed with no right over the word Mega Mart..
3042113  26/08/2015
INDIAN MOTORCYCLE INTERNATIONAL, LLC
2100 Highway 55, Medina, Minnesota 55340, United States of America
Service Providers
A limited liability company organized and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Association services, namely, promoting the interests of riders of Indian brand motorcycles and motorcycle riding
TRADE MARKS

JAGDISH JHAWAR (HUF)
trading as ;SAIKRIPA ENTERPRISES
INSIDE FARISHTA COMPLEX, STATION ROAD DURG-491001 (CHHATTISGARH)
SERVICE PROVIDER
AN INDIAN NATIONAL

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :27/03/2014

MUMBAI
DISPLAY, DISTRIBUTION AND SUPPLY IN THE RESPECT OF PILLOW, MATTRESSES, BEDS, BOLSTERS AND THEIR ITEMS, RETAIL CHAIN STORES, WHOLESALE AND RETAIL OUTLETS.
HOLLISTIC

3069584    05/10/2015

GAURAV KANAL

401, MAHALAXMI CHAMBERS, 22 B.DESAI ROAD, MUMBAI, MAHARASHTRA, INDIA-400026

SERVICE PROVIDER
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:

GARIMA MITRA

Flat 195, 2 Floor, Building 8, Om Lamba CHS, Opp Bhakti Dham Temple, Sion Chunnabhatti, Mumbai - 400022

Used Since :21/11/2013

MUMBAI

SERVICE OFFERING CONSULTATION IN THE FIELDS OF BUSINESS MANAGEMENT AND ORGANIZATION.
3086738  26/10/2015
TRANSFORM SOLUTION PVT LTD

trading as ;TRANSFORM SOLUTION PVT LTD

TRANSFORM SOLUTION PVT LTD, 4th Floor, AHURA MAZDA, NANPURA, TIMALIYAWAD,
SERVICE PROVIDER
DIRECTOR

Address for service in India/Attorney address:
RICHA GOYAL, FCS, LLB
302A, INTERNATIONAL TRADE CENTRE, MAJURA GATE, RING ROAD, SURAT - 395007
Used Since :05/10/2015

AHMEDABAD

Data entry / processing, Transaction processing, Product listing services, Catalogue conversion / processing, inbound customer support services, Email and chat support, Shared / Dedicated assistants, Product listing on e-Com site
INCLUDED IN CLASS 35

subject to restriction of services in the state of GUJARAT only.
STAMBH HEALTHCARE
3121236 10/12/2015
ALOK RAJ RAI
trading as; STAMBH HEALTHCARE
HOUSE NO. 1, KRISHANA NAGAR, BASAI ROAD, GURGAON-122001, HARYANA.

SERVICES

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since: 01/11/2015

DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, ON-LINE MARKETING, EXPORTER & IMPORTER, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING AND MARKETING OF MEDICINAL AND PHARMACEUTICAL PREPARATIONS, HERBAL AND AYURVEDIC MEDICINES, COSMETIC PREPARATIONS AND PERFUMERY.
INDIFAME
3127928  16/12/2015
VIKAS KUMAR SINGH
B-131 MAYUR VIHAR COLONY PICNIC SPOT ROAD FARIDI NAGAR LUCKNOW U.P
SERVICES
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/12/2015
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS AND E-COMMERCE.
3155907  11/01/2016
RISHUP GUPTA
MRS.DIPENTY JAIN
trading as ;KIDOONZ
Q-11,IIND FLOOR, MODEL TOWN-I, DELHI-110009
SERVICE PROVIDER
Address for service in India/Attorney address:
KUMAR & CO.
D-121, KAMLA NAGAR DELHI-110007
Used Since :01/01/2016
DELHI
ONLINE RETAIL STORE FOR READYMADGE GARMENT, FOOTWEAR, HEADGEAR, STATIONERY, PEN, PENCIL, SCALE,
ERASER, SHARPENER, GREETING CARD, PENCILS BOX, LUNCH BOX, COLOUR, GIFT SET, GIFT ITEMS, TOYS,
ELECTRONIC TOYS, MUSICAL TOYS, GAMES, VIDEO GAMES SCHOOL BAGS, TROLLEYS, ATTACHES, LUGGAGE,
CUTLERY, FORKS, SPOONS, WATER BOTTLES.
CHARUFAN
3157759  12/01/2016
MR. YASH PAL S/ O SHRI RAMAN LAL.
trading as ;M/S AGGARWAL ELECTRIC CO.
NANAK DAIRY ROAD, NEAR AGARSAIN CHOWK, HODAL, TEHSIL- HODAL, DISTT.- PALWAL, HARYANA- 121106.
SERVICE
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :01/04/2010
DELHI
TRADING AND MARKETING OF FANS,COOLERS, GEYSERS, GAS GEYSERS, IMMERSION RODS.
JUICER,MIXEDR,GRINDER, MADHANI, COOLER MOTOR, ELECTRICMOTOR, SUBMERSIBLE, MAIN SWITCHES, A/C BOX, MCB, MCB BOX, SWITCHS, PLUG, SOCKET, SWITCH OARD, MS BOX, CONDUITE PIPE & FITTINGS, CHANG OVER, ROTARY SWITCH, POWER STRIPS, CHANGE OVER, PANEL BORDS, FUZE, ELECTRIC IRON, WIRES AND CABLES, STARTER, ELECTRICAL ACCESSORIES, CAPASTER, TUBE FITTINGS, UPS, INVERTERS, FANS COOLERS, GEYSERS, IMMERSION RODS, ELECTIRAL HOME APPLIANCES IN CLASS -35.
3176138   03/02/2016
RUPALI BISHT
333A, Shivpuri, Shiv Mandir, Jawahar Jyoti Damuadhunga, Damua Dhunga Kham, Nainital, Kathgodam, Uttarakhand - 263126
Service Provider

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :10/01/2016

DELHI
Public relations and Public relations consultancy.

MARK SHOULD BE READ AND USE AS A WHOLE..
3176140  03/02/2016
N.N. FACILITY SERVICES PVT. LTD.
89- Suman Nagar, Dharampur Dehradun - 248001
Service Providers
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :12/06/2015
DELHI
Personnel recruitment services and employment agencies.
MARK SHOULD BE READ AND USE AS A WHOLE.
3178427  06/02/2016
LAJIMA PHARMA PRIVATE LIMITED
B-1, RAMPURI SURYA NAGAR, GHAZIABAD, Uttar Pradesh - 201011
Service Provider
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
Used Since :12/05/2015
To be associated with:
3178426
DELHI
MARKETING, IMPORT, EXPORT, WHOLESALE & RETAIL SERVICES, ADVERTISING, DIGITAL ADVERTISING, BUSINESS ADMINISTRATION AND BUSINESS MANAGEMENT, DISTRIBUTION RELATING TO PHARMACEUTICAL, HERBAL AND AYURVEDIC MEDICINAL PREPARATIONS, DIETARY AND NUTRITIONAL SUPPLEMENTS, FOOD SUPPLEMENTS; BEING SERVICES INCLUDED IN CLASS 35
3179228  08/02/2016
CINE IMAGES ENTERTAINMENT PVT LTD
2D-702, NEW MHADA, LOKHANDWALA, ANDHERI (WEST), MUMBAI-400 053
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com Phon
Used Since : 19/01/2016
MUMBAI
ADVERTISING, MARKETING, BUSINESS AND SALES PROMOTION RELATED TO ARRANGEMENT OF SPORTS ACTIVITIES
PLAY MY OPINION

3184936   12/02/2016
SANJAY KESHAV GUPTA
6B/7, NITYANAND BAUG, MAHUL ROAD, CHEMBUR, MUMBAI-400074.
Service Provider

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
S.R.No 19/3, Tukaram Naik Path, Behind Chhajed Petrol Pump, Bopodi, Pune - 411020

Used Since :28/01/2016

To be associated with:
2985405

MUMBAI
Advertising, business management, business administration, office functions. Market research for Products, Services, business research services
3188968  17/02/2016
M/S TAINO SHOPPING TRIBE PVT. LTD,(DIRECTOR) MR. ANSHU RAI & MR. PUNEET VAHIL
trading as ;M/S TAINO SHOPPING TRIBE PVT. LTD.
IIC/ 215, NEHRU NAGAR, GHAZIABAD-201001 (U.P.).
SERVICE
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONN OFFICE FUNCTIONS, DISTRIBUTION,
MARKETING, MARKETING, WHOLSALE SERVICE, ONLINE SALE PURCHASE, ONLINE MARKETING OF FASHION
APPARALS, ELECTRONIC AND ELECTRICAL HOME APPLIANCES, FOOTWEARS, READY MADE GARMENTS, SHOP OF
HUMEN CONSUPTION, SYSTEMAZATION OF INFORMATION INTO COMPUTER DATABASES IN CLASS-35.
Jashnani Fashion's venture
AARADHANA

3189893  18/02/2016
M/S.JASHNANI FASHION'S VENTURE AARADHANA
trading as ;M/s.Jashnani Fashion's Venture Aaradhana
8,Shivsagar Off.College Road,Thatte Wadi,Next to Croma Showroom,Nashik-422005.
Service Provider

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :08/11/2015

MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF READYMADE GARMENTS & DRESS MATERIAL
See Tiger Save Tiger

3191512  19/02/2016

MR. SANJAY ARUN PAWAR
trading as ;Mr. Sanjay Arun Pawar
72, Bank Colony, Bhagwan Nagar, Nagpur-440027
Service Provider

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/01/2016

MUMBAI
Promoting Public awareness in the field of social welfare
3191898  22/02/2016
NEERAJ GOYAL
trading as ;SHRI BALAJI TECHNOWORLD COMPANY
1539, URBAN ESTATE-2, HISAR, HARYANA
Service Provider
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
Used Since :01/02/2016
DELHI
E-COMMERCE, ONLINE SALE,ADVERTISING, DIGITAL ADVERTISING,MARKETING, IMPORT, EXPORT,WHOLESALE & RETAIL SERVICE RELATING TO APPAREL, JEWELLERY , HOME DECOR, MOBILES
Mark shall be used as represented..
3196169  26/02/2016
PARTH SHAH
trading as ;VARAA
210, MADHANI INDUSTRIAL ESTATE, TULSI PIPE ROAD, DADAR (W), MUMBAI- 400028
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon

Proposed to be Used
MUMBAI
IMPORT & EXPORT ,MARKETING, DISTRIBUTION, WHOLESALING, RETAILING, ADVERTISING, BUSINESS PROMOTION, SALES PROMOTION RELATED TO READYMADE GARMENT AND DESIGNER WEAR
3196173  26/02/2016
KARTIK MANI
trading as ;MERRY MEN
SUSHEELA SADAN, 4, PERRY CROSS ROAD, BANDRA (W), MUMBAI- 400 050
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon
Used Since :10/10/2009
MUMBAI
ADVERTISING, ADVERTISING AGENCIES, ADVERTISING AND PUBLICITY BUSINESS & SALES PROMOTION, ONLINE ADVERTISING SERVICES
SHAKTI POWER PRASH
3196392  25/02/2016
RANVIR SINGH BIJARNIA
trading as ;Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104
SERVICE PROVIDER
an individual

Address for service in India/Attorney address:
PRANAY MANGHARAM
63, Nariman Bhavan, 227, Nariman Point, Mumbai 400 021

Proposed to be Used
MUMBAI
Retail and online retail store services, import-export agencies featuring weight management supplements, dietary and nutritional supplements
HIRA SINGH
RAJINDER PAL SINGH
SUHWWINDER PAL SINGH

trading as ;N.K. FORGING & ROLLING INDUSTRIES

STREET NO-7, BEANT PURA, CHANDIGARH ROAD, LUDHIANA (PB.)

SERVICES

Address for service in India/Attorney address:

MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since: 23/03/1979

DELHI

Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Machine & Machine Tools including Friction Drop Hammers, Forging Hammers, Forging Machines, Allied Machinery, Presses & its Spares.
3205411 08/03/2016

NITESH GUPTA trading as N.S. INTERNATIONAL
75-A, AGGAR NAGAR, NEAR TAGORE PUBLIC SCHOOL, FEROZEPUR ROAD, LUDHIANA (PB.) SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/07/2012

DELHI Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Hosiery & Readymade Garments.
3205553  08/03/2016

BALWINDER SINGH
trading as ;DUTCH CLOTHING

HOUSE NO-2, KARTAR NAGAR, MODEL GRAM, LUDHIANA-141002 (PB.)

SERVICES

Address for service in India/Attorney address:

MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2012

DELHI

Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Hosiery & Readymade Garments.
A.K.TRADERS

3205970 10/03/2016

A.K. TRADERS
199, SANJAY ENCLAVE, OPP. G.T.K. KDEPOT, NEAR JAHANGIR PURI, DELHI-110033.

SERVICE PROVIDER

Address for service in India/Attorney address:
KALRA TRADE MARK CO.
A-99, PANKHA ROAD, OPP. BUS TRML. UTTAM NAGAR, NEW DELHI 110059

Used Since :08/12/2015

DELHI

RETAIL SERVICES, WHOLESALE DISTRIBUTORSHIP & ORDERING SERVICES CONNECTED WITH STATIONERY, COSMETICS, PERFUMES, ESSENTIAL OILS, HAIR LOTIONS, DENTIFRICES, BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE, CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS, SOAPS, BEAUTY SOAPS, DETERGENTS, DHOOP & AGARBATTI, READMADE GARMENTS, HOSIERY, FOOT WEARS, LEATHER & ARTIFICIAL LEATHER ARTICLES, BAGS, TRAVELLING BAGS & CASES, TOYS, GAME AND SPORTING ARTICLES, TELEPHONE, MOBILE & CELLULAR PHONE INSTRUMENTS AND CARDS, ELECTRICAL & ELECTRONIC GOODS, ARTIFICIAL JEWELLERY, PRECIOUS METALS & STONE INCLUDED IN CLASS 35 FOR SALE IN INDIA & FOR EXPORTS

No exclusive right over the word TRADERS.
3205971  10/03/2016

ABHISHEK

trading as; A.K. TRADERS

199, SANJAY ENCLAVE, OPP. G.T.K. K Depot, NEAR JAHANGIR PURI, DELHI-110033.

SERVICE PROVIDER

Address for service in India/Attorney address:

KALRA TRADE MARK CO.
A-99, PANKHA ROAD, OPP. BUS TRML, UTTAM NAGAR, NEW DELHI 110059

Used Since: 08/12/2015

DELHI

RETAIL SERVICES, WHOLESALE DISTRIBUTORSHIP & ORDERING SERVICES CONNECTED WITH STATIONERY, COSMETICS, PERFUMES, ESSENTIAL OILS, HAIR LOTIONS, DENTIFRICES, BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE, CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS, SOAPS, BEAUTY SOAPS, DETERGENTS, DHOOP & AGARBATTI, READMADE GARMENTS, HOSIERY, FOOT WEARS, LEATHER & ARTIFICIAL LEATHER ARTICLES, BAGS, TRAVELLING BAGS & CASES, TOYS, GAME AND SPORTING ARTICLES, TELEPHONE, MOBILE & CELLULAR PHONE INSTRUMENTS AND CARDS, ELECTRICAL & ELECTRONIC GOODS, ARTIFICIAL JEWELLERY, PRECIOUS METALS & STONE INCLUDED IN CLASS 35 FOR SALE IN INDIA & FOR EXPORTS
HEARTS & SCIENCE

3206792    09/03/2016
OMNICOM INTERNATIONAL HOLDINGS INC.
720 CALIFORNIA STREET, SAN FRANCISCO, CA 94108, UNITED STATE OF AMERICA.

Service providers
A CORPORATION OF THE STATE OF DELAWARE

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
To be associated with:
3202460

DELHI
Marketing and advertising media analysis services, marketing and advertising media management services; marketing and advertising consulting services in the media industry; media planning and advertising strategy; media buying services; buying of advertising space on television, in print media, in digital and other interactive and electronic media, and outdoor media; advertising, marketing and publicity services; public relations; direct marketing services; market research services; qualitative market research; business advisory services; provision of market and marketing information; market surveys, analysis and research; market analysis; consumer analysis; semiotic research and analysis for marketing purposes; ethnographic research and analysis for marketing purposes; marketing research, marketing methods, market analysis, market testing, market positioning and development of new market sectors for the purpose of introducing a new product to the market; business services relating to the provision of sponsorships; event marketing; experiential marketing; business research; provision of business information; brand consultancy services; research and analysis of brand positions; brand evaluation services; brand testing; brand strategy; brand auditing; brand performance analysis; brand portfolio analysis; advisory, consultancy and information services relating to the aforesaid services
3207297    10/03/2016

SINDOOR

trading as ;Sindoor

B-149, Shop No. 101, Shiv Plaza, Bhootnath Mandir Road, Indira Nagar, Lucknow-226016

Service Provider

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since :26/09/2009

DELHI

Retailing, Trading, Display, Distribution of Readymade Garments, Textiles & textile Goods, Retail Chain Stores, Wholesale & retail outlets
RAMAN POOJA SAMIGRHI BHANDAR
3208641  13/03/2016
GOPAL KRISHAN GUPTA
trading as ;RAMAN POOJA SAMIGRHI BHANDAR
GREEN PARK, DANDI SWAMI ROAD, NEAR TUBEWELL WALA PARK, LUDHIANA-141001 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2013
DELHI
Advertising, Business Administration, office Functions, Wholesale & Retail sales including Services relating to Trading & Marketing of Incense Sticks, Dhoop Sticks, Hawan Samaggari, other Perfumery itmes, Idols & all types of Pooja Items & Articles.
3211442    16/03/2016
HARCHARAN SINGH
CD-158, PITAMPURA, DELHI-110034
SERVICE PROVIDER
Address for service in India/Attorney address:
KALRA TRADE MARK CO.
A-99, PANKHA ROAD, OPP. BUS TRML, UTTAM NAGAR, NEW DELHI 110059

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION IN CLASS 35
ACSI

3212156  17/03/2016
KAMAL KUMAR SHARMA
trading as ; ADMIN CONSULTANCY SERVICES INDIA
RZ-17, SITA PURI, PANKHA ROAD, NEW DELHI-110045
SERVICE PROVIDER

Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since : 01/03/2016

DELHI

TELE MARKETING SERVICES, BUSINESS MANAGEMENT, OFFICE FUNCTIONS, BUSINESS ADMINISTRATION, INFORMATION (BUSINESS), BUSINESS MANAGEMENT CONSULTANCY AND MARKETING RESEARCH.
RIFFELMED PHARMACEUTICALS
3212201    16/03/2016
SUMIT GUPTA
trading as ;RIFFELMED PHARMACEUTICALS
H. NO-50, SHALIMAR PARK, BLOCK-B, Bhai HIMMAT SINGH NAGAR, DUGRI, LUDHIANA-141013 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2016
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading, Marketing, Import & Export of Medicinal, Pharmaceutical & Veterinary Preparations including Medicated Creams.
3213886  17/03/2016
URJA CREATION.
trading as ;Urja Creation.
S-3,Vishwadev Apartment,Near Akashwani,Sardar Colony,Tarabai Park,Kolhapur-416003.
Manufacture & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :16/06/2013
MUMBAI
PRODUCTION OF FILM & TELEVISION ADVERTISING, ADVERTISING, MARKETING, BRAND PROMOTION SERVICES
3213888  17/03/2016
M/S.SHIVA MEDICALS.
trading as ;M/s.Shiva Medicals.
54,Ground Floor,New B.J.Market,Jalgaon-425001.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :03/06/1987
MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF MEDICINES
3213898  17/03/2016
IMARAN TRADERS
trading as ;Tobacco
Jain Mandir, Chaman Tailor Lane, Imaran Traders Tobaccowale, Balaghat-481001
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :09/02/2015
MUMBAI
Display, Distribution & Supply in the respect of Bidi & Tobacco, retail chain stores, wholesale & retail outlets
POSHTALENT MANAGEMENT PVT. LTD.  
K-1/110, LOWER BASEMENT, CHITRANJAN PARK, NEW DELHI-110019.  
SERVICE PROVIDERS  
Address for service in India/Attorney address:  
KHUSHI TRADE MARK CO.,  
A1/140 SEC-6 ROHINI DELHI 110085  
Used Since :01/01/2014  
DELHI  
MODELLING FOR ADVERTISING OR SALES PROMOTING, EVENT MANAGEMENT, PUBLICITY AGENCIES, ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES, TELEVISION ADVERTISING, PRODUCTION OF ADVERTISING FILMS SERVICES INCLUDED IN CLASS 35
3214863 18/03/2016
TWA ONLINE SERVICES PRIVATE LIMITED
F-402,4TH FLOOR, RAS VILAS MALL, PLOT NO. D1, DISTT. CENTER, SAKET, NEW DELHI - 110017 INDIA
Service Providing
An Indian Company Registered Under Companies Act, 1956
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :01/02/2016
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; ON-LINE ADVERTISING ON A COMPUTER NETWORK; TELEVISION ADVERTISING; AUDITING; ECONOMIC FORECASTING; ADVERTISING AGENCIES; MARKETING RESEARCH; MARKETING STUDIES; COMMERCIAL OR INDUSTRIAL MANAGEMENT ASSISTANCE; ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES; EMPLOYMENT AGENCIES; PROCUREMENT SERVICES FOR OTHERS; DATA SEARCH IN COMPUTER FILES FOR OTHERS; IMPORT-EXPORT AGENCIES; RETAIL SALE SERVICES OF ELECTRONICS GOODS
RS NAV BHAGYA
3215366  18/03/2016

RANVIR SINGH BIJARNIA
trading as ;Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104

SERVICE PROVIDER

Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used

MUMBAI

Retail and online store services, import-export services featuring jewelry, precious and semi-precious stones and gems and lockets
3217425  19/03/2016

TRP TRADERS
Vineet Singh
SACHIN KUMAR
MOHIT KUMAR
UDAY SINGH RANA
trading as ;TRP TRADERS
19 B, G/F, Shop No-2, Veer Savarkar Block, Shakarpur Delhi-110092
SERVICE PROVIDER, MARKETING AND TRADING
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092
Used Since :03/09/2015

DELHI

ONLINE AND OFFLINE TRADING OF THE DIFFERENT CONSUMER GOODS UNDER ONE BANNER; RETAIL SERVICES;
BUSINESS MANAGEMENT; ADVERTISING; SERVICES REALTED TO HOSIERY, CONSUMABLE ITEMS, ELECTRONIC
GOODS, DEPARTMENTAL STORES;
KC

3217820  22/03/2016
ASHISH KUMAR
trading as ;K. C. FASTNERS
BARA PIND-144418, DISTT. JALANDHAR (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2001
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Nuts, Bolts & Rivets.
3218544  23/03/2016
IMEGE MEDIA.
trading as ;Imedge Media.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 07/06/2012
MUMBAI
CONTENT WRITING, ADVERTISING & MARKETING
3221806    29/03/2016
GREENER ENERGY, LLC
2121 Vista Parkway, West Palm Beach, Florida 33411, United States of America
Service Providers
a Florida Limited Liability Company, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :10/12/2014
DELHI
Wholesale and retail store services featuring goods and services in the field of solar hot water devices, solar power
devices, wind power generators, energy management systems, skylights for buildings, building ventilation systems,
building insulation
The applicant wishes to claim the colours red, blue, green and black as elements of the mark.
NO EXCLUSIVE RIGHT OVER THE TERM "SuperGreenSolutions logo"..
SANCHI SHAWLS
3221865  29/03/2016
SAKSHI ARORA
trading as ;SANCHI SHAWLS
GALI NO-11, MOCHPURA BAZAR, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2010
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Shawls, Stoles & Mufflers.
DISITAL
3221870  29/03/2016
THIND IMPEX PRIVATE LIMITED
trading as ;THIND IMPEX PRIVATE LIMITED
GOBIND ENCLAVE, MALERKOTLA-148023, DISTT. SANGRUR (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :03/09/2012
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading & Marketing of Apparatus & Installation for Lighting, Heating, Cooking & Refrigerating including LED Lights, Microwave, Ovens, T.V., House Hold & Kitchen Utensils, Crockery, Kitchen-Wares, Gift Items & Antique Pieces.
PEARLS INDIA
3224090 01/04/2016
AJAY AGGARWAL
trading as ;BEADS INDIA
B-12/2, OKHLA PHASE-II, NEW DELHI-110020
SERVICE PROVIDER
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :11/03/2016
DELHI
COMMERCIAL ENTERPRISE DEALING IN BEADS, CORDS, THREADS, STRINGING MATERIALS MADE OF LEATHER / COTTON / SYNTHETIC / PVC / JUTE / ELASTIC / NYLON CORDS, JEWELLERY INCLUDING Imitation COSTUME / FASHION JEWELLERY & JEWELLERY ACCESSORIES, FOOTWEARS, BAGS, COSMETICS, BEAUTY PRODUCTS & READYMADE GARMENTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS "INDIA" and "MARK TO BE USED AS A WHOLE".
3224126    31/03/2016
INTERNATIONAL MARKETING CORPORATION PVT. LTD.
trading as ;INTERNATIONAL MARKETING CORPORATION PVT. LTD.
SHRI GURU NANAK DEV BHAWAN, BHARAT NAGAR CHOWK, LUDHIANA-141001 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2006
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading, Marketing, Import & Export of Cosmetics, Hair Oils, Beauty & Skin Care Products, Shampoo, Perfumery & Tooth Paste; Medicinal, Pharmaceutical, Ayurvedic, Herbal & Veterinary Preparations; Food Supplements; Dietetic, Protein and Energy Boosting Foods.
MIAMI HOSIERY
3224167 31/03/2016
ASHWANI KUMAR
trading as ;MIAMI HOSIERY (REGD.)
282, GALI NO-2, BLOCK-C, GURU VIHAR, RAHON ROAD, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2000
To be associated with:
3224160
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Online Sale, Trading, Marketing, Import & Export of Hosiery & Readymade Garments including Under Garments.
DIMYRA INTERNATIONAL

3224217    31/03/2016

HIMANSHU JAIN
RAVISH JAIN
SAHIL JAIN

trading as ;DIMYRA INTERNATIONAL

GALI NO-4, GURU VIHAR, RAHON ROAD, LUDHIANA (PB.)

SERVICES

Address for service in India/Attorney address:

MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/09/2012

DELHI

Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Hosiery & Readymade Garments.
3224320  31/03/2016
GULSHAN JUNEJA
trading as ; KRISHNA PLASTIC INDUSTRIES
VILLAGE BHADAK, PATIALA ROAD, RAJPURA-140401, DISTT. PATIALA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 01/04/1998
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of PVC Pipes, Plumbing Pipes & Accessories thereof.
3225140  01/04/2016

SHANTI DEVI
trading as ;BHOJ RAJ HARIH KUMAR
B-194, AZAD PUR MANDI, NEW DELHI 110033
SERVICE PROVIDERS

Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :01/01/1998

DELHI
SHOP, RETAILING, WHOLESALE, TELE MARKETING SERVICES, IMPORT-EXPORT AND DISTRIBUTION SERVICES RELATED TO FRESH FRUITS AND VEGETABLES INCLUDED IN CLASS 35

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (FRUITS).
CYCOLIC

3225482    31/03/2016
HARJIT CYCLE STORE.
trading as ; Harjit Cycle Store.
3/4, Sansari Naka, Lam Road, Deolali Camp, Nashik-422401.
Service Provider

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 01/01/1961

MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF TOYS CYCLE, SPORTS & FITNESS EQUIPMENTS
3225626  31/03/2016
Mansa trading as ; Mansa
1/100, Viram Khand, Gomti Nagar, Lucknow- 226 010 (Uttar Pradesh)
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :29/04/2009
DELHI
Retailing, Trading Display Distribution of Branded & Unbranded Readymade Garments Sarees , Suits
Trade Marks Journal No: 1912, 29/07/2019 Class 35

3227432 04/04/2016
IDASA INDIA LIMITED
trading as: IDASA INDIA LIMITED
LUDHIANA ROAD, MALERKOTLA-148023, DISTT. SANGRUR (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 18/07/1985

DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading & Marketing of Milk & Milk Products, Ghee, Butter, Cheese, Edible Oils & Fats; Ice Creams, Tea, Coffee, Sugar, Rice, Pulses, Besan, Maida, Dalia, Suji, Flour & preparations made from Cereals, Confectionery & Bakery Products.
JPKR

3229759  06/04/2016
ROHIT PABBI
trading as ;JPKR EXPORTS
SHOP NO-53, NEW GRAIN MARKET, HOSHIARPUR ROAD, PHAGWARA-144401 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2013
To be associated with:
3229758

DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading, Marketing, Import & Export of Tea, Coffee, Sugar, Rice, Pulses, Besan, Maida, Dalia, Suji, Flour & preparations made from Cereals; Bread, Biscuit, Pastry and Bakery Products; Confectionery, Salt, Vinegar, Sauces & Spices.
3230015 08/04/2016

ARJU GULERIA
ABHINAV RAJPUT
SAHIL MARWAHA

trading as ;BEAM & WORDS LLP
BUILDING NO 638, 2ND FLOOR, LANE NO 4, WESTEND ROAD, SAINULAJAB VILLAGE, NEW DELHI 110030

SERVICE PROVIDER

Address for service in India/Attorney address:
T & T LAW
R-89, GREATER KAILASH, PART-I NEW DELHI-110048
Used Since :01/05/2012

DELHI

BRAND MANAGEMENT SERVICES, MARKETING STRATEGY PLANNING, PUBLIC RELATIONS SERVICES, ADVERTISING, DESIGN AND PRODUCTION OF THE ADVERTISING CONTENT OF BANNERS AND SIGNS FOR ADVERTISING, PROMOTIONAL, OR MARKETING PURPOSES IN CLASS 35.
3230017    08/04/2016
ARJUN GULERIA
ABHINAV RAJPUT
SAHIL MARWAHA
trading as : BEAM & WORDS LLP
BUILDING NO 638, 2ND FLOOR, LANE NO 4, WESTEND ROAD, SAIDULAJAB VILLAGE, NEW DELHI 110030
SERVICE PROVIDER
Address for service in India/Attorney address:
T & T LAW
R-89, GREATER KAILASH, PART-1 NEW DELHI-110048
Used Since : 01/05/2012
DELHI
BRAND MANAGEMENT SERVICES, MARKETING STRATEGY PLANNING, PUBLIC RELATIONS SERVICES, ADVERTISING, DESIGN AND PRODUCTION OF THE ADVERTISING CONTENT OF BANNERS AND SIGNS FOR ADVERTISING, PROMOTIONAL, OR MARKETING PURPOSES IN CLASS 35.
Trade Marks Journal No: 1912, 29/07/2019 Class 35

3231377 08/04/2016
KASHISH SEHGAL
SEEMA SEHGAL
trading as; KHARAITI LAL KULDIP CHANDER
KESAR GANJ ROAD, LUDHIANA-141008 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/04/1959
DELHI
Advertising, Business Administration, Office Functions, Distribution, Wholesale & Retail Outlets, including Services relating to Online Sale, Trading, Marketing, Import & Export of Spices.
NO EXCLUSIVE RIGHT OVER THE TERM "SPICES".
TAWI
3231381 08/04/2016
VINOD FOODS PVT. LTD.
trading as ;VINOD FOODS PVT. LTD.
422-C, WARE HOUSE, JAMMU-180001 (J&K)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2012
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading & Marketing of Edible Oils & Fats including Mustard Oil, Refined Oil, Vanaspati Ghee, Desi Ghee, Milk, Milk Products & other Dairy Products; Frozen Foods, Dried & Cooked Vegetables & Fruits; Jam, Jellies & Pickles.
GEMSCAB

3232939  12/04/2016

GEMSCAB INDUSTRIES LTD.
44, 2ND FLOOR, SHARDHANAND MARG, DELHI-110006

SERVICE PROVIDER

Address for service in India/Attorney address:

GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007

Used Since :01/01/1957

DELHI

ON-LINE TRADING SERVICES TO FACILITATE THE SALE OF GOODS BY OTHERS VIA A COMPUTER NETWORK AND PROVIDING EVALUATIVE FEEDBACK AND RATINGS OF SELLERS' GOODS AND SERVICES, COMPUTERIZED ON-LINE RETAIL AND WHOLESALE DISTRIBUTORSHIP DISTRIBUTION & MARKETING SERVICES FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS IN RESPECT OF ELECTRIC WIRES & CABLES FOR ELECTRIC TRANSMISSION SYSTEM
DIVYANSH
3233814  12/04/2016
BABITA
PUSHPA SINGH
trading as ;DIVYANSH E-TRADE COMPANY
CHAMBER NO-1, WARD NO-1, NH-72, BHOOPUR, PAONTA SAHIB, SIRMOUR-173025 (H.P.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2012
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading & Marketing of Cosmetics; Organic Food Items, Edible Oils & Essential Oils; Hardware Goods; Stationery; Home Appliances, Crockery; Watches; Electrical & Electronic Goods including T.V., Washing Machines, Fans, Coolers, A.C. & Refrigerators; Clothing; Furniture & Healthcare Products.
3234695   15/04/2016
PRANAY CHOWDHARY
trading as ;RAY BRIGHT TECHNOLOGIES
337, HSIIDC INDUSTRIAL AREA, SAHA, AMBALA-133104 (HARYANA)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :02/04/2007
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Apparatus for Lighting, LED Lights, LED Bulbs, Customized LED Lights & LED Lights for Marine Applications.
3234894 18/04/2016
MRS. VIBHUTI ARORA
trading as ;RED DOOR CONSULTANTS
610, VITH, FLOOR, ANSHAL CHAMBER-2, BHIKAJI CAMA PALACE, DELHI 110066
SERVICE PROVIDER

Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
DELHI
BRANDING, STRATEGY, PUBLIC RELATION
3236754   16/04/2016
M/S GLOBEIN TRADING (P) LTD
K-45, GF, GALI NO.13, KRISHNA PARK, NEW DELHI-110018, INDIA
SERVICES
Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.
Used Since :10/03/2015
DELHI
WHOLESALE, RETAIL & ONLINE SERVICES WITH REGARD TO CCTV CAMERAS, MOBILE & CAMERA ACCESSORIES &
ALL KINDS OF ELECTRONIC ITEMS BEING INCLUDED IN CLASS 35
3238876  20/04/2016
GAURAV JAIN
trading as ;VARDHMAN JAIN DIAMOND JEWELLERS
HEERA COLONY ROAD, NEAR HOTEL SHIRAZ REGENCY, HOSHIARPUR-146001 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/09/2015
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Silver, Gold & Diamond Jewellery, Imitation Jewellery & Precious Stones.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DIAMONDS.
3240771  22/04/2016
OMER FARUQH ISMAIL TINWALA
EBRAHIM ABOOBAKER SOORYA
trading as ;SHIFA-E-LUQMAN PRODUCTS
19/A, TANDEL STREET, BAWA GALI, ABDULLAH MANSION, DONGRI, MUMBAI-400 009.
SERVICE PROVIDER
A PARTNERSHIP FRIM

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Used Since :18/03/2016

To be associated with:
3240772

MUMBAI
MARKETING, DISTRIBUTION AND TRADING OF MEDICATED OIL, AYURVEDIC OIL, SKIN CREAM (MEDICATED), HERBAL
MEDICINE, UNANI HERBAL MEDICINE INCLUDED IN CLASS 35.
Trade Marks Journal No: 1912, 29/07/2019

3242856 23/04/2016
BRIJESH JAIN
trading as: ARIHANT KNITS
210, GALLI NO-5, GURU GOBIND SINGH NAGAR, NOORWALA ROAD, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/04/1980
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Hosiery & Readymade Garments.
HKCC

3242864    23/04/2016
VARINDER SACHDEVA
SUMIT SACHDEVA
trading as :LUXMI UDYOG
D-221, PHASE-VII, FOCAL POINT, LUDHIANA-141010 (PB.)
SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2004

DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Bicycles & its Parts; Parts & Fittings for use in Autos, Tractors & Motor Land Vehicles including Tyres & Tubes.
FRANCHISE CONSORTIUM LIMITED

International Trust Building, Road Town, Tortola, British Virgin Islands.

Service Provider.

Address for service in India/Attorney address:

MR. ROHIT SINGH

ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used

DElHI

Accounting, Commercial Administration of licensing of the goods & services of others, Administrative processing - purchase orders, Advertising, Advertising agencies, Commercial information & advice for consumers; Auditing, Business management & consultancy; Presentation of goods on Communication media for retail purposes, Compilation of information into computer databases, statistics; cost price analysis, Organization of Exhibitions for commercial/advertising purposes, Marketing, Payroll preparation, Rental of advertising space for Retail purposes.

NO EXCLUSIVE RIGHT OVER THE "DEVICE OF PLUS AND MINUS"..
Trade Marks Journal No: 1912, 29/07/2019 Class 35

3246075 29/04/2016
MR. NITIN JAIN
trading as ; VEE-TEE CREATIONS
234, RAJDHANI ENCLAVE PITAMPURA, DELHI 110034.
SERVICE PROVIDER
Address for service in India/Attorney address:
PLANET LEGAL
CHAMBER NO.-295, WESTERN WING TIS HAZARI COURTS, DELHI-110054
Used Since : 16/01/2006
To be associated with:
2839498

DELHI
MARKETING, TRADING, EXHIBITING, ON LINE SALES AND MARKETING OF READYMADE GARMENTS, HOSIERY ARTICLES OF CLOTHING OF MEN WOMEN AND CHILDRENS CLOTHING ACCESSARIES, ARTIFICIAL JEWELLERY, FOOTWEARS, HEADGEARS.
NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER APPEARING ON LABEL.
DIFFERENT
3246190   28/04/2016
DIFFERENT GARMENTS PRIVATE LIMITED
trading as ;DIFFERENT GARMENTS PRIVATE LIMITED
PLOT # XXV-54/3/B/1, NEW SHIVPURI ROAD, LUDHIANA-141007 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1995
To be associated with:
3245371
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Hosiery & Readymade Garments.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3245371..
3249996  04/05/2016
JOVEES HERBAL CARE INDIA LTD.
404, ROOTS TOWER DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092
SERVICE PROVIDERS
Address for service in India/Attorney address:
PAWAN KUMAR PAWAN
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since :17/08/2004
To be associated with:
3249955
DELHI
SERVICES OF ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
WOO FASHIONS
3250359 03/05/2016
PAWAN KUMAR
trading as ;R.P. KNITWEARS
GALI NO-9, KARISHNA COLONY, RAHON ROAD, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2013
To be associated with:
3250358
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Online Sale, Trading, Marketing, Import & Export of Hosiery & Readymade Garments.
GOSKY INTERNATIONAL

3250534  03/05/2016

AJAY KUMAR

trading as ;GOSKY INTERNATIONAL

F 205 A, SECTOR-105, CENTRAL PLAZA, MOHALI HILLS, MOHALI-160062

SERVICES

Address for service in India/Attorney address:

MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/01/2016

DELHI

Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Medicinal & Pharmaceutical Preparations.
3250853 04/05/2016
PARSHAVNATH MEDIA PVT. LTD.
trading as ;PARSHAVNATH MEDIA PVT. LTD.
102 A, ARUNACHAL BUILDING, 19, BARAKHAMBA ROAD, NEW DELHI-110001, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :02/03/2009
DELHI
ADVERTISING AND PROMOTIONAL SERVICES IN THE FIELD OF TELEVISION, CABLE TELEVISION, RADIO AND ON-LINE BROADCASTING, ADMINISTRATION OF NEWSPAPER SUBSCRIPTION, ADVERTISING SERVICES RELATING TO NEWSPAPER, NEWS CLIPPING SERVICES BEING SERVICES INCLUDED IN CLASS 35.
No exclusive right over the word Swastika.
3251266 04/05/2016

RACHNA BALOONI
trading as ;AADI APPARELS
B-XXX, 799, 1ST FLOOR, BABA GAJJA JAIN COLONY, NEAR MOTI NAGAR, LUDHIANA-141010 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :03/12/2014
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Hosiery & Readymade Garments including Footwear & Headgear.
OLIZA

3252756 05/05/2016
KRISHAN AGGARWAL
trading as; PALAK ENTERPRISES
B-XI-1030, IQBAL GANJ, LUDHIANA-141008 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/04/2013
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Hosiery & Readymade Garments.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3252755.
POSSIBEL

3253336  06/05/2016

RAJ PAL SALuja

trading as ;POSSIBEL AUTO INDUSTRIES

PLOT NO-5536/32A/2, IND. AREA - C, SUA ROAD, DHANDARI KALAN, LUDHIANA (PB.)

SERVICES

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/1998

DELHI

Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Online Sale, Trading, Marketing, Import & Export of Hardware Goods including Nuts, Bolts, Washers, Rivets, Screws & Fasteners; Parts & Fittings for use in Autos, Tractors & Motor Land Vehicles.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3253335 and 1081408.
3253356  06/05/2016
DR. DEEPAK DUDHMANDE
trading as TRIPTI'S HEALTHCARE CLINIC
SCF-2/9, AGGAR NAGAR-B, FEROZEPUR ROAD, LUDHIANA (PB.)
SERCVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/1997

DELHI
Business & Administrative Management Services for Healthcare Clinics & Health Clubs; Advertising, Marketing & Promotional Services for Cosmetics, Perfumery & Beauty Products & Services; Retail & Wholesale of Medicines, Medical & Surgical Apparatus, Cosmetics, Perfumeries, Soaps, Essential Oils, Beauty Care Products, Health & Dietetic Foods; Collective Buying, Distributorship, Ordering & Subscription Services in the field of Healthcare.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3253393 06/05/2016
MR. SHABBIR HABIB
trading as ; M/s. CalibeHR Human Capital Services Pvt Ltd
Shah Industrial Estate, Off Saki Vihar Road, Opp John & Bakers, Andheri East, Mumbai- 400072
Service Provider
Body Incorporate
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon
Used Since :01/04/2016
MUMBAI
Recruitment Consultancy & Services, Employment recruitment, Marketing analysis services, Preparation of Marketing surveys, Marketing, market studies & Market Analysis, Account Auditing services, Consultancy Related to Auditing, Outsourcing Services (Business Assistance), Marketing & Advertising, Business & sales Promotional Services, Business Administration & Business Management
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
ZAIRA

3253444  08/05/2016

ZAIRA DIAMOND (INDIA) PVT. LTD.

trading as ;ZAIRA DIAMOND (INDIA) PVT. LTD.

CABIN NO-211 B, SCO-28, 29, 30, SECTOR-9D, CHANDIGARH.

SERVICES

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since :01/11/2009

DELHI

Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Online Sale, Trading, Marketing, Import & Export of Diamonds & Diamond Jewellery.
APSLEY

3253603  07/05/2016
ANIL KUMAR SEHGAL
DEEPAK SEHGAL
trading as ;SUNEETA KNITWEARS
PLOT NO-5, AAMER NAGAR, LUDHIANA-141008 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :15/01/1983
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Online Sale, Trading, Marketing, Import & Export of Hosiery & Readymade Garments including Inner Wears, Caps, Gloves, Shawls, Stolls & Mufflers.
3254723  06/05/2016
DFS GROUP LIMITED
77 Mody Road, 8th Floor, Tsimshatsui East, Kowloon, Hong Kong
Service Providers
A Hong Kong limited liability company
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :31/12/2012
To be associated with:
3073993
DELHI
Retail department store services in respect of luxury products in the field of fashion, accessories, beauty products, fragrances, watches, jewelry, wine and spirits, tobacco, foods and gifts, in class 35”
The applicant wishes to claim the colours red and white as elements of the second representation in the mark.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3073993..
Medflix

3259481  13/05/2016

SANJEEV AGARWAL

1105, MILLENIUM EMERALD HEIGHTS, RAMPRASTHA GREENS, SECTOR-7, VAISHALI, GHAZIABAD, UTTAR PRADESH-201010

Service Provider

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Used Since : 01/04/2016

DELHI

WHOLESALE & RETAIL OUTLETS AND SERVICES RELATING TO ADVERTISING, DISTRIBUTION, TRADING AND MARKETING OF DIETARY FOOD SUPPLEMENTS AND DIETARY PREPARATIONS, SANITARY PREPARATIONS FOR MEDICAL PURPOSES
tronX
3260413  13/05/2016
SMARTRON INDIA PRIVATE LIMITED
PLOT NO.293, ROAD NO.7, TELECOM NAGAR, GACHIBOWLI, HYDERABAD-500032, TELANGANA.
SERVICE PROVIDER

Address for service in India/Attorney address:
FORMULATEIP TECHNOLEGAL SOLUTIONS PRIVATE LIMITED
#758,3rd floor, 19th main, Dollar Scheme layout, HSR Layout 2nd Sector, Bangalore, India-560102

Proposed to be Used
CHENNAI
administrative processing of purchase orders, advertising / publicity, business management and organization consultancy, computerized file management, commercial information and advice for consumers, updating and maintenance of data in computer databases, advertising; business management; import- export, buy, sell, trading, distributing, showrooms, online selling, business administration; office functions, wholesale and retail services, all the aforementioned services.
3262196  17/05/2016
LAURELS CREATIONS PRIVATE LIMITED
trading as; LAURELS CREATIONS PRIVATE LIMITED
122/42, WEST AZAD NAGAR, EAST DELHI, DELHI-110051
SERVICE PROVIDER
LEGAL ENTITY
Address for service in India/Attorney address:

NEHA GUPTA
M-57, Shyam Nagar, Khyala Road, Subhash Nagar, New Delhi-110 018
Used Since: 01/11/2011

To be associated with:
3163507
DELHI
Advertising, business management, business administration, office functions
FLEXI RUBBER BANDS
3263347  18/05/2016
SANJEEV JAIN
ANU JAIN
trading as ;JAGDAMBAY UDYOG
BULANDPUR ROAD, TRANSPORT NAGAR, JALANDHAR CITY-144004 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2013
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading, Marketing, Import & Export of Rubber Bands.
3263793 19/05/2016
SH. AMIT KUMAR GUPTA.
SH. JAGJIWAN GOYAL.
trading as :PARIDHI INDUSTRIES.
WZ-5A, 1ST FLOOR, PUNJABI GARDEN, EAST PUNJABI BAGH, NEW DELHI-110026, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2013
To be associated with:
3263791
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer, Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of Paints, Varnishes, Primers, Water Proof Cements, Colors, Distempers, Putty And Dyestuffs, Natural Resins, Metal In Foil And Powder Form For Painters And Decorators, Building Material, Plaster of Paris.
3263956   19/05/2016
VARINDER KUMAR JINDAL
trading as ;OM SANITARY
SCO - 19, SECTOR - 26, MADHYA MARG, CHANDIGARH.
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2010
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Online Sale, Trading, Marketing, Import & Export of Water Purifiers including Water Softeners & R.O. Systems.
AYOG
3264911 20/05/2016
BANDANA PANDEY.
KHUSHBOO AGARWAL.
trading as ;AYOG INDIA.
1/641, GROUND FLOOR, SECTOR-1, VAISHALI, GHAZIABAD, U.P., INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2015
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of
Computer, Laptop, Mobile Phone, Automobile and their Parts & Accessories.
PRAYAG HOSIERY MILLS
3266940   23/05/2016
VARINDER KUMAR
trading as ;PRAYAG HOSIERY MILLS
PURANA BAZAR, LUDHIANA-141008 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :18/03/1955
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Online Sale, Trading, Marketing, Import & Export of Hosiery & Readymade Garments.
XIS

3266979  23/05/2016
MANPREET BUDHIRAJA
trading as ;AXIS ENTERPRISES
1284/58, STREET NO-4, GURU NANAK DEV NAGAR, LUDHIANA-141007 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/06/2012

DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading, Marketing, Import & Export of Toners, Printer Cartridges & Ink for Toners & Cartridges of Printers & Photocopy Machines; Printers, Mobile Phones, Mobile Accessories including Mobile Chargers, Mobile Covers, Headphones, Data Cables, Memory Cards, Charger Banks, Laptops, Computers & Computer Accessories, Pendrives; Wires & Cables.
IPSAA HOLDINGS PRIVATE LIMITED
trading as ;IPSAA HOLDINGS PRIVATE LIMITED
J21A, MAYFIELD GARDENS, SECTOR -51, OPP NIRVANA MAIN GATE, GURGAON, HARYANA-122018.
SERVICES
Used Since :23/04/2013
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
IPSAA DAY CARE

3268379   26/05/2016
IPSAA HOLDINGS PRIVATE LIMITED
trading as ;IPSAA HOLDINGS PRIVATE LIMITED
J21A, MAYFIELD GARDENS, SECTOR -51, OPP NIRVANA MAIN GATE, GURGAON, HARYANA-122018.
SERVICES
Used Since :23/04/2013
To be associated with:
3268377
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3268377.
3269073    25/05/2016
HUF OF NARESH KUMAR THROUGH ITS KARTA SH. NARESH KUMAR
VEENA SHARMA
ROHIT SHARMA
GAURAV SHARMA
trading as ;SENIOR SWITCHGEARS
23, BASANT NAGAR, SODAL ROAD, JALANDHAR-144004 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :15/07/1994
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Switchgears.
3272522  31/05/2016
VINAY SINGH BORANA S/O. OM PRAKASH BORANA
trading as ;M/S MILK HOUSE
30, HIMALYA HOUSE, SENAPATI BHAWAN ROAD, RATANADA, JODHPUR
SERVICE PROVIDER
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002, (RAJASTHAN).
Used Since :25/05/1986
AHMEDABAD
RETAIL SHOP OF DAIRY PRODUCTS AND EDIBLE ITEMS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD (s) "MILK HOUSE " JOINTLY OR SEPARATELY, APPEARING ON THE LABEL IN ENGLISH AND HINDI...
PH-PRO
3272919  31/05/2016
RAMESH CHAUDHARY
trading as ;ZEOTECH ORGANICS
1500/1B, ST. NO. 6, NEAR DUSHERA GROUND, PETHEWALI GALI, SHIMLAPURI, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2013
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading & Marketing of Veterinary Feed Supplements.
3273068    31/05/2016
MR. SUBHASH MOTILAL JAIN
trading as ;Parshva Padmavati Jewellers.
1436, Sadar Bajar, Chalisgaon-424101.
Service Provider

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since : 09/02/2011

MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF JEWELLERY SALES
3274447 02/06/2016

DEEP SINGH
HO. NO.-21-A, STREET NO.-35, VIKAS VIHAR, CHANDER VIHAR, NILOTHI EXTENSION, NEW DELHI-110041
SERVICE PROVIDER

Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :05/03/2012

DELHI
DISTRIBUTION, ONLINE MARKETING, WHOLSALE, RETAILING AGENCY, IMPORT EXPORT, OFFICE FUNCTION AND SALES PROMOTION, SHOPS AND SHOWROOMS, ONLINE TRADING, BUSINESS CONSULTANCY AND ADVISORY SERVICES; ADVISORY SERVICES FOR BUSINESS MANAGEMENT SERVICES RELATED TO TRANSFORMERS (ELECTRICITY), LED BULB, LED TUBES, MOPS, UPS, INVERTER, CAR ACCESSORIES, SHOES, CLOTHING, LED LIGHTING, VEGETABLE CHOPPERS, MOBILE ACCESSORIES INCLUDED IN CLASS 35
3277904  06/06/2016
TARUN VASSAN
trading as ;RIDHIMA INTERNATIONAL
797/40, GALI NO-7, OLD MADHOPURI, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/07/2012

DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showroom including Services relating to Online Sale, Trading, Marketing, Import & Export of Hosiery & Readymade Garments including Sports Wears.
3277910  06/06/2016

GIAN CHAND
trading as ;KRD INTERNATIONAL
2-3, RAM SHARNAM COLONY, BASTI DANISHMANDAN, JALANDHAR-144002 (PB.)

SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/03/2014

DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Online Sale, Trading, Marketing, Import & Export of Hosiery & Readymade Garments including Sports Wears & Sports Shoes; Sporting Articles, Gymnastic Equipment, Games & Playthings.
3278490 07/06/2016

MIDHUN SH

trading as ;YKA STORE

Seevolly Sivapriya PO Pullut Kodungallur ,Thrissur -680663

SERVICES.

Address for service in India/Attorney address:

K. KIRAN

F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

Retail/Online service - selling of products like Gardening Tools,Irrigation Kits,Pots , Accessories and Agri items for farming.

No exclusive right over “Creative farmer” separately except as substantially shown in the representation of the mark.
3279097  08/06/2016
ANANT INFRA GLASSES INDIA PVT LTD
FLAT NO-91/2,1ST FLOOR, PLOT NO.91, MAJOR SHOPPING CENTER, ZONE-II, M. P. NAGAR, BHOPAL- 462011, MADHYA PRADESH
SERVICE PROVIDER
A PVT LTD COMPANY
Address for service in India/Attorney address:
SURABHI GULERIA
H-52,Sector-25 Jal Vayu Vihar Noida(U.P)-201301
Used Since :01/07/2014
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION. OFFICE FUNCTIONS INCLUDED IN CLASS 35
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3280351  09/06/2016
JATINDER KUMAR SAMMI
trading as ;BHARAT GOLD JEWELLERS
SHOP NO-81, SUBHASH MARKET, RAJPURA TOWN, DISTT. PATIALA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1986
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Silver, Gold and Diamond Jewellery, Imitation Jewellery & Precious Stones.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BHARAT.
3280353  09/06/2016
JATINDER KUMAR SAMMI
trading as :BHARAT GOLD JEWELLERS
SHOP NO-81, SUBHASH MARKET, RAJPURA TOWN, DISTT. PATIALA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1986

DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Silver, Gold and Diamond Jewellery, Imitation Jewellery & Precious Stones.
APEX
3280378  09/06/2016
APEX ROLLS (INDIA) PVT. LTD.
trading as ;APEX ROLLS (INDIA) PVT. LTD.
SHERPUR ROAD, MALERKOTLA-148023 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :14/01/1997
DELHI
3281453  12/06/2016
VAISHNO VENTURES PVT. LTD.
trading as ;VAISHNO VENTURES PVT. LTD.
181-182, SECTOR-2, FOOD PLAZA, HSIIDC, SAHA, AMBALA (HARYANA)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :14/03/2013
DELHI
Advertising, Business Administration, Wholesale & Retail Outlets including Services relating to Trading & Marketing of
Preserved, Frozen, Dried & Cooked Fruit & Vegetables; Pickles; Nuts, Jellies & Jams; Non Alcoholic Drinks, Beer, Fruit
Beer, Mineral Aerated Water, Energy Drinks, Fruit Drinks, Juices, Syrups, Squashes & other Preparations for Making
Beverages.
3281474  12/06/2016
P.C. CHADHA
SUNIL CHADHA
trading as ;SHIV FORGINGS
95-B, INDL. AREA-A EXTN., LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/1974
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading, Marketing, Import & Export of Hand Tools including Garden Tools.
MADONA

3281657  10/06/2016

PAWAN KUMAR

trading as; AGGARWAL COLLECTION

NEW SHOWROOM 97, NEW DASHMESH MARKET, AMBALA CITY (HARYANA)

SERVICES

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/04/2007

DELHI

Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Distributions including Services relating to Trading, Marketing, Import & Export of Bags, Ladies Purses, Wallets, Leather Belts, Vanity Kits, Leather Caps & Umbrella.
3288386  20/06/2016
RELIEF MEDICAL SOLUTIONS PVT. LTD.  
trading as ;RELIEF MEDICAL SOLUTIONS PVT. LTD. 
NO.XVI/1165, PRAKASH BHAVAN, TRIPUNITHURA, ERNAKULAM,KERALA-682031. 
SERVICE PROVIDERS 
A PRIVATE LIMITED COMPANY 
Address for service in India/Attorney address: 
EXCELLA GLOBAL SOLUTIONS 
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006. 
Used Since :30/04/2011 
CHENNAI 
TRADING ,EXHIBITION ,OF PHARMACEUTICAL PRODUCTS,DRUGS,OPTICAL 
*The mark should be used as a whole.*
MEDIVIC
3295964    27/06/2016
MEDIVIC PHARMACEUTICAL PRIVATE LIMITED
A/88, Anand Vihar Ambedkar Path, Bailey Road Patna Bihar 800014
SERVICE PROVIDER
Address for service in India/Attorney address:
NAVIN PRABHAT
W-26/F-40, NEAR LABOUR COURT, NAYATOLA, MUZAFFARPUR-842001 (BIHAR)
Used Since : 10/08/2015
KOLKATA
WHOLE SALE, RETAILING, MARKETING AND DISTRIBUTION OF MEDICINE AND PHARMACEUTICAL PRODUCTS
3300349  02/07/2016
Pawan Purshottam Ingle
trading as ;M/s. Paradise Mobile World
M B Town 3, Shop No. 13, Zingabai Takli, Godhni road, Nagpur-440030
Service Provider
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Used Since :03/02/2015
MUMBAI
Retailing, Selling of branded mobiles and accessories thereof
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.MOBILE WORLD.
SMART B BUY.... BEYOND....

3300540  03/07/2016
ISUN TECHNOLOGIES INDIA PVT LTD
Flat No.1A, TVH Mahanya, No.340, Velachery Main Road, Velachery, Chennai-600042, Tamil Nadu

Service Provider
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
RETAIL STORE MULTIBRAND CHAIN OUTLET
3302960   07/07/2016
MR. RAJESH NAGAR
trading as ;Kesar Enterprises
30, Tilak Nagar, Jaora, Dist. Ratlam - 457 226 (Madhya Pradesh)
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :09/01/2012
MUMBAI
Display, Distribution And Supply In The Respect Of Kirana, Grocessory Product, Chips, Confectionary, Namkeen, Cosmetic Product, General Stores Cleaning Preparation, Phenoil, Brooms, Handwash & Face Wash, Wholesale And Retail Outlets
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3307764   13/07/2016
SHRAWAN SHANKARLAL KEDIA
trading as ;SHREE BABULNATH CORPORATION
SHOP NO. 6, RIDHI SIDDHI APARTMENT, B.K.ROAD, MULUND (E), MUMBAI-400 081.
SERVICE PROVIDER.
AN INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :04/07/2016
MUMBAI
RETAILING, WHOLESSELLING, ONLINE SHOPPING OF SHIRT, READymADE GARMENT INCLUDED IN CLASS 35.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2740308...
3315737    21/07/2016
M/S. ROYAL INGREDIENTS GROUP (INDIA) PRIVATE LIMITED
Flat No. 1503, Plot No. 144, Priya Tower, Sector-19, Kharghar, Navi Mumbai, Maharashtra-410210
Service Provider
A Company Incorporated under Companies Act.
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :28/09/2013
To be associated with:
3315736
MUMBAI
ADVERTISING, OFFICE FUNCTIONS, BUSINESS ADMINISTRATION, RETAIL SALES, WHOLESALES, ONLINE SALES, IMPORT AND EXPORT ACTIVITIES OF COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-PowDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. Superior Potato Starch (front Label).
3327760  03/08/2016
BRIGADE HYPER MART
Anas. T
Khalid. K.T.K
Mohammed Shabab. P.T
M.V.Ammed
Mahamood.K.C
Mohamed Saifuddin
Ibrahim Kuniyil
Abdussamad Ncholayil
Koya.T.P
trading as ;Service Provider
No. 36/9, ground, first & second floors, opp New Baldwin School, Hennur Bagalur Main Road, Bangalore- 560077
Service Provider
Address for service in India/Attorney address:
ANIL KOLLOTH
403,Commerce House,Cunningham Road,Bangalore-560052
Used Since :07/04/2016
CHENNAI
Trading; bring together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase goods
3332202 08/08/2016
M S SUNDER RAM AND SHRUTHY SEETHARAM
trading as: Byram Holdings
No 3, Church Street, Bangalore 560001
Service Providers
a Registered Partnership Firm
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since: 20/06/2015

CHENNAI
Advertising; business management, business administration; office functions
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3332198 3332199 and 3332201.
3332625   09/08/2016
MUSTAFA KALVA
trading as ;RUNWAY MOTORS
Shop no, L/11, Gandhi Nager, D.S. Road, Near Sai Service, Worli, Mumbai-400018, Maharashtra, India
Service Providers
An Indian National
Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware’s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.
Used Since :01/11/2013
MUMBAI
Advertising; business management; business administration; office functions; tax preparation; tax filing services;
Commission on sale of bike; sales promotion; commercial information and advice for consumers; price comparison
services; business efficiency expert services; book-keeping; accounting; cost price analysis; economic forecasting;
services included in Class 35.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
missmalini.com
3351043  31/08/2016
MISSMALINI ENTERTAINMENT PRIVATE LIMITED
trading as ;MISSMALINI ENTERTAINMENT PRIVATE LIMITED
Amardeep, Third Floor, 17th North Ave, Santacruz West
Service providers
a company incorporated under companies act
Address for service in India/Attorney address:
INDUS LAW
NO, 101, 1ST FLOOR, "EMBASSY CLASIC" NO.11, VITTAL MALLYA ROAD, BANGALORE, KARNATAKA-560 001.
Used Since :01/05/2008
MUMBAI
Business management and administration; Advertising and publicity services; digital media consulting and agency services; publicity columns preparation; writing and publication of publicity texts; publicity material rental.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3351039.
3351051  31/08/2016
MISSMALINI ENTERTAINMENT PRIVATE LIMITED
trading as MISSMALINI ENTERTAINMENT PRIVATE LIMITED
Flat No.7&8, 3rd Flr., CTS No.396/11, Amardeep Bldg., 17th North Avenue Rd., Nr. Gurudwara, Santacruz(W), Mumbai, Mumbai City, Maharashtra, India, 400054
Service providers
Private Limited Company
Address for service in India/Attorney address:
INDUS LAW
NO, 101, 1ST FLOOR, "EMBASSY CLASIC" NO.11, VITTAL MALLYA ROAD, BANGALORE, KARNATAKA-560 001.
Used Since: 01/05/2008
To be associated with:
3351043, 3351047
MUMBAI
Business management and administration; Advertising and publicity services; digital media consulting and agency services; publicity columns preparation; writing and publication of publicity texts; publicity material rental.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3351039,3351043,3351047..
3366522  20/09/2016
ROHIT DESAI
trading as ;MARQUE DIGITAL MARKETING AND BRANDING CO.
5, ARADHANA, OPP. STATION ROAD, BANDRA (WEST), MUMBAI-400 050
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :09/09/2016
MUMBAI
DIGITAL MARKETING, SOCIAL MEDIA STRATEGY AND MARKETING CONSULTANCY, ONLINE CUSTOMER BASED SOCIAL MEDIA BRAND MARKETING SERVICES, ONLINE PROMOTING, E-COMMERCE, ADVERTISING MARKETING INCLUDED IN CLASS 35
Organic Roots
3370438    22/09/2016
TARA PRAKASH TIWARI S/O. DR. R. C. TIWARI
45, KATEWA NAGAR GURJAR KI THADI, JAIPUR-302019 RAJASTHAN, INDIA
Service provider as
Single firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES,
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2016
AHMEDABAD
Advertising, business management, business administration, office functions.
BELIEVE IT
3370453 22/09/2016
VINAY FASHION LLP
1070 - 1071, Adarsh Market - 2, Ring Road, Surat – 395 002.
Services Provider, Distributor, Manufacturer and Merchant
Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Used Since :15/04/2003
AHMEDABAD
Wholesaling, Retailing and Distributing; Offering for Sales and Sales of Goods in the Retail and Wholesale Trade; Import and Export of Merchandise; Selling of Merchandise in the field of a wide variety of Products and Services like Textile Piece Goods, Clothing, Thread, Handicraft, Handbag, Cosmetic, Leather, Imitations, Metal, Gemstones products and goods made from these materials, Accessories and Parts there of; Franchises Services; as included in Class – 35.
3372520   23/09/2016
DYNAMIC CROPCARE PVT. LTD.
trading as ;DYNAMIC CROPCARE PVT. LTD.
4, LAXMINARAYAN ESTATE, NR. ALFA HOTEL, ASLALI BYE PASS, N.H. NO-8, ASLALI, DASKROI, AHMEDABAD. GUJARAT-INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :29/09/2009
AHMEDABAD
SERVICE RELATED TO WHOLESALE & RETAIL OF SEEDS, PESTICIDES, FERTILIZER AND WATER SOLUBLE FERTILIZER INCLUDED IN CLASS 35.
ULTRA VISION PHARMACEUTICALS
3380275 04/10/2016
GUDIYA AGRAWAL
trading as ;ULTRA VISION PHARMACEUTICALS
111-A, JAIN ENCLAVE, GOLYAVAS, PATRAKAR COLONY ROAD, MANSAROVAR, JAIPUR- 302020 RAJASTHAN
Service provider as
Single firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :23/09/2016
AHMEDABAD
WHOLESALE, RETAIL, DISTRIBUTION, EXPORT-IMPORT RELATING TO PHARMACEUTICAL PREPARATION & MEDICINAL EYE DROPS, ADVERTISING, BUSINESS MANAGEMENT & OFFICE FUNCTION IN CLASS 35.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3386266  10/10/2016
KANCHAN ROY
902, Anant Tower, Plot 88, Sector 29, Vashi, Navi Mumbai – 400703
Service Provider
Address for service in India/Attorney address:
HEENA KHURANA
91 SPRING BOARD, PLOT NO.23, SECTOR 18, GURGAON, Haryana 122002
Used Since: 29/11/2012

MUMBAI
Ecommerce website selling Handlooms, art and craft of various states of India.
PRIYA HYGIENE SOLUTION
3394540    22/10/2016
MRS. PRARTHANA W/O ASHISH AGRAWAL
trading as ;M/S. PRIYA HYGIENE SOLUTION
C/O SHOP NO. 39, RAHUL COMPLEX-2, S. T. STAND ROAD, GANESHPETH, NAGPUR-440018. MAHARASHTRA.
MANUFACTURER, TRADER & SERVICE PROVIDER.
SOLE PROPRIETORY FIRM
Address for service in India/Attorney address:
SANDEEP BABAN PANDE
PLOT NO. 79, MAHAKALI NAGAR, BADRINATH LAYOUT, MANEWADA RING ROAD, NAGPUR -440034
Used Since :01/04/2016
MUMBAI
RETAILING & TRADING OF CLEANING MATERIALS, COSMETICS & PHARMACEUTICALS PRODUCTS, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
NIL
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
Saakhoo

3402562  03/11/2016
PRAVEEN PURUSHOTTAM BANDEKAR AND SANJAY SINGHVI
trading as ;Saakhoo
F 3 East Coast Apartments, Harrington Road Cross Road Number 13, Chennai - 600031, Tamil Nadu
SERVICE PROVIDER
Joint Applicant

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 18/08/2016

CHENNAI

ADVERTISING, MARKETING AND PROMOTIONAL SERVICES, ON A COMPUTER NETWORK, SALES PROMOTION FOR OTHERS, SEARCH ENGINE OPTIMIZATION FOR SALES PROMOTION, PRODUCT DEMONSTRATIONS AND PRODUCT DISPLAY SERVICES, COMMERCIAL TRADING AND PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES.

IN USE.
ANUPAM PRIVATE LIMITED
7, TRIVEDI NIWAS, NEW NAGARDAS ROAD, NEAR PINKY CINEMA, ANDHERI (EAST), MUMBAI-400069.

SERVICES
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Used Since :01/04/1985

MUMBAI
RETAIL CHAIN OF STORES, DEPARTMENTAL STORE, SHOWROOM, WHOLESALER, TRADERS, IMPORTERS AND EXPORTERS, ONLINE SALE OF GOODS, PRESENTATION OF GOODS ON COMMUNICATION MEDIA FOR RETAIL PURPOSE, ONLINE ADVERTISING ON A COMPUTER NETWORK IN RELATION TO STATIONERY, GIFTS, GADGETS, BOOKS, OFFICE REQUISITES, PRINTING, ART SUPPLIES, OFFICE EQUIPMENT, WRITING INSTRUMENTS, PAPER PRODUCTS, DIARIES, JOURNALS, NOTEBOOKS, ENVELOPES, ADHESIVES, TAPES FOR STATIONERY, COMPUTER PERIPHERALS, IT PRODUCTS, MOBILE PHONES AND ACCESSORIES, BAGS, CLOTHES AND FASHION ACCESSORIES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1959297, 1959298..
ANUPAM
3414817  22/11/2016
ANUPAM PRIVATE LIMITED
7, TRIVEDI NIWAS, NEW NAGARDAS ROAD, NEAR PINKY CINEMA, ANDHERI (EAST), MUMBAI-400069.
SERVICES
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :01/04/1985
MUMBAI
RETAIL CHAIN OF STORES, DEPARTMENTAL STORE, SHOWROOM, WHOLESALER, TRADERS, IMPORTERS AND EXPORTERS, ONLINE SALE OF GOODS, PRESENTATION OF GOODS ON COMMUNICATION MEDIA FOR RETAIL PURPOSE, ONLINE ADVERTISING ON A COMPUTER NETWORK IN RELATION TO STATIONERY, GIFTS, GADGETS, BOOKS, OFFICE REQUISITES, PRINTING, ART SUPPLIES, OFFICE EQUIPMENT, WRITING INSTRUMENTS, PAPER PRODUCTS, DIARIES, JOURNALS, NOTEBOOKS, ENVELOPES, ADHESIVES, TAPES FOR STATIONERY, COMPUTER PERIPHERALS, IT PRODUCTS, MOBILE PHONES AND ACCESSORIES, BAGS, CLOTHES AND FASHION ACCESSORIES.
MUNIMJI KI DUKAN
3444033 28/12/2016
SHRI RAJESH MEHTA, SMT. NIRMALA MEHTA, SMT. POOJA MEHTA
trading as; M/S. MUNIMJI KI DUKAN
78, KASERA BAZAR, INDORE 452 004 M.P. (India).
Service Provider

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Used Since: 01/04/1984

MUMBAI
Advertising, Business Management, Sales Promotion, Distribution, Import and Export, Wholesaling and Retailing, including services Relating to Trading and Marketing Utensils Cooker, Cookware and Home Appliances, Cutlery Items, Plastic Goods, Thermo ware & Crockery in class-35

THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF Madhya Pradesh, Chhattisgarh..
3444969    29/12/2016
MACRO INTEGRATED SERVICES LLP
302, Golden Sunrise Apartment, Lajpat Nagar, C Scheme, Jaipur-302001 Rajasthan
Service provider as
LLP

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :28/09/2015

AHMEDABAD
Advertising; Business management; Business administration; Office functions, Professional recruitment services, Staff recruitment, Employment recruitment, Administrative services relating to referrals for general building contractors & Labour exchange services in class 35.
EVER ETHNIC
3448717  03/01/2017
SMT. HEMA DEWANI W/O. SH. DHIRAJ DEWANI
trading as ;EVER ETHNIC
307-A, MAHAVEER NAGAR Y ROAD, SANGANER, JAIPUR- RAJASTHAN
Service provider as
Single firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/06/2016
AHMEDABAD
Advertising; Business management; Business administration; Office functions in class 35.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.ETHNIC.
3454964    11/01/2017
S.SAKTHIVEL
trading as ;BLUEBERRY RESOURCE MANAGEMENT CONSULTANCY
NO.7, CHAKARAVARTHY NAGAR, NARAYANA PURAM, PALLIKARNAI, CHENNAI-600 100.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
CHOGLE RIZWAN SIRAJ
C-339 ,ANTOP HILL WAREHOUSING CO. LTD. V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :01/12/2016
CHENNAI
BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION; AND OFFICE FUNCTIONS
PATTERN CREATIONS

3455042  10/01/2017
ANIL RAMNARESH KUSHWAHA trading as ;Pattern Creations
Janta General Store, Jagdish Shetti Road, Ganesh Nagar Chaukop, Opp. Pooja Enclave, Kandivali (W)

Address for service in India/Attorney address:
ABRISE LEGAL
B-703 Crystal Plaza, New Link Road, Opp Infinti Mall, Andheri(West) , Mumbai 400 053

Proposed to be Used
MUMBAI
Retail store services featuring Designer mobile cases and covers
PHARMA FOCUS
3457463   14/01/2017
VAISHALI GIRISH TELANG
OFFICE NO. 2, KOKATE SADAN, 828, SADASHIV PETH, OPP. GANPULE CLASSES, NEAR LAJJAT HOTEL, PUNE 411 030, MAHARASHTRA, INDIA.
SERVICE PROVIDERS
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :07/12/2016
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, HUMAN RESOURCES CONSULTANCY
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
3473541 03/02/2017
RANVIR SINGH BIJARNIA
trading as: Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104
Service Provider
Single Firm
Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used

To be associated with:
3425442, 3426162

Mumbai
Advertising; business management; business administration; office functions; promotional services like promoting a series of films for others, promoting marketing services using audiovisual media; dissemination of advertising; television advertising; radio advertising; telemarketing services; provision of an on-line marketplace for various consumer goods; bringing together a variety of goods and enabling customers to conveniently view and purchase them by means of electronic media; presentation of goods on communication media for retail purposes.
OCS APP
3484968  16/02/2017
DB CORP LIMITED
DWARKA SADAN, 6, PRESS COMPLEX, ZONE 1, M.P. NAGAR, BHOPAL - 462011 (M.P.)
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
PRESENTATION AND DEMONSTRATION OF GOODS / SERVICES ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES; COMMERCIAL INFORMATION AND ADVICE FOR CUSTOMER / CONSUMERS; COMMERCIAL ADMINISTRATION OF THE LICENSING OF THE GOODS AND SERVICES OF OTHERS; ADMINISTRATIVE PROCESSING OF PURCHASE ORDERS; COST, PRICE ANALYSIS; PRICE COMPARISON SERVICES; RENTAL OF ADVERTISING TIME ON COMMUNICATION MEDIA; SALES PROMOTION FOR OTHERS; ON-LINE ADVERTISING ON A COMPUTER NETWORK; COMPILATION AND SYSTEMIZATION OF INFORMATION INTO COMPUTER DATABASES; BUSINESS INFORMATION; MARKETING RESEARCH.
3489770  21/02/2017
PHENIX HEALTH AND WELLNESS PRIVATE LIMITED
Shop No. 39, Shoppers Orbit, Ground Floor, Sr. No. 44, A/1, CTS 50, Vishrantwadi, Pune- 411015, Maharashtra, India
Service Provider
Address for service in India/Attorney address:
WAGHMARE DHANAJI LAXMAN
Used Since :01/01/2017
To be associated with:
3489766
MUMBAI
Business management & business administration consultancy; advertising; on-line internet services; office functions; commercial or industrial project management assistance; project management in information technology; information & consultancy for aforesaid service via global computer networks; data & documents; compilation of information into computer databases; systemization of information into computer databases; providing on-line retail store services featuring cd-roms, videos & software being goods included in class-35
AADHAR CORPORATION PVT. LTD

3503591  04/03/2017
AADHAR CORPORATION PVT. LTD
trading as ; AADHAR CORPORATION PVT. LTD

OFFICE NO. 207, 4TH FLOOR, VISHAL VENTILA, S. NO. 151, OPP. NOBEL HOSPITAL, MAGARPATTA ROAD, HADAPSAR, PUNE-411013.

SERVICE PROVIDER
Address for service in India/Attorney address:

MANALI BHANUSHALI
b 203 sai sagar complex, sec 13, plot no. 5, palm beach road, sanpada navi mumbai 400705

Used Since : 21/10/2011

MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
Lightsource Solar

3506709  04/03/2017
LIGHTSOURCE HOLDINGS 1 LIMITED
trading as ;Lightsource Renewable Energy India Opco Pvt. Ltd.
7th Floor, 33 Holborn, London, EC 1N 2HU
Service Provider
A COMPANY INCORPORATE UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
To be associated with:
3506695

MUMBAI
Business management, business administration, office functions, provision of business information, retail services connected with the sale of electricity.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..app.no.3506716,3506695.
VITTOBA

3509121  16/03/2017
SHANKAR HARIHARAN
3/37, Sandeep Vihar, 2nd Street, Venkateswara Colony, Ambikapuram P.O, Palakkad – 678011, Kerala
Proprietor

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Used Since :01/02/2017

CHENNAI
Advertising; Business management; Business administration;Management consulting,Management accounting,Data management services,Business risk management services.
3510682  21/03/2017
NIRALI CHIRAG PATEL
PLOT NO 27/28, WAGHAWADI ROAD, VRUNDAVAN SOCIETY, NEAR WATER TANK, BHAVNAGAR 364001 GUJARAT

Address for service in India/Attorney address:
VIPUL J. HINDOCHA, ADVOCATE
9, SWASTIK APPARTMENT, DAWN ROAD, CREASCENT, BHAVNAGAR - 364 001, GUJARAT

Used Since :14/09/2016

AHMEDABAD

ONLINE BUSINESS DEVELOPMENT SYSTEMS, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING WHOLE-SALE AND RETAIL SERVICES, IMPORT-EXPORT SERVICES RELATING TO HANDICRAFTS GOODS, READYMADE GARMENTS, FOOTWEARS, HOSIERY, AND ITS RELATED ACCESSORIES, IMMITATION JEWELLORY, SPORTS EQUIPMENTS, COSMETICS GOODS, ELECTRICAL AND ELECTRONICS GOODS, HOME APPLIANCES.
3517371  31/03/2017
MANJIT SHARMA
trading as ;SAURAV COAT INDUSTRIES
SHANTI NIKETAN, B GROUP, NEAR SAMBHAJI CHOWK, AHILYABAI HOLKAR MARG, VIKHROLI WEST, MUMBAI 400083, MAHARASHTRA, INDIA.
SERVICE PROVIDER
INDIVIDUAL
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
3564156 06/06/2017
IFTEKAR MEHBOOB ALI SAYED
trading as ;NAAZ OPTICS
1/A, ROHAN COMPLEX, AMRUT NAGAR, MUMBRA (EAST) THANE- 400612
SERVICE PROVIDER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
WHOLESALE, RETAIL, MARKETING, SALE PROMOTION SERVICE RELATING TO OPTICALS, SUNGLASSES, SPECTACLES FRAMES, LENSES, GOGGLES, FRAMES, CONTACT LENSES, IN CLASS 35
UPSCALE
3564909  06/06/2017
ROMIT HARJIBHAI PATEL
B - 9 - 10, Road No. 11, Sachin Udhyognagar Sahakari Mandali Limited, Sachin, Surat - 394 230.
A sole Proprietorship Firm VISTARA ENTERPRISES
Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Used Since : 17/10/2016
AHMEDABAD
Wholesaling, Retailing and Distributing; Offering for Sales and Sales of Goods in the Retail and Wholesale Trade;
Establishment and/or Operation of Retail Mailing; Promoting of the Goods and Services of Others by arranging for
Sponsor; Import and Export of Merchandise; Selling of goods related with Interior and Décor Items, Hardware and
Accessories there of; Selling of Windows, Doors, Furniture and Fittings thereof; Advertising; Business Management;
Business Administration; Office Function; Franchises Services; Organization of Exhibitions; as included in Class-35.
HARSHADBHAI C. RANA PROPRIETOR OF SHREE DURGA ENTERPRISE  
SHOP .NO.01 KRUTIKA APPARTMENT, RAMNAGAR CHAR RASTA RANDER ROAD, SURAT. GUJARAT – INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Used Since :01/04/2017

AHMEDABAD
WHOLSALES & RETAIL DISPOSABLE ITEMS, STATIONERY, HOUSEHOLD CUTLURY PRODUCTS, PLASTIC BAGS KIRANA BAGS, BALLONES, & BIRTHDAYS PRODUCTS INCLUDED IN CLAS 35.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3567441 09/06/2017
GREAT LIFESCIENCES PVT. LTD.
10-GF, JIVAN SADHNA COMPLEX, MANIYASA SOCIETY, OPP.- GARD'S GHAR, KHOKHRA-MAHAMDAVAD, MANINAGAR (EAST), AHMEDABAD-380 008. GUJARAT. INDIA.
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since :28/02/2014
AHMEDABAD
SERVICES OF ADVERTISING, EXPORTING, DISTRIBUTION, MARKETING, TRADING, WHOLESALE AND RETAIL SERVICES RELATING TO PHARMACEUTICALS, MEDICINAL, AYURVEDIC PREPARATIONS, DIETARY SUPPLEMENTS AND NUTRITIONAL SUPPLEMENTS INCLUDED IN CLASS-35.
3568327  10/06/2017
UMANG LOKENDRA PATEL TRADING AS M/S. CHANDUBHAI PATEL & SONS
C/O. J.C. PATEL & CO., POST BOX NO. 5, AT POST- CHIKHODRA-388320, DIST- ANAND (GUJARAT)
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
AHMEDABAD
Trading, marketing, wholesaling, retailing, distribution, advertisement, sales promotion, office function, business management, business administration in respect of bidi, tobacco and matches
3569486 13/06/2017
OVEL LAMINATE LLP
8-A, NATIONAL HIGHWAY, AT : SOKHADA ROAD, MORBI - 363642. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, 2ND FLOOR, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KANKARIA, AHMEDABAD - 380022. GUJARAT - INDIA.
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO SHOWROOM, IMPORT, EXPORT, TRADING, RETAILING AND DISPLAYING OF LAMINATED SHEETS, LAMINATES, PRELAM, WOOD FLOOR, M.D.F. ARTICLE BOARD, VENEERS, PLYBOARD, PLYWOOD AND BUILDING MATERIALS INCLUDED IN CLASS - 35.
3571055  15/06/2017
NIKITA CHIRAG NANDWANI (PROPRIETOR) TRADING AS THIYA
SHOP NO.4, GROUND FLOOR, CANOPUS MALL, OPP. KAKARIA COMPLEX, GHOD DOD ROAD, SURAT- 395001, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
RETAIL AND WHOLESALE OF FABRIC, TEXTILE MATERIAL, SAREES, DRESSES, READY TO WEAR CLOTHING.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE商品 for sale in the state of GUJARAT only.
3572271  16/06/2017
DHRUVALBHAI N. PATEL
“SHAKTI KRUPA”, 80 FEET ROAD, PARIVARTAN SOCIETY, SURENDRANAGAR, GUJARAT, INDIA.
PERSONAL NAME

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDabad
SERVICES RELATED TO SHOWROOM OF WHOLESALER, RETAILER, IMPORTER, EXPORTER, DISTRIBUTOR, MARKETING OF TILES, SANITARYWARE PRODUCTS, WATER SUPPLY, CERAMIC PRODUCTS INCLUDED IN CLASS 35.

Services restricted in the state of Gujarat only.
3572938 17/06/2017
SANJAY Bhai Balbhadra Mehta (TRADING AS: RADIANT INCORPORATION)
302 Manguldeep Complex Vadodara-Gujarat
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 Gold Plaza, M.G. Road Indore
Used Since: 01/02/2010
AHMEDABAD
SERVICE PROVIDER OF RETAILING & WHOLESALE OF CHEMICALS USED IN INDUSTRY, SCIENCE AND PHOTOGRAPHY, AS WELL AS IN AGRICULTURE HORTICULTURE AND FORESTRY INCLUDED IN CLASS 35
DUDHSAGAR

3573825  19/06/2017

MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.

A Society Registered Under Mumbai Co-operative Societies Act - 1925.

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Used Since :01/04/1996

AHMEDABAD

SERVICES OF RETAIL AND WHOLESALE OUTLETS, RETAIL AND WHOLESALE AND SEMIWHOLESALE BUSINESS AND SERVICES OF DISTRIBUTION, MARKETING AND TRADING RELATING TO MILK, MILK POWDER, MILK BEVERAGES, BUTTER MILK, GHEE, BUTTER, PANEER, CHEESE, DESSERTS MADE FROM MILK PRODUCTS AND DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, ICE MILK, DAIRY CONFECTIONERY, DAIRY CHOCOLATE, DAIRY ICECREAM, BUTTER COOKIES, CHOCOLATE BASED READY TO EAT FOOD BARS, COCOA, TEA, SUGAR, COFFEE, BREAD AND SPICES, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOOD STUFFS FOR ANIMALS AND MALT, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS-35
MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.
A Society Registered Under Mumbai Co-operative Societies Act - 1925.

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Used Since: 01/04/1996

To be associated with:
3573825

AHMEDABAD
SERVICES OF RETAIL AND WHOLESALE OUTLETS, RETAIL AND WHOLESALE AND SEMIWHOLESALE BUSINESS AND SERVICES OF DISTRIBUTION, MARKETING AND TRADING RELATING TO MILK, MILK POWDER, MILK BEVERAGES, BUTTER MILK, GHEE, BUTTER, PANEER, CHEESE, DESSERTS MADE FROM MILK PRODUCTS AND DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, ICE MILK, DAIRY CONFECTIONERY, DAIRY CHOCOLATE, DAIRY ICECREAM, BUTTER COOKIES, CHOCOLATE BASED READY TO EAT FOOD BARS, COCOA, TEA, SUGAR, COFFEE, BREAD AND SPICES, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOOD STUFFS FOR ANIMALS AND MALT, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS-35
3574714   20/06/2017
IDEAL HARDWARE
51-52, NAVAMANGLAM COMPLEX, CITYLIGHT, SURAT-395007, GUJARAT.
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :24/04/2003

AHMEDABAD
RETAIL AND WHOLESALE OF FITTINGS OF METAL FOR FURNITURE, FURNITURE FITTINGS, NOT OF METAL,
FURNITURE MOULDINGS, JOINERY FITTINGS OF METAL, SINKS, METAL HARDWARE, WAN HARDWARE, USB
HARDWARE, VPN HARDWARE, TAPS [MACHINE TOOLS], BATH FITTINGS, LIGHT FITTINGS, METAL PIPE FITTINGS,
SHOWER FITTINGS, MOULDING OF PLASTIC MATERIALS, MOULDINGS OF METAL FOR BUILDING, METAL DOOR
HANDLES, WOOD DOOR HANDLES, PLASTIC DOOR HANDLES, NAILS, BOLTS OF METAL, NON-METAL BOLTS, SCREWS
OF METAL, NON-METAL SCREWS, METAL NUTS, MICROWAVE OVENS [COOKING APPARATUS], METAL CHIMNEYS,
NON-METAL CHIMNEYS, NON-METAL CHIMNEYS, REFRIGERATORS, LEDS, LCD LARGE-SCREEN DISPLAYS, KITCHEN
GRINDERS, ELECTRIC, BLENDERS, ELECTRIC, FOR HOUSEHOLD PURPOSES, AIR CONDITIONER.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.description matters.
3574974    20/06/2017
FALGUNI N. PARMAR AN INDIAN NATIONAL SOLE PROPRIETOR OF FASHION FAST
GF- 23, EARTHICON, NR. KHODIYAR NAGAR CHAR RASTA, NEW VIP ROAD, VADODARA-390019, GUJARAT-INDIA 
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :21/12/2016
AHMEDABAD
SERVICES RELATED TO SHOWROOM AND STORE OF READY MADE GARMENTS INCLUDED IN CLASS - 35
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word FASHION.
3577075   23/06/2017
ANR FASHION STUDIO
No. 117/1, Ground Floor, 2nd Block, Sudamanagar, Bangalore- 560027
Partnership Firm
Address for service in India/Attorney address:
ANIL KOLLOTH
403,Commerce House,Cunningham Road,Bangalore-560052
Used Since :20/04/2015
CHENNAI
Trading; bring together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase goods
ROOP NIKHAR FASHION PRIVATE LIMITED
SHIV BHAWAN, NO. 4279, SANJAY BAZAR, NEAR SANGANERI GATE, JAIPUR - 302015, RAJASTHAN, INDIA
Pvt. Ltd. Company

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :01/02/2006

AHMEDABAD

Advertising; Business management; Business administration; Office functions in class 35.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Lii Fii

3579228    27/06/2017

YASHWANT VYAS SON OF SHRI NANDKISHORE VYAS
204, PARADISE GARDEN, A-25, VIDYALAYA MARG, TILAK NAGAR, JAIPUR (RAJ.)

Single Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Advertising; Business management; Business administration; Office functions in class 35.
3579812  28/06/2017
SHRI NARENDRAKUMAR GUPTA
trading as ;LADOS DESIGNER STUDIO
SHOP NO. 20, R-3 MALL, 1ST FLOOR, OPP. MANAV MANDIR, DRIVE-IN ROAD, AHMEDABAD-380054, GUJARAT, INDIA
Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJARAT
Proposed to be Used
AHMEDABAD
RETAILING OF SAREES, DRESSES, READY MADE GARMENTS, CHANIYA CHOLI, NIGHT DRESS, DRESSING GOWNS.
subject to restriction of the services in the state of GUJARAT only.
KUSHWAH

SAHDEV SINGH KUSHWAH
AT- PIPLI CHOURAHA, BIJAINAGAR, DIST AJMER, RAJASTHAN

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Advertising; Business management; Business administration; Office functions in class 35.
Associated Trademark Application Number 1225794 & 1290564.
3585753 06/07/2017
KUNJHIKOYA P
PARI HOUSE MANGATTUPALAM KODUR P O MALAPPURAM KERALA PIN 676504
PROPRIETOR
Address for service in India/Attorney address:
ADV SUNEER KAROTHY
karothukudy house near puspa theatre perumbavoor ernakulam dist kerala pin:683542
Used Since :04/04/1974
CHENNAI
ADVERTISING,BUSINESS MANAGEMENT,BUSINESS ADMINISTRATION,OFFICE FUNCTION
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3586039  06/07/2017
SARBAJITA BHADRA
1 MLD 2ND FLOOR,FLAT NO G/2, JESSORE ROAD, AIR PORT CITY-2,NORTH DUMDUM,KOLKATA-700081
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
THIS IS CONDITION OF REGISTRATION THAT BOTH LABELS SHALL BE USED TOGETHER..
3589228 11/07/2017
MAYURSINH YASHVANTSINH JHALA
402, Elysium Flats, chikoodiwadi, Jetalpur road, Vadodara, 390007. GUJARAT, INDIA.
Individual

Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India

Proposed to be Used

AHMEDABAD

Advertising; Business management; Business administration; Office functions, INCLUDING OF Import-Export of Goods for Human Consumption and use.
HARWIN

3594138   18/07/2017
ATUSH SURESHBHAI KHENI
413, Rajhans Tower, Mini Bazar, Varachha Road, Surat - 395006.
sole Proprietor of HARWIN LIFESCIENCE

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used

AHMEDABAD

Wholesaling, Retailing and Distributing; Offering for Sales and Sales of Goods in the Retail and Wholesale Trade; Establishment and/or Operation of Retail Mailing; Promoting of the Goods and Services of Others by arranging for Sponsor; Import and Export of Merchandise; Selling of Merchandise in wide variety of Products; Advertising; Franchises Services; Business Management and Administration; Office Functions; Organization of Exhibition and Trade Fair for Commercial or Advertising Purpose; Professional Business Consultancy; Business and Marketing Research; Class - 35.
3602073   29/07/2017
BENNETT, COLEMAN AND COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D. N. ROAD, FORT, MUMBAI - 400001
Body Incorporate
Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used
To be associated with:
3600526
MUMBAI
Advertising services; business management; business administration; office functions and services related thereto.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. UDYOG UTSAV THE FESTIVAL OF MANUFACTURING.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.. ACCEPTED APPLICATION NO.3600526.
3603876  01/08/2017
NEERU KAMAL ANAND
Flat No:- 204, Kailash Complex, Plot:-10, Sec-2, Taloja Panchanand, Phase-1, Near Taloja Railway Station, Navi Mumbai- 410208
PROPRIETOR
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Proposed to be Used
MUMBAI
Advertising, Business management; Showrooms, Business administration, Office functions & trading related to apparel/clothing, hand made product and other household goods under Class 35.
3604174 02/08/2017

BUSINESSBOX IT SERVICES PVT LTD
ROOM NO. 2111, MHB COLONY, NEAR SAPTASHRUNGI TEMPLE, SATPUR NASIK 422 007
BODY INCORPORATE

Address for service in India/Attorney address:
HARSHWARDHAN
plot no. 44, sukhmohini bungalow, near CNP press wall, jijamatanagara, nasikroad, nasik 422101

Proposed to be Used

MUMBAI

ONLINE ADVERTISING, DIGITAL MARKETING, SOCIAL MARKETING, ADVERTISING, ON AUTO RICKSHAWS, CABS, ONLINE CAB ADVERTISING, MEDIA AND MARKETING, ADVERTISING CONSULTANCY, MEDIA AND MARKETING CONSULTANCY ALONG WITH THE ONLINE CAB AND AUTO ADVERTISING AGENCIES INCLUDED IN CLASS 35

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3604266 02/08/2017
DIVA ON LINE STORE LLP
GALA NO. 317, 2ND FLOOR, SHREYAS TRADERS, VARACHHA ROAD, SURAT – 395006, GUJARAT STATE, INDIA.
A LIMITED LIABILITY PARTNERSHIP FIRM ESTABLISHED UNDER THE LLP ACT, 2008
Address for service in India/Agents address:
KEDAR G. DAVE.
C/1, AISHWARYA FLATS, SWATI SOCIETY, ISHWARBHUVAN, NAVJIVAN, AHMEDABAD-380 014.
Used Since: 16/09/2014
AHMEDABAD
E-COMMERCE, BUYING, SELLING, TRADING, EXPORT, IMPORT, COMMISSION AGENT, DISTRIBUTORS, ON-LINE TRADING, OFF-LINE TRADING OR OTHERWISE TO DEAL IN GARMENTS, APPARELS, STORE MERCHANDISE AND CONSUMER PRODUCTS
BLACK AND WHITE.
ELEGANCE FOOD PROCESSING AND IMPEX PVT. LTD.
SURVEY NO. 1315 / P1, HALVAD MALIYA HIGHWAY ROAD, OPP. KRISHNA INDUSTRIAL ESTATE, HALVAD - 363330,
GUJARAT, INDIA
BODY INCORPORATE (A COMPANY INCORPORATE UNDER THE COMPANIES ACT 2013)

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD -
382443, GUJARAT

Proposed to be Used
AHMEDABAD
RETAILING AND WHOLESALING OF GHEE, BUTTER, CHEESE, PANEER, BUTTERMILK, CURD, MILKSHAKE,
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; MILK AND MILK
PRODUCTS; EDIBLE OILS AND FATS, PROCESSED PULSES, PROCESSED DRYFRUITS, WHEAT PROCESSED, WHEAT
FLOWER, RICE, WHOLE SPICES, INSTANT MIX, READY MIX SPICES, ATTA, MAIDA, RAVA, SUJI, BESAN, FLOUR AND
PREPARATIONS MADE FROM CEREALS, JEERA, AJWAIN, SOUFF, MUSTARD, SPICES, SWEETS, NAMKEEN, COFFEE,
TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; BREAD, PASTRY AND CONFECTIONERY, ICES;
HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS), ICE, WHEAT,
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, LIVE ANIMALS; FRESH FRUITS AND
VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FODSTUFFS FOR ANIMALS, MALT
3606310  04/08/2017
WELSAREE CREATION LLP
SY NO-157/2, 158/1, TPS-157, NEW G.I.D.C., NR. POWER LOOMS, PLOT -P/411 NEW G.I., FULPADA ROAD, KATARGAM,
SURAT- 395004 GUJARAT INDIA
A LIMITED LIABILITY PARTNERSHIP(LLP)
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Proposed to be Used
AHMEDABAD
WHOLESALE, RETAIL AND IMPORT-EXPORT SERVICES OF TEXTILE GOODS, SAREES, DRESSES AND READY-TO-
WEAR CLOTHING FALLING IN CLASS 35
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WELSAREE.
3610978  11/08/2017
M/S. LOOKING GOOD PLUS
NO.11, DICKENSON ROAD, BANGALORE - 560042
PARTNERSHIP FIRM

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Retail store services featuring furniture
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3616062 19/08/2017
MANOJ RAMESHWAR PRASAD MAHESHWARI
at B301, AARYANCITY, 216218, BhVANDEMATRAMICON, GOTA, GOTA, AHMEDABAD, AHMEDABAD-382481, GUJARAT, INDIA
Proprietorship
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since: 28/04/2016
AHMEDABAD
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, SERVICES RELATED TO READY MADE GARMENTS & CLOTHING.
3616393  19/08/2017
NAKODA GROUP OF INDUSTRIES LIMITED
Plot No. 239, South Old, Bagadganj, Nagpur – 440 008
Limited Company Incorporated under the Indian Companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :01/05/2014

MUMBAI
Advertising, Business Management, Business Administration, Business Information, Office Functions, Commercial Administration of the Licensing of the goods and services of others, Retail Chain of Stores, Showroom, Wholesaler, Traders, Importers and Exporters, Supermarkets, Exhibitions (Organization of) for commercial or advertising purposes, Sales Promotion for others, Trade Fairs (Organization of) for commercial or advertising purposes Presentation of Goods on communication media for Retail Purpose, Online Advertising on a computer network in relation to Goods.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Dryfruit...
3617845  22/08/2017
ROHAN FRAGRANCES LLP
No-9/1, 8th Cross, Magadi Main Road, Bengaluru - 560023, Karnataka
Limited Liability Partnership registered under the Limited Liability Partnership Act, 2008
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Advertising, Marketing, sales promotion and export of incense sticks
3618141  22/08/2017

SHETH OPTICAL
3, ASHIRWAD PARAS, OPPOSITE PRAHLADNAGAR AUDA GARDEN, SATELLITE, AHMEDABAD – 380 015, GUJARAT STATE, INDIA.
A PARTNERSHIP FIRM ESTABLISHED UNDER THE PARTNERSHIP ACT, 1932

Address for service in India/Agents address:
KEDAR G. DAVE.
C/1, AISHWARYA FLATS, SWATI SOCIETY, ISHWARBHUAN, NAVJIVAN, AHMEDABAD-380 014.
Used Since :01/01/2017

AHMEDABAD
RETAIL OUTLET FOR THE SALE OF SPECTACLES, SPECTACLE FRAMES, SPECTACLE CASES, SUNGLASSES, CONTACT LENSES, GOGGLES, ETC.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word OPTICAL.
TOPSERV

3618439 22/08/2017

M/S. TOPSERV EXPRESS AUTO SERVICE PRIVATE LIMITED, (CIN-U50100KL2016PTC047611)

having its office at Door No. 31/449 e,f,g,h,i, 22nd Mile, Manjeri P.O, PIN 676121, duly represented by its Managing Director Mr. Mohammed Salih Kakkat Alippu

Body Incorporate, represented by its trademark attorney

Address for service in India/Attorney address:

P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Used Since :23/12/2016

CHENNAI

Office administration wholesale retail export import distributing advertising consultancy franchisee online offline marketing consultancy showroom of automobile, vehicles, auto care products, automobile spare parts, tools, restoration materials; materials, parts and spare parts related to automobile beautification, alteration, installation, extra fittings.
3618563  23/08/2017
RAKAM MULTI SERVICES PRIVATE LIMITED
C1/02, FIRST FLOOR, MAHTO MARKET, BYE PASS ROAD, CHAS, DIST.- BOKARO - 827013, JHARKHAND
STANDARD TRADE MARK

Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54,1ST FLOOR,SHREE DURGA COLONY,JEESORE ROAD,KOLKATA 700 028,WEST BENGAL,INDIA

Proposed to be Used
KOLKATA
SERVICE PROVIDER OF ADVERTISING, BUSINESS MANAGEMENT, MARKETING, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS FOR CASHLESS SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "CASHLESS" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3622533  29/08/2017
KAVIT N PARIKH (PROPRIETOR) TRADING AS CLASSY PEOPLE
201, SUNDARAM SQUARE, OPP. HILLS NURSERY SCHOOL, BESIDE SITA APPARTMENT, NANPURA, SURAT-395001,
GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :01/12/2016
AHMEDABAD
RETAIL OR WHOLESALE SERVICES FOR IMITATION JEWELLERY, SUNGLASSES, SPECTACLES, CAPES, WATCHES,
READY-MADE CLOTHING, PERFUME, SWITCHES, ELECTRIC, WIRES, ELECTRIC, ELECTRIC CLOCKS, SAREES, BELTS
[CLOTHING], WALLETS, PURSES, BATH TOWELS, TABLE NAPKINS OF TEXTILE, SHOES, SLIPPERS, TOYS,
ELECTRONIC CIGARETTES, BAGS, FASHION HANDBAGS, FASHION EYEGLASSES, COVERS FOR MOBILE PHONES,
BOOKS, RETAIL OR WHOLESALE SERVICES FOR FOOD AND BEVERAGES, STATIONERY.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF BY FILING A
REQUEST ON FORM TM-16..restriction of services for providing in the state of GUJARAT only.
3623268    30/08/2017
SHREE ARVIND KUMAR BAID
CE-139, New Town, 3rd Floor, Kolkata-700156
Indian Individual trading as AR Accounting Solutions
Address for service in India/Attorney address:
SVLA IPR
Tinkari Bhavan, 31, Kedar Bhattacharjee 3rd Bye Lane, Howrah- 711104
Proposed to be Used
KOLKATA
Accounting services, Accounting advisory services, Book-keeping and accounting services, Computerized accounting services, Accounting services for mergers and acquisitions, Consultancy and information services relating to accounting Chartered accountancy business service, Accounting services relating to costs for farming enterprises, Tax return advisory [accountancy] services, Accountancy services relating to accounts receivable, Business Administration, Business Management and Office Functions
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3624160    31/08/2017
GURUKRUPA EXPORTS
210, 2ND FLOOR, PRINCESS PLAZA, SARDAR CHOWK, MINI BAZAR, VARCHHA, SURAT-395006, GUJARAT
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :01/04/2008
AHMEDABAD
RETAIL OR WHOLESALE SERVICES FOR JEWELLERY, GEMS AND DIAMONDS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
Proposed to be Used
MUMBAI
MARKETING FOR OTHERS ON DIGITAL NETWORKS IN THE FORM OF ADVERTISING VIA ONLINE & OFFLINE MEDIUM; ARRANGING OF CONTRACTS, FOR OTHERS, FOR THE BUYING AND SELLING OF GOODS AND THE PROVIDING OF SERVICES IN THE FIELD OF PROVIDING FOOD AND DRINK; SALES PROMOTION OF GOODS AND SERVICES FOR OTHERS IN THE FIELD OF PROVIDING FOOD AND DRINK; BROADCASTING INFORMATION CONCERNING OFFERS FOR GOODS AND SERVICES, ONLINE ORDERING & MARKETING SERVICES, ELECTRONIC COMMERCE SERVICES; SERVICES PROVIDING COMMERCIAL INFORMATION OF THIRD PARTIES THROUGH DIGITAL AND ON-LINE MEDIUM, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS; ONLINE ADVERTISING SERVICES; PROVIDING A SEARCHABLE ONLINE ADVERTISING GUIDE FEATURING RESTAURANTS, RESTAURANT TAKE-OUT AND DELIVERY SERVICES, BUSINESS ASSISTANCE, MANAGEMENT AND ADMINISTRATIVE SERVICES INCLUDED IN CLASS -35
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3638312   19/09/2017
BUY CARS ONLINE
3B-83 3RD FLOOR, HIGHLAND CORPORATE CENTER, NEAR STAR CINEMA, LANDMARK - BIG BAZAAR, HIGH STREET MALL, KAPURBAWDI, THANE WEST, THANE - 400607
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used
MUMBAI
Retail services in relation to vehicles, Advertising; Business management; Business administration; Office functions
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CARS ONLINE.
3645701  28/09/2017
CHETAN DEVDATTA KULSANGE
trading as ;DMK ENTERPRISES
FLAT NO.102, GANDHAR CHS,PLOT NO. 214, SECTOR NO. 03, CHARKOP, KANDIVALI WEST, MUMBAI-400067
SERVICE PROVIDER
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH MENON
3/2 LILIYA NAGAR, S.V.ROAD, GOREGAON (W), MUMBAI- 400 104
Proposed to be Used
MUMBAI
E-COMMERCE AND TRADING SERVICES CONNECTED WITH SALES OF CLOTHING AND CLOTHING ACCESSORIES IN CLASS 35
SHIKSHA

3646566   28/09/2017
M/S. SPARSH FAB TEXTILES PVT. LTD.
161, DADI SETH AGIARY LANE, 1ST FLOOR, MUMBAI-400002
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Advertising, business management, business administration and office functions related to Textiles and textile goods along with ready-made garments.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3646564, 3646565.
3649589  05/10/2017
PRIYANKA COMMUNICATIONS INDIA PVT LTD
142-143, Oshiwara Industrial Estate, Nr Oshiwara bus Depot Link road Goregaon (W) Mumbai 400104
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
GAUTAM & CO. (TRADE MARKS ATTORNEYS)
103, Om CHSL, Opp. Saint Rock College, Eksar Road, Borivali (West), Mumbai-400 092, Maharashtra, India
Used Since: 02/01/2017
MUMBAI
Advertising, office functions, business administration, sales, online sales, import export relating to Telephone terminal equipment; Mobile phones; Electronic tablets; Computer peripherals and accessories
Trade Marks Journal No: 1912, 29/07/2019 Class 35

3650210 05/10/2017
CASAMIA FURNITURE LLP
TP 5/662A, HILLWAY MALL, THAMARASSERY PO, KOZHIKODE
SERVICE
Limited Liability Partnership Registered Under Limited Liability Partnership Act 2008

Address for service in India/Attorney address:
SUFEED VM
TP 9/131 F, SAKTHI BUILDING, CHUNGAM THAMARASSERY, KOZHIKODE, KERALA-673573.

Proposed to be Used
CHENNAI
TRADING OF HOME AND OFFICE FURNITURES IN WOOD, STEEL, METAL AND PLASTIC, INCLUDING FURNITURE FITTINGS, FURNITURE SHELVES, KITCHENWARE, GLASSWARE, UTENSILS, LIGHTS, CARPETs, BED SPREADS, ARTIFICIAL FLOWERS AND BUSINESS MANAGEMENT NOT INCLUDED IN OTHER CLASSES
Subject to restrict the area to Kerala only.
3651976  07/10/2017
DEVANTI DEVI TRADING AS ARTI PLY PRODUCTS
KHAGAUL ROAD, Balmichak More, Anisabad, Dist.- Patna, Pin – 800002, Bihar
STANDARD TRADE MARK
Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54,1ST FLOOR,SHREE DURGA COLONY,JESSORE ROAD,KOLKATA 700 028,WEST BENGAL,INDIA

Proposed to be Used
KOLKATA
SERVICE PROVIDER OF ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, MARKETING & OFFICE FUNCTIONS FOR LAMINATES, PLYWOOD, BLOCK BOARD, SEAT & BACKS, DECORATIVE VENEER, DESIGNER DOORS, HARDWARE & SANITARY, ALUMINIUM GLASS AND TIMBER.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD PLY PRODUCTS WITH DEVICE.
3652644    09/10/2017
I.RAMESH KUMAR
M/s. I.V.PHARMA, DOOR NO-76-17-488, CHURCH ROAD, URMILA NAGAR, VIJAYAWADA-520 012, ANDHRA PRADESH
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since :01/12/2010

CHENNAI
DISTRIBUTION, MARKETING, ONLINE SALE, WHOLESALE AND RETAIL SALES OF PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS, DIETETIC SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD FOR BABIES, PLASTERS, MATERIALS FOR DRESSINGS, MATERIALS FOR STOPPING TEETH, DENTAL WAX, DISINFECTANTS.
3656945  13/10/2017
VISHWANATHAN SRINIVASAN IYER
srie connections S 07 / 52 Second floor Hawre Centurian Mall, Sector : 19 - A, Nerul East Navi Mumbai 400706 Maharashtra
Indian National

Address for service in India/Attorney address:
ABRISE LEGAL
B-703 Crystal Plaza, New Link Road, Opp Infinti Mall, Andheri(West) , Mumbai 400 053

Proposed to be Used
MUMBAI
Online and Offline Retailing of Religious Products
3671219 07/11/2017
VIVEK G. SUVARNA
Opp: Kidiyoor Hotel, Baliga Tower, Udupi, Karnataka - 576101
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :24/03/2013

CHENNAI
Trading of Mobile phones, earphones, headphones, Mobile phone covers, Mobile phone cases, Battery chargers for mobile phones.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.
3676767  13/11/2017

KALYAN DEVELOPERS
TC – 35/1403, Sree Krishna Building, West Palace Road, Thrissur – 680 022
Partnership

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI
Business assistance, management and administrative services with relation to sales and construction services,
Commercial trading and consumer information services for Flats, Apartments, Residential Houses, Commercial Spaces,
Plots, Offices, Flats, Factories, Ware Houses, Housing Complex. Estates, Bungalows, Farms and sale of Commercial
trading and consumer information services for flats, Apartments, Residential Houses, Commercial Spaces, Plots, Offices,
Flats, Factories, Ware Houses, Housing Complex. Estates, Bungalows, Farms
3679793   16/11/2017
MD ADIL PASHA (INDIAN NATIONAL, PROPRIETOR), TRADING AS EYE WORLD OPTICIANS
#191/1, Shop No-4 & 5, Ground Floor, Near Geddalahalli Bus Stop, D Rajgopal Road, RMV 2nd Stage, Bengaluru - 560094, Karnataka
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :01/04/2005
CHENNAI
Advertising, marketing, sale promotion, services of enabling customers to conveniently view and purchase goods provided by retail store, wholesale services related to optical goods
3679795 16/11/2017

PRADEEP D S
Second Main Road, Hosadurga - 577527, Karnataka
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13, 1ST CROSS STREET, SRIPURAM COLONY, ST. THOMAS MOUNT, CHENNAI-600016

Proposed to be Used
CHENNAI
Retail Services relating to ayurvedic medicinal, cosmetic products

3680997 17/11/2017
HARRISONS MALAYALAM LIMITED
24/1624, Bristow Road, Willingdon Island, Kochi – 682 003
Body Incorporate
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Consultancy services relating to the administration and management of hotels, Consultancy services in respect of the administration and management of hotels, Advertising, marketing and promotional services of Hotels, Business assistance, management and administrative services for Hotels, Business administration of Hotels, Business management of Resort Hotels.
3682738  20/11/2017
LIFEHACKS
A-13, VIKAS MARG, MAN SINGH PURA, GATTA, TONK ROAD, JAIPUR - 302018, RAJASTHAN
PARTNERSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2017
AHMEDABAD
RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDERS, WEBSITES OF PLASTIC HOUSEHOLD AND
KITCHEN UTENSILS AND CONTAINERS.
SHOPHOP
3684419  22/11/2017
POD CONCEPTIONS SERVICES PVT. LTD
16E/17E, 2nd Floor - Apeejay House, Dinshaw Vacha Road, Churchgate, Mumbai - Maharashtra 400020, India
A PRIVATE LIMITED COMPANY INCORPORATED AS PER THE LAWS OF INDIA.
Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India
Used Since: 07/05/2016
MUMBAI
RETAIL STORE SERVICES AND ONLINE RETAIL STORE SERVICES FEATURING CHOCOLATE, COCOA, COFFEE,
CUTLERY, COOKWARE, SEAFOOD, MEAT, TEAS, FOODSTUFFS, ICE CREAM, DAIRY PRODUCTS, BAKED GOODS,
DIETETIC PREPARATIONS, FURNISHINGS.
3687071 24/11/2017

BIG SHOP
SHOP NO. 18 & 19, 1st FLOOR, CHURCH COMPLEX, MAIN ROAD, RANCHI – 834001, JHARKHAND
STANDARD TRADE MARK

Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54,1ST FLOOR,SHREE DURGA COLONY, JESSORE ROAD,KOLKATA 700 028,WEST BENGAL,INDIA
Used Since: 19/04/1998

KOLKATA
SERVICE PROVIDER FOR MARKETING, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS & RETAIL SERVICES FOR BABY PRODUCTS.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "SHOP " AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2322545.
THE BETTER BINGE

3687270 24/11/2017

JUHI PAHWA
C -14, ROYAL INDUSTRIAL ESTATE, 5-B, NAIGAUM CROSS ROAD, WADALA, MUMBAI - 400 031.

Individual

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APRTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Proposed to be Used

MUMBAI

Retail chain of Stores, Departmental Store, Showroom, Wholesaler, Traders, Importers and Exporters, Online Sale of Goods, Presentation of Goods on communication media for Retail Purpose, Online Advertising on a computer network in relation to Bakery Products, Cakes, Pastries, Chocolate, Biscuits, Toffees, Ice-Cream, Honey, Confectionery, Coffee, Tea, Cocoa, Sugar, Papad, Tapioca, Flour Preparations made from Cereals, Yeast, Namkeen, Spices, Farsan, Wafer, Sweetmeats, Food Products & Edible Articles for Human Consumption.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
3689623  28/11/2017
JAYESH KESHAVJI VORA. TRADING AS VERTEX THE LAM STUDIO.,
Khaitan Apartment, Opp. Patel Saw Mill, S.V.Road, Besides Kottecha Shop, Malad (West), Mumbai- 400 064.
Proprietor- Indian National.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :01/08/2012

MUMBAI
Wholesale & retail services of marketing and selling of plywood, timber, adhesives, laminates, wood, block board, veneers, flush doors, masking tape, glass (building); ceramic tiles for wall, floors and ceiling; ceramic tiles for the tile floors and coverings, metal hardware for buildings; small hardware of metal through a retail outlet, store or mall; retail services relating to aforementioned goods sold online through web sites; provision of an on-line marketplace for buyers & sellers of aforesaid goods and services; presentation of goods on communication media for retail purposes being services included in class 35.
3689935  29/11/2017
ARAMED LIFESCIENCES & REMEDIES LLP
Mahavir Colony, 70 Ft. IOC Road, Saristabad Patna, Bihar 800002
Limited Liability Partnership
Address for service in India/Attorney address:
NAVIN PRABHAT
W-26/F-40, NEAR LABOUR COURT, NAYATOLA, MUZAFFARPUR-842001 (BIHAR)
Proposed to be Used
KOLKATA
WHOLESALE, RETAILING, MARKETING AND DISTRIBUTION OF MEDICINE AND PHARMACEUTICAL PRODUCTS
3693810  04/12/2017
PRAMOD SADASHIV SANT (PROPRIETOR) TRADING AS IMEX CONSULTING AND BUSINESS SERVICES
Flat No 35, B Wing, 3rd Floor, Sagarika, Plot No 9, Sector 10 A, Vashi, Navi Mumbai -400706
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Advisory and consultancy services relating to import-export agencies; Supply chain management services

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
JUP E-COMM SERVICES INDIA PRIVATE LIMITED
MUGMA MORE, PO-MUGMA, DHANBAD,
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA
ECOMMERCE, Advertising; Business management; Business administration; Office functions

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION ..

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS “PAY QUICK ANY TIME” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
SINGULARITY

3704901 18/12/2017

PRATEEK BAGARIA
T3/2201, Godrej Planet, KK Marg, Mahalaxmi, Mumbai 400 011

Individual

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Street, Santacruz (W), Mumbai 400054.

Proposed to be Used

MUMBAI

Business management and organization consultancy; business administration; office functions; business research; marketing research; professional business consultancy; business intermediary services relating to the matching of potential private investors with entrepreneurs needing funding; commercial intermediation services; negotiation and conclusion of commercial transactions for third parties; personnel management consultancy; personnel recruitment; secretarial services; tax preparation; tax filing services.
3706273  19/12/2017
SMARTCHEM TECHNOLOGIES LTD.
Sai Hira, Survey No.93, Mundhwa, Pune – 411 036.
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.
Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS IN RELATION TO THE FIELD OF MANUFACTURING AND MARKETING CHEMICALS, FERTILISERS.
AANANDDEEP BHALERAO
910,SECTOR-01, KOPAR KHAIRANE,NAVI MUMBAI-400709

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Advertising; Business management; Business administration; Office functions, direct marketing, direct selling

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
ZEENATH

3756217  17/02/2018

M/S. ZEENATH COLLECTIONS
having its office at Door No. TP 5/984, Banazeer Building, Main road Chemmad, Tirurangadi. Pin: 676306, Malappuram District, Kerala, India, represented by its partner, Mr. P Abdul Sathar.
Partnership firm, duly represented by its Managing Partner

M/S. ZEENATH SILKS AND SAREES
having its registered office at Door No. TP5/112A,B,C,D to U, Emirates Plaza Building, Main road, Chemmad, Tirurangadi, Pin 676306, represented by its Managing partner Mr. M. Abdul Kalam
Partnership firm, duly represented by its Managing Partner

M/S. ZEENATH SAREES AND FASHIONS PRIVATE LIMITED, (CIN-U51310KL2009PTC025187)
having its registered office at DOOR NO. XXI/1029, TIROOR ROAD, KOTTAKKAL, PIN - 676503, Malappuram District, State of Kerala, India, represented by its Managing Director Mr. MANARIKKAL ABDUL RAZACK
Body Incorporate, duly represented by its Managing Director.

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA-673 639
Used Since :24/12/1979

CHENNAI

Retail services provided by supermarkets, retail services provided by hypermarkets, office administration, marketing, providing assistance in the management of franchised business, online marketing, online advertising, import export agency services, business management of wholesale and retail outlets, retail or wholesale services for textiles, readymade, head gear, leather goods, bags, fancy and cosmetics, gifts, toys, matches, stationary, furniture, pictures, frames, home appliances, hand tools, lights, electronics, electrical, belts, gold and imitation, jewellery, cradle, table cover, napkin, musical instruments, clocks, umbrellas, embroidery, curtain, carpet, wall hanging, sports, beverages and drinks, bakery, food items, books and cards.
3800764  09/04/2018

ORCA HEALTH CARE INDIA PVT LTD.
NO.15 VISWANATHAN STREET, SRINIVASA AVENUE, RA PURAM, CHENNAI-600028.

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
WHOLESALE, RETAIL, ONLINE SALE OF MEDICINAL AND PHARMACEUTICALS PRODUCTS.

The mark should be used as a whole.
WLIX HEALTH CARE PHARMA

3801180  10/04/2018

Y V R PAVAN KUMAR
2-97/6/7 FLAT NO 107 VASAVI TOWERS SHANTHI NAGAR AGANAMPUDI VISAKHAPATNAM 530046

PROPRIETOR

Address for service in India/Attorney address:
P APPA RAO
24-2-14, block no 1, thomson street, near old post office , visakhapatnam-01

Proposed to be Used
CHENNAI

Advertising services relating to pharmaceuticals, Billing services in the field of healthcare, Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, product marketing services.
3804308  12/04/2018

SURAPANENI RAGHAVENDRA RAO
trading as ;KEA ENTERPRISES
04, First Floor, Shop#1, Pallavan Nagar Main Road, Maduravoyal, Chennai – 600 095.

Service Provider
PARTNERSHIP FIRM

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail sale of cups, tumblers and plates of paper and plastic, handmade embroidery products, handmade paper & paper board, handmade ultramarine blue, paper of all sorts, paper board, newsprint and waste paper, cellular telephone (mobile phone), computer stationery
3804710    13/04/2018
MISS YAMINI SWETHA TUMMALA D/O MOHAN RAO
#237, Ground Floor, 2nd Cross, Koramangala 7th Block, Bangalore – 560 095.
DBYST

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used
CHENNAI
ADVERTISING, BUSINESS ADMINISTRATION AND MANAGEMENT ACTIVITIES WHOLESALE AND RETAIL OUTLETS, SHOWROOMS INCLUDING SERVICES RELATING TO TRADING, MARKETING, DISTRIBUTION, IMPORTING AND EXPORTING OF ALL TYPES OF READY-MADE CLOTHING/GARMENTS AND FOOTWEAR.
Trade Marks Journal No: 1912 , 29/07/2019           Class 35

M/S. DAY TO DAY
M/s. DAY TO DAY, No. 9, E S R ARCADE, M G R STREET, THONDAMUTHUR ROAD, COIMBATORE. TAMILNADU. Pin: - 641 041

A legally constituted & registered Partnership Firm – named as DAY TO DAY

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010
Used Since :19/07/1995

CHENNAI
SUPER & HYPER MARKET; DEPARTMENTAL STORE; WHOLE SALE & RETAIL STORES OF AGRICULTURAL & BAKERY PRODUCTS, ICE CREAM, CONFECTIONERIES, GROCERIES, VEGETABLES, FRUITS, SPICES, CONDIMENTS, MILK & MILK PRODUCTS, EGG, MEAT; PRESERVED, DRIED, COOKED FRUITS & VEGETABLES, BEVERAGES, READYMADE GARMENTS, TEXTILE GOODS, LEATHER PRODUCTS & ITS IMITATION, OFFICE REQUISITES, COSMETICS, PERFUMERY, INFANT & BABY PRODUCTS, GIFT ARTICLES, CROCKERIES, CUTLERY, CERAMIC, PLASTIC, STEEL & ALUMINIUM UTENSILS & CONTAINERS; KITCHEN APPLIANCES.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
ACMGROUP

3811112  19/04/2018

A C MANJUNATHA

No 862, 13th Cross, Ramanuja Road K R Mohalla

Applicant

Address for service in India/Attorney address:

LEXORBIS

LexOrbis, Unit No. 606-607, 6th Floor, Gamma Block, Sigma Soft Tech Park, No. 7 Whitefield Main Rd., Ramagondanahalli Village, Varthur Hobli, Bangalore-560066

Proposed to be Used

CHENNAI

Advertising Services, Events & Promotional services, Online Marketing Services, Event Management, Business Process Outsourcing (BPO)
3815227    24/04/2018
N. BHASKAR
No.12, Valluvar Nagar, Peelamedu Post, Coimbatore-641004
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL, MARKETING AND DISTRIBUTION OF CONSUMABLE FOOD PRODUCTS, NUTRITIONAL SUPPLEMENTS, CHEMICALS, COSMETICS, PHARMACEUTICALS, HERBALS, SIDDHA, AYURVEDIC AND MEDICINAL PRODUCTS. DEPARTMENT STORE RETAILING

subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
3815860  25/04/2018
RANJITH.K
trading as ;ELEGANT INTERIOR AND MODULAR KITCHEN
ELEGANT INTERIOR AND MODULAR KITCHEN, CHEETTA, KARIVELLUR.PO, NILESHWARAM-671521, KERALA INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJAN T S, ADVOCATE
KBG, THATTIL BUILDING, THIRD FLOOR, OPP SREE ASSOCIATES, CHIRAKKULAM ROAD, STATUE, GPO,
TRIVANDRUM-695001, KERALA.
Used Since :16/09/2011
CHENNAI
CABINET BOXES AND SHUTTERS, AND INTERIOR WORK WHOLE SALE, RETAIL, MARKETING AND ADVERTISING OF
INTERIOR AND MODULAR KITCHEN MATERIAL AND PARTS THERE OF AND FITTING.
Trade Marks Journal No: 1912, 29/07/2019 Class 35

3818964 27/04/2018
PREETI JAIN
No.573/17/1, New No.32, 1st Cross, 3rd Main Road, Srikantaiah Road, Hanumanth Nagar, Bengaluru – 560 019
Individual

Address for service in India/Attorney address:
SANJAY H SETHIYA
Level One, No.25, NS Iyengar Street, Kumara Park West, Bengaluru - 560 020

Proposed to be Used
CHENNAI
Advertising, business management, business administration, office functions & Services of trading, distributing, wholesaling, retailing, import and export of bags for climbers and clammers, leather and imitation leather articles, skins, hides, trunks and travelling bags parasols and walking sticks, whips, Harness and briefcases, adventure gear, travel gear and such other adventure, outdoor sport equipment’s and their accessories, tents, waterproof, cotton, canvas and nylon articles, sleeping bags, ready made garments, wearing apparels including hosiery goods, jackets and raincoats

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3822083   02/05/2018
P.SENTHILKUMAR
NAMMA SUPERMARKETS, 13/112 (17), AKSHAYA TOWERS, SOMANUR MAINROAD, SAMALAPURAM, TIRUPUR-641668
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
WHOLESALING AND DISTRIBUTING, SELLING OF CLOTHING, ACCESSORIES, CROCKERIES, PERSONAL CARE
MERCHANDISE, LEATHER PRODUCTS, LUGGAGE, COSMETICS AND PERFUMERY, GIFT ARTICLES. BUSINESS
MANAGEMENT OF RETAIL OUTLETS, RETAIL SHOP WINDOW DISPLAY ARRANGEMENT SERVICES.

subject to the mark should be use as represented in the trademark application.
3822424  03/05/2018

Mrs. KOKA VENKATA SANGEETA TRADING AS MAKS WORLD

NO:57/2,GROUND FLOOR, OPP TO SBI BANK, DODDA BANASWADI BRANCH, RAMAMURTHY NAGAR, BANGALORE-560043, KARNATAKA

PROPRIETOR

Address for service in India/Attorney address:

JYOTHI A.C.

B 160, Sector 44, Noida -201301,(U.P)

Used Since :25/02/2014

CHENNAI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, ONLINE ADVERTISEMENTS, MAIL-ORDER ADVERTISING, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO FRUIT AND VEGETABLES; FOOD; FOOD STUFF ; RICE AND CEREALS; ALCOHOLIC AND NON-ALCOHOLIC BEVERAGES AND COSMETICS

*The mark should be used as a whole.*
3823638  04/05/2018
ANMOL LIFESTYLE PRIVATE LIMITED.
GALA NO. A-7, SHREE SAMBHAV COMPLEX, RAHNAL, BHIWANDI THANE-421302.
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
ADVERTISING, INFORMATION, COMPILATION OF INFORMATION INTO COMPUTER DATABASES, COMMERCIAL INTERMEDIATION SERVICES, COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS, DISSEMINATION OF ADVERTISING MATTER, MARKETING, PRESENTATION OF GOODS AND SERVICES ON COMMUNICATION MEDIA FOR RETAIL PURPOSES, PROVIDING INFORMATION ON MOBILE APP, PROVISION OF COMMERCIAL AND BUSINESS CONTACT INFORMATION, RENTAL OF ADVERTISING SPACE AND OR TIME ON COMMUNICATION MEDIA, SYSTEMIZATION OF INFORMATION INTO COMPUTER DATABASES, UPDATING AND MAINTENANCE OF DATA IN COMPUTER DATABASES.
3825032    05/05/2018
DR. GURUSHANKAR
2/47, Melur Main Road, Uthangudi, Madurai- 625107
An Individual

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Advertising in periodicals, brochures, newspapers; via mobile phone networks, Online; rental of advertisement hoarding, space, advertising material; Promoting the sale of goods & services of others through the distribution of printed material, promotional contests; Publicity services by television, radio, mail; Displaying advertisements for others; Promoting and marketing the goods and services of others by distributing coupons; Advertising services to promote public awareness of medical conditions; Advertising services to promote public awareness of social issues; Advertising services to promote public awareness of medical issues

Transliteration : Vidhiyinai Maattru
EBOXMART
3825182  05/05/2018
KIRAN ASHOK INGLE
I.T.I COLONY OLD KHTAN NAGER KAULKHED, AKOLA, MAHARASHTRA, AKOLA-444004
THE TRADE MARKS ACT -1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Retail services provided by grocery stores, Retail or wholesale services for fruits and vegetables, ELECRTONICS, E-COMMERCE WEBSITE
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3825447 07/05/2018
 Krishna Kumar P.R.
 M/s. P R Bakers, Room No.227/1, Cheroor, Thrissur- 680008
 Nil
Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY, 2nd FLOOR, ROMEL MAHAL, N. CHITTOOR ROAD, ERNAKULAM, KERALA, INDIA- 682018
Used Since: 20/06/2008

CHENNAI
Retail and wholesale services in relation to bakery products, retail services relating to food, retail and wholesale services in relation to confectionery.
*The mark should be used as a whole.*
3826470  08/05/2018

ALPHA PLASTICS
XI 1695, 696, KHAJA SHOPPING COMPLEX, RAILWAY STATION ROAD, ALUVA
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
Wholesale, Retail and Online sale of Plastic products and Household plastics
Mark considered substantially as shown in the form of representation.
3826517    08/05/2018
Shihab.P.R.
R F Chicken's, Near SBI, Thalavady, Alappuzha-688006
Nil

Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY,2nd FLOOR,ROMEL MAHAL,N.CHITTOOR ROAD,ERNAKULAM,KERALA,INDIA-682018
Used Since :18/05/2014

CHENNAI
Wholesale and retail services relation to meats, online retail services and commercial trading.
3826929  08/05/2018
INNOVZS EMPOWERMENT SERVICES PVT.LTD
CITY TOWER, ROOM NO. 501, 5TH FLOOR 359, S.M.ROAD, EAST MUMBAI, ANTOPHILL WADALA, MAHARASHTRA - 400031
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Recruitment services , Recruitment consultancy
ANANT DEEPARAM Khatry (Proprietor) trading as KEOO PHARMA

Address: House No. 84/85, Block No. 74 Near Sai Baba Temple, Pada No. 4, Lokmany Nagar Thane (W) 400606

A Proprietorship Firm

Address for service in India/Attorney address:

SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used

MUMBAI

ADVERTISING, BUSINESS MANAGEMENT, OFFICE FUNCTIONS, SALES, ONLINE SALES, IMPORT EXPORT OF PHARMACEUTICAL AND MEDICINAL PREPARATIONS
3828156  09/05/2018
NORME COSMETICS PRIVATE LIMITED
4, Ground Floor, Plot 8, 334A, Adie Mansion, Erukshaw Hakim Lane, Super Cinema, Grant Road, Mumbai-400007
Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used
MUMBAI
Retail, Trading, Marketing, Distribution, Advertisement, Business Administration And Business Management Services, Office functions.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3829795   10/05/2018
YAS BSQUAREC SOLUTION PVT LTD
Body Incorporate
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
ADVERTISING AND DIRECTORY SERVICES, NAMLY, PROMOTING THE SERVICES OF OTHERS BY PROVIDING A WEB PAGE FEATURING LINKS TO THE WEBSITES OF OTHERS; ADVERTISING AND PUBLICITY SERVICES, NAMLY, PROMOTING THE GOODS, SERVICES, BRAND IDENTITY AND COMMERCIAL INFORMATION AND NEWS OF THIRD PARTIES THROUGH PRINT, AUDIO, VIDEO, DIGITAL AND ON-LINE MEDIUM; COMMERCIAL INFORMATION AND DIRECTORY AGENCY; PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY ON THE INTERNET; TELEPHONE DIRECTORY ASSISTANCE SERVICES; TELEPHONE DIRECTORY INFORMATION.

The mark should be used as a whole.
Proposed to be Used
MUMBAI
Retail services for jewellery, On-line retail store services featuring clothing, On-line retail store services featuring jewelry, Mail order retail services for clothing, Provision of an on-line marketplace for buyers and sellers of goods and services, Presentation of goods on communication media, for retail purposes, Unstitched Dressmaterial, Imitation Jewelry, Health & Wellness.
3831729  12/05/2018
VARUN Doshi (PROPRIETOR) TRADING AS DIGITAL EYES
C/502, Vini Classic CHS Ltd, M G Road, Maharashtra Nagar, Kandivali West, Mumbai - 400067
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDEIRE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Public relations; Providing marketing consultancy in the field of social media; Brand management; Marketing services provided by means of digital networks
3832737  14/05/2018
STATE POVERTY ERADICATION MISSION
State Poverty Eradication Mission, 2nd Floor, TRIDA Rehabilitation Building, Chalakuzhy Road, Medical College P.O., Thiruvananthapuram District - 695011,
Registered Society
Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India
Proposed to be Used
CHENNAI
Retail & Wholesale outlets and shops including services relating to distribution, trading, marketing, sale and merchandise of Meat, Meat extracts, Meat jellies, Preserved Meat, Tinned Meat, Salted Meats, Chicken, Dehydrated chicken, Chicken pieces, Fried chicken, Cooked chicken, Chicken salad, Chicken balls, Roast chicken, Chicken stock, Chicken nuggets, Chicken croquettes, Deep frozen chicken, Grilled chicken, Chicken breast fillets, Prepared meals containing [principally] chicken, Meat gravies, Meat pies, Chicken sandwiches, Chicken gravy, Sandwiches containing chicken, Sauces for chicken, Live Poultry, Live animals, Fertilised Eggs for hatching.
subject to the mark should be use as represented in the trademark application.
3834684  16/05/2018
SPANRA MEDSOLUTION PRIVATE LIMITED
NO:13, GROUND FLOOR, SECOND CROSS STREET, MOOGAMBIGAI NAGAR, REDDIARPALAYAM, PONDICHERRY - 605010, INDIA.

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail Sale of Surgical and Non Surgical Consumables, Vaccines, Injections, Disinfectants, Implants & Surgical Instruments.
subject to the mark should be use as represented in the trademark application within the union tertiary of Pandicherry.
3834874  16/05/2018
MR. HARJI AKHAI PATEL
A-81 / 82, Troika Apartment, 3rd Cross Lane, Next to High Point Restaurant, Lokhandwala Complex, Andheri West, Mumbai 400 053.
SOLE PROPRIETOR
Address for service in India/Attorney address:
SURESCH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING,
WHOLESALING, RETAILING, IMPORT-EXPORT SERVICES, DISTRIBUTION SHIP & SHOWROOM SERVICES, ONLINE
RETAIL SERVICES RELATED TO SOLAR PRODUCTS, WIRELESS SYSTEMS, INVERTER, UPS, SERVO, TRANSFORMER,
BATTERY, EMERGENCY LIGHTS, INDUSTRIAL EMERGENCY LIGHTS, MACHINE COOLING FAN, SECURITY PRODUCTS,
FIRE FIGHTING EQUIPMENTS, CCTV, DC SUPPLY, ELECTRONICS & ELECTRICAL PRODUCTS
services restricted as applied for.
3835385  17/05/2018

SHAJAHAN K N
NECHITHADATHIL, DEVATHIYAL, PALLIKKAL P O, PUTHUR-PALLIKKAL, MALAPPURAM, KERALA-673636
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used

CHENNAI

RETAIL & WHOLESALE SHOPS; SERVICES RELATING TO IMPORT, EXPORT, DISTRIBUTION, TRADING AND MARKETING
OF BAKERY, CONFECTIONERY, DATES, SPICES, FRUITS, VEGETABLES, SWEETS, SAVOURIES, CHOCOLATES AND
OTHER FOOD PRODUCTS.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA ONLY TO KERALA.
3836666   18/05/2018
GINZA LIFESTYLES LIMITED
A-501/502, LOTUS CORPORATE PARK, OPP. JAY COACH SIGNAL, OFF. WESTERN EXPRESS HIGHWAY, GOREGAON (EAST), MUMBAI-400 063

PROPOSED TO BE USED
MUMBAI
ONLINE TRADING, RETAILING OF FABRICS, TEXTILES, ACCESSORIES, GARMENT

NO
The trade mark is restricted to use the mark in the state of Maharashtra.
3836976  18/05/2018
N.SARTHAJ BEGAM
NO:2/25, SEETHALI VADAKARI STREET, TIRUPPATHUR – 630211, TAMILNADU, INDIA.

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
MARKETING, WHOLESALE AND RETAIL OF PHARMA & HEALTH PRODUCTS.
subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
3837872  19/05/2018
SYED GHUFRAN AHMED TRADING AS AVENUE TECHNOLOGIES
62, Taj Building, Budhwar, Sultan Road, Bhopal - 462001, Mp
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2016
MUMBAI
Business management,Inventory management services, Administrative management of hospitals.
Proposed to be Used
MUMBAI

RETAIL SERVICES INCLUDING ONLINE AND OFFLINE RETAIL; IMPORT, EXPORT, MARKETING AND DISTRIBUTION OF EYE GLASSES, SPECTACLES, SUNGLASSES, ANTI-GLARE GLASSES, EYEGLASS FRAMES, SPECTACLE FRAMES, OPTICAL LENSES, CORRECTING LENSES, LENSES FOR SUNGLASSES, SPECTACLE LENSES, CONTACT LENSES, OPTICAL APPARATUS AND INSTRUMENTS, AND SPECTACLE CASES.
VIJAY MOTOWINGS PRIVATE LIMITED
180/4B-2, Near APMC Market Yard, Navanagar, Bagalkot-587103
A Pvt. Limited Company

Address for service in India/Attorney address:
KANIKI JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
CHENNAI
Whole sell and Retail selling of Cars
Fashion Mirror

3839666    22/05/2018
PRATIK PAREKH
trading as ;UMABHARTI ENTERPRISES
UNIT NO-02, JANKI INDUSTRIAL ESTATE, NEAR ARROW ENGINER, KT PARK-1, GORAIPADA VASAI (EAST), MUMBAI-401208
INDIAN NATIONAL

Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions.
3840919  23/05/2018
VAEEM ADILSHA V.V
VELLANAVALAPPIL HOUSE, TIRURANGADI (P.O), TRIKKULAM K P BAZAR-676306.KERALA, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :31/08/2016
CHENNAI
WHOLESALE, RETAIL, DISTRIBUTION, MARKETING OF FOOTWEAR.
The mark should be used as a whole.
3841267  23/05/2018
SHRIKANT R. AVHAD
Shriram nagar, Shriram chowk, Vasant tekadi, Savedi, Ahmednagar 414 003 (M.S.)
Sole Proprietor

Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012(M.S.)

Proposed to be Used
MUMBAI
Advertising, business management, business administration, business consultancy services, office functions
3842286  24/05/2018
SHRIKANT R. AVHAD
Shriram nagar, Shriram chowk, Vasant tekadi, Savedi, Ahmednagar 414 003 (M.S.)
Sole Proprietor
Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012(M.S.)

Proposed to be Used
Mumbai
Advertising, business management, business administration, business consultancy services, office functions
PrisMed Pharmacy

3842426  24/05/2018
SANTOSH DAGADULAL GANDHI
9-1-58, MANJIT NAGAR, MAHESH NAGAR, AURANGABAD 431001.
Individual

Address for service in India/Agents address:
SAGAR RAMRAO DEO
22, ‘Renuka’ Vyankatesh Colony, Near Chetak Ghoda, Jawahar Colony, Aurangabad-431005.

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
3844950    28/05/2018
CORTTEX INDÚSTRIA TEXTIL LTDA
Limited Liability Company

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI
Wholesale and Retail trade of Bath linen; Bath linen, except clothing; Household linen
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3845153   28/05/2018
P. SHABEENA
SPAZIO LEATHERS, #5/9, Kumarappa Street, Near White Park Hotel, Periamet, Chennai - 600 003, Tamilnadu, India
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
UsedSince: 01/06/2006

CHENNAI
Wholesale, Retail, Online sale, Showroom, Export and Import of Leather and non leather goods, dress materials, fashion accessories, leather jackets, leather shoes, leather bags, leather belts, leather accessories, leather covers, corporate gift products and stationery items.
3845923    29/05/2018

SHENZHEN TRIANGLE TECHNOLOGY CO. LTD
Unit 901, Building 2A, Shenzhen Bay Ecological Park, Shahe West Road, Yuchai Street, Nanshan Dist., Shenzhen

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Commercial administration of the licensing of the goods and services of others; outdoor advertising; dissemination of
advertising matter; import-export agency services; demonstration of goods; radio advertising; television advertising; on-
line advertising on a computer network; rental of advertising time on communication media; presentation of goods on
communication media, for retail purposes.
MR. DEVARAM GISARAM CHOU DHARI PROPRIETOR OF JASLOK SWEET & DRYFRUITS
Plot No. 103, P. B. Road, Near Bus Stand, Nipani, Chikodi, Belgaum - 591237
Proprietorship

Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023
Used Since :14/09/2011

CHENNAI
Display, Supply And Distribution of Sweets, Farshan, Snacks, Bengali Sweets, Biscuits, Khari, Toast, Bakery And Confectionery Products, Wafers, Flour And Preparations Made From Cereals
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3847162  30/05/2018
ATHER ENERGY PVT LTD
3rd Floor, Tower-D, IBC Knowledge Park, Bannerghetta Main Road, Bengaluru-560029, Karnataka, India
Private Limited
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
2801 HEMAVATHY, NANDI ENCLAVE, BANSHANKARI III STAGE, BANGALORE - 560085.

Proposed to be Used
To be associated with:
3664031, 3664036, 3678072, 3687115, 3687120, 3847157

CHENNAI
Advertising, marketing, trading and distributing, import and export, retail stores, wholesale outlets, organization of trade fairs for commercial or advertising purposes included in class 35.
MXS

3847248  30/05/2018
MONISHA & SHEWTA LUXE DESIGN PRIVATE LIMITED
G-250, SHAILJA APARTMENTS, NARGIS DUTT ROAD, BANDRA (W)
BODY INCORPORATE

Address for service in India/Attorney address:
CARE INTELLECT LLP
M-21, LGF, LAJPAT NAGAR-III, NEW DELHI 110024

Proposed to be Used
MUMBAI
IMPORTING, EXPORTING AND MARKETING OF CUSTOMIZED AND PERSONALIZED GOODS, ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES, WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES, ONLINE ADVERTISING AND MARKETING, ONLINE BUSINESS AND NETWORKING SERVICES, ONLINE ORDERING SERVICES, ONLINE RETAIL SERVICES RELATING TO HANDBAGS, LUGGAGE, COSMETICS AND BEAUTY PRODUCTS, CLOTHING, FABRIC, ACCESSORIES AND JEWELLERY, ONLINE RETAIL STORE SERVICES IN RELATION TO CLOTHING, COSMETIC AND BEAUTY PRODUCTS, HANDBAGS, LUGGAGE, ACCESSORIES, FABRIC AND FOOTWEAR.
EMMGEL
3847520    30/05/2018
G.SUMATHI
M/S CHAKRAA FORMULATIONS, OLD NO :30,NEW NO :29 KAJAPETTAI MAIN ROAD, PALAKARAI, TRICHY -1..
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Proposed to be Used
CHENNAI
Marketing, Wholesale, Retail and Online sale of Pharmaceutical and Medical products.
NANO FRESH RO PRIVATE LIMITED

3847848  31/05/2018

M/S NANO FRESH RO PVT LTD
No. 203/3C, First Floor, Mangalapuram, MC Road, Thanjavur – 7, Tamil Nadu,
a Private Limited Company

Address for service in India/Attorney address:
ARUNA.K
Jus Pro Legal Services, No 2/5A, Kamakodi Street, Subramanian Salai, West Saidapet, Chennai-15

Used Since: 13/09/2011

CHENNAI

ADVERTISING, DISTRIBUTING, MARKETING, EXPORTING, IMPORTING RETAIL AND WHOLESALE OF WATER PURIFIER, IRON REMOVER, SOFTENER, RO WATER PURIFIER, UV WATER PURIFIER, AD WATER OZONATOR

subject to the mark should be use as represented in the trademark application.
3849913    02/06/2018
R. KAMALA
C/o Narain Flat 201, Silver Medadow Apartments, Haralur Road, off Sarjapur Road, Varathur Hubli, Bangalore- 560037, Karnataka
An Indian National

Address for service in India/Attorney address:
AMINA S
PUTHRAN & ASSOCIATES, B3 KESAVAN ORCHID, 5/7 NORTH MADA STREET, SRI NAGAR COLONY, SAIDAPET, CHENNAI

Proposed to be Used

CHENNAI
business management; business administration; office functions; Business process management consultancy; Business research; Marketing consultancy; Human resources consultation and management; Business investigations, evaluations, expert appraisals, information and research; Conducting business research and surveys; Collection, systematization, compilation and analysis of business data and information stored in computer databases; Business advice and information; Providing business and commercial advice and information; Business risk management consultation; Business consulting, management, planning and supervision; Business administration consultancy; Direct marketing consulting; Corporate management consultancy; outsourcing services; corporate image consulting services

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3850193  02/06/2018

GAUTHAM K S
112, Govindappa Road, Basavanagudi, Bengaluru - 560004

PROPRIETORSHIP

Address for service in India/Attorney address:

PROLAW
No. 18, Chittrakoot, 1st Cross Kumaracot Layout, High Grounds, Bengaluru - 560 001
Used Since :01/06/2017

CHENNAI

BUSINESS MANAGEMENT & MARKETING AND OTHER SUCH RELATED SERVICES UNDER CLASS 35

Black and White. Includes all Colours and Sizes.
3850676  02/06/2018
MADHUSUDHAN M.R S/O RAMACHANDRA M.G
#159, 69th Cross, 5th Block Rajajinagar, Bangalore – 560 010.
Individual

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used
CHENNAI
ADVERTISING, BUSINESS ADMINISTRATION AND MANAGEMENT ACTIVITIES WHOLESALE AND RETAIL OUTLETS, SHOWROOMS INCLUDING SERVICES RELATING TO TRADING, MARKETING, DISTRIBUTION, IMPORTING AND EXPORTING OF ALL TYPES OF READY-MADE CLOTHING/GARMENTS AND FOOTWEAR.

subject to the mark should be use as represented in the trademark application.
CHENNAI
ADVERTISING, BUSINESS ADMINISTRATION AND MANAGEMENT ACTIVITIES WHOLESALE AND RETAIL OUTLETS, SHOWROOMS INCLUDING SERVICES RELATING TO TRADING, MARKETING, DISTRIBUTION, IMPORTING AND EXPORTING OF ALL TYPES OF READY-MADE CLOTHING/GARMENTS AND FOOTWEAR.

The mark may be considered as Label.
The mark should be used as a whole.
3850994  04/06/2018

ABDUL HAMEED

trading as ;WOOD BASKET

KOMALATH VEETIL GOLDAN NIVAS SAHAKARANA ROAD CHAVAKKAD POST THRISSUR-680 506 KERALA, SOUTH INDIA

SERVICE PROVIDER

SOLE PROPRIETOR

Address for service in India/Attorney address:

THE BUSINESS CATALYST

POST BOX NO.18 NANDANAM ERA-38 NAER MENAMKULAM GOVT. LP S KAZHAKUTTOM POST TRIVANDRUM-695582 KERALA, SOUTH INDIA

Proposed to be Used

CHENNAI

RETAIL AND WHOLESALE, TRADING AND MARKETING, IMPORT AND EXPORT OF WOOD, PLYWOOD, PLYWOOD SHEETS, PLYWOOD BOARD, DOORS, PVC DOORS AND HARDWARES

The mark should be used as a whole.
3852009  05/06/2018
MONISHA & SHWETA LUXE DESIGN PRIVATE LIMITED
G–250, SHAILJA APARTMENTS, NARGIS DUTT ROAD, BANDRA (W)
BODY INCORPORATE
Address for service in India/Attorney address:
CARE INTELLECT LLP
M-21, LGF, LAJPAT NAGAR-III, NEW DELHI 110024

Proposed to be Used
MUMBAI
IMPORTING, EXPORTING AND MARKETING OF CUSTOMIZED AND PERSONALIZED GOODS, ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES, WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES, ONLINE ADVERTISING AND MARKETING, ONLINE BUSINESS AND NETWORKING SERVICES, ONLINE ORDERING SERVICES, ONLINE RETAIL SERVICES RELATING TO HANDBAGS, LUGGAGE, COSMETICS AND BEAUTY PRODUCTS, CLOTHING, FABRIC, ACCESSORIES AND JEWELLERY, ONLINE RETAIL STORE SERVICES IN RELATION TO CLOTHING, COSMETIC AND BEAUTY PRODUCTS, HANDBAGS, LUGGAGE, ACCESSORIES, FABRIC AND FOOTWEAR.
RAGE

3853356  06/06/2018

M/S. RAGE
134/1 & 134/2, Ground Floor, Residency Road, Bengaluru - 560025
A partnership firm registered under the Indian Partnership Act

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :28/02/2011

CHENNAI
Advertising, business promotions, wholesale and retail services, presentation of goods for the purpose of sale, including sale through online medium, e-commerce
Proposed to be Used

CHENNAI

the bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling customers to conveniently view and purchase those goods; Business management; Business administration; Office functions; Retail and whole sale services in respect of Building materials; Business development; Business administration; Business organisation; Business management; office functions; Administration of the business affairs of franchises
QATAR PAFKI

3855858  10/06/2018
M/S. RUBIYAN FOOD FACTORIES PRIVATE LIMITED
XVIII/108(34-37), Kinfra Small Industries Park, Chundale, Kalpetta, Wayanad, Kerala, India-673123

Body Incorporate

Address for service in India/Attorney address:
ABDUL HAKKEEM AP
ALIPARAMBATH HOUSE, MALAYAMMA PO, NIT, CALICUT, KERALA

Proposed to be Used
CHENNAI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLESALE AND RETAIL DISTRIBUTION, ONLINE MARKETING SERVICES, IMPORT AND EXPORT SERVICES, BEING INCLUDED IN CLASS 35

To be associated with Trade Mark No: 3557309.
CAKES N HUGS

Door No. 8-3-222/1/2 Ground Floor, Madhura Nagar, Yousufguda, Hyderabad- 500 038

Partnership Firm

Address for service in India/Attorney address:

LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used

CHENNAI

Display, Distribution And Supply In The Respect Of Confectionery & Ice Cream Desserts, Wholesale And Retail Outlets

The mark should be used as a whole.
Trade Marks Journal No: 1912 ,  29/07/2019       Class 35

SAISANJ RETAIL PRIVATE LIMITED
Flat No. 4, H No. 6-3-1090/A/9/5/6, Somavarapu Tower, Rajbhavan Road, Somajiguda, Hyderabad – 500 082.

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used
To be associated with:
3861686

CHENNAI
Retail store services featuring computer software provided via the internet and other computer and electronic communication networks; retail store services featuring computer software for use on handheld mobile digital electronic devices and other consumer electronics; internet services, namely, creating indexes of information, sites and other resources available on global computer networks for others; searching, browsing and retrieving information, sites, and other resources available on global computer networks and other communication networks for others; commercial intermediary services in the field of contents; retail sale services of mobile phones, smart phones, tablet computers, mobile internet devices, headsets, cameras, computers, electronic home appliances, television receivers, computer monitors, home theater systems, DVD players, optical disk players, eyeglasses, 3D glasses, USB cards, modems, electric mobile phone battery chargers, digital set-top boxes, hard disc drives, optical disc drives, notebook computers, printers for computers, personal digital assistants, facsimile machines, cash registers, amusement apparatus adapted for use with television receivers only, video telephones, video tape recorders, MP3 players, portable multimedia players, audio speakers for computers, compact disc players, movie projectors, video recorders, video disc players, Toys and Furniture.

The mark may be considered as Label.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Avenue Suhani Pittie

3863269   18/06/2018
ZORYA FASHIONS PRIVATE LIMITED
101, Sajid Majestic Heights, 3-5-780/11/D, King Kothi, Hyderabad 500 039.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
CHENNAI

Retail or wholesale services for fashion jewellery and accessories; retail or wholesale services for garments for men and women, gifts, ladies bags, beauty and personal care products; retail or wholesale services for furniture.
3867028  21/06/2018
HERITAGE MOULDED DOORS
#2-70/11 (Old), #8-15-19 (New), Bairromalguda, L.B.Nagar, Hyderabad - 500 074.
Partnership Firm
Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.
Used Since :14/02/2009

CHENNAI
Advertisers, Marketers, Traders, Distributors, Importers, Exporters and Retailers of Furniture, Picture Frames, Goods of Wood, All types of Wood, All types of Doors, Door Fittings, Furniture Fitting, Window Fittings, Building Materials and Furnitures.

The mark may be considered as Label.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3867724   22/06/2018
JACOB AND RICHARD INTERNATIONAL PVT LTD
trading as ;JACOB AND RICHARD INTERNATIONAL PVT LTD
KADANAD POST KOTTAYAM-686 653, KERALA , SOUTH INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
THE BUSINESS CATALYST
POST BOX NO.18 NANDANAM ERA-38 NAER MENAMKULAM GOVT. LPS KAZHAKUTTOM POST TRIVANDRUM-695582
KERALA, SOUTH INDIA

Proposed to be Used
CHENNAI
WHOLESALE AND RETAIL, IMPORT AND EXPORT, MANUFACTURING AND MARKETING SERVICES OF SHOWROOM,
DEPARTMENTAL STORE, MEAT, FISH, PAULTRY, PRESERVED/DRIED/COOKED FRUITS, JAMS SAUCES, MILK AND MILK
PRODUCTS.

subject to the mark should be use as represented in the trademark application.
BELIEVEIT TECHNOLOGIES PRIVATE LIMITED
NO.10, SPACE NO. 3 , 2ND FLOOR, "THE ADDRESS", MOSQUE ROAD, FRAZER TOWN, BANGALORE-560005
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
3872450    28/06/2018

NOVELTY STORES
1706/B, Ramdev Galli, Belgaum, Karnataka - 590006
Registered Partnership

Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023
Used Since :29/03/1973

CHENNAI
Display, Supply And Distribution of Readymade Garments
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
Trade Marks Journal No: 1912, 29/07/2019  Class 35

3873301  28/06/2018
MR. NAZIM RATNANI TRADING AS RFC FOOTWEAR CO.
22-8-292/7-10, SS Tower, Beside ICICI Bank, Hyderabad- 500 002
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhunmal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since :01/09/2017

CHENNAI
Display, Distribution And Supply In The Respect Of Footwear, Garments And Readymade Garments, Clothing, Wholesale And Retail Outlets

The mark should be used as a whole.
3873725   29/06/2018
KHALID MANITHODIKA
MANITHODIKA HOUSE, KARUMBIL, VENNIYUR PO, MALAPPURAM-676508
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3874511    29/06/2018
KISHORE T. KHANNA
NO-9, ROOP ARCADE, GENERAL MUTHAIYA STREET, CHENNAI - 79.
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
Wholesale, Retail, Online sale of Cameras, Closedcircuit television systems (CCTV), Multipurpose cameras, Security cameras, Digital cameras, Video cameras, Film cameras, Photographic cameras, Auto-focus photographic cameras, Camera lenses, Camera flashes, Camera stands, Camera straps, Camera cases.
VISAKOTI MALLICK
V.R.Presidency, SF.2, 3rd Floor, Do.No.2-16-27/27, HIG.56, Sector-6, M.V.P.Colony, Visakhapatnam-530017, Andhra Pradesh
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
PAPARAZZI

3878430 04/07/2018

NEERUS ENSEMBLES PRIVATE LIMITED
3-5-784/6-1, Rekha House, King Koti, Hyderabad-500029
A Company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Marketing, Exports, Imports, Wholesale, Retail, Distribution, Showroom for all Ladies, Men, Girls and Kids Garments, Ethnic Wear, as included in Class 35
PRO Store

3882104   07/07/2018

NIPPON PAINT (INDIA) PVT. LTD

PLOT NO: K-8 (I), PHASE - II, SIPCOT INDUSTRIAL PARK, MAMBakkAM VILLAGE, SRIPERUMBUDUR,
SUNGUVARCHATIRAM, KANCHEEPURAM - 602106, TAMILNADU, INDIA

Body Incorporate

Address for service in India/Attorney address:

UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI

Advertising; business management; business administration; office functions.
3887328    13/07/2018
ASHWANTH BALAJI P
NO:1, VADAKATHI NAKYEN STREET, THIYAGADURAM, KALLAKURICHI - 606202.
single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
WHOLESALE AND DISTRIBUTING, SELLING OF CROCKERIES, PERSONAL CARE MERCHANDISE, LEATHER PRODUCTS, LUGGAGE, GIFT ARTICLES, BUSINESS MANAGEMENT OF RETAIL OUTLETS, RETAIL SHOP WINDOW DISPLAY ARRANGEMENT SERVICES, ELECTRONIC ITEMS SELLING, PAID SERVICE, ONLINE RETAIL STORE SERVICES FEATURING COSMETIC AND BEAUTY PRODUCTS, CLOTHING AND ACCESSORIES, ONLINE ADVERTISING AND MARKETING SERVICES.
Proposed to be Used

CHENNAI

Outsourcing services (business assistance), business management, business administration, Business consultancy and Business management assistance.
3887330   13/07/2018
SIVALINGAM
BUF BLUE UMBRELLA FORMULATIONS, 72, ANANDHA PURAM, NEW STREET, VARAGANERI, TRICHY - 620008, TAMILNADU, INDIA
Single firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail, Online sale, Marketing, Export and Import of Pharmaceutical and Healthcare products.
HAILBUYERS

3887340   13/07/2018
HAILBUYERS
FIRST FLOOR, PLOT 1, SRI KRISHNA BHAVAN, 3RD STREET EXT, TPM NAGAR, VIRATTIPATHU, MADURAI- 625010.

partnership firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
Wholesale, Retail, online sale of clothing, accessories, cosmetics, health products, electrical and electronic items, mobiles, mobile accessories, books, Sports equipments, toys.
3888448  16/07/2018

M V VINOD KUMAR
52 C2, 3rd Floor, Nitya Chitkala Apartments, 2nd Main Poorna Pragna Layout, Near Kathriguppe water Tank, B S K 3rd Stage, Bengaluru South, Bengaluru,
Active

Address for service in India/Attorney address:
MANOJ RAJAN
Manoj Rajan & Associates No 4/1 Brunton Road, Near passport office off. M.G.Road, Bangalore-25
Used Since: 26/06/2018

CHENNAI
To carry on business of retail trading and servicing of electronics gadgets including iPhone mobiles, MacBook, iPod and other accessories of Apple gadgets and other electronics gadgets.
3889557  17/07/2018
ROYALMART SUPER MARKET
No. 643, 18th Main Road, Opp. Telephone Exchange, Padmanabha Nagar, Bengaluru - 560070
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ANIL KOLLOTH
403, Commerce House, Cunningham Road, Bangalore-560052
Used Since :06/05/2010
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS AND OTHER RETAIL SERVICES.
subject to the mark should be use as represented in the trademark application.
Trade Marks Journal No: 1912 , 29/07/2019           Class 35

3889558   17/07/2018
ROYALMART SUPER MARKET
No. 643, 18th Main Road, Opp. Telephone Exchange, Padmanabha Nagar, Bengaluru - 560070
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ANIL KOLLOTH
403,Commerce House,Cunningham Road,Bangalore-560052

Proposed to be Used
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS AND OTHER RETAIL SERVICES.
Mark considered substantially as shown in the form of representation and subject to restriction with in Karnataka only.
3889842  17/07/2018
SENSORY FOODS PRIVATE LIMITED
NO.1227/7, HARI HARAN BAZAAR STREET, THIRUVVOYARPADI, PONNERI, THIRUVALLUR, TAMILNADU, INDIA, 610204.

Body incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
Wholesale,Retail, Online sale, Import and Export of Food supplements, Medicated food supplements, Food supplements for medical purposes, Processed Pulses, Processed fruits, fungi and vegetables (including nuts and pulses), meat extracts, preserved, dried and cooked fruits and vegetables, Fresh pulses, Unprocessed rice, Fresh nuts, raw and unprocessed grains and seeds; fresh fruits and vegetables.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
DEVAS GROUP "A PACKAGE WELL WRAPPED IS WORTH OPENING"

3890027    17/07/2018
SARITHA M K TRADING AS DEVAS GROUP
HARI SHARAN HOUSE, ISHWAR NAGAR, MANIPAL 576104, UDUPI, KARNATAKA
Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :27/10/2013
CHENNAI
Advertising, Consulting, Office services
The mark should be used as a whole.
3890192    17/07/2018
MU SIGMA INC.
3400 DUNDEE RD, SUITE 160 NORTHBROOK, ILLINOIS 60062, USA
Body Incorporate

Address for service in India/Attorney address:
AFSAR S PATCHA
STRATEGIC INTELLECTUAL PROPERTY SOLUTIONS, EVOMA, NO.82/83, BOREWELL ROAD, WHITEFIELD, BANGALORE-560066

Proposed to be Used
CHENNAI
RETAIL AND ONLINE SALE OF SOFTWARE; IMPORT AND EXPORT OF SOFTWARE
subject to the mark should be use as represented in the trademark application.
3890197   17/07/2018
MU SIGMA INC.
3400 DUNDEE RD, SUITE 160 NORTHBROOK, ILLINOIS 60062, USA
Body Incorporate
Address for service in India/Attorney address:
AFSAR S PATCHA
STRATEGIC INTELLECTUAL PROPERTY SOLUTIONS, EVOMA, NO.82/83, BOREWELL ROAD, WHITEFIELD,
BANGALORE-560066

Proposed to be Used
CHENNAI
RETAIL AND ONLINE SALE OF SOFTWARE; IMPORT AND EXPORT OF SOFTWARE.
subject to mark is associated with the application no. 3890192.
TIGON

3890253  17/07/2018

N.CHANDRA
18/5, ANNA NAGAR, VASANTHA ROAD CROSS LANE,DHARAPURAM-638656

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Online marketing, Online advertising, Online ordering services, Online advertising and marketing services, Computerized online retail store services, Provision of information and advisory services relating to e-commerce
3890885  18/07/2018
KERALA AGRO INDUSTRIES CORPORATION LIMITED
trading as ;KERALA AGRO INDUSTRIES CORPORATION LIMITED
KISSAN JYOTHI, FORT THIRUVANANTHAPURAM-695023
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
BINISH MATHEW
CHITTAYAM HOUSE, CHATTUPARA, MACHIPLAVU P.O, IDUKKI DISTRICT, KERALA-685561, INDIA.
Used Since :16/12/2017
CHENNAI
PROCESSING PURCHASE ORDER, DISTRIBUTION, MARKETING, SHOWROOMS, WHOLESALE AND RETAIL OUTLET IN RESPECT OF VARIOUS AGRICULTURE PRODUCTS AND EQUIPMENTS, ORGANIC AND NON ORGANIC FERTILIZERS, MANURES, SEEDS, SHOVEL, TROWEL, PUMP SET , MOTOR, HOSE, GROW, BAGS, FLOURS OF VARIOUS CEREALS INCLUDING RICE, SPICES, GROCERY JUICE ETC,
CYAN

3891041  18/07/2018
VUNDELA NAGA PRANEETH REDDY
8/1016, RAILWAY GOODS SHED ROAD, BAPUJI COLONY, SULLURPETA, NELLORE-524121

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising, Publicity
VIKRAM VEDHA

3893247   20/07/2018

Y NOT STUDIOS PRIVATE LIMITED

#1A, Kanaka Ranga Square, Sriman Srinivasan Cross Street, Alwarpet, Chennai - 600018, India.

BODY INCORPORATE

Address for service in India/Attorney address:

ALTACIT GLOBAL

SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Used Since : 07/07/2014

CHENNAI

Advertising of movies; Advertising services for the promotion of goods; Advertising particularly services for the promotion of goods; Advertising services relating to the commercialization of new products; Advertising services relating to the sale of goods; Arranging of contracts for the buying and selling of goods, for others; Business consultation regarding marketing activities and launching of new products
3893463    20/07/2018

7BAKE'S
DOOR NO.22/387B,22/387C,MK PLAZA,KUTTIYILPADI JN,THIRUVANNR MINI BYPASS,CALICUT-673029
PARTNERSHIP FIRM

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI

RETAIL & WHOLESALE OUTLETS AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING AND MARKETING OF BAKERY, CONFECTIONERY, CAKES, BREAD, PASTRY, ICE CREAM, SWEETS & SAVOURIES

subject to no exclusive right over the word BAKES and other descriptive matter appearing on the label...
3895099   23/07/2018
BHUVANACHANDRA R
M/S.VAASUKI SALES CORPORATION, NO.282/282,SECONDFLOOR,SRIVENRAG SERENITY, KANAKAPURA MAIN ROAD,
BAIYANAPALYA VILLAGE, UTTARAHALLI HOBLI, BANGALORE-560062.
single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail and online sale of Spices, Mixed spices, Chips [cereal products], Grain-based chips, Flour based chips,
Biscuits, Cereal based snack food, Spice preparations, Spice extracts.
S.T RAMASAMY
S.R. GHEE STORES, NO:1/305, SELVAGANESAPURAM, RANGAMPALAYAM, CHINAKALIPATTI – (POST), SIRUMUGAI – VIA COIMBATORE DISTRICT, TAMILNADU.

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since: 10/01/2015

CHENNAI
Wholesale and Retail sale of Ghee, Butter, Buttercream, Blended butter, Butter substitutes, Cheese, Processed cheese, Cream cheese, Blended cheese, Cheese products.

subject to the mark should be use as represented in the trademark application.
3895838  24/07/2018

V. SATHYA
NO. 118, BALAKRISHNAN STREET, THIRUVALLUVAR NAGAR, MUGALIVAKKAM, CHENNAI - 600 125
SERVICES PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:

NIRMAL KUMAR
NEW NO.32, OLD NO.3, TRIVELIAN BASIN STREET, SOWCARPET, CHENNAI - 600 079.
Used Since :01/07/2018

CHENNAI

WHOLESALE AND RETAILS SERVICES IN RESPECT OF OPTICAL LENSES, OPTICAL GLASSES, CONTACT LENSES, SPECTACLES FRAMES, SPECTACLE GLASSES, SPECTACLE CASES, SUNGLASSES, EYE GLASSES; EYE GLASS SHIELDS AND EYE GLASS RESTRAINING STRAPS; ONLINE, WHOLESALE AND RETAIL SALE OF EYE CARE AND EYEWEAR PRODUCTS LIKE SPECTACLES, SUNGLASSES AND CONTACT LENSES OF VIDE RANGE OF WELL KNOWN BRANDS AND STYLES.

subject to no exclusive right over the device of SPECTACLE.
DETOX

3897896   25/07/2018

C. SENTHIL VELAVAN TRADING AS JENTEX ALKALIS
NO.22 (NP) TVK INDUSTRIAL ESTATE, GUINDY, CHENNAI- 600032
A Sole Proprietor

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Whole sale and retail trade of Liquid soap for washing dishes; Liquid soap for dish washing; Washing-up liquids; Cleansers for household use; Hand cleansers; Dishwasher detergents in liquid form; Dishwasher detergents; Non-medicated toiletry preparations; Toilet bowl detergents; Toiletry preparations; Glass cleaners; Glass cleaning preparations

RESTRICT THE AREA ONLY TO SOUTH INDIA..
3899347   27/07/2018
NAYADUKAN E-COMMERCE (OPC) PRIVATE LIMITED
SHOP #2, 3RD FLOOR, D.NO.13-3-426, RTC BUS STAND ROAD, NEWTOWN, ANANTAPUR - 515001
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
*The mark should be used as a whole.*
CONNECTA

3900525  28/07/2018
CONNECTA INNOVATION PRIVATE LIMITED
9/602, MECHANKARA, CHENGARA, PATTIMATTOM, ERNAKULAM, KERALA - 683562
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions.
FREEZ ICE CREAM LLC
DUBAI, UAE
partnership
Address for service in India/Attorney address:
RAFEEQUE C.A
MOOZHAYIL COMPLEX,SULTHAN BATHERY,KERALA

Proposed to be Used
CHENNAI
Class 35: Advertising; business management; business administration; office functions
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3902424   31/07/2018
NNNKS COMPETENT CAREERS PVT. LTD.
6-3-1191-1196, Brij Tarang, Above Mebaz Showroom, Beside White House, Kundanbagh, Begumpet, Hyderabad, Telangana-500016
Body Incorporate including Private Limited
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
CHENNAI
Business consulting services relating to Immigration, Overseas Education and Recruitment services.
AGRIOTA
3935723  05/09/2018
CROPDATA TECHNOLOGY PRIVATE LIMITED
600-A/12, RATANDEEP APARTMENT, BYRAMJI TOWN, NAGPUR- 440013
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash
Used Since :15/03/2016
MUMBAI
ADVERTISING, MARKETING AND PROMOTIONAL SERVICES RELATED TO AGRICULTURE BUSINESS ANALYSIS, RESEARCH AND INFORMATION SERVICES NEWS AND CURRENT AFFAIRS CLIPPING SERVICES RELATED TO AGRICULTURE INCLUDED IN CLASS 35.
3991360   03/11/2018
WORKCRUITERS PRIVATE LIMITED
PLOT NO 5,6 CRESCENT PEARL, BAT-KATRANG, KHOPOLI PUNE MAHARASHTRA 410203
MANPOWER SUPPLY SERVICES
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
RECRUITING AND EMPLOYMENT SERVICES, PLACEMENT, AND STAFFING SERVICES, PROVIDING INFORMATION ON EMPLOYMENT AND CAREERS; ON LINE RECRUITING SERVICES, LABOUR SUPPLY SERVICES
4034326    21/12/2018
KARTIK SACHDEVA TRADING AS KESHAV TRADERS
13/1011, NAYA BAZAR, SAHARANPUR (U.P)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :08/02/2018
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Trading, Marketing & Online
Marketing, Import & Export relating to Sandalwood, Sandal Powder, Sindoor, Japamala, Dhoop (Incense), Incense Sticks
(Aggarbatti), Incense Cones, Klawa Thread, Oil Lamp (Diya), Jyoti, Conch Shell (Shankh), all type of Pooja Articles &
Hawan Samagree.
4036506  24/12/2018

M/S. SHREE GANESH CORPORATION
FIRST FLOOR, 70, 76, MAHASHAKTI IND ESTATE, ANIL STARTCH MILL ROAD, BAPUNAGAR, AHMEDABAD-380024 (GUJARAT)
Partnership

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used

AHMEDABAD
WHOLESALE AND RETAIL DISTRIBUTION, MARKETING, AND ADVERTISING, SUPPLYING, IMPORT, EXPORT, SERVICES RELATING TO ALL TYPE OF CLOTH RUBIA, ASTAR, LINNING CLOTH, SAREE FALL, TEXTILES AND TEXTILE GOODS, SAREES, READYMADE GARMENTS, HOSIERY ITEMS, POPLIN, DRESS MATERIAL, SUITING, SHIRTING, COMBRIC, BLOUSE PIECE, DYED CLOTH, SYNTHETIC CLOTH, TERRY RUBIA, GAMCHHA, DHOTIES, SHEETS, BED AND TABLE COVERS CLOTH CLASS 35.

No exclusive right for all descriptive matter appearing on the label.
TRADE MARKS JOURNAL

4039682  28/12/2018
VISHNU SURENDRANATH
Puthoor House, Ayaparampu, Cheruthana P.O, Haripad, Alappuzha, Kerala-690517
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, E-COMMERCE BUSINESS ADVERTISING, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4040569  28/12/2018
SAMEEKSHA SACHDEVA
HOUSE NO. 1206/14, GALI NO. 05, NEAR BOYS MIDDLE SCHOOL, ARJUN NAGAR, GURGAON, HARYANA - 122001.
Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions, online selling and online advertisement included in class 35.
4040570    28/12/2018
VIJAY JOHAR
H 102, LIG FLATS, PHASE - I, ASHOK VIHAR, DELHI - 110052.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions, Online selling and online marketing included in class 35.
Proposed to be Used

AHMEDABAD

ADVERTISING, MARKETING AND PROMOTIONAL SERVICES, BUSINESS MANAGEMENT WHOLESALE AND RETAIL OUTLETS, IMPORT – EXPORT SERVICES, ONLINE MARKETING, BUSINESS MANAGEMENT SERVICES RELATING TO ELECTRONIC COMMERCE, PROVISION OF INFORMATION AND ADVISORY SERVICES RELATING TO E-COMMERCE, OFFICE FUNCTION AND DIGITAL MARKETING IN CLASS 35.
4042180  31/12/2018
DIGIVATION DIGITAL SOLUTIONS PRIVATE LIMITED
201, Ekta Heights, 16th Road, Khar (West), Mumbai - 400052, Maharashtra
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :26/04/2006

MUMBAI
ADVERTISING, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4042633  31/12/2018
SUKHWINDER KAUR PROPRIETOR OF GOLD SPOT
VPO SOHAR, TEHSIL & DIST. TARN TARAN-143302
Proprietorship Firm
Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4,GURGAON
Proposed to be Used
DELHI
Advertising, Marketing, Retail, Wholesale & Online Marketing relating to Sports articles & Apparatus, Sports Kits, Sports bags, Sports Shoes & Sporting wears
Trade Marks Journal No: 1912, 29/07/2019

4042656 31/12/2018
SATISH KUMAR
S/O: RAM PRASAD, 190, LAKKARPUR, KHORI GAON, SURAJKUND, FARIDABAD-121009
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4043322   01/01/2019

DR. DHEERAJ JAISWAL
B-3, G- 4, VANDANA APARTMENT, OPP. AKASH NIDDHI BLDG, RAMDEO PARK, MIRA ROAD (E), THANE- 401107,
Individual

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, TRADING, ADVERTISING AND MARKETING OF SPECTACLES, SPECTACLE FRAMES,
SPECTACLE CASES, CONTACT LENSES, GOGGLES, SUNGLASSES & POWER GLASSES, OPTICAL ACCESSORIES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "EYE VISION OPTICS" separately.
MR NATHU SINGH PROPRIETOR OF M/S MAHAVEER KATLIWALA
No.26, Hospital Road, Near ICICI Bank, Avenue Road Cross, Bangalore - 560053
Proprietor concern

Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :25/02/2016

CHENNAI
Advertising, business management, business Administration, office functions – Display, wholesale and retail, window display arrangements, displaying, stocking, supplying of all types and varieties of Sweets, Savouries, Namkeens, Snacks enabling customers to conveniently view, choice and purchase in a retail outlets, wholesale outlets, through retail, wholesale and online services, online advertising on a computer network, mail order catalogues, electronic media, through web sites, television shopping programmes, e-commerce
4047541  05/01/2019
DRT FLY PRIVATE LIMITED
S.NO. 61/69, NIKUMBH COMPLEX ATHWADE BAJAR, AMALNER - 425401
BODY INCORPORATE ACTIVE
Address for service in India/Attorney address:
SHAH VIPUL KISHOR
AT POST PRAKASHA, TALUKA SHAHADA, DISTRICT- NANDURBAR, PIN- 425422

Proposed to be Used
MUMBAI
Assistance in franchised commercial business management, Advisory services relating to publicity for franchisees, Advisory services relating to the operation of franchises, Providing assistance in the field of business management and product commercialization within the framework of a franchise contract
PERMAVET

4048473 07/01/2019
PERMA HEALTHCARE PRIVATE LIMITED
Block B1 / Plot B2, Mohan Cooperative Industrial Estate, Mathura Road, New Delhi 110044
BODY INCORPORATE

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used

DELI
WHOLESALE AND RETAIL SERVICES IN RELATION TO GOODS VETERINARY PREPARATIONS; VETERINARY VACCINES; INSECTICIDAL VETERINARY WASHES; DISINFECTANTS FOR VETERINARY PURPOSES; ADJUVANTS FOR VETERINARY USE; DETERGENTS FOR VETERINARY PURPOSES; YEAST FOR VETERINARY PURPOSES; SUPPOSITORIES FOR VETERINARY PURPOSES; MOUTHWASHES FOR VETERINARY PURPOSES; TINCTURES FOR VETERINARY PURPOSES; MEDICAL AND VETERINARY PREPARATIONS; COLOSTRUM FOR VETERINARY PURPOSES; OINTMENTS FOR VETERINARY PURPOSES; ANTIBIOTICS FOR VETERINARY PURPOSES; EYEPATCHES FOR VETERINARY PURPOSES; HORMONES FOR VETERINARY PURPOSES; BALMS FOR VETERINARY PURPOSES; LAXATIVES FOR VETERINARY PURPOSES; ADJUVANTS FOR VETERINARY PURPOSES; TONICS FOR VETERINARY PURPOSES; SYRUPS FOR VETERINARY PURPOSES; VETERINARY SUBSTANCES AND PREPARATIONS; ANTIBODIES FOR VETERINARY PURPOSES; ANTIBIOTICS FOR VETERINARY USE; LOTIONS FOR VETERINARY PURPOSES; GREASES FOR VETERINARY PURPOSES; ENZYMES FOR VETERINARY PURPOSES; MEDICINES FOR VETERINARY PURPOSES; DISINFECTANTS FOR VETERINARY USE.
4050076  08/01/2019
S JAYASUDHAN
13/1 Grama Devatha Street, Upparahalli Cross, V V Puram, Bangalore South, Karnataka - 560004
PROPRIETOR
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :02/07/2018
CHENNAI
Advertisement, promotion, trading of or related to clothing Under Class 35
4052509   10/01/2019
M/S LAXMI INDUSTRIAL CORPORATION
State Highway Road, Nr Indian Oil Petrol Pump, Unjha 384170, Gujarat, India.
Partnership Firm
Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India
Used Since :09/03/2011

AHMEDABAD
Retail and wholesale services for Psyllium seed; Psyllium Husk; Psyllium Powder; Psyllium Lali; Psyllium Chit; Cumin, Fennel and Sesame Seeds. Import-Export Agency Services.
ALLES ENTERPRISES
4054585    12/01/2019
ARUN KUMAR SINGH
SHOP NO 11B, 2ND FLOOR, RAJDHANI MARKET, DARIYARPUR GOLA, BARI PATH, PATNA, BIHAR 800004
Individual
Address for service in India/Attorney address:
NAVIN PRABHAT
W-26/F-40, NEAR LABOUR COURT, NAYATOLA, MUZAFFARPUR-842001 (BIHAR)
Proposed to be Used
KOLKATA
Business Management, Business Administration, Office Functions
4056541   14/01/2019
APPAREL L.L.C
P.O.BOX : 27401, DUBAI, UNITED ARAB EMIRATES.
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
SHAMSHAD AHMAD PROPRIETOR OF S S INDUSTRIES
S-557, HEERA COMPLEX, 3RD FLOOR, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
SINGLE FIRM
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557, 3RD FLOOR, OFFICE-10, HEERA COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
DELHI
Advertising; business management; business administration; office functions.
GLOMAT PHARMACEUTICAL

4059301  17/01/2019
GLOMAT PHARMACEUTICAL
1ST FLOOR, AMRUT SHOPPING COMPLEX, NANDURBAR, MAHARASHTRA, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
DHARUV ASSOCIATES
MRS. PARUL A DANDIWALA, ADVOCATE, B/24, VEDANT RESIDENCY, NEAR SUN RESIDENCY, WAGHODIA - DABHOI RING ROAD, VADODARA - 390 025, GUJARAT

Proposed to be Used
MUMBAI
BUSINESS MANAGEMENT FOR WHOLESALING, RETILING, TRADING, MARKETING AND DISTRIBUTION OF MEDICINE AND PHARMACEUTICALS PREPARATIONS
4084734  12/02/2019

STARLINE HOSPITALITY PRIVATE LIMITED
4B-22 HIGH STREET CORPORATE PARK THAN WEST MUMBAI-400604

THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

business efficiency expert services,business management of hotels,business project management services for construction projects
Trade Marks Journal No: 1912 , 29/07/2019        Class 35

4085869   13/02/2019
D P SQUARE FOODS
Brigade Gateway 26/1, Waffle Stories, Kiosk -04, No D1106,Cygnus Wing, Orion Mall, 80 Feet Dr.Rajkumar Road, Bangalore 560 022
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/04/2014
CHENNAI
Retail services for foodstuffs.
4110259    07/03/2019
SHENZHEN LIANTRONICS CO., LTD.
2/F, 4TH FACTORY, ANTONGDA INDUSTRIAL ZONE, LIUXIAN 3RD ROAD, 68 AREA, BAO'AN DISTRICT, SHENZHEN,
GUANGDONG PROVINCE, CHINA
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE LAWS OF PEOPLE'S REPUBLIC OF CHINA
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI
ADVERTISING; PUBLICITY; RADIO ADVERTISING; CONSULTANCY REGARDING ADVERTISING COMMUNICATION
STRATEGIES; BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY; PROCUREMENT SERVICES FOR
OTHERS [PURCHASING GOODS AND SERVICES FOR OTHER BUSINESSES]; MARKETING; UPDATING AND
MAINTENANCE OF DATA IN COMPUTER DATABASES; COMMERCIAL ADMINISTRATION OF THE LICENSING OF THE
GOODS AND SERVICES OF OTHERS; COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS IN THE CHOICE OF
PRODUCTS AND SERVICES.
4111545  08/03/2019
SARASWATHY
W/O SRINIVASA GUPTA,KANNIKA PARAMESWARI TEMPLE,410 BAZZAAR STREET ,SALEM-636001

THE TRADEMARKS ACT,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Used Since :02/02/2009

CHENNAI
Retail services in relation to fabrics
Subject to restriction with in Tamil Nadu.
4111693 08/03/2019
KIRDEE COMMERCIALS PRIVATE LIMITED
70/3B RATAN SARKAR GARDEN STREET KOLKATA KOLKATA WB -700007
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Online marketing, Online retail services relating to clothing, Advertising; Business management; Business administration; Office functions
3 PEDALS
11/260, Alamballam, Marutha Road, Palakkad, Kerala-678007
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Retail services relating to automobile accessories, Provision of information and advisory services relating to e-commerce
NMSI
4116938  14/03/2019
M/S NEW MODERN STEEL INDUSTRIES (INDIA)
D-142, Phase-V, Focal Point, Ludhiana-141010 (Punjab)
Joint Applicant

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE" ,54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since : 01/04/2015

DELHI
Trading, wholesale, retail, export, import, marketing, distribution, outlets, shops, showroom, online selling, franchises, events, exhibitions, advertisement, business administration & business management services relating to Only complete bicycles, tricycles, rickshaws, their parts, fitting & accessories (including tyre & tubes) included in class 35
SUPERETTE
4120401  17/03/2019
ANUPAMA RATHI
A-3, PAOTA 2nd POLO, JODHPUR-342006 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/03/2019
AHMEDABAD
TO ESTABLISH AND RUN STORES, DEPARTMENTAL STORES AND TRADING, MARKETING, FRANCHISEE AND E-
BUSINESS OF FAST MOVING CONSUMABLE GOODS, PACKED FOOD AND DRINK, MILK AND DAIRY PRODUCT, DRY
AND COOKED FRUIT AND VEGETABLE, COMPUTER, MOBILE, BAGS, KITCHEN AND HOUSE HOLD APPLIANCES,
CLOTHING, HOSIERY, FURNISHING, JEWELLERY, WATCHES, STONES, TOYS, MEDICINE, COSMETICS, FASHION
ACCESSORIES, BODY CARE PRODUCTS, BOOKS, STATIONERY, FURNITURE, FOOT WEARS, GROCERY, LUGGAGE
ALONG WITH THEIR, PARTS, SPARES AND ACCESSORIES WHICH ARE INCLUDED IN CLASS 35
4129351  26/03/2019
KARTHIKEYAN.U
NEW NO.37, OLD NO.27, KARPAGAMBAL NAGAR, 2ND FLOOR, MYLAPORE, CHENNAI - 600004
Sole Proprietor

Address for service in India/Agents address:
S. VIDHYA
29, MURUNGAPALAYAM II STREET, KUMAR NAGAR, GANDHI NAGAR (po), TIRUPUR-640603.
Used Since :26/12/2007

To be associated with:
1794257

CHENNAI
Service Provider in respect of “Advertising, Business Management, Business administration, Office functions” including providing Service/ advice/idea/ opinion in the field of Accounting, Auditing, Taxation, Management Consultancy, Financial Management, Costing, Statutory Compliance, Human Resource Recruitment.
CYNTEXIA
4131234  28/03/2019
MINAKSHI TAPARIA
B-101, Devkrupa Apartment, City Light Road, Surat, Gujarat - 395007
Dealing in Computer Hardware & Software
PROPRIETOR

Proposed to be Used

AHMEDABAD

Provision of an online marketplace for buyers of computers, computer peripherals, mobile phone peripherals and its related services; online retail store services and ordering services featuring computers, computer peripherals and mobile peripherals; retailing services via a global computer network featuring computer and mobile-related merchandise; retail services in relation to computer software, computer hardware, mobile peripherals; wholesale services in relation to computer software and hardware.
DOCPAT

4153419  21/04/2019
SHANKAR KHATRI
SHOP NO. 20, G.F., D-BLOCK, DDA-MARKET, SECTOR-14, ROHINI, DELHI-110085
SERVICE PROVIDER
INDIVIDUAL

Proposed to be Used
DELHI
# ADVERTISING SERVICES TO PROMOTE PUBLIC AWARENESS OF MEDICAL CONDITIONS AND ISSUES # MAINTAINING FILES AND RECORDS CONCERNING THE MEDICAL CONDITION OF PATIENTS # ONLINE AND OFFLINE PLATFORM FOR PROMOTION AND ADVERTISING OF BUSINESS
ADITYA KUMAR MISHRA
C/o Anju Devi, 1247/4 SHIKSHAK CLY, MUZAFFARNAGAR, Uttar Pradesh-251001

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DEHLI
CAREER PLANNING CONSULTANCY
4160671  29/04/2019
WESTERLY RETAIL PRIVATE LIMITED
Embassy 247, Unit no. 501, B Wing, LBS Marg, Vikhroli (West), Mumbai – 400083.
a company incorporated under Indian Companies Act

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4TH FLOOR, GYS PLATINUM D-3, DISTRICT CENTRE, SAKET, NEW DELHI-110017.

Proposed to be Used
To be associated with:
4160674
MUMBAI
Advertising; marketing and promotional services
GORMOO - Dryfruits And Nuts

4162874  30/04/2019
RUNWAL AGRI-TECH PRIVATE LIMITED
NO. 09, RUNWAL AGRI-TECH,OLD SS ROAD, NEAR RAM MANDIR, VIJAYAPURA–586101, KARNATAKA, INDIA

Body Incorporate
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
CHENNAI
SERVICE OF RETAIL AND WHOLESALE RELATED TO DRIED NUTS AND FOOD PRODUCTS, SPICES, FRESH FRUITS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, VEGETABLES, JUICES,WATER, IMPORT, EXPORT, RETAIL STORE, WHOLESALE STORE, DEPARTMENTAL STORE, ONLINE STORE, MARKETING AND ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION INCLUDED IN CLASS 35
YORKER
4165205  03/05/2019
ARPIT JAIN TRADING AS FENTON CHEMICALS
PLOT NO. 15, BALAJI TULSIYANA INDUSTRIAL AREA VILLAGE KUMEDI, INDORE (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :06/04/2015
MUMBAI
MARKETING, ADVERTISING, RETAILING, WHOLE SELLING, OUTLETUS AS INCLUDED IN CLASS 35
FENTON
4165207 03/05/2019
ARPIT JAIN TRADING AS FENTON CHEMICALS
PLOT NO. 15, BALAJI TULSIYANA INDUSTRIAL AREA VILLAGE KUMEDI, INDORE (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road, Indore
Used Since: 06/04/2015
MUMBAI
MARKETING, ADVERTISING, WHOLE SELLING, RETAILING, OUTLETS AS INCLUDED IN CLASS 35
TRADEBOLO

4168535  06/05/2019

SHUBHAM GAUTAM
House No.- 710, Pragati Vihar, Bijnor
Web designing and development
Individual

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
advertising & marketing
Trade Marks Journal No: 1912 , 29/07/2019 Class 35

JALPA RAHUL MAJITHIA
801, Krishna Anand, Agra Road, Kalyan (west) – 421301
Individual
Address for service in India/Attorney address:
AMIT SAMANI & CO
1310, GHANSHYAM ENCLAVE NR LALJIPADA POLICE CHOWKI, LINK ROAD, KANDIVALI (W). MUMBAI -400067

Proposed to be Used
MUMBAI
Trading of Readymade Garments, Hosiery, dress Materials, Sarees, Ethnicwear, included in class 35
TURAKHIA
4169175  07/05/2019
TURAKHIA OPTICS
SHOP NO. 13, RNA ARCADE, LOKHANDWALA COMPLEX, ANDHERI (WEST), MUMBAI - 400053, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
H.R. GUPTA & COMPANY
OPP. THE PATENT & TRADEMARK OFFICE, OFF. NO. 790, S.M. ROAD, ANTOP HILL, MUMBAI - 400037
Used Since: 05/01/1998
To be associated with:
2827777
MUMBAI
ONLINE OFFLINE, MARKETING, ADVERTISING, MEDEA, PROMOTIN, EXCLUSIVE SHOWROOM, RETAIL & RETAIL OUTLETS AND DEPARTMENTAL STORES FOR WHOLESALE, RETAILING AND SALES OF GOODS SUCH AS SPECTACLES, FRAMES, GOGGLES AND LENSES, OPTICAL APPARATUS AND INSTRUMENTS AND ITS ACCESSORIES, MEDICAL GLASSES, SUNGLASSES, MEDICAL LENSES, CONTACT LENSES AND EYEGLASS REPAIR KITS AND CASES, MAGNIFIERS, BINOCULARS AND SPECTACLES SUSPENDERS
4169317  07/05/2019
GREENDIGO RETAIL PRIVATE LIMITED
315, Building Number B5, Shramjeevan, Near Wadala Truck Terminal, Wadala (E), Mumbai 400037
Service Providers
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :17/10/2018
MUMBAI
Advertising; business management; business operation, administration and office functions; On-line trading services in which users post requests for products and negotiate transactions via the Internet; Wholesale ordering services; The bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling customers to conveniently view and purchase those goods; on-line and e-commerce trading services to facilitate the sale of goods by others via a computer network; On-line ordering services;
growtn

4170449  08/05/2019
ANJI REDDY AKKALA
5-24a, Ganapavaram, Karlapalem Mandal, Guntur -522111, Andhra Pradesh
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
4170456  08/05/2019
AIHRM SYSTEM PRIVATE LIMITED
F-3, PLOT NO. 92, BLOCK B, RAMPURI, GHAZIABAD, UTTAR PRADESH - 201011.
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions, Marketing consulting, Business consulting services, career placement consulting services, Business management and consulting, Human resources management, Human resource consultancy, Recruitment advertising, Advertising consultation included in class 35.
TRADE MARKS JOURNAL No: 1912, 29/07/2019

4172846  10/05/2019
SUNIL KUMAR TRIPATHY
Flat No.212, S/F Narmada Block-5, Sec-D6, Vasant Kunj, New Delhi - 110070
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Advertising, Television advertising, Advertising services.
4172850  10/05/2019
SUNIL KUMAR TRIPATHY
Flat No.212, S/F Narmada Block-5, Sec-D6, Vasant Kunj, New Delhi - 110070
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Advertising, Television advertising, Advertising services.
HIKBE
4176121  14/05/2019
HIKBE MEDIA PRIVATE LIMITED
B-1/689, PRATIK KUNJ SOC, SANKET BUNGLOWS, N.H. HIGHWAY 8, OPP. JAYDEEP COMPLEX, OPP. GALAXY CINEMA,
NARODA, AHMEDABAD, GUJARAT INDIA - 382330
SERVICE PROVIDER
PRIVATE LIMITED COMPANY
Proposed to be Used
AHMEDABAD
Advertising / Publicity, Advertising Agency Services / Publicity Agency Services, Advertising By Mail Order, Production
Of Advertising Films, Dissemination Of Advertising Material, Bill-Posting / Outdoor Advertising, Consultancy Regarding
Advertising Communications Strategy, Design Of Advertising Materials, Direct Mail Advertising, Dissemination Of
Advertising Matter, Layout Services For Advertising Purposes, Market Studies, Marketing Research, Marketing, Modelling
For Advertising Or Sales Promotion, Online Advertising On A Computer Network, Public Relations, Radio Advertising,
Radio Commercials, Sponsorship Search, Television Advertising, Television Commercials, Updating Of Advertising
Material, Writing Of Publicity Texts, Professional Business Consultancy, Business Management Of Performing Artists,
Business Management For Freelance Service Providers, Providing Business Information Via A Web Site, Compilation Of
Statistics, Consultancy Regarding Public Relations Communications Strategy, Data Search In Computer Files For Others,
Document Reproduction, Negotiation And Conclusion Of Commercial Transactions For Third Parties, Negotiation Of
Business Contracts For Others, Organization Of Fashion Shows For Promotional Purposes, Pay Per Click Advertising,
Procurement Services For Others [Purchasing Goods And Services For Other Businesses], Sales Promotion For Others,
Scriptwriting For Advertising Purposes, Search Engine Optimization For Sales Promotion / Search Engine Optimisation
For Sales Promotion, Sponsorship Search, Web Site Traffic Optimization / Web Site Traffic Optimization, Web Indexing For
Commercial Or Advertising Purposes, Media Buying and Selling.
4176591  15/05/2019
M/S., SYNERGY VENTURES
67 - A, Ravindra Nagar, Opposite PWD Office, Indore (M.P.)
Partnership firm under Indian Partnership Act through Partner
Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Proposed to be Used
MUMBAI
Retail services for foodstuffs, Online advertisements, Advertising via electronic media, Product marketing, Business marketing, Online marketing, Marketing, Direct advertising, Advertising, Office administration, Office functions & Business management of wholesale and retail outlets, Maintaining patient medical records and files, Maintaining files and records concerning the medical condition of individuals, Online retail store services featuring medical apparatus, Health care cost review, Administration of pre-paid health care plans, Health care cost management services.
Patanjali Paridhan - Shuddhata ka darpan
4176849   15/05/2019
PATANJALI PARIDHAN PVT. LTD.
KRIPALU BAGH, KANKHAL, HARIDWAR, UTTARAKHAND-249408, INDIA.
BODY INCORPORATE.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
To be associated with:
4161655
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE CUSTOMER-BASED SOCIAL MEDIA BRAND MARKETING SERVICES, DEMONSTRATION OF GOODS FOR RETAIL PURPOSE; PROVIDING BUSINESS AND PRODUCT INFORMATION ON WEB SITE; E-COMMERCE SERVICES, DISTRIBUTION SERVICES; RETAIL OUTLETS AND DEPARTMENTAL STORES; COMMERCIAL ADMINISTRATION OF THE LICENSING OF THE GOODS AND SERVICES OF OTHERS; BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY; PROCUREMENT SERVICES; ADVERTISING OR SALES PROMOTION; ORGANIZATION OF SHOWS / EXHIBITION / TRADE FAIRS FOR COMMERCIAL PROMOTION; ADVERTISING IN PRINT AND ELECTRONIC MEDIA; MARKETING, EXPORT & IMPORT, ONLINE ADVERTISING AND MARKETING GOODS AND SERVICES IN THE FIELD OF COSMETICS, AYURVEDIC MEDICINES, HERBAL PRODUCTS, FOOD PRODUCT, FRUIT BEVERAGES AND FRUIT JUICES; TEXTILES AND TEXTILE GOODS, LEATHER AND IMITATIONS OF LEATHER AND GOODS, Furniture, HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, Ropes and string; Nets; Tents and tarpaulins, CARPETS, RUGS, MATS AND MATTING, TOYS, GAMES AND PLAYTHINGS INCLUDING ELECTRONIC TOYS, CLOTHING, NATURAL PERSONAL CARE & PREPARATION OF PUBLICITY PUBLICATIONS.
MOMS OUTDOOR MEDIA SOLUTIONS PRIVATE LIMITED
349 Business Point, Western Express Highway, Andheri (East), Mumbai – 400 069
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.
Used Since :31/07/2008

MUMBAI
Media buying services; Media relations services; Advertising via electronic media; Sales promotion using audiovisual media; Arranging subscriptions to information media; Arranging subscriptions to media packages; Social media strategy and marketing consultancy; Subscription to an information media package; Organisation of promotions using audiovisual media; Market research services relating to broadcast media; Promotional marketing services using audiovisual media; Advertising via electronic media and specifically the internet; Provision of advertising space, time and media; Mediation and conclusion of commercial transactions for others; Presentation of goods on communications media, for retail purposes; Preparation and realization of media and advertising plans and concepts; Negotiation of contracts for purchase and sale of products; Presentation of goods on communication media, for retail purposes; Presentation of companies on the Internet and other media; Providing marketing consulting and business information in the field of social media; Presentation of financial products on communication media, for retail purposes; Advertising and marketing services provided by means of social media included in Class 35.
zenni e shoppee

4177370  15/05/2019

MOHAMED UV AIS
S/O : SAMSUDEEN ALIM,5/3,NARAYANAN STREET 1ST LANE,PUDUPET,ANNA ROAD,CHENNAI-600002

THE TRADEMARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Advertising; Business management; Business administration; Office functions
4183280    22/05/2019
MANISH BHOLA
C-87 A, MOTI NAGAR, DELHI-110015
INDIVIDUAL

Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI
RETAILING, STORE BRANDING, DISPLAY & EXHIBITION, OUTLET, IMPORT, EXPORT AND WHOLESALE SERVICES, DISTRIBUTION, MARKETING, EVENTS & PROMOTIONS ACTIVITY, ON-LINE OFF LINE TRADING SERVICES RELATING TO ORNAMENTS AND GOLD JEWELLERY, SILVER JEWELLERY, DIAMOND JEWELLERY AND ARTICLE OF PRECIOUS METAL, PAYAL, CHAINS, SILVER ORNAMENTS, SILVER COINS & ARTICLE MADE BY GOLD, SILVER, AND PRECIOUS METALS AND THEIR ALLOYS AND GOODS & PRECIOUS STONES, WATCHES, CLOCKS, GIFT ITEMS, TIMEPIECES, HOROLOGICAL AND OTHER CHRONOMETRIC INSTRUMENTS, ACCESSORIES AND PARTS IN PRECIOUS METALS AND QUOTED THEREWITH INCLUDED IN CLASS -35
LALIT MOHAN SHARMA
B-906, ORCHID SUBURBIA, KANDIVALI WEST LINK ROAD, DHANUKAR WADI JUNCTION, MUMBAI - 400067, MAHARASHTRA, INDIA.
ITS SOLE PROPRIETORY COMPANY

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions, related to travel arrangement, transportation.
Veravizion

4186176  24/05/2019
PRAVEEN RAGHUNATH KSHIRSAGAR
FLAT NO B/4, HARILEELA SN 149, HISSA 4 TO 8 BALEWADI PHATA, BANER PUNE MH 411045 IN
Service Providers
Individual
Proposed to be Used
MUMBAI
data analytics and consulting services to all types of business and non-business clients in India and abroad; Project and program management services, Business management consulting services, Business process consulting services, Business improvement services, Business and corporate turnaround services, Business strategy consulting services, Corporate strategy consulting services, Business and corporate decision-making using consulting tools and techniques, Statistical and business analytics services, Strategic management and decision-making services
HAPERG

4186708 24/05/2019
GEETA GUPTA TRADING AS M/S BHAGWATI COMMUNICATION
3C/11, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Trading, Marketing, wholesaling, advertising, distribution, retailing, import & export and online business services in respect of charging connector, power banks, mobile chargers, cable audio connectors, mobile holder, selfie sticks, phone camera lens, wifi camera, bluetooth speakers, wireless headsets, audio receivers, wired earphones, fitness bands, smart watches, gadgets, camping lanterns and vr boxes.
MACHAAA
4187168  25/05/2019
AKHIL DUA
2nd floor, Hotel Dua Continental, Kamptee Road, Nagpur, Maharashtra, 440001
Proprietor
Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107
Proposed to be Used
MUMBAI
Advertising, Consulting, Office Services
4187633  25/05/2019
PATEL RAMESHKUMAR MOHANLAL
7 GROUND FLOOR, NEW YORK PLAZA, OPP JUDGE BUNGLOW, PREMCHAND NAGAR ROAD, BODAKDEV, SATELIGHT, AHMEDABAD
individual
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad- 380052.
Used Since: 01/03/2015
AHMEDABAD
RETAIL AND WHOLESALE TREADING OF TOBACCO PRODUCT, SMOKING ARTICLALS, FOOD AND DRINK PRODUCT INCLUDED IN CLASS 35
MADSTERS PARTY HUB

4188077  27/05/2019
PRIYANKA CHANDRESH JAIN
trading as ;MADSTERS PARTY HUB
B/1801-1802, OBEROI GARDEN, THAKUR VILLAGE, KANDIVALI EAST, MUMBAI- 400101
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
RETAILING OF PARTY PRODUCTS(DECORATIVE PRODUCTS) IN CLASS 35
4188239  27/05/2019  
P. ANITHA, PROPRIETRIX OF M/S. BANDH PITARA  
No: 346/17, 1/2/3 FLOOR, 10 A STREET, 27th CROSS, 3rd BLOCK, JAYANAGAR, BANGALORE - 560 011, KARNATAKA, INDIA 
PROPRIETORSHIP 
Address for service in India/Attorney address: 
LE INTELLIGENSIA 
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI  
Proposed to be Used 
CHENNAI 
WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF WATER BOTTLES, BOTTLES, PLASTIC BOTTLES, ALUMINUM WATER BOTTLES, BEVERAGE BOTTLES, SPORTS BOTTLES, GLASS BOTTLES, DECORATIVE GLASS BOTTLES, DECORATIVE SAND BOTTLES, BAGS, BAGS FOR SPORTS, CARRYING BAGS, GYM BAGS, LUGGAGE AND CARRYING BAGS, SHOPPING BAGS, TRAVEL BAGS, HANDBAGS, MULTIPURPOSE PURSES [HANDBAGS], FITTED BELTS FOR LUGGAGE, ROLLER SUITCASES, SMALL SUITCASES, TROLLEY SUITCASES, LEATHER TRAVELLING SUITCASES, LUGGAGE STRAPS, LUGGAGE TAGS, LUNCH-BOXES, LUNCH BOXES MADE OF METAL
Proposed to be Used

MUMBAI

IMPORT EXPORT RETAIL WHOLESALE DISTRIBUTION MARKETING OF LADIES BAG SCHOOL BAG, TRAVELING BAGS, PENCIL POUCH, TIFFIN POUCH/BAG, FILE POUCH, CHILDREN BAG, WALLETS BELTS, FOLDER, MADE UP OF LEATHER AND IMMITATION OF LEATHER DEMOSTRATION OF GOODS BY ELECTRONIC MEANS, ACCESSORIES MEANT FOR READY MADE GARMENTS, DECORATIVE GOODS, MUSICAL INSTRUMENT MEANT FOR KIDS, WATCHES, IMMITATION JEWELLRY, ELECTRONIC GOODS PAPER AND PAPER ARTICLE, STATIONARY GOODS, KITCHENWARE, UTANSLS, MIRROR AND INTERIOR DECORATIVE GOODS, FURNITURE, LIGHTING EQUIPMENTS AND ACCESSORIES
BLUE WINGSS

4189340  28/05/2019

SHUBHAM RANA TRADING AS SHUBHAM ENTERPRISES.
A-28B, PHASE-I, NARAINA INDUSTRIAL AREA, NEW DELHI-110028.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE
MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO
TRADE AND MARKETING OF UPS, CVT, INVERTER, BATTERY, VOLTAGE STABILIZERS, STABILIZER TRANSFORMER,
SOLAR PANEL, SOLAR PANEL FOR ELECTRICITY GENERATION, WIRE & CABLES, ELECTRICAL CONDUIT,
ELECTRICAL SWITCH CABINET, SWITCH ACCESSORIES, SWITCHBOARD, CAPACITOR, M.C.B., MCB BOX, JUNCTION
BOX, CHANGE OVER, CUT OUTS, SOCKETS, DISTRIBUTION BOX, DVD, VCD, AUDIO & VIDEO CD PLAYER, LCD TV, LED
TV, COLOUR T.V., CAR STEREOS, AUDIO & VIDEO CASSETTES, HOME THEATRE SYSTEMS, SPEAKERS, WOOFERS,
COMPUTERS, LAPTOP, DATA STORAGE DEVICES, COMPUTER SOFTWARE, HARDWARE & ACCESSORIES, MOBILE
PHONE & MOBILE PHONE ACCESSORIES, FANS, EXHAUST FANS, COOLERS, AIR CONDITIONERS, REFRIGERATORS,
TOASTER, GEYSERS, ELECTRIC OVEN, ELECTRIC KETTLE, ELECTRIC ROTI MAKER, HEAT CONVECTORS, HEATERS,
HEATING ELEMENT, HEATING ROD, HOT WATER BOILER, SOLAR LIGHT, LED LIGHT & BULBS, CFL, TUBE LIGHT,
NIGHT LIGHTS, TABLE LAMPS, HALOGEN LAMPS, CFL LAMPS AND TUBES, BULBS, TORCHES, ELECTRIC EMERGENCY
LIGHT, INDUCTION, ELECTRIC LUMINAIRES, LED LUMINAIRES, COOKER, ELECTRIC HOT PLATES FOR COOKING, GAS
LIGHTERS, ELECTRIC GAS STOVE AND THEIR PARTS.
4189376  28/05/2019
OVERLIANCE COMMERCE PRIVATE LIMITED
GROUND FLOOR UTTAR MOHANPUR, NEAR PRIMARY SCHOOL, MALDA, WEST BENGAL-732207
Company
Address for service in India/Attorney address:
ABHIJEET VERMA
2044th dinanath ji ka rasta chandpole bazar jaipur
Used Since :12/11/2018
KOLKATA
Business of Advertising, Business Management, Business Administration, Office Functions and Retail Business
FURINNO

4189405   28/05/2019
SHASHANK PROPRIETOR OF M/S JAIPUR GLOBAL SERVICES
80-A, RAMESHWAR DHAM, MURLIPURA, JAIPUR-302039
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN
Proposed to be Used

AHMEDABAD

WHOLESALING, RETAILING OFFERING FOR SALES AND SALES OF GOODS IN THE RETAIL AND WHOLESALE TRADE; ESTABLISHMENT AND/OR OPERATION OF RETAIL MAILING; PROMOTING OF THE GOODS AND SERVICES OF OTHERS BY ARRANGING FOR SPONSOR; IMPORT AND EXPORT OF MERCHANDISE; SELLING OF MERCHANDISE IN THE FIELD OF A WIDE VARIETY OF PRODUCTS SUCH AS BAKERY, FOOD, DAIRY, BEVERAGES, HOUSEHOLD, KITCHEN INDUSTRIES RELATED PRODUCTS; ADVERTISING; FRANCHISES SERVICES; ORGANIZATION OF EXHIBITIONS; AS INCLUDED IN CLASS- 35
Trade Marks Journal No: 1912, 29/07/2019 Class 35

4189524 28/05/2019
M/S PRETTYCOSMO & BEAUTY PRIVATE LIMITED
H-11, RAJOURI GARDEN, NEW DELHI, WEST DELHI-110027.
BODY INCORPORATE
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :07/05/2019
DELHI
RETAIL WHOLESALE AND EXPORT OF COSMETICS, RETAIL SERVICES PROVIDED BY GROCERY STORES, CLOTHING, READYMADE GARMENTS, FOOTWEAR, ACCESSORIES AND UNDER GARMENTS.
4189526 28/05/2019
REEMA MAHESHWARI, PROPRIETOR, PURENSO GLOBAL
204, G-1, Sakaarvilla, Shree Nagar Main, Indore – 452018 (M.P.)
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Proposed to be Used
MUMBAI
RETAILING, WHOLESALE & ONLINE SELLING OF BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR
LAUNDRY USE; CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS; SOAPS; PERFUMERY, HAIR
LOTIONS; DENTIFRICES, HERBAL EXTRACTS FOR COSMETIC PURPOSES, BEAUTY CARE PREPARATIONS, BEAUTY
CARE COSMETICS, EXFOLIATING POWDERS, ESSENTIAL OILS & PERFUME OILS FOR USE IN MANUFACTURING
PROCESSES, COSMETICS RAW MATERIAL (HERBS, CLAYS, EXTRACTS, EXFOLIATION POWDERS, EXTRACTS, SOAP
BASES, ESSENTIAL OIL, SHAMPOO BASES) HAIR COLOURS, COLOUR FOR USE IN LAUNDRY, COLOUR & COLORANTS,
EXTRACTS OF MEDICINAL HERBS, MEDICINAL CREAMS, MEDICATED SKIN CREAM, NIGHT CREAMS [MEDICATED],
MOISTURISING CREAMS [PHARMACEUTICAL], HERBAL CREAMS FOR MEDICAL USE, ACNE CREAM
[PHARMACEUTICAL PREPARATIONS], MEDICATED CREAMS FOR THE FEET, BODY CREAMS FOR PHARMACEUTICAL
USE, CREAMS (MEDICATED - ) FOR THE LIPS, MEDICATED SOAP, MEDICATED HAIR CARE PREPARATIONS, MEDICINAL
OILS, MEDICINAL CLAYS, MEDICATED SHAMPOO, MAKEUP PRODUCTS, GROOMING ARTICLES, HAIR DRYERS, HAIR
STRAIGHTENERS, MAKEUP BRUSHERS AND MAKEUP APPLICATION ARTICLES, CLOTHING, APPARELS, FABRICS,
PACKAGED EDIBLE ITEMS, PRODUCTS FOR USE IN FOOD INDUSTRY, PACKAGED FOOD PRODUCTS, PACKAGED
BAKERY PRODUCTS, READYMADE GARMENTS, JEWELLERY, ACCESSORIES, KITCHEN WARE, HOME FURNISHINGS
AND DECORATIVE ARTICLES, LUGGAGE, GRAINS, COSMETICS, FOOTWEAR, FOOD ITEMS, ELECTRONICS,
ELECTRICALS, FURNITURE, GROCERY, CROCKERY, UTENSILS, HOUSEHOLDS, TOYS, MEN’S & WOMEN’S
ACCESSORIES; JOB AGENCY SERVICES; ADVERTISING & MARKETING, BUSINESS MANAGEMENT, BUSINESS
ADMINISTRATION, OFFICE FUNCTIONS.
AMSECURE GLOBAL MARKETING PRIVATE LIMITED
NETAJI ROAD, DEOGHAR, PIN- 814112
PRIVATE LIMITED
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Advertising; Business management; Business administration; Office functions
KEMROSS PHARMA

4189827    28/05/2019
MR. SUDARSHAN KANSAL PROPRIETOR OF M/S KEMROSS PHARMA
Ram Basti, Gali No. 1, Opp. Civil Hospital, Sangrur (Punjab) also as 15/18, Basement, Patel Nagar, West New Delhi-110008
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/08/2018
DELHI
Distribution of goods for advertising purpose, Online Marketing Services, Advertising, Marketing, Wholesale & Retail Services for Medicinal Preparations and Pharmaceuticals Preparations
Groscee
4189835  28/05/2019
MOHD TAUSEEF
132/84 A,Babu Purwa,T.P. Nagar ,Kanpur ,Uttar Pradesh -208023

Proprietor

Proposed to be Used

DELHI

Providing retail services for bringing together for the benefit of others a variety of consumer goods via electronic media, such as, web platform or mobile or other wireless device application, in order to enable customers to conveniently view & purchase such goods; undertaking promotional & advertising activities in relation to the goods offered by others via electronic media; business management; business administration; office functions
House of Chonas collaborative
4189941  28/05/2019
HRPL RESTAURANTS PRIVATE LIMITED
12th & 13th floor, Elanza Vertex, Sindhubhavan Road, Bodakdev, Ahmedabad – 380054
Private Limited Company
Address for service in India/Attorney address:
HARINI NIVEDA N.R.B
No. 35, 10th A Main, 2nd A Cross, Prakruthi Township, Babusapalya, Horamavu Agra Road, Bangalore-560043, India

Proposed to be Used
AHMEDABAD
Business management of restaurants, On-line ordering services in the field of restaurant take-out and delivery,
Franchising services, namely, business management assistance in the establishment and operation of restaurants,
Franchising services in the nature of providing business management assistance in the establishment and operation of
restaurants, Marketing services in the field of restaurants.
MR. PRAMOD KUMAR NAGENDRA SHAH TRADING AS: POONAM BAG HOUSE
BRK. NO. 1189, SHOP NO. 07, NEAR POOJA COMPLEX, POWAI CHOWK, DIST-THANE, ULHASNAGAR- 421003,
MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, IMPORT, EXPORT, TRADING, MARKETING AND ADVERTISING OF LEATHER AND IMITATIONS OF
LEATHER, AND GOODS MADE OF THESE MATERIALS, BAGS, LEATHER BAGS, TRAVELING BAGS, COLLEGE BAGS,
SCHOOL BAGS, TROLLEY BAGS, HAND BAGS, CAMERA BAGS, COMPUTER & LAPTOP BAGS
MR. ABDUL MATEEN MOHAMMED KASIM SHEKHANI TRADING AS: AISHA AGRO IMPEX
SHOP NO. 05, STAR BUNGALOW, OPP. SAVERA PARK, ALMAS COLONY ROAD, KAUSA, MUMBRA, DIST- THANE - 400612, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF SPICES, KHEER MIX (RICE PUDDING), FLOUR AND PREPARATIONS MADE FROM CEREALS, WHEAT, CEREAL, GRAIN, RICE-BASED SNACK FOODS, BAKERY AND SWEETS PRODUCTS, GROCERY PRODUCTS
4190151  29/05/2019

BHAVITA TEJAS BHATT
4/200, Samir, Rammilan Shukla Road, Sion (E) Mumbai - 400022
INDIVIDUAL

Address for service in India/Agents address:
ZAHEERUDDIN MOINUDDIN SHAIKH
278, UDAY NAGAR, FISH MARKET, OPP. SB.I., SAKINAKA, ANDHERI(E), MUMBAI-400072.
Used Since : 26/09/2008

MUMBAI
Advertising; Business Management; Business administration; Office functions
BHATTS LOGISTICS

4190157  29/05/2019
BHAVITA TEJAS BHATT
4/200, Samir, Rammilan Shukla Road, Sion (E) Mumbai - 400022
INDIVIDUAL
Address for service in India/Agents address:
ZAHEERUDDIN MOINUDDIN SHAIKH
278, UDAY NAGAR, FISH MARKET, OPP. SB.I., SAKINAKA, ANDHERI(E), MUMBAI-400072.
Used Since :26/09/2008
MUMBAI
Advertising; Business Management; Business administration; Office functions
4190429  29/05/2019
JAYVEES ANALYTICS PRIVATE LIMITED
C-440, SUSHANT LOK-I, NEAR C BLOCK WATER TANK GURUGRAM, HARYANA – 122009, INDIA
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Business administration and business consultancy services; Business management assistance services; Evaluation of employee performances; Conducting employee surveys for others for purposes of improving employee performance and morale; Outsourcing services in the field of business analytics; Business monitoring and consulting services; Human resource analysis and consulting services; Serving as a human resources department for others; Human resource services, namely, collecting, analyzing, reporting, and providing feedback from individuals who separate from an organization; Consulting services in the field of human resources development, namely, for the promotion of employee retention, career growth, and increased productivity for employees and employers; Providing a database of resumes of prospective employees; Support for employees with regard to business matters; Conducting employee incentive award programs to promote productivity and quality; Providing a web site featuring the ratings, reviews and recommendations on employers and employees and places of employment for use by employees, employers, business owners, and consumers; Providing an employer with candidates or potential employees to fill temporary, contract and permanent positions; Computer software, namely, an application allowing sales and field service employees to update and receive data stored in an enterprise's computer databases in real time, using a mobile device, with full telephony integration with the telephone and/or software features of the mobile device; Business advisory services relating to company performance; Providing online databases featuring information relating to employers and employees and places of employment; Help in the management of business affairs and commercial functions of an industrial or commercial enterprise; management of business affairs and commercial functions of an industrial or commercial enterprise; Advertising services, namely, promoting and marketing the goods and services through all public communication means; Publicity and sales promotion relating to goods and services.
4190565   29/05/2019
CREATLINE MAHALAXMI HARDWARE
Shirvi, Tower No-19/5, Hennur Bagalur Main Road, Kothanur, Bengaluru - 560077, Karnataka
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI

Advertising, marketing, retailing sales promotion, services of enabling customers to conveniently view and purchase goods, provided by retail stores and wholesale services related to plywood, metal hardware, paints, hand tools
4190956  29/05/2019
TINSLEY CREATIVE SOLUTIONS PRIVATE LIMITED
TC-26/114(48),F2B,CAPITOL CENTRE, STATUE, TIRVANDRUM
COMPANY
Address for service in India/Agents address:
ABIJITH UTTUKULAM BABU
Tharammel Parambha House, Eranhipalam Civil Station P.O., Calicut-673020, Kerala.
Proposed to be Used
CHENNAI
ADVERTISING , E COMMERCE
SIMPLIFYING WORLD

MESBRO TECHNOLOGIES PRIVATE LIMITED
Flat no C/904, Geomatrix Dev, Plot no 29, Sector 25, Kamothe, Raigarh-410209, Maharashtra, India

Private Limited Company

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W), MUMBAI-400078.

Proposed to be Used

MUMBAI

Dissemination of advertising for others via the Internet; on-line retail store services featuring consumer goods of others; advertising and promoting the goods and services of others via a global computer network; promoting the goods and services of others by providing a website featuring coupons, offers, rebates, reward cards, consumer reviews, links to the retail websites of others, online catalogues featuring a wide variety of consumer goods of others, comparison shopping, and discount information; providing commercial assistance to advertisers in creating, managing, and organizing online advertising and online product listings; Advertising and promotional services; advertising and promotional services on behalf of others; consultation in the field of advertising; promotional services in the form of online entertainment and education; promotional services in the form of sharing of multimedia content via the internet and other communications networks; developing and providing marketing programs for advertisers, marketers, partners and content providers; providing a website where advertisers, marketers, partners and content providers can reach, engage, and interact with online users; business management; business administration; business consulting and information services; office functions; market research and information; analyzing internet traffic, providing marketing research, analysis and reporting services in the field of online marketing; retail services, including on-line retail services; provision of information, advice and consultancy services in relation to all the aforementioned services; conducting trade shows for industry professionals in the fields of online video production and distribution, user generated content, and online advertising.
4191315  29/05/2019
SHUBH SAGAR RESTAURANT PVT. LTD.
A-104, CAMELLIA APPARTMENT, CHINTAMANI HABITATE, NEAR ITI COLLEGE, TAL SHAHAPUR, THANE - 421601,
MAHARASHTRA
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
BUSINESS MANAGEMENT OF HOTELS, BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, BUSINESS MANAGEMENT
ASSISTANCE, BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, INTERIM BUSINESS MANAGEMENT,
OUTSOURCING SERVICES [BUSINESS ASSISTANCE], PERSONNEL MANAGEMENT CONSULTANCY
4191327  29/05/2019
SHUBH SAGAR RESTAURANT PVT. LTD.
A-104, CAMELLIA APPARTMENT, CHINTAMANI HABITATE, NEAR ITI COLLEGE, TAL SHAHAPUR, THANE - 421601, MAHARASHTRA
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
To be associated with:
4191315, 4191321

MUMBAI
BUSINESS MANAGEMENT OF HOTELS, BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, BUSINESS MANAGEMENT ASSISTANCE, BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, INTERIM BUSINESS MANAGEMENT, OUTSOURCING SERVICES [BUSINESS ASSISTANCE], PERSONNEL MANAGEMENT CONSULTANCY
In- Justice

4191534    30/05/2019
CONTAGIOUS ONLINE MEDIA NETWORK PVT. LTD
UNIT NO. 204, WING B, 2ND, FLOOR, NEW INDIA CHAMBERS, CROSS ROAD A, MIDC, ANDHERI EAST, MUMBAI- 400093
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI
PROVISION OF ADVERTISING RELATED SERVICES MORE SPECIFICALLY ADVERTISING/PUBLICITY, RENTAL OF ADVERTISING SPACE, RENTAL OF ADVERTISING TIME ON COMMUNICATION MEDIA, PRODUCTION OF ADVERTISING FILMS, BUSINESS MANAGEMENT OF PERFORMING ARTISTS, COMPILATION OF INFORMATION INTO COMPUTER DATABASES, DESIGN OF ADVERTISING MATERIALS, DISSEMINATION OF ADVERTISING MATTER, MODELLING FOR ADVERTISING OR SALES PROMOTION, ONLINE ADVERTISING ON COMPUTER NETWORK, MARKETING, PAY PER CLICK ADVERTISING, TELEVISION ADVERTISING, PROVISION OF ONLINE MARKETPLACE, WRITING/ PUBLICATION OF PUBLICITY TEXTS, SCRIPTWRITING FOR ADVERTISING PURPOSE, WEBSITE TRAFFIC OPTIMIZATION, SYSTEMATIZATION OF INFORMATION INTO COMPUTER DATABASES, RADIO ADVERTISING, ALL INCLUDED IN CLASS 35
4191593  30/05/2019
MR. RAKESH KUMAR ARORA.
6272, UPPAR GROUND FLOOR, GALI NO.-3, BLOCK NO.-6, DEV NAGAR, KAROL BAGH, NEW DELHI-110005.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF COSMETICS, BLEACHING AND PERFUMERY PREPARATION, ESSENTIAL OIL, CLEANING PREPARATION, ELECTRICAL AND ELECTRONIC GOODS, MOBILE PHONE AND MOBILE PHONE ACCESSORIES, GOGGELS, SUNGLASSES, SPECTACLES, JEWELLERY AND ARTIFICIAL JEWELLERY, WATCHES AND CLOCKS, PRECIOUS STONE, GEMS, LADIES AND GENTS HAND BAGS, PURSES, WALLETS, SCHOOL BAGS, TRAVELING BAGS AND SUITCASE, TEXTILES AND TEXTILE PIECE GOODS, SUITING MATERIALS, BLANKET, BED SPREAD, FURNISHING FABRICS, WOOLEN CLOTH, WALL HANGING OF TEXTILES.
4192076   30/05/2019
HANNIE JEWELLS
6/1347, Matru Chhaya Building, First Floor, Jadakhadi, Mahidharpura, Surat-395003, Gujarat
Partnership Firm

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aptment, B/h Dr. Swadiya”s Hospital, Nr. Kuber Bhuwan, Kothi, Vadodara, Gujarat.

Proposed to be Used
AHMEDABAD
SERVICE AND TRADING OF GOLD, DIAMOND, PLATINUM, SILVER, ORNAMENTS, PRECIOUS AND SEMI-PRECIOUS AND FASHION JEWELRY, METAL, PEARLS AND STONES
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
QUALITY APPLICATION SOLUTIONS PRIVATE LIMITED,
3RD FLOOR, B WING, INTERFACE BUILDING NO.16 MINDSPACE, LINK ROAD, MALAD WEST, MUMBAI-400064

The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
OVERNIGHT CREATIVES PRIVATE LIMITED
3C2, MALNAD REGENCY, KAGGADASAPURA MAIN MARUTHI NAGAR, NEW THIPPAandra, BANGALORE - 560075

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Marketing, Advertising; Business management; Business administration; Office functions
CHAITANYA
P. NO. 130, GIRIRAJ NAGAR, GOLYAWAS 100 FEET ROAD, PATRAKAR COLONY, JAIPUR - 302020, RAJASTHAN
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
ADMINISTRATION OF CULTURAL AND YOGA EDUCATIONAL EXCHANGE PROGRAMS ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
4192217   30/05/2019
UPL LTD.
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai - 400 051, Maharashtra, India.
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions, retail, online and wholesale trade all
pertaining to the field of manufacturing and marketing agrochemicals, seeds and other agricultural related products,
industrial chemicals, chemical intermediates, and specialty chemicals and providing crop protection solutions
4192429    30/05/2019
MS. AANCHAL MITTAL
C-23, 1/4 RAM KISHORE ROAD, CIVIL LINES, DELHI 110054
Proprietor
Address for service in India/Attorney address:
ANUJ BEDI
B-21, Third Floor, Lajpat Nagar - I, New Delhi - 110024
Proposed to be Used
DELHI
Advertising; business management; business administration; office functions
4192451  30/05/2019
PAPER BOAT APPS PRIVATE LIMITED
23, Happy Homes Society, Nehru Road, Vile Parle (East), Mumbai, Maharashtra - 400057
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :06/06/2017

MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
4192594  30/05/2019
AMBANI CERAMIC INDUSTRIES AN INDIAN PARTNERSHIP FIRM
S.R. NO - 118/P6, 8 – A, NATIONAL HIGHWAY, OPP. GEB FEEDER, LALPAR, MORBI - 363642. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :11/05/2002
To be associated with:
4164688, 4164700
AHMEDABAD
SERVICES RELATED TO SHOWROOM, EXPORT, IMPORT, TRADING AND RETAIL OUTLET ENGAGE TO S.S. KITCHEN SINK, KITCHENWARE ITEMS, HARDWARE AND FURNITURE FITTINGS, SANITARYWARE, BATH ACCESSORIES, SANITARY PRODUCTS, CERAMIC PRODUCTS, CERAMIC TILES, CERAMIC RAW MATERIALS AND BUILDING MATERIALS, ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS INCLUDED IN CLASS -35.
MAPANI
4192756  30/05/2019
NIKET MANOJBHAI GHADIYA
GF 27, SIDDHESWAR COMPLEX, NR SHIROMANI COMPLEX, ODHAV, AHMEDABAD, GUJARAT, INDIA 382415
PROPRIETOR
Address for service in India/Agents address:
KRunal VINUBHAI HIRAPARA
Used Since :05/11/2018
AHMEDABAD
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE MARKETING, NET MARKETING OF CONSUMER AND OTHER GOODS, INTERNET ADVERTISING AND MARKETING, ONLINE RETAIL OR WHOLESALE OUTLINE OF BEAUTY AND PERSONAL CARE PRODUCT, CLOTHING AND ACCESSORIES, TOYS, SPORT AND FITNESS PRODUCT, HEALTH AND PERSONAL CARE APPLIANCES, GROCERY PRODUCT, JEWELLERY PRODUCT, KIDS ACCESSORIES, KITCHEN AND DINING PRODUCT, ELECTRICAL AND ELECTRONICS INSTRUMENTS AND APPLIANCES, JEWELLERY, WATCHES, CLOTHING, MOBILE, COMPUTERS, TOYS, PERFUMES, FOOTWEAR, COSMETIC AND BEAUTY PRODUCTS. HAND TOOLS AND IMPLEMENTS HAND-OPERATED
Proposed to be Used
To be associated with:

DELHI
BUSINESS SERVICES AND CONSULTING
4192922  30/05/2019
DENIS GAHANE SOLE PROPRIETOR OF ZED ENTERPRISES
HOUSE NO 124, VPO BHALLAN, DIST ROPAR, PUNJAB - 140126
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
Proposed to be Used

DELHI

Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404, INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DEHLI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
4193057 31/05/2019
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
4193061   31/05/2019
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
4193191  31/05/2019
MRS.SHARAYU SUNIL PAWAR
147/148,Varad,Ghanshyamnagar,Sangli-416416
Individual Applicant

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23,Unit no-2, Gananjay Society,Kothrud ,pune-411038

Proposed to be Used
MUMBAI
RETAILING, NAMELY PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES SERVICES
4193307  31/05/2019

HARRY PHILIP D'COSTA
Shop No. 421, 4th Floor, J9 High Street, Opposite Celestial Dreams, Canal Road, Vesu, Surat - 395007, Gujarat
Proprietor

Address for service in India/Attorney address:
VIVEK KAMLESH PATEL, ADVOCATE
102-105, LALBHAI CONTRACTOR COMPLEX, OPPOSITE PARSI LIBRARY, NANPURA MAIN ROAD, NANPURA, SURAT - 395 001 - GUJARAT

Proposed to be Used

AHMEDABAD

Business Consultation Services, Professional Business Consultation, Business Risk Management Consultation, Business Marketing Consultation Services, Business Management and Consultation, Business Acquisition and Merger Consultation, Business Management & Organisational Consultancy.
Seoul-Made

4193344  31/05/2019

NOEL JAEYOUNG HAM
156 WAREHAMS POINT, WILLIAMSBURG, VA 23185-8925, UNITED STATES OF AMERICA

PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI

RETAIL OR WHOLESALE SERVICES FOR COSMETICS, AND ONLINE RETAIL SERVICES RELATING TO COSMETICS.
SHREE AMARLAL BAKERS

4193388   31/05/2019
MONTI I. THAKKAR & INDRAKUMAR K. THAKKAR PARTNERS OF SHREE AMARLAL BAKERS
359/B, GIDC, CHITRA, BHAVNAGAR - 364004. GUJARAT - INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :26/01/1992
AHMEDABAD
SERVICE RELATED TO WHOLASE AND RETAIL OF BAKERY PRODUCTS, NAMKEEN, SWEETS IN CLASS 35.
4193554   31/05/2019
SUNIL PANT
C-4/77, 3rd Floor, Rohini Sector-5, 110085
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS WHOLESALE, RETAIL, FRANCHISE, TRADING OF, ONLINE, OFFLINE, SELLING, PURCHASING, RETAILING OF JEWELLERY, MOBILE & MOBILE ACCESSORY, TOYS, COMPUTER HARDWARE & SOFTWARE & PARTS, READYMADE GARMENTS, SURGICALS PRODUCTS, FOOTWEAR, STATIONERY ITEMS, LEATHER PRODUCTS, LED LIGHTS, ELECTRIC AND ELECTRONICS PRODUCTS, SPORTS ITEMS, MENS & GIRLS WEAR APPARELS, FOOTWEAR, PLASTIC PRODUCTS, HARDWARE TOOLS ITEMS, OFFICE EQUIPMENTS, WATCHES AND FURNITURE.
SWIFT EVOLUTION PRIVATE LIMITED
HON 574 FIRST FLOOR GALI NO. 37 MOLAR BAND EXTN, NEAR ARYA SAMAJ MANDIR, BADARPUR DELHI SOUTH
DELHI 110044
Private Limited Company
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
DELHI
Marketing, Retailing of food, Beverages Supplies and Pharmaceutical Supplies not covered under any other class.
4193580  31/05/2019

MR. VIVEK GOEL
474-K, NAI ABADI DADRI, G.B NAGAR, UTTAR PRADESH-203207

Individual

Address for service in India/Attorney address:
FINCENTURION CO.
U-55 A, FIRST FLOOR, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI

Advertising, Business Management, Business Administration And Office Functions, On-Line Trading Services To Facilitate The Sale Of Goods By Others Via A Computer Network And Providing Evaluative Feedback And Ratings Of Sellers' Goods And Services, The Value And Prices Of Sellers' Goods, Buyers' And Sellers' Performance, Delivery, And Overall Trading Experience In Connection Therewith In Class 35
4193609  31/05/2019
SERENE SENIOR CARE PRIVATE LIMITED
No. 2999, HAL 2nd Stage, 12th A Main Road, 5th Cross, Bengaluru – 560008
Body Incorporate
Address for service in India/Attorney address:
BANANAIP COUNSEL
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062
Used Since :15/02/2019
CHENNAI
Providing business administration and management of nursing homes for the elderly or disabled persons, Real estate sales management
4193641   31/05/2019
SHAHBAAZ ZAMAN
69B ELLIOT ROAD, KOLKATA-700016
propietor

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
KOLKATA
ONLINE ADVERTISING AND PROMOTION OF GOODS AND SERVICES FOR OTHERS, UPDATING AND DISSEMINATION OF ADVERTISING MATERIALS OF GOODS AND SERVICES, PROVIDING COMMERCIAL INFORMATION ONLINE, DIRECT E-MAIL ADVERTISING ORGANIZATION OF ONLINE EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES, PROVIDING MARKETING RESEARCH RESERVE, PERSONNEL MANAGEMENT AND RECURITMENT SERVICES, CONDUCTING OPINION POLLS ONLINE, PUBLICATION OF PUBLICITY TEXTS
4193761  31/05/2019
OZEAN IMPERIO IMPORT EXPORT LLP
A/403, APEX COMMERCIAL CENTER, NEAR YASH PLAZA, VARACHHA ROAD, SURAT - 395006
LLP
Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURAT
Proposed to be Used
AHMEDABAD
ADVERTISING, MARKETING, WHOLESALING, RETAILING, IMPORT & EXPORT SERVICE OF ALL PRODUCTS.
4193878  31/05/2019
NVH EGGSPRESS
SR. NO. 93, MAHADEV NAGAR, MANJARI BK, NEAR ALLAHABAD BANK, PUNE- 411028, MAHARASHTRA, INDIA
Partnership Firm

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF LIVE CHICKEN, EGGS & FROZEN CHICKEN
4193879  31/05/2019
NVH EGGSPRESS
SR. NO. 93, MAHADEV NAGAR, MANJARI BK, NEAR ALLAHABAD BANK, PUNE- 411028, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF LIVE CHICKEN, EGGS & FROZEN CHICKEN
4193932   31/05/2019
PALLAVI SHIVAJIRAO SALUNKE
18, Rohan Corner, Paud Road, Pune, Maharashtra, India 411038
Individual
Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022
Used Since :30/06/2008
MUMBAI
Taxation [accountancy] consultation; Taxation [accountancy] advice; Taxation [accountancy] consultancy; Accounting consultancy relating to taxation.
4193965  31/05/2019
KALPANA SUNILKUMAR MOR TRADING AS SPACE BUTLER
Sr. No. 36/1A, Krushnapuri Mondala Road, Pachora, District - Jalgaon - 424201, Maharashtra
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Advertising, Business management, Business administration, Office functions.
4194162  01/06/2019
SANJEEV RAGHUNATH CHIPLUNKAR
R S No.1/Plot No.1, Sanchit Bunglow Gokul appt, Rajarampuri 13th Lane, Opp IAS Training, Kolhapur, Maharashtra - 416 008
Single Firm
Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India
Used Since :09/04/1999
MUMBAI
ADVERTISING AGENCY SERVICES; PUBLICITY AND SOCIAL MEDIA MARKETING SERVICES
4194198  01/06/2019
MR. KOKKULA VENKATESWARLU
#6-2-4, 1ST FLOOR, WYRA ROAD, NEAR GOVT. HOSPITAL, KHAMMAM- 507002, TELANGANA, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Wholesale and Retail services relating to cosmetics, saloon furniture, saloon equipment, Online retail services relating to cosmetics.
4194204  01/06/2019
ARTE-ALTER PRIVATE LIMITED
16/8 MAHENDRA BANERJEE ROAD, LP 82/6, KOLKATA-700060
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 2013

Address for service in India/Attorney address:
CHAYANIKA CHAKRABORTY
Flat 1D, HARANIKET, 3 Raja Ram Mohan Roy Rd.,Behala Chowrasta, Kolkata-700008

Proposed to be Used
KOLKATA

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAILING AND ONLINE FUNCTIONS Advertising / Publicity; Advertising Agency Services / Publicity Agency Services; Rental Of Advertising Space; Advertising By Mail Order; Rental Of Advertising Time On Communication Media; Production Of Advertising Films; Demonstration Of Goods; On-Line Advertising On A Computer Network; Provision Of An On-Line Marketplace For Buyers And Sellers Of Goods And Services; Organization Of Trade Fairs For Commercial Or Advertising Purposes; Organization Of Fashion Shows For Promotional Purposes; Outdoor Advertising; Sales Promotion For Others; Shop Window Dressing; Targeted Marketing; Telemarketing Services; Television Advertising; Production Of Teleshopping Programmes / Production Of Teleshopping Programs Business Retailing and Online Services, Online Marketing, Advertising, Sale, Trade, Business Administration & Management Activities Through Various Media Including Online Media, Internet Website, Tele-Communications, Mail Order, Distribution Of Advertising Materials, Wholesale And Retail Outlets Services, Import And Export Services Of Clothing, Readymade Garments, Sports Clothing, Footwear, Headgear, Jewellery and their Accessories, lifestyle products including bath and body products. Business management; office functions including production, broadcasting and circulation of audio and video commercials through print, outdoor and other communication media including internet and social networking media; marketing, wholesale and retail services inclusive of brand outlets, shop in shop and online including brand websites, retailer websites, third party websites and distribution of samples for promotional activities and services in various sectors including but not limited to fashion world, media both print and electronic, organizing the internet auctions, promoting the goods and services of others. Business administration; administration of frequent flyer programs; administration of consumer loyalty programs; administrative processing of purchase orders; and includes the bringing together, for the benefit of others, of a variety of goods enabling customers to conveniently view and purchase those goods;
SH. SANDEEP JAIN.
7/157, SWAROOP NAGAR, 701, VRINDAVAN APARTMENT, KANPUR, U.P.-208002.

INDIVIDUAL NAME

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF JEWELLERY, ARTIFICIAL JEWELLERY, GEMS AND STONE, PRECIOUS METAL AND ALLOYS.
MyGate Express

4194288  01/06/2019
VIVISH TECHNOLOGIES PRIVATE LIMITED
Incubex Nestavara, 3rd and 4th floor, 16th cross road, Sector 7, HSR Layout, Bengaluru, Karnataka 560102
Private Limited Company
Address for service in India/Attorney address:
SHARMILA NAIR
Westwind 78 Raja SC Mullick Road Block 7 Flat 6b Kolkata 700084
Proposed to be Used
CHENNAI
Services being security personnel management assistance services, business management in the field of product delivery, advertising relating to transport and delivery, security personnel recruitment for gated communities and collection of personnel information, development and installation of visitor management systems for gated communities and security personnel placement services.
4194375   01/06/2019

RP FASHIONELLE
GALI NO-E 39, 818, 2ND 60 FEET ROAD, MOLARBAND EXTENSION, BADARPUR, SOUTH EAST DELHI, DELHI-110044.
PRAMOD KUMAR GAUTAM PARTNER OF RP FASHIONELLE

Address for service in India/Agents address:
PRADEEP KUMAR GAUR
A-409, MAIN CIRCULAR ROAD, SONIA VIHAR DELHI-110094

Proposed to be Used
DELHI
TRADING OF FASHION & FASHION ACCESSORIES, APPARELS / GARMENTS, WATCHES, BELTS, BAGS & LEATHER ACCESSORIES, SUNGLASSES, JEWELLERY IMITATION, SHOES FOR ONLINE SALES PRODUCTS.
Trade Marks Journal No: 1912, 29/07/2019  Class 35

4194378  01/06/2019
PRAKASH MEHTA S/O UGAMRAJ MEHTA
1, Devbhoomi Apt., Opp. Kapoor Building, Ramnagar, Sabarmati, Ahmedabad- 380005
Sole Proprietor

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004

Used Since :05/07/1986

AHMEDABAD
Wholesale and Retail Outlet, E commerce related to Audio Visual equipment (All Electronics,Electrical items), Furniture, Display Boards/Exhibition Display Systems & Teaching Aids), Acrylic, office equipment Laboratory items, Stationary Products, Educational Charts, Sculptures of Animal & Human Bodies Parts, Veterinary Breed's for Teaching Purpose in Colleges.
4194434  01/06/2019
SHRI VIMLESH KUMAR SAINI (TRADING AS : QUERA DESIGNS & STUDIO)
16-17, RAM NAGAR VISTAR, SWEJ FARM SODALA, JAIPUR - 302019 Rajasthan
SINGLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ALL INDIA PROFICIENT CORPORATE SERVICES
11, GURU GORAKH COLONY, NEAR NAGAR NIGAM STADIUM, SANGANER, JAIPUR - 302029 RAJASTHAN
Proposed to be Used
AHMEDABAD
MARKETING AND DISTRIBUTION OF MOBILE ACCESSORIES, PRINTED MOBILE COVER, MOBILE BACK COVER, BED SHEET, LADIES KURTIES, CROCKERY, KITCHENWARE INCLUDED IN CLASS 35.
4194583  01/06/2019
IFFCO KISAN SANCHAR LIMITED
IFFCO House, 34, Nehru Place, New Delhi - 110019
BODY INCORPORATE
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Proposed to be Used
DELHI
Advertising, business management, business administration, office functions, E commerce business
Chaitanya Hospital

4194592  01/06/2019
DR NEERAJ KUMAR
Chaitanya Hospital, Hospital Site NO. 1&2, Sector 44-C, Chandigarh – 160047
SOLE PROPRIETOR OF CHAITANYA HOSPITAL
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI
Administrative management of hospitals, Business management of hospitals, Medical billing services for hospitals, Administrative services relating to hospital referrals.
4194617    01/06/2019
MR. HARJI AKHAI PATEL
A-81 / 82, Troika Apartment, 3rd Cross Lane, Next to High Point Restaurant, Lokhandwala Complex, Andheri West, Mumbai 400 053.
SOLE PROPRIETOR
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
MUMBAI
IMPORT-EXPORT SERVICES, MARKETING, WHOLESALING, RETAILING, DISTRIBUTION SHOP & SHOWROOM SERVICES, ONLINE RETAIL SERVICES RELATED TO LEDs,LED LIGHTS & LAMPS, ELECTRICAL FITTINGS, OLEDs, LIGHTING DEVICES, ELECTRONIC & ELECTRICAL PRODUCTS SERVICES IN CLASS 35.
HEIO
4194641 01/06/2019
HEMANT PASRIJA TRADING AS ELEMENTAL STORE
C-7/234, GF, SECTOR-7, ROHINI, DELHI-110085
PROPRIETORSHIP
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Online marketing, Online marketing services, Online ordering services, Computerized online ordering services, Online advertisements, Retail convenience stores, Online department store services, Advertising; Business management; Business administration; Office functions.
MyGate Hub

4194656   01/06/2019
VIVISH TECHNOLOGIES PRIVATE LIMITED
Incubex Nestavara, 3rd and 4th floor, 16th cross road, Sector 7, HSR Layout, Bengaluru, Karnataka 560102

Private Limited Company
Address for service in India/Attorney address:
SHARMILA NAIR
Westwind 78 Raja SC Mullick Road Block 7 Flat 6b Kolkata 700084

Proposed to be Used
CHENNAI

Services being security personnel management services, business management in the field of transport and delivery, advertising related to transport and delivery, security personnel recruitment for gated communities and collection of personnel information, development and installation of visitor management systems for gated communities, security personnel placement services, employee record services and arranging subscriptions for telecommunication services for subscribers.
4194681  01/06/2019

QUEST FOR TECH
OFFICE C4/3, KENDRIYA VIHAR SOCIETY, SECTOR 11, KHARGHAR, NAVI MUMBAI - 410210
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Marketing, Advertising; Business management; Business administration; Office functions
4194770   01/06/2019
ANAMIKA DIKSHIT
B-402, DHARA COMPLEX, SECTOR 44 A, NERUL WEST, NAVI MUMBAI -400706
INDIVIDUAL
Address for service in India/Agents address:
VIPUL KUMAR SINGH
OFFICE NO.5, KRISHNA APARTMENT, PLOT NO.35, SECTOR 11, KAMOTHE, NAVI MUMBAI-410209.
Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS UNDER CLASS 35.
4194865    01/06/2019
NARENDER SHARMA S/O SH. TARA CHAND SHARMA
Ward. 18 (New), Near G D Sharma Hospital, Parshuram Nagar, Suratgarh, Dist- Sri Ganganagar, Rajasthan - 335804
INDIVIDUAL

Address for service in India/Attorney address:
ANKIT PERIWAL & ASSOCIATES
WARD NO. 20 (NEW), LAHOTI CHOWK, SURATGARH, DISTT- SRI GANGANAGAR, RAJASTHAN-335804

Proposed to be Used
AHMEDABAD
FATONEX PHARMACEUTICALS PRIVATE LIMITED

4194972 02/06/2019
FATONEX PHARMACEUTICALS PRIVATE LIMITED
SHOP NO 1, PANDURANG SADAN CHS LTD, NANA NANI PARK, MANVEL PADA ROAD, VIRAR EAST, PALGHAR-401305.
Service Provider
BODY INCORPORATE
Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, EXPORTING, RETAIL SERVICES OR WHOLESALE SERVICES FOR PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS AND MEDICAL SUPPLIES, ADVERTISING SERVICES RELATING TO PHARMACEUTICAL PRODUCTS, SALES, ONLINE SALES, SALES PROMOTION INCLUDED IN CLASS 35.
She Skin

4194976  02/06/2019
NOEL JAEYOUNG HAM
156 WAREHAMS POINT, WILLIAMSBURG, VA 23185-8925, UNITED STATES OF AMERICA
PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
RETAIL OR WHOLESALE SERVICES FOR COSMETICS, AND ONLINE RETAIL SERVICES RELATING TO COSMETICS.
NOEL JAEYOUNG HAM
156 WAREHAMS POINT, WILLIAMSBURG, VA 23185-8925, UNITED STATES OF AMERICA
PROPRIETOR
Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
RETAIL OR WHOLESALE SERVICES FOR COSMETICS, AND ONLINE RETAIL SERVICES RELATING TO COSMETICS.
Trade Marks Journal No: 1912, 29/07/2019 Class 35

4194987  02/06/2019
NOEL JAEYOUNG HAM
156 WAREHAMS POINT, WILLIAMSBURG, VA 23185-8925, UNITED STATES OF AMERICA
PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
RETAIL OR WHOLESALE SERVICES FOR COSMETICS, AND ONLINE RETAIL SERVICES RELATING TO COSMETICS.
NEONIX INDUSTRIES
4195013 02/06/2019
REKHA BANSAL W/O. SH. ABHISHEK BANSAL
TRADING AS M/S. Neonix Industries, AT- Flat No. 401, Bony Residency, Plot no. 130, Vishvesaraiya Nagar, Jaipur-302018
Proprietorship Firm
Address for service in India/Attorney address:
GAURAV SINGH
20/74, KAVERI PATH, MANSAROVAR, JAIPUR- RAJASTHAN
Proposed to be Used
AHMEDABAD
MANAGEMENT CONSULTING SERVICES, ADVISORY SERVICES RELATING TO BUSINESS MANAGEMENT AND BUSINESS OPERATIONS, BUSINESS DEVELOPMENT, WHOLESALE DISTRIBUTORSHIP AND ORDERING SERVICES INCLUDING ONLINE FEATURING PETROLEUM PRODUCTS, INDUSTRIAL OILS, GREASES, LUBRICANTS, FUELS IN CLASS 35
Subhoomi Kit

4195018  02/06/2019
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Lakshar Road, Haridwar, Uttarakhand 249404, INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
Soil Organic Carbon Tester

PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
4195026  02/06/2019
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
4195029   02/06/2019
RAJASREE V
PROPRIETOR, M/s MAKAM BUILDING PRODUCTS, KANNAMPARIYARAM, MANKARA POST, PALAKKAD DISTRICT, KERALA STATE, PIN-678613,INDIA
Single Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Used Since :07/06/2011
CHENNAI
IMPORT, EXPORT, TRADING,WHOLESALE OR RETAIL STORE SERVICES FOR BUILDING PRODUCTS SUCH AS CONCRETE DOOR FRAME OR WINDOW FRAME, TILES OR INTERLOCKS, SEPTIC TANKS OR CONCRETE PIPES, WASTE RING; THE BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF A VARIETY OF GOODS AND SERVICE, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS AND SERVICE BY RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA, THROUGH WEB SITES OR TELEVISION SHOPPING PROGRAMMES; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
4195097  01/06/2019
ARTI BHAUMIK MAKWANA
B-804, VASTU LEKH APARTMENT, NEAR LAXMINARAYAN ROW HOUSE, PAL, SURAT-395009
ONLINE BOOKING OF RESTAURANTS
INDIVIDUAL
Proposed to be Used
AHMEDABAD
ONLINE ORDERING SERVICE IN THE FIELD OF RESTAURANTS, TAKE OUT AND DELIVERY, RESTAURANT MANAGEMENT FOR OTHERS, BUSINESS MANAGEMENT OF RESTAURANTS, MARKETING SERVICES IN THE FIELD OF RESTAURANTS.
BOOFOO

4195099  01/06/2019

ARTI BHAUMIK MAKWANA
B-804, VASTU LEKH APPARTMENT, NEAR LAXMINARAYAN ROW HOUSE, PAL, SURAT-395009
ONLINE BOOKING OF RESTAURANTS
INDIVIDUAL

Proposed to be Used
To be associated with:
4195097

AHMEDABAD
ONLINE ORDERING SERVICE IN THE FIELD OF RESTAURANTS, TAKE OUT AND DELIVERY, RESTAURANT
MANAGEMENT FOR OTHERS, BUSINESS MANAGEMENT OF RESTAURANTS, MARKETING SERVICES IN THE FIELD OF
RESTAURANTS.
4195241  03/06/2019
RAHUL PURUSHOTTAM DHAS TRADING AS SWARSIDDHI HERBALS
MAIN ROAD, GANESH NAGAR, P.O. BHAURAD, DISTT. AKOLA-444002 (MAHARASHTRA)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2019

MUMBAI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing relating to Medicinal & Pharmaceutical Preparations including Herbal & Ayurvedic Preparations.
4195265  03/06/2019
SUGANTHI TRADING AS GRO KNIT
HOUSE NO. 179, STREET NO. 3, GANPATI COLONY, JAMALPUR, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/05/2019

DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing; Import & Export relating to Hosiery & Ready-made Clothing.
SNICKO
4195421  03/06/2019
RAJIV SETHI
Villa 368, Adarsh Palm retreat, Outer Ring Road, Bellandur, Bangalore-560103
Individual
Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094
Proposed to be Used
CHENNAI
Business management of sports people; Wholesale services for sporting equipment; Wholesale services for sporting articles; Retail services for sporting equipment; Promotion of sports competitions and events; Wholesale store services featuring sporting equipment; Wholesale store services featuring sporting articles; Retail services relating to sporting equipment; Retail services relating to sporting articles; Online retail store services featuring sporting equipment; Online wholesale store services featuring sporting equipment; Promotion of goods and services through sponsorship of sports events; Promoting the goods and services of others by arranging for sponsors to affiliate their goods and services with sports competitions; Promotional advertising of products and services of third parties through sponsoring arrangements and license agreements relating to domestic and international sporting events
4195572  03/06/2019
HT DIGITAL STREAMS LIMITED
HT House, 18-20, Kasturba Gandhi Marg, New Delhi - 110 001
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :20/09/2018

To be associated with:
4193408

DELHI
Advertising services; business management; business administration; office functions; marketing research; personnel
management consultancy, employment agencies; organization and conducting of trade fairs, exhibitions and special
shows for commercial or advertising purposes; presentation of business companies and their products and services, also
via the internet; sales promotion for others; merchandising (sales promotion); rental of advertising space and advertising
material; News clipping services; Business information;
CLAYMORE
4195615  03/06/2019
ABDUL AZEEZ KHAN
B-371, phase 2, Nangloi New Delhi 110041
INDIVIDUAL

Address for service in India/Attorney address:
NISHANT GOYAL & ASSOCIATES
B-4/418, FIRST FLOOR, SEC-8, ROHINI, DELHI-110085.

Proposed to be Used
DELHI
PROVIDING ONLINE MARKETPLACES FOR SELLERS OF GOODS AND OR SERVICES, PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES, BUSINESS MANAGEMENT SERVICES RELATING TO ELECTRONIC COMMERCE, ADVERTISING SERVICES FOR THE PROMOTION OF E-COMMERCE, ON-LINE TRADING SERVICES TO FACILITATE THE SALE OF GOODS BY OTHERS VIA A COMPUTER NETWORK AND ALL OTHER SERVICES INCLUDED IN CLASS 35
4195629    03/06/2019

SUNBRO ENGINEERING
NO.14/1, SRI SAKTHI NAGAR, THONDAMUTHUR ROAD, BHARATHIYAR UNIVERSITY - PO, COIMBATORE - 641 046,
TAMIL NADU
PROPRIETOR

Address for service in India/Agents address:
NIRMALA MARY T
LA-77, FIRST BLOCK, GANAPATHY MAANAGAR, COIMBATORE-641006, TAMIL NADU

Proposed to be Used

CHENNAI
E-COMMERCE, IMPORT & EXPORT, RETAIL SERVICES FOR ELECTRIC & ELECTRONIC GOODS, HOUSEHOLD ITEMS & HOME APPLIANCES.
VISIONSTAR
4195689 03/06/2019

KONDE PRODUCTS & SERVICES PRIVATE LIMITED
trading as; KONDE PRODUCTS & SERVICES PRIVATE LIMITED

1023, REGUS BRIDADE IRV CENTRE, 9TH & 10TH FLOOR, ALLURAHALLI ROAD, WHITEFIELD, BANGALORE, KARNATAKA- 560 066, INDIA.

SERVICES PROVIDER
A PRIVATE LIMITED COMPANY

Used Since: 11/08/2017

CHENNAI
WHOLESALE ORDERING SERVICES; SELLING OF MERCHANDISE IN THE FIELD OF A WIDE VARIETY OF PRODUCTS AND SERVICES; ON-LINE ORDERING SERVICES; ADMINISTRATIVE PROCESSING OF COMPUTERIZED PURCHASE ORDERS; BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE GOODS; ON-LINE AND E-COMMERCE TRADING SERVICES TO FACILITATE THE SALE OF GOODS BY OTHERS VIA A COMPUTER NETWORK; COMMERCIAL INTERMEDIATION SERVICES; SALES PROMOTION FOR OTHERS; ONLINE WHOLESALE AND RETAIL STORE SERVICES FOR GENERAL MERCHANDISE GOODS AND SERVICES; ALL AFORESAID SERVICES ARE RELATING E-COMMERCE BUSINESS;
ABHISHEK KUMAR PROP. OF C.S. ENTERPRISES
UPPER GROUND FLOOR, C.S. ENTERPRISES, KH NO-134/10, 134/11, STREET NO.75, BLOCK B SANT NAGAR , BURARI, DELHI-110084

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
SALES VIA ONLINE - BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF VARIETY OF GOODS AND SERVICES (GARMENTS, FOOTWEAR, WALLETS, TEXTILES, BEAUTY PRODUCTS, MACHINES FOR HOUSE HOLD USE, CAMERAS, CELL PHONES, COMPUTERS, ELECTRICAL AND ELECTRONIC, JEWELRY, CLOCKS, WATCHES, BOOKS, FURNITURE, TOYS) ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
Proposed to be Used

DELI

SALES VIA ONLINE - BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF VARIETY OF GOODS AND SERVICES (GARMENTS, FOOTWEAR, WALLETS, TEXTILES, BEAUTY PRODUCTS, MACHINES FOR HOUSEHOLD USE, CAMERAS, CELL PHONES, COMPUTERS, ELECTRICAL AND ELECTRONIC, JEWELRY, CLOCKS, WATCHES, BOOKS, FURNITURE, TOYS) ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
4195724  03/06/2019
MAHENDRA N. PISAL
234, SAGARDEEP APT., SADASHIV PETH, NR. VIJAYA BANK, PUNE - 411030
Individual

Address for service in India/Attorney address:
ASHWINI CHANDRAMOULI
KLS/1/9, SECTOR 3E, CIDCO COLONY KALAMBOLI - 410218

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions all included in class 35
4195766  03/06/2019
PARUL BHATIA NAURATH
61/7, PRIMROSE, VATIKA CITY, SECTOR-49, GURGAON-122018, HARYANA, INDIA
SERVICES
Address for service in India/Agents address:
BOMBAY TRADE MARK CO.
NEW RAILWAY ROAD, JALANDHAR CITY, PUNJAB STATE.

Proposed to be Used
DELHI
SERVICES RELATING TO ADVERTISEMENT, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION, MANUFACTURING, WHOLESALING, RETAILING, AND FRANCHISING OF PACKAGED FOODS, CONFECTIONERY AND BAKERY PRODUCTS.
Trade Marks Journal No: 1912, 29/07/2019  Class 35

4195774  03/06/2019
CANADIAN TOURISM COMMISSION
800-1045 Howe Street, Vancouver, British Columbia V6Z 2A9, Canada.
a Crown corporation, wholly owned by the Government of Canada

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4th Floor, Prius Platinum, D-3, District Centre, Saket, New Delhi - 110017, 011-66229000

Proposed to be Used
To be associated with:
1796801

DELI
promotion of tourism in Canada; promotion and advertisement of Canada as an international tourism destination; provision of a website featuring promotional and advertising informational information related to tourism in Canada; business research, advertising, marketing, market study and analysis services in the nature of compilation, evaluation, analysis, research, studies, provision and dissemination of information and data on the tourism industry, tourism market and tourism trends; marketing research and studies in the field of tourism; public relations and publicity services; publication of publicity texts; arranging, organizing and conducting trade shows, trade fairs, exhibitions and presentations for advertising and promotion of tourism in Canada; advertising agencies, namely, promoting tourism and travel through the distribution and dissemination of printed and audio promotional materials, radio advertising and commercials, television advertising and commercials, trade shows, trade fairs, exhibitions, presentations, by rendering sales promotion advice, distribution of samples of products and banner advertising; direct mail and advertising for promoting and fostering tourism; contests and incentive award programs to promote the sale of products and services of others in the fields of tourism and promotion of tourism and travel; rental of advertising space; business advisory, management and consultation services in the field of tourism and promotion of tourism and travel.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS CANADA
Proposed to be Used
To be associated with:

DELHI

promotion of tourism in Canada; promotion and advertisement of Canada as an international tourism destination; provision of a website featuring promotional and advertising informational information related to tourism in Canada; business research, advertising, marketing, market study and analysis services in the nature of compilation, evaluation, analysis, research, studies, provision and dissemination of information and data on the tourism industry, tourism market and tourism trends; marketing research and studies in the field of tourism; public relations and publicity services; publication of publicity texts; arranging, organizing and conducting trade shows, trade fairs, exhibitions and presentations for advertising and promotion of tourism in Canada; advertising agencies, namely, promoting tourism and travel through the distribution and dissemination of printed and audio promotional materials, radio advertising and commercials, television advertising and commercials, trade shows, trade fairs, exhibitions, presentations, by rendering sales promotion advice, distribution of samples of products and banner advertising; direct mail and advertising for promoting and fostering tourism; contests and incentive award programs to promote the sale of products and services of others in the fields of tourism and promotion of tourism and travel; rental of advertising space; business advisory, management and consultation services in the field of tourism and promotion of tourism and travel.
ANU EVELYN

4195877 03/06/2019

JYOTHULA ANUSA RANI
H.No:1-8-706, 4th Line, Palakaluru Road, Krishna Babu Colony, 33rd Division, Guntur, Andhra Pradesh - 522006

Individual

Address for service in India/Attorney address:
NADAR VENILIA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Retail services for clothing.
4195902    03/06/2019
SHRUTI SHANKAR GAUR, TRADING AS RESEARCH & INNOVATION IN EDUCATION (RIEDU)
H NO:- 3958/23, GURGAON-122017
PROPRIETOR
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :17/05/2019
DELHI
Advertising; business management; business administration; office functions.
K GUARD
4196033 03/06/2019
GURBHEJ SINGH TRADING AS MANOHAR SINGH & SONS
BMC CHOWK, OPP. LEO HOTEL, JALANDHAR (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Batteries, Battery Plates & Inverters.
PANEL INDUS

4196070   03/06/2019
RAHUL SHARMA TRADING AS PANEL INDUS
VPO-DHARUR, SAHNEWAL TO DEHLON ROAD, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/05/2019

DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing relating to Electrical Control Panels.
4196082 03/06/2019
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand-249404. India.

Proposed to be Used
To be associated with:

DELIHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
4196086  03/06/2019
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand-249404. India.
Body Incorporate
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3037167, 3861780

DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand-249404. India.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3037167, 3861780

DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
4196093  03/06/2019
URMILA DEVI
DUMARIYAGANJ ITWA ROAD SIDDHARTHA NAGAR U.P. 272189
INDIVIDUAL
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Proposed to be Used
DELHI
BUSINESS ADMINISTRATION, BUSINESS FUNCTIONS, BUSINESS, MANAGEMENT, ADVERTISEMENT, ONLINE MARKETING, TELE MARKETING, MARKETING, TRADING, PROMOTION, ADVERTISEMENT, WHOLESALER, RETAILERS, DISTRIBUTORS, STOCKIST OF PHARMACEUTICALS, MEDICINAL, AYURVEDIC PREPARATION, SKINCARE, DERMATOLOGY AND COSMETICS PRODUCTS AND HEALTHCARE GOODS
4196106  03/06/2019
UMAR YUSUF PALASARA
KAVITA BUILDING, SHOP NO. 1, MAIN CARTER ROAD, BORIVALI (EAST), MUMBAI-400066, MAHARASHTRA
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Trading, marketing, advertising, distribution, wholesale and retail services in respect of milk and milk products
Nykaa Clay It Cool
4196141  03/06/2019
FSN E-COMMERCE VENTURES PRIVATE LIMITED
104, Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai- 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Proposed to be Used
To be associated with:
3048593
MUMBAI
Advertising; marketing; presentation of goods on communication media, including online on the internet, for retail purposes; retail or wholesale services for cosmetics, skin care products, perfumery, essential oils, hair lotions, douching preparations for personal sanitary or deodorant purposes [toiletries], antiperspirants [toiletries], dentifrices; pharmaceutical, veterinary and sanitary preparations and medical supplies; business management consultancy; business administration; office functions; providing business information via a website; direct mail advertising; sales promotion for others; on-line advertising on a computer network; distribution of samples.
OSSISTO
4196146 03/06/2019
OSSISTO TECHNOLOGIES PVT. LTD.
3rd floor, Salarpuria Premia, Kadubesanahalli, Outer Ring road, Opposite to Cessana Business Tech Park, Bellandur, Bangalore, Karnataka - 560103
A Company Incorporated Under Companies Act

Address for service in India/Attorney address:
J.T.JHALA & CO.,ADVOACATE
A-10, SUKH SHANTI APTS., ANAND NAGAR CROSS ROAD, 100 FEET ROAD, SATELLITE, AHMEDABAD - 380 015 - GUJARAT

Used Since :02/11/2017

CHENNAI
Database Management, Accounting Services, Accounting Consultancy, Online Marketing, Internet Marketing, Business Marketing, Business & Marketing Research, Business Development, Business analysis, research and information services, Business Surveys, Design of Advertising Logos, Advertising, Appointment reminder services, Appointment Scheduling Services, Search Engine Optimization, Website traffic optimization, Banner Advertising, Information, advisory and consultancy services relating to business management and business administration provided online or via the Internet
Trade Marks Journal No: 1912, 29/07/2019, Class 35

OSSISTO TECHNOLOGIES PVT. LTD.
3rd floor, Salarpuria Premia, Kadubesanahalli, Outer Ring road, Opposite to Cessana Business Tech Park, Bellandur, Bangalore, Karnataka - 560103
Company Incorporated Under Companies Act

Address for service in India/Attorney address:
J.T.JHALA & CO.,ADVOCATE
A-10, SUKH SHANTI APARTS., ANAND NAGAR CROSS ROAD, 100 FEET ROAD, SATELLITE, AHMEDABAD - 380 015 - GUJARAT

Used Since: 02/11/2017

CHENNAI
Database Management, Accounting Services, Accounting Consultancy, Online Marketing, Internet Marketing, Business Marketing, Business & Marketing Research, Business Development, Business analysis, research and information services, Business Surveys, Design of Advertising Logos, Advertising, Appointment reminder services, Appointment Scheduling Services, Search Engine Optimization, Website traffic optimization, Banner Advertising, Information, advisory and consultancy services relating to business management and business administration provided online or via the Internet.
CAT-EYE
4196182  03/06/2019
RISHI MOHAN RASTOGI PROP OF CAT-EYE CONSULTANCY SERVICES
C-20, OFFICE NO-201, SECOND FLOOR, ARUNA PARK, METRO PILLAR NO-49, NEAR UPHAAR GALLERY, LAXMI NAGAR,
DELHI-110092
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :26/03/2011

DELHI
TAX AUDITING, TAX PREPARATION, ACCOUNTING SERVICES RELATING TO TAX PLANNING, ADVICE ON TAX
PREPARATIONS, ACCOUNTING ADVICE RELATING TO TAXATION, TAX PREPARATION AND CONSULTANCY SERVICES.
Proposed to be Used

MUMBAI

Wholesale, retail, online retail import export of All Home Appliances, All Electrical Fittings and Fixtures, Furniture of all types, Office Equipment, Construction equipment and purchasing goods services for other business, Outsourcing services, Organisation, exhibitions and trade fairs for commercial or advertising purposes, Presentation of goods on communication media for retail purposes, Commercial information and advice for consumers, Marketing, Online advertising on a computer network, Administrative processing of purchase orders, Advertising, online advertising, Advertising, business management, business administration, office functions; retail store services, retail departmental stores, retail online departmental stores, retail convenience stores, retail online convenience stores, online retailing, online marketing, retail outlet of household goods, online retail store services, wholesale distributorship services, providing an online searchable database and online retail and wholesale distributorship services of All Home Appliances, All Electrical Fittings and Fixtures, Furniture of all types, Office Equipment, Construction equipment.
4196324  03/06/2019
Nexchip Semiconductor Corporation
No. 88, Xifeihe Rd., Hefei Comprehensive Bonded Zone, Xinzhan District, Hefei City, Anhui Province, PRC
a company incorporated under the laws of China

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
advertising; publicity; organization of exhibitions for commercial or advertising purposes; marketing; personnel recruitment; relocation services for businesses; updating and maintenance of data in computer databases; web indexing for commercial or advertising purposes; accounting
Nexchip

4196328  03/06/2019
Nexchip Semiconductor Corporation
No. 88, Xifeihe Rd., Hefei Comprehensive Bonded Zone, Xinzhan District, Hefei City, Anhui Province, PRC
a company incorporated under the laws of China

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
advertising; publicity; organization of exhibitions for commercial or advertising purposes; marketing; personnel
recruitment; relocation services for businesses; updating and maintenance of data in computer databases; web indexing
for commercial or advertising purposes; accounting
4196343  03/06/2019
Maritime Database Services Private Limited
22VKANagar, 1st Floor Ammapettai, Chidambaram – 608401
PVT LTD COMPANY
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
CHENNAI
Online retail services relating to grocery; Retail services relating to food
4196348  03/06/2019
SHASHANK S
#119/4, MARUTHI NILAYA, 13TH CROSS, SAMPIGE ROAD, MALLESWARAM, BANGALURU - 560003.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI

Advertising; Business management; Business administration; Office functions, Online retail store services included in class 35.
MANOLAJ
4196392  03/06/2019
PUNEET KUMAR
GOODDAY SWEETS & BAKERS, MAYA BAZAR KOTWALI ROAD, GORAKHPUR
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIRE SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Advertising, marketing, Retail, Wholesale, Online Marketing & Online Retail services related to Sandwiches ;
Cheeseburger sandwiches ; Hamburgers [sandwiches] ; Frankfurter sandwiches ; Wrap sandwiches ; Hamburger
sandwiches ; Cheeseburgers [sandwiches] ; Fish sandwiches ; Beef burger sandwiches ; Beef burgers [sandwiches] ; Hot
dogs [sandwiches] ; Soy burgers [sandwiches] ; Vegetable burgers [sandwiches] ; Turkey burgers [sandwiches] ; Veggie
burgers [sandwiches] ; Vegetable burger sandwiches ; Veggie burger sandwiches ; Soy burger sandwiches ; Turkey
burger sandwiches ; Soya burgers [sandwiches] ; Soya burger sandwiches ; Hot dog sandwiches ; Ice cream sandwiches;
Wrap sandwiches ; Dumpling wrappers ; Won ton wrappers ; Sausage wrapped in dough ; Dessert soufflés ; Dessert
puddings ; Dessert souffles ; Muesli desserts ; Chocolate desserts ; Dessert mousses [confectionery] ; Custard-based
desserts ; Custards [baked desserts] ; Ice cream desserts ; Instant dessert pudding mixes ; Rice-based pudding dessert ;
Flavoured [sweetened] gelatin desserts ; Flavored [sweetened] gelatin desserts ; Firnee (wheat flour based dessert) ;
Flavored and sweetened gelatin desserts ; Flavoured and sweetened gelatin desserts ; Sewaee (Dessert made of
wheatflour and milk) ; Mitsumame [Japanese dessert consisting of agar jelly, boiled adzuki beans and fruits with syrup] ;
Biscuits ; Cookies ; Sweets ; Namkeen ; Buns ; Bread ; Pastries ; Cake
4196408 04/06/2019

SARBJIT SINGH S/O RATTAN SINGH
BALLO MAJRA, SAS NAGAR(MOHALI), PUNJAB-140301, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

advertising business management business administration office functions.
COMPLINITY

4196417  04/06/2019

EMINDS SYSTEMS LIFECYCLE PRIVATE LIMITED
544, Tower B-2, Spaze i Tech Park, Sohna Road, Sector 49, Gurgaon
Private Limited Company
Address for service in India/Attorney address:
EMINDS LEGAL
eMinds Legal Advocates & Solicitors, 544 Tower B-2, Spaze- iTech Park, Sector 49, Gurgaon-122018
Used Since :06/04/2017

DELHI
business management assistance; business efficiency expert services; business investigations; business information;
providing business information via a web site; compilation of information into computer databases; compilation of
statistics; systemization of information into computer databases; updating and maintenance of data in computer
databases; secretarial services; business auditing; computerized file management; data search in computer files for
others.
4196775  04/06/2019
SHILPI SATISHCHANDER KAPOOR
1002, Nirvana, 10th Floor, Jeevan Prabha, 4th Road, Almeida Park, TPS IV, Bandra (W), Mumbai, Maharashtra – 400050
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :26/12/2016

MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4196837  04/06/2019
DALGREEN FOODS PVT. LTD.
IDEAL PLAZA, SUITE NO. S 401, 4TH FLOOR, 11/1 SARAT BOSE ROAD, KOLKATA - 700 020, WEST BENGAL
BODY INCORPORATE

Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA, NEW TOWN, KOLKATA 700 157, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
RETAILING SERVICES IN RESPECT OF SALES OF COOKED FOOD & FOOD PRODUCTS SUCH AS SNACKS, DESSERTS, AERATED AND NON AERATED BEVERAGES THROUGH RETAIL OUTLETS & TAKE AWAY COUNTERS ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE; ADVERTISEMENT, BUSINESS PROMOTIONAL & DEVELOPMENT SERVICES RELATED TO RESTAURANTS INCLUDED IN CLASS 35
IPRASAAAN

4196866  04/06/2019

DR. VAIBHAV GUPTA
Delhi Road Majhola, Eleven Orchid, Moradabad
sole propreiter

Address for service in India/Attorney address:
MOHIT KUMAR YADAV ADV.
73 NATIONAL PARK, LAJPAT NAGAR IV, NEW DELHI-24

Proposed to be Used
DELHI
Marketing of Pharmaceuticals
4196924 04/06/2019
SUNIL I PATEL
F-104, VISHWANATH SOPAN, SKY CITY ROAD, OPP CLUB 07, SHELA, AHMEDABAD-380058, GUJARAT
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
GEL PANACHE WORLD

4196941   04/06/2019
GTN ENGINEERING (INDIA) LIMITED
PLOT NO.29, NAGARJUNA HILLS, PUNJAGUTTA HYDERABAD -500082, TELANGANA INDIA
Body Incorporate
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :19/11/2014
CHENNAI
Wholesale, Retail sale and Onlinesale of Readymade Garments, Clothing, Textile Products
FASHION MINGLE

Priority claimed from 18/12/2018; Application No. : 88233808 ;United States of America

4196963 04/06/2019

FASHION MINGLE INC
75 Elm Street, Hudson Falls, New York 12839, United States
Body Incorporate

Address for service in India/Attorney address:

WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used

DELHI

Online business directories; online fashion directories; online advertising; business consulting services, namely, conducting comprehensive surveys to collect data on marketing and job needs in the fashion industry; hosting private events, namely, arranging and conducting special events for business purposes; hosting business networking events for others; media relations services provided to fashion designers, public relations teams, and production teams during fashion week and other fashion events; manage promotions and advertising; design promotional and social media graphics, namely, design and production of the advertising content of banners and signs for advertising, promotional, or marketing purposes; public relations support; event promotions, namely, special event planning for commercial, promotional, or advertising purposes; specialty merchandising services, namely, promoting the goods and services of others through the distribution of customized advertising materials; providing social media strategy and marketing consultancy focusing on helping clients create and extend their product and brand strategies by building virally engaging marketing solutions; banner advertising; preparing promotional materials for others; event planning in the nature of event set-up on social networks, event calendars, and event directories for marketing, branding, promoting or advertising the goods and services of others; writing of publicity texts, namely, online press releases; development of social media strategy, namely, providing marketing consulting in the field of social media; media, VIP and Influencer Outreach services, namely, media relations services; sponsor and vendor acquisition, namely, promoting the goods and services of others by arranging for sponsors and vendors to affiliate their goods and services with fashion shows; talent acquisition, namely, employment services in the nature of talent casting in the field of modeling; secure pre, live and postevent advertising coverage, namely, arranging and conducting special events for commercial, promotional or advertising purposes; marketing consultancy on marketing activities and marketing materials; advertisement and publicity services, namely, event recap and post-event follow up with press and guests; business and statistical evaluation of advertising and marketing event; business reviews, namely, providing a website allowing members to post reviews of businesses they have worked with and ability for members to give businesses a star rating for commercial purposes; conducting business surveys, namely, conducting comprehensive student surveys to collect data on student job and internship needs in the fashion industry.
4196984  04/06/2019
ORLLYFORD HEALTHCARE
76-14-243/7B,SIVALAYAM STREET,BHAVANIPURAM,VIJAYAWADA-520012
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
FETCHER

4196991  04/06/2019

MOHAMMED NADEEM
SHOP NO 6/1 SUIFYAN COMPLEX HSIDDIAH ROAD BANGALORE - 560002

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Wholesale services relating to automobile parts, Retail services relating to automobile parts
Proposed to be Used

CHENNAI

Advertising; Business management; Business administration; Office functions
SNJ DESIGN
4197043  04/06/2019
SHOBHIT KUMAR MODI
GROUND FLOOR, SHOP NO.1, MADHAV BHAVAN, DELISLE ROAD, N M JOSHI MARG, LOWER PAREL WEST, Mumbai 400013
Individual

Proposed to be Used
MUMBAI
DISTRIBUTION, WHOLESALE AND RETAIL SERVICES IN RESPECT OF CLOTHING, TROUSERS, SHIRTS, JEANS, PANTS, T-SHIRTS, SUITS, BLAZERS, DRESS MATERIALS
FATEMA IDRIS BURHANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS ALVARD COLLECTION
Sarekha Bypass Road, Balaghat, Madhya Pradesh- 481001
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlets related to clothing, footwear, headgear
NVOGUE

4197069  04/06/2019
NVOGUE DESIGN STUDIO
C-59, Akurli Industrial Estate, Akurli, Opp Sanchaiti Hospital, Kandivali (E), Mumbai, Maharashtra- 400101
Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :31/07/2016

MUMBAI
Advertising services
4197072  04/06/2019

ATOS GLOBAL LLP
Office-601, A- Wing, Heritage Plaza Teli Galli, Cross Road, Near Criticare Hospital, Andheri (E), Mumbai, Maharashtra- 400069
Limited Liability Partnership (LLP) registered under the provisions of Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :05/10/2016

To be associated with:
3566657

MUMBAI
Advertising, marketing, import, export, business administration, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlet related to safety and security apparatus, IT systems cctv, surveillance apparatus fire alarm, access control, entrance control, public address, intrusion alarm ibms and IT networking products
4197109  04/06/2019
AKSHAY FABRICS
TEXTILE COLONY, RAHON ROAD, VILLAGE SEERA, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing relating to Hosiery & Ready-made Clothing.
4197122 04/06/2019
AKROTICS DIGITAL SOLUTIONS PRIVATE LIMITED
102, FLOOR 1, PLOT NO. 249, C 1, GANJAWALA COMPOUD DR. DADASAHEB BHADKAMKAR MARG, MUMBAI CENTRAL MUMBAI MUMBAI CITY MH 400008 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Online advertising, Online marketing services, Online ordering services, Computerized online retail store services, Wholesale ordering services, Import-export agency services, Retail services provided by department stores, Retail services provided by online department stores.
ASQUARE
4197133  04/06/2019
ASHOK KUMAR GUPTA TRADING AS ASHOKA INTERNATIONAL
F-66, PHASE-VII, FOCAL POINT, LUDHIANA-141010 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :17/03/2011
To be associated with:
2121600
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing relating to Metal Fittings, Metal Hardware, Nuts & Bolts, Screws, Fasteners & Collets of Metal; Machine & Machine Tools including CNC Machines, Tool Holders (Adapter), Collets [power tool parts], Drill Machines, Drill Presses, Electric Drills, Drill Bits for Machines, Power Drill Bits & Milling Machines (Fixture); Hand Operated Tools including Milling Cutters & Drills.
4197148    04/06/2019
SHIRIN LAMBA
HOUSE NUMBER 9, SECTOR 16A, FARIDABAD-121002 HARYANA
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Online advertising, Online marketing services, Online ordering services, Computerized online retail store services, Wholesale ordering services, Import-export agency services, Retail services provided by department stores, Retail services provided by online department stores.
4197161  04/06/2019
SIDGARAGE ETRANSPORTATION PVT LTD
164, Jhaveri Chambers, Modi Street, Fort, Mumbai- 400001, Maharashtra, India
Company

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Advertising; business management and organization consultancy; direct mail advertising; distribution of samples; market studies; marketing; targeted marketing; on-line advertising on a computer network; provision of an on-line marketplace for buyers and sellers of goods and services; procurement services for others [purchasing goods and services for other businesses]; as covered under class 35
4197166  04/06/2019
SAULBLUSH MARKETING PRIVATE LIMITED
Property No. D-6, Ground Floor KH. NO. 240/1, Shanti Kunj, Vasant Kunj, New Delhi 110070
Proprietor of Trademark

Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015

Proposed to be Used
DELHI
Marketing, wholesale, retail, export and import of Aloe Vera Juice, Aloe Vera Gel, Aloe Vera Body Bar, Spirulina Capsules, Tulsi Drops, Anti Radiation Chip,
4197200  04/06/2019
FINEOTEX CHEMICAL LIMITED
42 / 43, Manorama Chambers, 4th Floor, S V Road, Bandra West, Mumbai - 400050, Maharashtra
Public Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :05/10/2007
MUMBAI
Retail services for chemicals for use in agriculture, Retail services for chemicals for use in forestry.
Proprietor

Address for service in India/Agents address:

JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used

DELHI

Online Selling of Ladies Bags, School Bags, Teddy Bears, Wallets, Belts, Clothing, Toys, Leather Luggage, Laptop bags, Canvas Bags, Trolley bags, Office Bags and electronics.
BOSINDUCUS PHARMACEUTICALS
4197278   04/06/2019
CHOB SINGH PROPRIETOR OF M/S BOS INDUCUS PHARMACEUTICALS
Plot No.166, C2, Shashtripuram, Agra, U.P., (India)
PROPRIETORSHIP
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 099990034747
Proposed to be Used
DELHI
Wholesale And Retail Services Relating To Pharmaceutical, Medicinal And Veterinary Preparation, Online Marketing Services, Online Ordering Services, Online Advertising, Online Auctioneering Services
4197404  04/06/2019
ADDVISUALS SERVICES PRIVATE LIMITED
S NO-3239/1, G/F, GALI SCHOOL WALI, PAHARGANJ DELHI Central Delhi DL 110055 IN
Body Incorporate
Address for service in India/Attorney address:
SUBHASH CHANDRA
SCO 32-35, FIRST FLOOR, SECTOR 8-C, CHANDIGARH

Proposed to be Used
DELHI
advertisement business, online and offline selling of electric and electronic goods, books and printing material and import and export of medial equipment and business and business management included in class 35
TOSHANI

4197422    04/06/2019
SANJAY AGRAWAL
365 NEAR VARGAD WALA MANDIR ALAMGIRIGANJ BAREILLY
Individual
Address for service in India/Attorney address:
RITESH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extn, Near Syndicate Bank, Sant Nagar Burari, Delhi-110084

Proposed to be Used

DELHI
On-line ordering services in the field of a variety of products and goods enabling customers to conveniently view and purchase; Administrative processing of computerized purchase orders; Wholesale ordering services; Selling of merchandise in the field of a wide variety of Products and Services; Bringing together, for the benefit of others, of a variety of goods enabling customers to conveniently view and purchase goods; on-line and e-commerce trading services to facilitate the sale of goods by others via a computer network; Advertising, business management, business administration, office functions; Organization of exhibitions for commercial or advertising purposes; Commercial intermediation services; Providing business information via a web site; Sales promotion for others; computerized database and file management; promoting the goods and services of others by providing, searching, browsing and retrieving information, sites, and other resources available on global computer networks and other electronic and communications networks for others; online wholesale and retail store services for general merchandise goods and services; Sales promotion customer loyalty programs including through discounted sales; Organisation of customer loyalty programs for commercial, promotional or advertising purposes; administration of loyalty programmes involving discounts or incentives; retail services, namely membership-based shipping program, variable rate shipping program.
Trade Marks Journal No: 1912,  29/07/2019           Class 35

4197436    04/06/2019
DEEPAK JINDAL
HOUSE NO. 23 A, STREET NO. 1, PRATAP NAGAR, PATIALA, PUNJAB
INDIVIDUAL
Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.
Used Since :01/12/2018
DELHI
Advertising, business management, business administration, office functions
4197498  04/06/2019
N. NOWSHATH, PROPRIETOR, M/S. BARBEQUEEN
# 359, Junction Main Road, Near Five Roads, Salem, Tamil Nadu 636 004
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Used Since :01/07/2017
CHENNAI
On-line ordering services in the field of restaurant take-out and delivery; Association services, namely, promoting diversity in the restaurant and hotel industries on behalf of employees, vendors, management, and owners; Advertising services, namely in the field of restaurants, Promotional services, namely promoting the restaurant menus
4197544 05/06/2019
KEUDEVI RANCHHOD DEVASI (PROPRIETOR) TRADING AS KAMALNAYANI PRINTS
C-201, SHREE AVENUE, GODADARA, SURAT- 395010, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
RETAIL OR WHOLESALE SERVICES FOR CLOTHING, READY-TO-WEAR CLOTHING, SAREES, DRESSES, SALWAR KURTA (READYMIEDE GARMENTS FOR WOMEN), GHAGRA CHOLI (READYMIEDE GARMENTS) , LEHANGA (PETTICOAT), SUITS [CLOTHING], MENSWEAR, CLOTHING FOR MEN, JACKETS [CLOTHING], PANTS, T-SHIRTS, CHILDREN'S WEAR, TEXTILE MATERIAL, FABRICS FOR TEXTILE USE
4197575  05/06/2019
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand-249404. India.
Body Incorporate
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
4197584  05/06/2019
LAXKALOM IMPORTS AND EXPORTS (OPC) PRIVATE LIMITED
137/2 RT, Flat:201, Ammana Nilayam, Sanjeeva Reddy Nagar, Hyderabad, Telangana-500038
Private Limited (OPC)

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used

CHENNAI
Advertising; business management; business administration; office functions
4197602   05/06/2019
JIGAR INDUSTRIES PRIVATE LIMITED
503, AGRAWAL B2B CENTRE, KACHPADA, MALAD (W), MUMBAI – 400064, MAHARASHTRA
STANDARD TRADE MARK

Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
CN-8/2,SIDCO GLOBAL TOWER,UNIT NO.1501,15TH FLOOR,SECTOR-V,SALT LAKE,KOLKATA 700 091,WEST BENGAL,INDIA
Used Since :24/09/2015

MUMBAI
SERVICE PROVIDER OF BUSINESS OPERATION OF SHOPPING MALLS, RETAIL SERVICES, WHOLESALE SERVICES, MARKETING, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION & OFFICE FUNCTIONS.
TIP TIP

4197614   05/06/2019
VINAR YADAV
SHAHPUR, BHAMETA, GHAZIABAD, UP 201002
INDIVIDUAL

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
RETAIL SERVICES FEATURING A WIDE VARIETY OF CONSUMER GOODS.
RUMOYA

4197623  05/06/2019

TAPAN SHARMA

149 BHAMORI, RUSOMA CHAURAHA, A. B. ROAD, INDORE - 452010

AN INDIAN NATIONAL

Address for service in India/Agents address:

R.K. DEWAN & CO.

PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

BUSINESS MANAGEMENT AND ADMINISTRATIVE SERVICES; BUSINESS DEVELOPMENT; BUSINESS RESEARCH AND INQUIRIES; BUSINESS INFORMATION; BUSINESS AUDITING AND FINANCIAL AUDITING SERVICES; BUSINESS EVALUATIONS; CONSULTANCY RELATING TO BUSINESS PLANNING; BUSINESS ADVISORY SERVICES; MARKETING AND PROMOTION SERVICES; BUSINESS ACQUISITIONS; BUSINESS PROJECT MANAGEMENT; BUSINESS SECRETARIAL SERVICES; BUSINESS APPRAISALS; ACCOUNTING SERVICES; BOOK-KEEPING SERVICES; TAX AUDITING; ADVERTISING SERVICES; ADVERTISING BY MAIL ORDER; DEMONSTRATION OF GOODS FOR PROMOTIONAL OR ADVERTISING PURPOSES; ARRANGING AND CONDUCTING EXHIBITIONS FOR ADVERTISING, COMMERCIAL OR TRADE PURPOSES; ARRANGING AND CONDUCTING TRADE SHOWS; BUSINESS AND MARKETING CONSULTANCY; PROVIDING BUSINESS INFORMATION IN THE FIELD OF SOCIAL MEDIA; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO BUSINESS MANAGEMENT AND BUSINESS ADMINISTRATION PROVIDED ON-LINE OR VIA THE INTERNET.
XI'AN DIANGAO NETWORK TECHNOLOGY CO., LTD.
ROOM 02002, FLOOR 2, WEST SIDE OF A3-1, SECOND PHASE OF SOFTWARE NEW CITY RESEARCH AND DEVELOPMENT BASE, NO. 156, TIANGUBA ROAD, HIGH-TECH ZONE, XI'AN CITY, SHAANXI PROVINCE, CHINA
A COMPANY INCORPORATED UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
COMMERCIAL INFORMATION AGENCY SERVICES; SHOP WINDOW DRESSING; ADVERTISING; ADVERTISING AGENCY SERVICES; PROVISION OF COMMERCIAL AND BUSINESS CONTACT INFORMATION; PAY PER CLICK ADVERTISING; ORGANIZATION OF TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES; SYSTEMIZATION OF INFORMATION INTO COMPUTER DATABASES; ON-LINE ADVERTISING ON A COMPUTER NETWORK; RENTAL OF ADVERTISING TIME ON COMMUNICATION MEDIA.
4197627  05/06/2019

XI'AN DIANGAO NETWORK TECHNOLOGY CO., LTD.
ROOM 02002, FLOOR 2, WEST SIDE OF A3-1, SECOND PHASE OF SOFTWARE NEW CITY RESEARCH AND DEVELOPMENT BASE, NO. 156, TIANGUBA ROAD, HIGH-TECH ZONE, XI'AN CITY, SHAANXI PROVINCE, CHINA
A COMPANY INCORPORATED UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
COMMERCIAL INFORMATION AGENCY SERVICES; SHOP WINDOW DRESSING; ADVERTISING; ADVERTISING AGENCY SERVICES; PROVISION OF COMMERCIAL AND BUSINESS CONTACT INFORMATION; PAY PER CLICK ADVERTISING; ORGANIZATION OF TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES; SYSTEMIZATION OF INFORMATION INTO COMPUTER DATABASES; ON-LINE ADVERTISING ON A COMPUTER NETWORK; RENTAL OF ADVERTISING TIME ON COMMUNICATION MEDIA.
Proposed to be Used

CHENNAI

Wholesale and Retail Services in Hosiery and Readymade Garments, Online Sales, Marketing, Advertisement, Retail Outlets and Providing Assistance in the field of product commercialization within the framework of a franchise contract.
4197725  05/06/2019  
JEEVITHA.B  
No 5, Ramalakshmi Nagar annex, edayarpalayam, Coimbatore, Tamilnadu-641025  
Proprietor  

Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu  
Used Since :16/05/2019  

CHENNAI  
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4197730  05/06/2019
CHANDRA DEVI W/O SH. ANIL KUMAR
T/6, Mandore Mandi, Jodhpur (Rajasthan)
Sole Proprietor

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A, 304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004

Used Since: 01/06/2016

AHMEDABAD
Wholesale, Retail Outlet, E-commerce related to Soaps, washing powders, cosmetic items.
4197813  05/06/2019
PURELAND HONEY PVT LTD
Shop no:- 102 - 103 OLD ANAJ MANDI, RAJPURA PATIALA, RAJPURA,PUNJAB - 140401
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Advertising, Marketing, Retail, Wholesale, online Marketing, Online Retail & Online Wholesale services relating to Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder, salt, mustard; vinegar, sauces (condiments); spices; ice
Proprietor

Address for service in India/Attorney address:

POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

AHMEDABAD

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, DATA SEARCH IN COMPUTER FILES FOR OTHERS, MARKETING, OUTSOURCING SERVICES [BUSINESS ASSISTANCE], PHOTOCOPYING SERVICES, RENTAL OF PHOTOCOPYING MACHINES, MODELLING FOR ADVERTISING OR SALES PROMOTION, SALES PROMOTION FOR OTHERS, SEARCH ENGINE OPTIMIZATION FOR SALES PROMOTION / SEARCH ENGINE OPTIMISATION FOR SALES PROMOTION, SPONSORSHIP SEARCH, PROMOTION OF GOODS AND SERVICES THROUGH SPONSORSHIP OF SPORTS EVENTS, ARRANGING SUBSCRIPTIONS TO TELECOMMUNICATION SERVICES FOR OTHERS, TELEMARKETING SERVICES
Vignesh Aravind Transports

4197920  05/06/2019

VIGNESH ARAVIND
1st Floor, 7, Amma Flats, Yogeshwaran Street, Puzhuthivakkam, Chennai, Tamil Nadu, 600091
SOLE PROPRIETOR TRADING UNDER THE NAME AND STYLE OF Vignesh Aravind Transports

Address for service in India/Attorney address:
JACOB KURIAN
NEW NO 21 (OLD NO 11), 2ND AVENUE, HARRINGTON ROAD, CHETPET, CHENNAI- 600031.
Used Since :13/06/2016

CHENNAI
Retail Services in respect of the sale of building, construction and landscaping material including Red Soil, River Sand, Murrum filling sand, GSB (Granular Sub-Base), Hill Earth, Blue metal, Quarry Dust, and Farmyard Manure Being Services Included In Class 35
ASJ-35

4198102  05/06/2019
PUNEET JAIN TRADING AS AMAR APPARELS
PLOT NO. 5/A, STREET NO. 2, GURU VIHAR, RAHON ROAD, LUDHIANA-141007 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :08/05/2019
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing relating to Hosiery & Ready-made Clothing.
HEALOFY

4198232 06/06/2019

VIVOIZ HEALTHTECH PRIVATE LIMITED
#140L, 1st Floor, 5th Main Road, 6th Sector, HSR Layout, Bengaluru, Karnataka, 560034

Private Limited Company

Address for service in India/Attorney address:

SHARMILA NAIR
Westwind 78 Raja SC Mullick Road Block 7 Flat 6b Kolkata 700084

Used Since: 22/04/2016

CHENNAI

Services being data processing services in the field of healthcare, compilation of data relating to pregnancy and infant-care, advertising and marketing services provided by means of blogging, provision of an online marketplace for buyers and sellers of healthcare goods and services, business administration services in the field of healthcare, promoting information and services on pregnancy and infant-care via a global computer network.
4198248   06/06/2019
KIRTIRAJ ASHOK GHUGE
B38, Pradnya Society, Konark Nagar, Adgaon Shivar, Nashik - 422003
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Marketing services, Internet marketing services, Marketing and promotional services, Providing marketing information via websites.
4198295  06/06/2019
SHIKHA HIMANSHU GOYAL
004, Lincoln-B, Omaxe Grand, Sec.93B, Noida, U.P. 201304
Individual
Address for service in India/Attorney address:
SANDEEP ARYA
Trade & Corporate Jurists Advocates & Corporate Lawyers 46, LGF, Jor Bagh, New Delhi - 110003
Used Since :18/07/2014
DELHI
Advertising, business management, Advertising pamphlet, Advertising related to business, business administration, office functions and anything related to office functions.
ZICURO TECHNOLOGIES

4198328  06/06/2019
ZICURO TECHNOLOGIES PRIVATE LIMITED
36, 37, 38A, 3rd Floor, Nariman Bhavan, Backbay Reclamation, Nariman Point, Mumbai - 400 021, Maharashtra, India
Private Limited Company

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Used Since :02/01/2019

MUMBAI
Online marketing, online advertising and marketing services; advertising.
4198342  06/06/2019
VIVISH TECHNOLOGIES PRIVATE LIMITED
Incubex Nestavara, 3rd and 4th floor, 16th cross road, Sector 7, HSR Layout, Bengaluru, Karnataka 560102
Private Limited Company
Address for service in India/Attorney address:
SHARMILA NAIR
Westwind 78 Raja SC Mullick Road Block 7 Flat 6b Kolkata 700084
Used Since :22/04/2019
CHENNAI
Services being security personnel management services, security personnel recruitment for gated communities and collection of personnel information, development and installation of visitor management systems for gated communities, security personnel placement services, employee record services and arranging subscriptions for telecommunication services for subscribers.
4198457    06/06/2019
MR. ANSH AGGARWAL.
273, JAGRITI ENCLAVE, DELHI, SHAKARPUR, EAST DELHI, DELHI-110092.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; SUITING MATERIALS [TEXTILE], COVERS FOR FURNITURE, BED SPREADS, BEDSHEETS, SLEEPING BAGS, PILLOW & CUSHION COVER, VELVET, FLEECE BLANKETS, BLANKET, SHOWER CURTAIN OF TEXTILES OR PLASTIC; TOWELS OF TEXTILE, HANDKERCHIEF OF TEXTILES, TEXTILE TISSUES, SILK (CLOTH), QUILT, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC AND CURTAIN CLOTH AND WOOLLEN CLOTH & NON-WOVEN TEXTILE FABRICS, FURNISHING FABRICS, ELASTIC WOVEN MATERIAL OR KNITTED FABRIC, WALL HANGINGS OF TEXTILE, HOSIERY AND READYM ade GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES AND FOOTWEAR.
4198468    06/06/2019
WITMANS ADVANCED FLUIDS PRIVATE LIMITED
205, Kalpataru Plaza, Chincholi Bunder Road, Rabbaug S.V. road, Near Sarvodaya College, Malad (West), Mumbai – 400064, Maharashtra, India
Body Incorporate

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Used Since :23/02/2018

MUMBAI
Retail, Wholesale, Marketing Services in Cutting Tools, Cutting Oil, Lubricants & Industrial Paints
WITMANS ADVANCED FLUIDS PRIVATE LIMITED

4198469   06/06/2019

WITMANS ADVANCED FLUIDS PRIVATE LIMITED
205, Kalpataru Plaza, Chincholi Bunder Road, Rabbaug S. V. Road, Near Sarvodaya College, Malad (West), Mumbai – 400064, Maharashtra, India
Body Incorporate

Address for service in India/Agents address:

GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Used Since :23/02/2018

MUMBAI

Retail, Wholesale, Marketing Services in Cutting Tools, Cutting Oil, Lubricants & Industrial Paints
PARAMOUNT DEALZ

4198570   06/06/2019

NARESH KUMAR DHIR

trading as ; PARAMOUNT DEALZ

1001, Tower-F, Happy Residency, Vesu, Surat, Gujarat- 395007

Proposed to be Used

AHMEDABAD

WHOLESALE, RETAIL, EXPORT, IMPORT, DISTRIBUTION AND ONLINE SELLING OF BOARD GAMES, TOYS, SPORTS PRODUCTS, INDOOR GAMES, PUZZLES, HANDICRAFT ITEMS, BAGS AND BACKPACKS, CHESS GAME, CHESS SCOREBOOKS AND CHESS BAGS INCLUDED IN CLASS -35
MR. HEMRAJ KHATRI TRADING AS ANAND TEA COMPANY
# 5-2-975, Osman Gunj Road, Hyderabad- 500 095( Telangana)
Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since : 10/07/2011

To be associated with:

2301290

CHENNAI
Display, Distribution & supply in the respect of the Tea, retail chain stores, wholesale & retail outlets
INAVARS BIOLOGICALS INC

4198624  06/06/2019
TATA VENKATA SUBRAMANYAM, PROPRIETOR, INAVARS BIOLOGICALS INC.,
3rd Floor, R.S.No.81/3, R.T.C.Work Shop Road, U.S.Nagar, H.B.Colony, Bhavanipuram, Vijayawada - 520 012, Krishna Dist., (A.P)
Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :22/12/2014

CHENNAI

Marketing of medicinal and pharmaceutical preparations.
LAZZA DIRECT
4198637  06/06/2019
M/S. J.S.F.HOLDINGS PVT LTD
Plot No 6-A, 1st Phase, Industrial Area, Kumbalgode, Bangalore, Pin – 560060, Karnataka India

Address for service in India/Attorney address:
ABRAHAM CHERIAN P
C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018

Used Since :01/01/2017

To be associated with:
2553632

CHENNAI
Retail, wholesale and marketing services related to sale of ice creams, frozen desserts, dairy products, fruit juices and milkshakes included in class 35
4198639  06/06/2019
AMIT ANANT KHANDEKAR
trading as ;TECHNOSOURCINGS
FLAT NO. 301, SAIRAM APT., PHASE 3, PADGHA ROAD, BAPGAON, BHIWANDI- 421302, MAHARASHTRA.
Proposed to be Used
MUMBAI
MANPOWER CONSULTANTS, RECRUTMENT CONSULTANCY INCLUDING CLASS NO. 35
ASHISH GUPTA, SOLE PROPRIETOR OF POOJANSAMAGRI STORE
FLAT NO. 302, TRIVENI NEST APPARTMENT, PLOT NO. 45B, RADHEY SHYAM PARK - 2, SEC - 5, RAJENDRA NAGAR, SAHIBABAD, GZB, U.P. - 201005
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4198831  06/06/2019
HARSHARAJ POOJARI
PLOT NO:2, SECTOR NO: 2, SHIVABASAVA NAGAR, BELAGAVI, KARNATAKA - 590010
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
IMMUNOCILLIN

4198903   06/06/2019
IMMUNE BIOSCIENCE PRIVATE LIMITED
FLAT NO – 102, GANDHARVA APARTMENT, PLOT NO – 24, SECTOR – 5, ULWE, NAVI MUMBAI - 410206,
MAHARASHTRA, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, ONLINE RETAIL AND
MARKETING OF INJECTIONS, SYRINGES, INJECTION NEEDLES
4198906  06/06/2019
VEDANT FASHIONS PRIVATE LIMITED
PARIDHAN GARMENT PARK,19, CANAL SOUTH ROAD SDF-1, 4TH FLOOR, A 501-502, KOLKATA-700015 WEST BENGAL.
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Services of retail and wholesale, including online retail and wholesale; electronic commerce services; retail store outlets; bringing together, for the benefit of others, of a variety of goods enabling customers to conveniently view and purchase those goods including readymade garments, headgear, boots, shoes and slippers and accessories thereof.
MUKHOPADHYAY AMITABHA
F-104 Maestros, Salunke Vihar Road, Pune 411048
Individual

Address for service in India/Attorney address:
ADV. AMRUTA JAYANT KULKARNI
Flat No. B-1, Bhagvadeeta Apartments, Manikbaug, Opp. Manikbaug Petrol Pump, Sinhagad Road, Pune – 411051 MH. India

Proposed to be Used
MUMBAI
To provide consultancy & advisory services in the field of management, compliance, valuation, merger & acquisition, structuring, valuation and allied matters. Business management consultancy, business management and organization consultancy, business management assistance, business organization consultancy, professional business consultancy, advisory services for business management and as services included in class 35.
IMMUNOZOLE

4199012  06/06/2019

IMMUNE BIOSCIENCE PRIVATE LIMITED
FLAT NO – 102, GANDHARVA APPARTMENT, PLOT NO – 24, SECTOR – 5, ULWE, NAVI MUMBAI - 410206, MAHARASHTRA, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, ONLINE RETAIL AND MARKETING OF INJECTIONS, SYRINGES, INJECTION NEEDLES
SUPERCOIN

4199018  06/06/2019

FLIPKART INTERNET PRIVATE LIMITED
Embassy Tech Village, Alyssa, Begonia, Clover, Outer Ring Road, Devarabeesanahalli Village, Varthur Hobli, Bengaluru - 560 103, Karnataka.
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
CHENNAI
Advertising; business management; business administration; office functions; advisory services relating to commercial transactions
4199109  06/06/2019
PYROTECH ELECTRONICS PVT LTD
F-16A, ROAD NO.3, M.I.A. MADRI, UDAIPUR, RAJASTHAN - 313003
BODY INCORPORATE
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
ADVERTISING, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, BUSINESS MANAGEMENT, MARKETING, BUSINESS PROMOTIONS, FRANCHISEE, MARKETING, TRADING, ONLINE MARKETING, ONLINE TRADING REGARDING LEDS, LED SCREENS, LED MICROSCOPES, LED DISPLAYS, LED DISPLAY PANELS, LED MONITORS, LED TELEVISIONS, ELECTRONIC PLANNERS, ELECTRONIC CIRCUITS, ELECTRONIC COMPONENTS, ELECTRONIC SCOREBOARDS, ELECTRONIC INDICATOR BOARDS, POWER CONNECTORS, PLUG CONNECTORS, ELECTRICAL CONNECTORS, ELECTRICAL ADAPTERS, ELECTRICAL AND ELECTRONIC CONTROL APPARATUS AND INSTRUMENTS, ELECTRIC CABLES AND WIRES, APPARATUS FOR LIGHTING, LED LIGHTS, LED LIGHT BULBS, LED LIGHTING APPARATUS, LED LIGHTING FIXTURES, LED LIGHTING INSTALLATIONS, LED LANDSCAPE LIGHTS, LED UNDERWATER LIGHTS, LED CANDLE LIGHTS, LED LAMP LIGHTS, MEDICAL INSTRUMENTS AND APPARATUS UNDER CLASS 35.
4199184 06/06/2019
AJIT SINGH YADAV
RZ-10, Indra Park, Main Palam Road, Palam Colony, New Delhi - 110045
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions Class “35”
MUSHAHID
4199197  06/06/2019
AL-TAIBA PERFUMERY PRIVATE LIMITED.
29A, ZAKARIA STREET, 1st FLOOR, KOLKATA-700073, WEST BENGAL, INDIA.

Body Incorporate

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Retail and Wholesale through Outlets and Online (Internet) in relation to Perfumes, Incense Sticks, Dhoop, Toiletries, Deodorants, Cosmetics, Essential Oils and Books, Advertising, Business Management, Business Administration, Office Functions.
METADIGM

4199251  06/06/2019

PRATITI B R
D-204, Mantri Elite Apartments, Bilekahally, Banerghatta Main Road, Bangalore - 560076

Individual

Address for service in India/Attorney address:
FRONTIER LEGAL
NO.743, 46TH CROSS, JAYANAGAR 8TH BLOCK, BANGALORE-560070, KARNATAKA, INDIA.

Proposed to be Used

CHENNAI

Advertising, on-line advertising on a computer network, business management, business management consultancy, professional business consultancy, business research and evaluations, professional services giving direct aid in the operations or functions of a commercial undertaking, dissemination of advertising matter, updating of advertising material, business management assistance, business management and organization consultancy, commercial or industrial management assistance, advisory services for business management, marketing research, marketing studies, marketing, organization of exhibitions and trade fairs for commercial or advertising purposes, publication of publicity texts, publicity, sales promotion for others, etc.
YUVARAJU AGRO IMPEX

4199296  06/06/2019
YUVARAJU. V.S, SOLE PROPRIETOR, TRADING AS YUVARAJU AGRO IMPEX
NO.44/45, VILAKKADI KOIL STREET, KANCHIPURAM, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND View STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/2011

CHENNAI
RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF RICE, PULSES, FRUITS, FLOWERS, SPICES AND AGRO PRODUCTS; RETAIL SERVICES RELATING TO FOODSTUFFS
VARIAR BAKERY

4199298    06/06/2019
O.G. VARIAR & SONS VARIAR BAKERY
NO: 68, 12TH MAIN, 2ND BLOCK, RAJA JINAGAR, BANGALORE- 560010, KARNATAKA
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/1983

CHENNAI

RETAIL SERVICES RELATING TO FOODSTUFFS; RETAIL OR WHOLESALE SERVICES FOR FOOD AND BEVERAGES
4199355 06/06/2019
PETPEDIA PRIVATE LIMITED
REGD. OFFICE: ROW HOUSE NO 3,SAI RESIDENCY, NEAR NEW ERA BAKERY, BALEWADI PUNE PUNE MH 411045 IN THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
Trade Marks Journal No: 1912, 29/07/2019

Class 35

4199377 06/06/2019

J PRAKASH
S/O JETHMALJI,15-2-581/582,MAHARAJ GUNJ,MAHARAJ GUNJ,NAMPALLY,HYDERABAD,ANDHRA PRADESH-500012

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Online advertising, Online marketing services, Online ordering services, Computerized online retail store services, Wholesale ordering services, Goods import-export agency services, Retail services provided by department stores, Retail services provided by online department stores.
4199390  06/06/2019
HARSHITH D VASTA
BHANASHANKARI, GOWRI KALUVE, CHIKMAGALUR, KARNATAKA, 577101
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Business consulting services, Business marketing services.
Trade Marks Journal No: 1912, 29/07/2019

Class 35

4199432 06/06/2019

DEEPAK GOYAL SOLE PROPRIETOR OF HERBAVEDA OVERSEAS
B - 85 JYOTI APARTMENT PLOT NUMBER B2 ROHINI SECTOR 14 EXTENSION DELHI - 110085

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Used Since: 01/04/2018

DELHI

Advertising; Business management; Business administration; Office functions
ATCUSA
4199447  06/06/2019
SACHIN SOOD
S.C.F 38 GTB MARKET KHANNA, LUDHIANA-141401

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Business management services relating to electronic commerce, Advertising; Business management; Business administration; Office functions
UR Strategy

4199494  06/06/2019
UTSAV RACHH
I-3, IMARAT COMPANY, KAPAD BAZAR, NEAR CITY POST OFFICE AHMEDNAGAR, MAHARASHTRA, 414001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Business consulting; Management consulting; Professional business consulting; Business consulting services; Business organization consulting; Business management consulting; Business research consulting; Business consulting for enterprises; Business management consulting services; Business organization consulting; Business management consulting services; Business organization consulting; Business management consulting services; Consulting in sales techniques and sales programmes; Business consulting services in the agriculture field; Consulting services in the field of Internet marketing; Business strategy and planning services; Business strategy development services; Business strategy services; Brand strategy services; Market analysis reports; Preparing business reports; Market reporting consultancy; Market reporting services; Market reports and studies; Statistical analysis and reporting; Writing of business project reports; Statistical analysis and reporting services for business purposes; Expert evaluations and reports relating to business matters; Market information services relating to trade reports; Preparation of market reports and studies; Preparation of market analysis reports; Preparation of reports for marketing; Writing of business reports; Preparation of business reports; Preparation of expert evaluations and reports; relating to business matters; Preparation and compilation of business and commercial reports and information
4199503   06/06/2019
BIKASH GUPTA
165,WARD NO.4,SHANI MANDIR ROAD,NEAR SHANI TEMPLE,KHUTI KATIA,NAGAON ASSAM-782002
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
online ordering services, Marketing, Product marketing, Direct marketing, Online marketing, Provision of an on-line marketplace for buyers and sellers of goods and services,
ANKITA SINGHAL
A-113, WESTEND HIGHTS, DLF PHASE 5, GURGAON, 122002, HARYANA

PROPOSED TO BE USED

DELHI

DISPLAY, WHOLESALE, RETAIL, MARKETING AND DISTRIBUTION, IMPORT EXPORT OF VARIOUS KINDS OF CORPORATE GIFTING IN TERMS OF STATIONERY ITEMS, PLASTIC NOVELTIES, JEWELLERY, SILVERWARE, PRECIOUS METALS, HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS, CUTLERY, CROCKERY, CHINAWARE, GLASSWARE, ORCELAIN, GADGETS AND GIZMOS, LEATHER PRODUCTS, STATUES, BED SHEETSCOVERS, WALL HANGINGS AND GIFTS RELATED THERETO
4199615   07/06/2019
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand- 249404, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
Soil Organic Carbon Reagent

4199619  07/06/2019
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand- 249404, INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
4199623  07/06/2019
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand- 249404, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
4199770 07/06/2019
SONI KALKIKUMAR SHIVANGBHAI
217/2599 Pratiksha Apartment, Sola Housing Complex, Sola Road, Ahmedabad- 380063
Individual
Address for service in India/Attorney address:
SHIVESH JHA
1/11, SULAHKUL VIHAR, 1st FLOOR, OLD PALAM ROAD, DWARKA, NEW DELHI 110078
Proposed to be Used
AHMEDABAD
Retail services in relation to foodstuffs, Wholesale services in relation to foodstuffs, Unmanned retail store services relating to food, Retail services relating to food preparation implements, Retail services via catalogues related to foodstuffs, Mail order retail services related to foodstuffs, Retail services in relation to food cooking equipment, Wholesale services in relation to food cooking equipment, Wholesale services in relation to food preparation implements, Retail services in relation to food preparation implements, Retail services via global computer networks related to foodstuffs, Providing consumer product information relating to food or drink products, Retail services connected with the sale of subscription boxes containing food,
4199856 07/06/2019
BEAN ROASTERS LLP
NO.120, HOODI APARTMENTS, CUNNINGHAM ROAD, BANGALORE-560052
LLP

Address for service in India/Attorney address:
BISWAL & BISWAL
B-7, B BLOCK, BREEZE AVENUE, MAHALAKSHMI NAGAR, 1ST MAIN ROAD, VARDHARAJAPURAM, MUDICHUR, TAMBARAM WEST, CHENNAI - 600 048, TAMIL NADU.

Proposed to be Used
CHENNAI

RETAIL AND MARKETING SERVICES CONNECTED WITH THE SALE OF FOOD PRODUCTS FOR HUMAN CONSUMPTION
4200055  07/06/2019
Sutro Connect Inc.
700 W Georgia Street Pacific Center South, 25th Floor Vancouver V7Y 1B3 Canada
A Corporation existing under the laws of Canada

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used
CHENNAI
Online, wholesale and retail sale of chemical products and water chemical preparations for the testing, treatment and maintenance of water.
4200074 07/06/2019
OPEN MEDIA NETWORK PRIVATE LIMITED
33, Jessore Road, Dum Dum, Kolkata - 700 028
An Indian Company
Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used
KOLKATA
Organising of Events and its Marketing and Management
4200126    07/06/2019
MOBIUS FOUNDATION
4TH FLOOR, PUNJABI BHAWAN, 10, ROUSE AVENUE, NEW DELHI-110002
TRUST

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :09/11/2018

DELHI
brand promotional activities, advertising, retail stores, online retail services, department store services, mail order retail services.
Trade Marks Journal No: 1912, 29/07/2019  Class 35

4200129  07/06/2019
MOBIUS FOUNDATION
4TH FLOOR, PUNJABI BHAWAN, 10, ROUSE AVENUE, NEW DELHI-110002
TRUST
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :09/11/2018
DELHI
brand promotional activities, advertising, retail stores, online retail services, department store services, mail order retail services.
4200141  07/06/2019
NIROGAM INDIA PVT LTD.
Level 18, One Horizon Centre, Golf Course Road, DLF Phase 5, Sector 43, Gurgaon – 122002, Haryana, INDIA
Private Limited Company

Address for service in India/Attorney address:
RAHUL DEV KUMAR, ADVOCATE
LAW OFFICE OF RAHUL DEV, LEVEL 18, ONE HORIZON CENTRE, GOLF COURSE ROAD, DLF PHASE 5, SECTOR 43, GURGAON - 122002, HARYANA
Used Since :26/04/2019

DELHI
ADVERTISING, SERVICES RELATING TO WHOLE SALE & RETAIL MARKETING OF AYURVEDIC, UNANI, HERBAL MEDICINES, HEALTH FOODS AND ALL SERVICES INCLUDED IN CLASS 35.
4200156  07/06/2019
GALEFORD FASHION PRIVATE LIMITED
PM23/273, MELETHIL HOUSE MANATHUMANGALAM, P.O PERINTALMANNA, MALAPPURAM MALAPPURAM KL 679322 IN

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
OVIRON PRODUCTS PRIVATE LIMITED
Raghuwansh, Plot No 36, Premnagar Society, Pune Satara Road, Pune - 411037, Maharashtra, India

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Services provided by retail stores, wholesale outlets or by means of electronic media, for example, through web sites
NOESIS

4200450  07/06/2019
NANDIVARDHAN JAIN TRADING AS NOESIS CAPITAL ADVISORS
2ND FLOOR, MODI HOUSE, DALIA INDUSTRIAL ESTATE, OFF LINK ROAD, ANDHERI (WEST), MUMBAI-400053 (MAHARASHTRA)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2009

MUMBAI
Consultancy & Advisory services relating to the administration and management of hotels, Business development services.
4200452    07/06/2019
SOURABH JINDAL
AW-17, SANJAY GANDHI TRANSPORT NAGAR, NEW DELHI-110042
An Indian Citizen

Address for service in India/Attorney address:
CHETAN KUMAR GIRI
PLANET LEGAL, Chamber No. 801, Lawyers Chambers, Dwarka Court, Sector 10, New Delhi - 110075
Used Since :31/05/2019

DELHI
Business and services of advertising business administration office function, Wholesale and retail outlets, Trading marketing, Import Export of stainless steel Pipes.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS SAURABH JINDAL
4200479  07/06/2019
GREONIC FARMERS PRODUCER COMPANY LIMITED
Plot No- 3 , Gat No. 132/1/2/B , Satana Road , Nampur , Nashik
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Retail , Wholesale, Supply , Distribution , Import & Export Of Fresh Fruits & Vegetables.
SREELAKSHMI PRAYAANN TRAVEL SOLUTIONS PRIVATE LIMITED
S/O - SAPINENI RANGAIAH NAIDU, D.NO.36/120 SANJEEVA NAGAR COLONY, RAYACHOTI, CUDDAPAH - 516269

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Online advertising, Online marketing services, Online ordering services, Computerized online retail store services, Wholesale ordering services, Import-export agency services, Retail services provided by department stores, Retail services provided by online department stores, Provision of information and advisory services relating to e-commerce, Advertising; Business management; Business administration; Office functions
GAADIWEB
4200576  07/06/2019
SUMAY ASTAVANS
S/o Suresh Astvans A-220, Near Mothers Pride School, Sector- 19, Noida, Gautam Budha Nagar, Uttar Pradesh-201301
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :12/07/2016
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
PATEV

4200584  07/06/2019

PATEV HOLDING GMBH
Albert-Einstein-Str. 62 a, 76228 Karlsruhe, Germany

Company

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI

Industrial management consultancy namely consultation of enterprises in the establishment and the administration of industrial property portfolios, in licensing and sale of technical industrial property and know-how; economic forecasting and analysis namely economical evaluation of industrial property and technology; providing assistance in the field of product commercialization namely commercialization of industrial property and technology.
4200658  07/06/2019
FLYMYOWN ESERVICES PRIVATE LIMITED
C/o-Narayan Maharana, House No-16, Ward No-04, At/Po-Khaliamenta, Keonjhar, Dist-Keonjhar, Pin-758015, ODISHA
DIRECTOR

Address for service in India/Attorney address:
JITENDRA BHATTACHARYA, ADVOCATE
AE-228, V.S.S. NAGAR, BHUBANESWAR, PIN 751007, ODISHA.

Proposed to be Used
KOLKATA
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ONLINE MARKETING, ONLINE BUSINESS NETWORKING SERVICES.
4200673  07/06/2019
KANAKLATA BHARATI
C 203, PLOT NO 57, MATRUCHHAYA CHS, SECTOR - 8A, NAVI MUMBAI, AIROLI, THANE -400708
Sole Proprietor
Address for service in India/Attorney address:
DHANASHREE BHALERAO
Prathmesh Villa, Flat No 1, Indrayani nagar, Bhosari Pune 411039

Proposed to be Used
MUMBAI
Sale on e-commerce website, Provision of online marketplace for buyers and sellers of goods and services, Business Administration, Business Management, Business Investigations, Office Functions, Online Trading Services to facilitate sale of goods by others via computer network, import and export of services and goods, organisation of exhibitions for business or commerce, Personnel recruitment services and employment agencies, Advisory services, business consultancy, outsourcing services and information for the aforesaid included in the class.
4200713  08/06/2019
O2 SPA SALON PRIVATE LIMITED
8-2-293/82, Plot No. 564/A32/2 and 32/3, Road#92, Jubilee Hills, Hyderabad 500033, Telangana, India,
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :07/03/2005

CHENNAI
Recruitment consultancy; Recruitment services; Employment recruitment; Recruitment advertising; Personnel recruitment; Professional recruitment services; Model recruitment agency services; Human resources management and recruitment services; Retail services for beauty implements for humans; Online retail store services featuring cosmetic and beauty products; On-line retail store services featuring cosmetic and beauty products, clothing and accessories; On-line retail store services featuring cosmetic and beauty products; Consulting services in the cost management of health care; Administration of a discount programme for enabling participants to obtain discounts on goods and services through use of a discount membership card; Loyalty scheme services; Loyalty, incentive and bonus program services.
Trade Marks Journal No: 1912 , 29/07/2019          Class 35

DIGICOTS INTERACTIVE PRIVATE LIMITED
M-9, LAJPAT NAGAR-II, SOUTH DELHI
A Private Limited Company

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Digital Marketing,advertising,online advertisement on a computer network, marketing, provision for an online marketplace for buyer and sellers of goods & services.
4200874    08/06/2019

JHM OVERSEAS PRIVATE LIMITED
M K POINT, SUIT NO. 401, 27, BENTICK STREET, KOLKATA-700001
PRIVATE LIMITED

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
IMPORT-EXPORT AGENCIES AS INCLUDED IN CLASS 35.
THRILLAX PRIVATE LIMITED
A-1010, Titanium Heights, Nr. Vodafone House, Corporate Road, Prahladnagar, Makarba, Ahmedabad, Gujarat - 380015
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
OM PRAKASH AGRAWAL
622, 6TH FLOOR, VANIJYABHAVAN, D.B. ROAD, KANKARIA, AHMEDABAD-380022, GUJARAT.

Used Since :13/10/2018

AHMEDABAD
DIGITAL MARKETING INCLUDED IN CLASS 35
Let'sUp Wani

4200952 08/06/2019

HOPE TECHNOLOGIES
Hope Technologies, Namoha Compound, Station Road, Ahmednagar 414001
A PARTNERSHIP FIRM.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3675956

MUMBAI
ADVERTISEMENTS; ARRANGING NEWSPAPER SUBSCRIPTIONS FOR OTHERS; PROMOTIONAL MARKETING SERVICES USING AUDIOVISUAL MEDIA; ONLINE SELLING; BUSINESS MANAGEMENT; ON-LINE ADVERTISING; MARKETING AND SAMPLE DISTRIBUTION; RETAILING INCLUDING ONLINE AND DEPARTMENT STORE SERVICES, WHOLESALE DISTRIBUTION; AND ORDERING SERVICES; GOODS IMPORT-EXPORT AGENCIES; BUSINESS MANAGEMENT, BUSINESS MANAGEMENT ASSISTANCE; BUSINESS ADMINISTRATION; BUSINESS INFORMATION, OFFICE ADMINISTRATION AND OFFICE FUNCTIONS, MARKETING, PUBLICITY AND PROMOTIONAL SERVICES; SPECIAL EVENT PLANNING FOR BUSINESS PURPOSES; ORGANISATION OF ADVERTISING EVENTS, TRADE EXHIBITIONS OR TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES; PUBLIC RELATIONS; COLLECTION, COMPILATION, DISSEMINATION AND PROVISION OF BUSINESS DATA, INFORMATION AND ADVERTISING MATERIAL; PUBLICATION OF PUBLICITY MATERIAL.
ENERGISING GREEN MOBILITY

4201060  08/06/2019
VSA CLEAN ENERGIES PVT LTD
W 223 MIDC TTC INDUSTRIAL AREA, KHAIRNE NEW MUMBAI 400709
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
RAHUL SATISH DHOTE
Literati Juris, 12, Tenerife Apt. Little Gibbs road, Malabar Hill, Mumbai 400006

Proposed to be Used
MUMBAI

The bringing together, for the benefit of others, a variety of goods, enabling customers to conveniently view and purchase those goods; Business administration, Business management; Advertising and Promotional activities, Office Functions, Information, Investigations, Research; Product demonstration and product display; Organisation of trade fairs and exhibitions for commercial or advertising purposes; all pertaining to clean energy, non-conventional energy systems, energy, alternate forms of energy, activities about climate change awareness, green and eco-friendly real estate constructions and electric vehicle; being services included in Class 35.
4201073   08/06/2019
SWEETANNIA FOOD & BEVERAGES PRIVATE LIMITED
Rainbow Residency-2, Plot-11, Nr Shradhnapuri Soc., Ne Lal Park, Rajkot GJ 360002 IN
BODY INCORPORATE

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

Wholesale and Retail services including through online and department stores, retail stores, wholesale outlets; wholesale distributorship and ordering services, import, export, marketing and distribution; business management, business administration, advertising and office functions; for Chocolates, Cereal snacks; Rice snacks; Crispbread snacks; Muesli snacks; Wheat-based snacks; Tapioca-based snacks; Rice-based snacks; Cheese curls [snacks]; Extruded corn snacks; Cheese balls [snacks]; Puffed corn snacks; Rice cake snacks; Fruit cake snacks; Cereal based snacks; Cereal-based snacks; Bhujia (cereal based fried snacks); Gathiya (gram flour based snacks); Fafda (Gram flour based snacks); Farsan (cereal based snacks); Papad (Cereal based snacks); Flour based savory snacks included in class 35
VANVERSE

4201316  08/06/2019

ABDUL MAJEED KHAN
11/188A, Manjerithodika, Muringam purayi, Kozhikode-673602
Individual

Address for service in India/Agents address:
SAVEESH K V
SRI VIGNESWARA, PUDUKKUDI PARAMBE, PATIETHAZHAM,P.O. POKKUNNU, CALICUT-673013, KERALA

Used Since: 19/03/2019

CHENNAI

Wholesale and retail trading of clothing; shirts, jumpers, skirts, blouses, coats, jackets, windcheaters, tracksuits, pants, slacks, trousers, shorts, overalls, dungarees, sweaters, T-shirts, sweatshirts, blousons, jeans, waistbands, belts, articles of headgear: berets, braces, ties, scarves and gloves, hats, caps, headbands, hoods; articles of footwear; shoes, boots, sandals, slippers, trainers, sports shoes, casual shoes, boots, laced boots, leather shoes, rubber shoes, vinyl shoes, baseball shoes, basketball shoes, rugby shoes, handball shoes, track and field shoes, running shoes, hockey skates, hockey shoes, golf shoes, football shoes, boxing shoes, moccasins, sneakers, dress boots, rain shoes, work boots, overshoes, training shoes; hosiery, garters, stocking suspenders, suspenders, bands, tights, socks and stockings
4201437  08/06/2019
MSLP OUTSOURCING PRIVATE LIMITED
C/O PUNJALAL DAULAJI, 100 GRAM SOHAD, MAINROAD, PEERZALAR, UJJAIN (MP) 456771 IN
PRIVATE LIMITED
Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.
Used Since :29/03/2019
MUMBAI
Human resources management and recruitment services; Human resources consultancy; Management on behalf of
industrial and commercial enterprises in terms of supplying them with office requisites including manpower, labour,
supply and recruitment services; Labour exchange services included in Class 35.
GARIMELLA SIREESHA, PROPRIETOR, TRADING AS SIRI SURGICALS
Plot no 26A, IDA, Balanagar, Hyderabad- 500037, (T.S), India
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :03/02/2016
CHENNAI
website for sharing business information
4201669   10/06/2019
JASPER LIFESTYLE PRIVATE LIMITED
THB, GROUND FLOOR CENTRAL PARK-II TOWER 8 OPP RAHEJA MALL SOHNA ROAD GURUGRAM Gurgaon HR 122001 IN
Manufacturing and trading of Craft, Stationary, Arts,
Private Limited
Proposed to be Used
DELHI
Advertising; Business Management; Business Administration; Office Functions; Retailing, Wholesaling And Distributing;
Selling Of Clothing; Cooking Appliances And Accessories; Kitchen Appliances And Accessories; Crockeries; Personal Care Merchandise; Books, Periodicals, Stationery, Cards; Watches; Recorded Music; Audio Video Equipments; Leather Products; Luggage; Cosmetics And Perfumery; Gift Articles Included In Class 35
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand- 249404, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
Proposed to be Used

DELI

Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Chemicals For Use In Industry, Science And Photography, As Well As In Agriculture, Horticulture And Forestry; Unprocessed Artificial Resins, Unprocessed Plastics; Fire Extinguishing And Fire Prevention Compositions; Electrical and Electronics Apparatus & Instruments including Mobile phones & accessories, Computers & Laptops Accessories, DVD, VCD, TV, LCD TV, LED TV, Plasma TV, CATV, DTH, UPS, CVT, Wire and Cables, Inverter, Battery, Solar Batteries, Solar Charge Controller, Solar cell plates, Solar cell panels, Solar cells, Solar modules, Stabilizer Transformer, Switch accessories, Sunglasses, Eyeglasses, Frames, Contact Lenses, Spectacles & Goggles.
4201769    10/06/2019
SHAANT INFOSYSTEM PVT. LTD.
14, Mahanirban Road, Ground Floor, Kolkata - 700029
Director
Address for service in India/Attorney address:
S A ASSOCIATES

Proposed to be Used
KOLKATA
Advertising, marketing and promotional services included in class 35.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS It"s My Gift
4201832  10/06/2019
NAYAN BIOTECH PRIVATE LIMITED
GUMTI NO- 22 (EAST), LAHERIASARAI, DARBHANGA, BIHAR, INDIA- 846001
BODY INCORPORATE

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
KOLKATA

advertising business management business administration office functions in class 35
Trade Marks Journal No: 1912 ,  29/07/2019  Class 35

BORUNTE

4201893  10/06/2019
GUANGDONG BO LANG TE INTELLIGENT EQUIPMENT CO., LTD
NO. 83, SHAFU ROAD, SHABU VILLAGE DALANG TOWN, DONGGUAN CITY GUANGDONG China Postcode:523000
A company incorporated under the laws of China

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used
KOLKATA
Advertising; commercial administration of the licensing of the goods and services of others; market studies; marketing; commercial information agency services; sales promotion for others
4201916  10/06/2019
M.TAMILARASI TRADING AS AATHEES
B/3, EDAN PARK, AISHWARYA GARDEN ROAD, VILLARASAMPATTI PO - 638 107, ERODE DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Wholesale and Retail Services Provided By Grocery Stores and Retail Services Provided By Departmental Stores.
GODREJ & BOYCE MFG. CO. LTD.
Security Solutions Division, Plant 17, Pirojshanagar, Vikhroli East, Mumbai, Maharashtra – 400 079.
A company registered under the Indian Companies Act 1913

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India
Used Since: 01/07/2009

To be associated with:
1589854, 1589866

MUMBAI
THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS, EXCLUDING THE TRANSPORT THEREOF, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS.
Trade Marks Journal No: 1912, 29/07/2019 Class 35

4202142 10/06/2019
MR. POLISETTI VEERA VENKATA SATYA MALLIKHARJUNA RAO, PROP. OF M/S SRI BHAKTANJANEYA’S SURUCHI FOODS
12-176, MAIN ROAD, TAPESWARAM - 533340, EAST GODAVARI DISTRICT, ANDHRA PRADESH, INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
BUSINESS MANAGEMENT OF WHOLESALE AND RETAIL OUTLETS; WHOLESALE, RETAIL AND ONLINE RETAIL SERVICES RELATING TO SWEETS, SNACKS, DRINKS, BAKERY AND FOOD PRODUCTS.

Transliteration: SRI BHAKTANJANEYA VARI SURUCHI FOODS
LE-PHARAOH

4202195  10/06/2019

LE - PHARAOH
Shop No 7, Shradha Regency, Dr Rangila Marg, Mangalwari Bazaar, Sadar, Nagpur, 440001
A Partnership Firm registered under the Partnership Act, 1932

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bans Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Retail outlet of ready Garments, Accessories, Import & Export
4202288    10/06/2019
CE-CHEM PHARMACEUTICALS PRIVATE LIMITED
#336, 9th Cross, IV Phase, Peenya Industrial Area, Bangalore, Karnataka-560058
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4202302 10/06/2019
SHREYANSH GUPTA
Mig-4 Ageya Nagar, New Chandela Colony, Near Shiv Mandir, Bilaspur - 495001, Chhattisgarh
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Provision of an online marketplace for buyers and sellers of goods and services.
MEROGET
4202354 10/06/2019
GODDRES PHARMACEUTICALS PVT. LTD.
UNIT NO. 304, 3rd FLOOR, A WING WESTERN EDGE-II, NEAR WESTERN EXPRESS HIGHWAY, BORIVALI (EAST), MUMBAI-400066 (MAHARASHTRA)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2019
MUMBAI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Franchising (Business Advisory) relating to Medicinal & Pharmaceutical Preparations.
TIGEGET
4202355  10/06/2019
GODDRES PHARMACEUTICALS PVT. LTD.
UNIT NO. 304, 3rd FLOOR, A WING WESTERN EDGE-II, NEAR WESTERN EXPRESS HIGHWAY, BORIVALI (EAST),
MUMBAI-400066 (MAHARASHTRA)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2019
MUMBAI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online
Marketing; Franchising (Business Advisory) relating to Medicinal & Pharmaceutical Preparations.
CEFASHARP

4202356  10/06/2019
GODDRES PHARMACEUTICALS PVT. LTD.
UNIT NO. 304, 3rd FLOOR, A WING WESTERN EDGE-II, NEAR WESTERN EXPRESS HIGHWAY, BORIVALI (EAST), MUMBAI-400066 (MAHARASHTRA)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2019

MUMBAI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Franchising (Business Advisory) relating to Medicinal & Pharmaceutical Preparations.
ANANDADHARA BAZAAR
“Aaj Karo Kal Ke Liye”

4202357  10/06/2019
JOYSWORTH RETAIL BAZAAR PRIVATE LIMITED
C/O GOUTAM ROY, CHANDRAPUR SCHOOL ROAD AGARTALA WEST TRIPURA 799008
PRIVATE LIMITED
Address for service in India/Attorney address:
GAURAV KUMAR
D-122/6, 2nd Floor, Laxmi Nagar Delhi 110092

Proposed to be Used
KOLKATA
Advertising; Business management; Business administration included in Class 35
4202359 10/06/2019
PERAVEEN NAIB TRADING AS ROOP SHAWLS INDIA
TRUNKOWALA CHOWK, MOCHPURA, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2005
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing relating to Shawls, Lohi (Mens Shawl) & Stoles.
4202396 10/06/2019
M/S. DELPHARD HEALTH CARE PVT.LTD.
C-1/433, ANKLESHWAR GIDC, ASIAN PAINT CROSS ROAD,ANKLESHWAR GIDC, BHARUCH-393002
 Pvt.Ltd.
Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used

AHMEDABAD

BUSINESS ADMINISTRATION, BUSINESS FUNCTIONS, BUSINESS MANAGEMENT, ADVERTISEMENT, MARKETING, TRADING, PROMOTION, ONLINE MARKETING AND SELLING, BUSINESS CONSULTANCY, WHOLESALER, IMPORTER, EXPORTER, RETAILERS, DISTRIBUTORS, STOCKIST OF PHARMACEUTICALS, MEDICINAL, AYURVEDIC PREPARATION, SKINCARE, DERMATOLOGY AND COSMETICS PRODUCTS AND HEALTHCARE GOODS INCLUDED IN CLASS 35
4202501  10/06/2019
SHRI KUNAL NEELAM S/O SHRI SURENDRA NEELAM
95-B, VISHNU COLONY, SHAHGANJ, AGRA
INDIVIDUAL

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.

Used Since :03/04/2016

DELHI
ADVERTISING, ONLINE AND RETAIL STORE SERVICES FEATURING, ELECTRONIC PRODUCTS, FASHION CLOTHING, APPAREL, JEWELLERY, HOME DECOR, ART AND GENERAL CONSUMER MERCHANDISE, SALES, MARKETING, MARKETING RESEARCH AND STUDIES, SERVICES CONSISTING OF THE REGISTRATION, RATING, COMPOSITION, COMPILATION, EVALUATION OF SERVICES PROVIDED BY DIFFERENT SERVICE PROVIDER AND SELLERS OF PRODUCTS AND SERVICES VIA ONLINE AND OFFLINE & TRADING CHANNELS.
BHARATH KUMAR PUROHIT, PROPRIETOR, TRADING AS BHARATH IMPEX
NO.8, KRISHNA IYER STREET, 1ST FLOOR, SOWCARPET, CHENNAI - 600079, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :29/09/2017

To be associated with:
3855572

CHENNAI
WHOLE SALES, RETAIL SALES, ONLINE SELLING, MARKETING, ADVERTISING, IMPORT AND EXPORT FOR
STATIONERY SCISSORS, KITCHEN SCISSORS, TAILORING SCISSORS, SURGICAL SCISSORS, BEAUTY SCISSORS,
STEEL SCISSORS, KNIVES, GLUE FOR STATIONERY PURPOSES, ADHESIVES GLUE, GUMS [ADHESIVES] FOR
STATIONERY OR HOUSEHOLD PURPOSES
UDAYKUMAR CHHABILDAS PATEL TRADING AS LINE O MATIC GRAPHIC INDUSTRIES
A Sole Proprietorship Firm

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since: 26/05/2017

AHMEDABAD

Advertising; Retailership, Distribution, Stores, outlets and online trading services of Exercise Bookbinding apparatus and machines for industrial purposes, Bookbinding apparatus and machines for industrial purposes. Spiral binding machines for industrial purposes
4202712    11/06/2019
OZZY DIGITAL SERVICES PVT. LTD.
59, KATRA PUKHTA, JASWANTNAGAR, ETAWAH, 206245, ETAWA, UTTAR PRADESH, INDIA
Single Firm

Address for service in India/Attorney address:
SURAJ NASKAR
Care IP Law Firm 219, 3rd Floor, Suvarnakala Complex, Opp: Punjabi Hall, Nr. Navrangpura Bus Stand, Navrangpura, Ahmedabad – 380009, Gujarat, India

Proposed to be Used
DELHI
ECOMMERCE SERVICES; ADVERTISING, MARKETING, BUSINESS CONSULTANCY AND ASSISTANCE, IN RESPECT OF ACCOUNTS, ACCOUNTING AND FINANCIAL PRODUCTS; COMPUTERIZED FILE MANAGEMENT SERVICE INCLUDED IN CLASS - 35
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India (Under Section 8 of the Companies Act, 2013)

Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001

Proposed to be Used
MUMBAI
advertising; business management; business administration; office functions
4203226  11/06/2019
HARSH WARDHAN S/O ASHOK KUMAR
Q112, SHIVALIK NAGAR, HARDWAR, BHEL, HARIDWAR, UTTRAKHAND, 249403, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

advertising business management business administration office functions in class 35
YAGNA ENTREPRENEUR SUCCESS SERVICES LLP
Fno C-6 Gera's Emerald City Baner B No-2 Sno 66, Hissa No 1to5 / Baner 411007, Pune, Pune, Maharashtra-411007
Limited liability partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :03/04/2018

MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, BUSINESS MANAGEMENT CONSULTANCY
4203319  11/06/2019
KULBIR SINGH
House No. 4724, St. No. 0, Shivaji Nagar, Opp. Shingar Cinema, Samrala Road, Ludhiana
Individual Proprietor

Address for service in India/Agents address:
SUMIT BHOJWANI
#14137 ST NO.1, RAM NAGAR, TIBBA ROAD, LUDHIANA, PUNJAB-141007.
Used Since :01/06/2019

DELHI
To provide services of advertisement, advertising agents, contractor agents, contractors and media planners and also provide services of advertisers in the field of public instruction, entertainment, mass communication and generally to carry on the business of advertising in all its branches by utilizing and/or exploitation howsoever including film, radio, television, audit-visual, audio, visual, print display and newspapers, magazines and demonstrative communication & provide the services of media planners and organizers of exhibitions and seminars and dealers in pictures and other artworks, artist and other instruments and ingredients and ingredients relating to advertising business.
4203473 11/06/2019
LOKESH TAYAL
A-11, VIVEK VIHAR, PHASE II, DELHI-110095.
INDIVIDUAL
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS SERVICES OF RETAILING,
WHOLESELLING, DISTRIBUTORS, MARKETING, FRAINCHISE, SUPPLIERS, TRADING, STOCKIEST AND IMPORTS &
EXPORTS OF FANS, COOLERS, EXHAUST FAN, HEATERS, HEATING ELEMENTS, ROOM HEATER, WATER BOILER,
IMMERSION ROD, ELECTRIC KETTLE, GEYSERS, GAS GEYSER, GAS CABINET, HEAT CONVECTORS, HOT PLATE,
TABLE LAMP, LED LIGHTS, CFL, OVENS, JUICER, MIXER, GRINDER, ELECTRIC MOTORS, PUMP INCLUDING JET PUMP,
MONOBLOCK PUMP, WASHING MACHINES BLENDER, GHAR GHANTI, MADHANI, COOLER PUMP, SUBMERSIBLE PUMP,
SEWING MACHINE, ELECTRIC IRON, ELECTRIC ACCESSORIES, CHANGE OVER, MCB, KIT KAT, WIRE AND CABLES,
STABILIZER, METER MEASURING INSTRUMENTS, INVERTORS, UPS, TUBE FITTINGS, TRANSFORMER, SWITCH BOARD,
SWITCH MS BOX, FUSE, DB BOX, CAPACITOR, STARTER, ELECTRIC BELL, EXT. BOARD, AC BOX & SOCKET, PENAL
BOARDS, PVC PIPES AND FITTINGS.
Trade Marks Journal No: 1912, 29/07/2019 Class 35

PIXON ENERGY LIMITED
102, AUM PLANET, OPPOSITE NIRMALA SCHOOL, NIRMALA ROAD, RAJKOT - 360 007 (GUJARAT) INDIA
A Public Limited Company

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD

Procurement services, Procurement services for engineering and construction, Energy price comparison services; Billing services in the field of energy; Import-export agencies in the field of energy; Assistance and consultancy services in the field of business management of companies in the energy sector; Compilation of environmental information; Advertising; Marketing; Business Research; Business Information; Retail Store Services in the field of Solar Panels and Modules, Solar Batteries, Solar Lamps, Solar Lighting Systems, Water Heaters, Solar Water Pumps, Inverters.
4203680  12/06/2019
CAREACROSS & EXPORTS PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. SHAKTI DHAROJHA)
212 S/F, Community Centre, Rakesh Deep Building, Yusuf Sarai, Near Green Park Metro Station, New Delhi-110016
Private Limited
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Advertisement, promotion, trading, Export & import of or related to Medicines under Class 35.
KIDCETRA
4203841   12/06/2019
NEETU AGARWAL
KIDCETRA, FLAT 16, 4TH FLOOR, LAND MARVEL KSHEETRA APARTMENTS, BEACH ROAD, KALAKSHETRA COLONY, BESANT NAGAR, CHENNAI 600090
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :02/01/2017
CHENNAI
WHOLESALE, RETAILSALE AND ONLINESALE OF READYMADE GARMENTS, CLOTHING, TEXTILE PRODUCTS
Trade Marks Journal No: 1912, 29/07/2019 Class 35

4203917  12/06/2019
PIYUSH JASHVANTRAY MEHTA
1606, A-WING, SAMARPAN EXOTICA, BEHIND METRO MALL, DATTA PADA ROAD, BORIVALI (EAST), MUMBAI 400 066
Used Since :01/10/2009
MUMBAI
CONSULTANCY SERVICES RELATING TO THE MANAGEMENT OF AUDIO/VIDEO ENTHUSIASTS AND CUSTOM INSTALLERS
4203938 12/06/2019
SHENZHEN AIFENGFENGPIN TRADING CO., LTD.
1006, Block A Qunxing Square, Huaqiang North Road, Huaqiang North Street, Futian, Shenzhen, China
Body Incorporate

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used
DELHI
demonstration of goods; direct mail advertising; publication of publicity texts; Advertising; Publicity; television advertising; shop window dressing; on-line advertising on a computer network; Presentation of goods on communication media, for retail purposes; production of advertising films; organization of trade fairs for commercial or advertising purposes; commercial administration of the licensing of the goods and services of others; providing business information via a web site; import-export agency services; sales promotion for others; procurement services for others [purchasing goods and services for other businesses]; Marketing; provision of an on-line marketplace for buyers and sellers of goods and services; rental of vending machines; rental of sales stands;
4204414   12/06/2019
SWIFT FREIGHT (INDIA) PRIVATE LIMITED
GUNDECHA ONCLAVE, 3C2 C WING, KHERANI ROAD, SAKI NAKA, ANDHERI (EAST), MUMBAI – 400072,
MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
LOYALTY PROGRAM FOR CUSTOMERS WHO ARE IMPORTERS, EXPORTERS AND OTHER FREIGHT FORWARDERS,
CUSTOM HOUSE AGENTS, WAREHOUSING COMPANIES, TRUCKING COMPANIES, SHIPPING LINES AND OTHER
NVOCCS (NON VESSEL OWING COMMON CARRIER).
4204541    12/06/2019
PRAASH BRANDS PRIVATE LIMITED
APT NO-3001 SOBHA IRIS SY NO 52/15 OPP INTEL OUTER RING ROAD DEVARABISANAHALLI VURTHUR HOBLI BANGALORE Bangalore KA 560103
Private Limited Company
Used Since :01/08/2017
CHENNAI
E-Commerce Services
4204559  12/06/2019
NITHI VENTURES PRIVATE LIMITED.
A 201, Upasani Krupa Building, Malviya Road, Vile Parle (East), Mumbai – 400 057.
A company registered in India.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :15/06/2017
MUMBAI
Online retail store services featuring pooja samagree, retail services relating to aforementioned goods sold offline or online through web sites; online advertising services, providing online marketplaces for sellers of goods and or services being goods included in class 35.
4204647  12/06/2019
MYKASH MARKETING SOLUTIONS PVT. LTD.
Plot no. 88/90, First Floor, Khubha Complex - 2 Super Market, Kalaburagi - 585102
A Private Limited company established under the Indian Companies Act
Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084

Proposed to be Used
CHENNAI
Business management consultancy, marketing, marketing research, consultancy in respect of marketing
HT MEDIA LIMITED
Hindustan Times House, 18-20, Kasturba Gandhi Marg, New Delhi - 110 001
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :02/06/2019
DELHI
Advertising services; business management; business administration; office functions; marketing research; personnel management consultancy, employment agencies; organization and conducting of trade fairs, exhibitions and special shows for commercial or advertising purposes; presentation of business companies and their products and services, also via the internet; sales promotion for others; merchandising (sales promotion); rental of advertising space and advertising material; News clipping services; Business information;
4205016   13/06/2019
ZOYEB SALIM SHAPURWALA
130-136, KADAR MANSION, 4TH FLOOR, ROOM NO. 22 NAGDEVI STREET OPP NAGDEVI MASJID, MANDVI, MUMBAI
400002 MAHARASHTRA INDIA
A INDIAN NATIONAL

Proposed to be Used
MUMBAI

ONLINE RETAIL AND WHOLESALE DISTRIBUTORSHIP SERVICES FEATURING A WIDE RANGE OF GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS, ONLINE TRADING SERVICES TO FACILITATE THE SALE OF GOODS BY OTHERS VIA A COMPUTER NETWORK, COMPUTERIZED ONLINE RETAIL SERVICES INCLUDED IN CLASS 35
PLY BANK

4205023  13/06/2019

PLY BANK INDIA PVT. LTD.
SAAR COMPLEX, OPPOSITE SURSADAN, M. G. ROAD, AGRA, (U.P.), INDIA,
BODY INCORPORATE

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.

Used Since :01/04/1996

To be associated with:
1749589

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING WHOLESALE AND RETAIL SERVICES RELATING TO PLYWOOD, BLOCK BOARD, FRAMES, VENNERS,
FLUSH DOOR, PANEL BOARD, LUMBERS, LAMINATION, SHUTTRING PLY AND CONCERNED MATERIAL, FURNITURE,
MIRRORS, PICTURE FRAMES, GOODS OF WOOD, CORK, REED, CANE WICKER, HORN, BONE, IVORY, WHALEBONE,
SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS OR OF
PLASTICS.
4205401    13/06/2019
DIMPLE KISHOR MALHOTRA
198, RASIWALA BUILDING, JUNAMADUPURA, AHMEDABAD - 380004, INDIA
Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072
Used Since :01/01/2013

AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING, RETAIL
AND WHOLESALE OF DHOOP, INSENCESTICKS, ONLINE SALES AND MARKETING OF DHOOP INCLUDED IN CLASS 35
DEZINE BRAINZ DIGITAL PVT. LTD.
B-206, Shivallik Business Center, B/h Rajpath Club, Off S.G Road, Ahmedabad 380054, Gujarat, India.
A Company Incorporated under the laws of India.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India
Used Since :25/06/2004

AHMEDABAD
Internet marketing; Online marketing; Marketing; Business marketing; Marketing consultancy; Product marketing;
Marketing assistance; Promotional marketing; Marketing information; Direct marketing; Marketing analysis; Marketing
studies; Marketing advice; Product marketing services; Marketing strategy planning; Marketing assistance services;
Marketing consultancy services; Design of advertising material; Design of publicity materials; Design of advertising
materials; Design of advertising brochures; Design of advertising logos; Design of advertising flyers; Promoting the
designs of others by means of providing on-line portfolios via a web site; Providing marketing information via websites;
Advertising of business web sites; Providing business information via a website; Web indexing for commercial or
advertising purposes; On-line promotion of computer networks and websites; Search engine optimization; Web site
optimization services; Web site traffic optimization; Search engine optimization for sales promotion; Consultancy relating
to search engine optimization for sales promotion; Social media strategy and marketing consultancy; Online customer-
based social media brand marketing services; Providing marketing consultancy in the field of social media; Advertising
via mobile phone networks; Marketing research; Targeted marketing; Business information management; Business
management consulting;
PINGOCARD
4205417  13/06/2019
PARITOSH AGARWAL
B-101, Park View Terrace Society, North Main Road, Koregoan Park, Pune 400 002, India
A sole proprietor
Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.
Proposed to be Used
MUMBAI
Promoting the commercial and business interests of professionals in the mobile software application development provided by an association for its members; Career networking services; Business networking services; Providing business information via a website
Trade Marks Journal No: 1912, 29/07/2019 Class 35

4205740  13/06/2019
PANKAJ AHUJA TRADING AS M/S. THE SEPIA LAB
C-35, SECTOR-4, NOIDA, U.P.-201301
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2008

DELHI
Trading, marketing, wholesaling, advertising, distribution, retailing, import-export and online business services in respect of clothing and wearing apparel including formal, leisure, casual wears and high fashion garments
4206130  14/06/2019
B S NAGENDRA PRASAD
No 12, Sai Brindavan, 1st Cross, 1st Main, Krishnananda Nagar, Malagala, Govindaraja Nagar Ward, Nagarbhavi, Bengaluru, Karnataka-560091
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :30/05/2019

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
EUDORA ENTERPRISE LLP
1, K.K. CHAMBERS, SIR P.T. RD., FORT, MUMBAI 400001
A LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :19/09/2014
MUMBAI
RETAIL SERVICES CONNECTED WITH BABY CARE ARTICLES LIKE FEEDING BOTTLES; NIPPLES; NAPKINS; DIAPERS; READYMADE GARMENTS; HATS; SHOES; TOYS; GAMES AND PLAYTHINGS; SPORTING ARTICLES; GREETING CARDS; BABY AND JUVENILE FURNITURE; RETAIL DEPARTMENTAL STORE; SHOPPING CENTER; ADVERTISING; BUSINESS, INDUSTRIAL AND COMMERCIAL ADVISORY SERVICES; WHOLESALE DISTRIBUTORSHIP AND ORDERING SERVICES; ORGANIZATION OF EXHIBITIONS AND TRADE FAIRS.
SANAND V.
trading as ;SANAND .V
SREEVAIKUNDAM (H), KUDAMOLIKUNNU, NELLIKODE P.O.,KOZHIKODE, PIN-673016, KERALA, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL, IMPORT, EXPORT, MARKETING, TRADING AND ONLINE SALE OF ELECTRICAL SWITCHBOARDS, ELECTRICAL SWITCHES, ELECTRIC CABLES, ELECTRIC WIRES, ELECTRIC CIRCUITS, CIRCUIT BOARDS,LIGHTING PRODUCTS, HEATER, REFRIGERATOR AND WATER PURIFIER.
GHAR SHOBHA GALLERY

4206647    14/06/2019
NEERAJ JAIN PROPRIETOR OF M/S. SWATI ENTERPRISES
507 1st FLOOR PATPARGANJ INDUSTRIAL AREA EAST DELHI-110092
An Indian Proprietorship Firm

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used

DELHI
WHOLESALE, RETAIL OUTLET & DEPARTMENTAL STORE, SHOWROOM TO ENABLE THE CUSTOMERS TO VIEW AND PURCHASE OF HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, READYMADE GARMENTS, TEXTILE PIECES GOODS, GARMENTS, CLOTHING, APPARELS, HOSIERY AND ITS ACCESSORIES, WHOLESALE & RETAIL OUTLETS AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING AND MARKETING OF HARDWARE GOODS MADE OF METALS, ADVERTISING, PROVIDING ONLINE SHOPPING SERVICES IN CLASS 35
ANIL SANITARY PVT. LTD.
1-A, JITAR NAGAR, PARWANA ROAD, DELHI-110051
COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Used Since :20/04/2012

DELHI
Wholesale services, Retail services and Online retail services related to Rubber, gutta percha, gum, asbestos, mica and goods made from these materials and not included in other classes; plastics in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, not of metal, PVC Conduit Pipes & Fittings, Pipes not of metal, Sanitary fitting, Bathroom fittings, Sanitary ware, Taps, Faucets, Cistern, Water Pipe, Jalies, Connection Pipes, W.C. Sheets, Wash Basin, Stainless steel sink, Kitchen sink, Towel rod and sanitary installations.
VINEET JAIN TRADING AS VIHAAN TRADING CO.
BLOCK-J, PLOT NO.-2855, DSIDC, NARELA INDUSTRIAL AREA, NEW DELHI-110040
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since : 30/11/2016
DELHI
Trading, marketing, wholesaling, advertising, distribution, retailing, import-export and online business service in respect of Tower bolt, handles, knobs and hardwares
4206803  14/06/2019
DLASH TECH PRIVATE LIMITED
1, First Floor, Shiv Complex, Gadhi Bolni Road, Rewari, Haryana-123401
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :19/03/2019

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4206810    14/06/2019
ELEHAN7 PRIVATE LIMITED
S.No-46/2, Sangharsh Chowk, Near Super Saloon, Pune, Maharashtra - 411014
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4206816   14/06/2019
RELIABLE MEDICARE PVT. LTD.
25, DASS & YADAV COMPLEX, PANCHWATI CIRCLE, RAJA PARK, JAIPUR RAJASTHAN-302004
Private Limited
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

WHOLESALE SERVICES, RETAIL SERVICES, DISTRIBUTION OF ADVERTISING MATERIALS, ONLINE RETAIL STORE SERVICES, ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MAIL ORDER RETAIL SERVICES (RELATING TO MEDICINE AND PHARMACEUTICAL PREPARATIONS)
Louis Philippe Golf Leisure

4206968  14/06/2019
ADITYA BIRLA FASHION AND RETAIL LTD.
Madura Fashion and Lifestyle, Khata No 118/110/1, Building 2, Divyashree Technopolis, Yemalur Post, Off HAL Airport Road, Bengaluru- 560037, Karnataka
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

To be associated with:
1283899, 1292481, 1610043, 1610045, 1610047, 1610053

CHENNAI
BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF READYMADE GARMENTS, CLOTHING, SUITS, BLAZERS, SHIRTS, TROUSERS, KNITS, JACKETS, UNDER GARMENTS, TIES, BELTS, SHOES, HEADWEAR, FOOTWEAR, BAGS, LEATHER AND IMITATIONS OF LEATHER AND GOODS MADE FROM THESE MATERIALS, TRUNKS AND TRAVELING BAGS, COSMETICS, PERFUMES, FRAGRANCES, TOILET PREPARATIONS, SUNGLASSES, SPECTACLES, SPECTACLE CASES AND POUCHES, JEWELLERY, CUFF LINKS, TIE PINS AND CLIPS, KEYRINGS, WATCHES AND CLOCKS, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS IN A RETAIL OUTLET; RETAIL STORE SERVICES; BUSINESS ADMINISTRATION; BUSINESS MANAGEMENT; OFFICE FUNCTIONS; RETAIL AND WHOLESALE SERVICES FOR CLOTHING, FOOTWEAR, HEADGEAR, BAGS AND OTHER FASHION ACCESSORIES; ADVERTISING SERVICES RELATING TO CLOTHING, FOOTWEAR, HEADGEAR, BAGS AND OTHER FASHION ACCESSORIES; MARKETING, ADVERTISING; COMPUTERIZED ONLINE ORDERING SERVICES; ONLINE RETAIL STORE SERVICES FEATURING CLOTHING, FOOTWEAR, HEADGEAR, BAGS AND OTHER FASHION ACCESSORIES
LP Ath Work Vinci

4206972  14/06/2019
ADITYA BIRLA FASHION AND RETAIL LTD.
Madura Fashion and Lifestyle, Khata No 118/110/1, Building 2, Divyashree Technopolis, Yemalur Post, Off HAL Airport Road, Bengaluru- 560037, Karnataka
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
To be associated with:
1775549, 1775550, 1933665

CHENNAI
BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF READYMADE GARMENTS, CLOTHING, SUITS, BLAZERS, SHIRTS, TROUSERS, KNITS, JACKETS, UNDER GARMENTS, TIES, BELTS, SHOES, HEADWEAR, FOOTWEAR, BAGS, LEATHER AND IMITATIONS OF LEATHER AND GOODS MADE FROM THESE MATERIALS, TRUNKS AND TRAVELING BAGS, COSMETICS, PERFUMES, FRAGRANCES, TOILET PREPARATIONS, SUNGLASSES, SPECTACLES, SPECTACLE CASES AND POUCHES, JEWELLERY, CUFF LINKS, TIE PINS AND CLIPS, KEYRINGS,WATCHES AND CLOCKS, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS IN A RETAIL OUTLET; RETAIL STORE SERVICES; BUSINESS ADMINISTRATION; BUSINESS MANAGEMENT; OFFICE FUNCTIONS; RETAIL AND WHOLESALE SERVICES FOR CLOTHING, FOOTWEAR, HEADGEAR, BAGS AND OTHER FASHION ACCESSORIES; ADVERTISING SERVICES RELATING TO CLOTHING, FOOTWEAR, HEADGEAR, BAGS AND OTHER FASHION ACCESSORIES; MARKETING, ADVERTISING; COMPUTERIZED ONLINE ORDERING SERVICES; ONLINE RETAIL STORE SERVICES FEATURING CLOTHING, FOOTWEAR, HEADGEAR, BAGS AND OTHER FASHION ACCESSORIES
Louis Philippe Perfect Shoe

4207001  14/06/2019
ADITYA BIRLA FASHION AND RETAIL LTD.
Madura Fashion and Lifestyle, Khata No 118/110/1, Building 2, Divyashree Technopolis, Yemalur Post, Off HAL Airport Road, Bengaluru- 560037, Karnataka
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
To be associated with:
1041518, 1041522, 1283899, 1292481, 1610043, 1610044, 1610053, 1933678, 2321579

CHENNAI
BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF READYMADE GARMENTS, CLOTHING, SUITS, BLAZERS, SHIRTS, TROUSERS, KNITS, JACKETS, UNDER GARMENTS, TIES, BELTS, SHOES, HEADWEAR, FOOTWEAR, BAGS, LEATHER AND IMITATIONS OF LEATHER AND GOODS MADE FROM THESE MATERIALS, TRUNKS AND TRAVELING BAGS, COSMETICS, PERFUMES, FRAGRANCES, TOILET PREPARATIONS, SUNGLASSES, SPECTACLES, SPECTACLE CASES AND POUCHES, JEWELLERY, CUFF LINKS, TIE PINS AND CLIPS, KEYRINGS, WATCHES AND CLOCKS, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS IN A RETAIL OUTLET; RETAIL STORE SERVICES; BUSINESS ADMINISTRATION; BUSINESS MANAGEMENT; OFFICE FUNCTIONS; RETAIL AND WHOLESALE SERVICES FOR CLOTHING, FOOTWEAR, HEADGEAR, BAGS AND OTHER FASHION ACCESSORIES; ADVERTISING SERVICES RELATING TO CLOTHING, FOOTWEAR, HEADGEAR, BAGS AND OTHER FASHION ACCESSORIES; MARKETING, ADVERTISING; COMPUTERIZED ONLINE ORDERING SERVICES; ONLINE RETAIL STORE SERVICES FEATURING CLOTHING, FOOTWEAR, HEADGEAR, BAGS AND OTHER FASHION ACCESSORIES
4207426  15/06/2019
SANJAY YADAV
98, MAHADEV TOTLA NAGAR, KANADIA ROAD INDORE - 452016, MADHYA PRADESH, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS ADMINISTRATION, BUSINESS MANAGEMENT, OFFICE FUNCTIONS, ECOMMERCE, IMPORT AND EXPORT, WHOLESALE AND RETAIL SALE OF SPICES AND VEGETABLES INCLUDED IN CLASS 35.
4207744   15/06/2019
VAISHNAVI R SOLE PROPRIETOR OF THE NESTERY
S-304, OMAXE TWIN TOWERS, SECTOR-50, BLOCK-F, NOIDA - 201301
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4207747  15/06/2019
PREETI AGGARWAL SOLE PROPRIETOR OF BHAWYAKRITI
B 10/ 5 FIRST FLOOR KRISHNA NAGAR DELHI - 110051
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Online retail services relating to clothing, Advertising; Business management; Business administration; Office functions
THOUGHTLYTICS
4207752  15/06/2019
ANKUR TIWARI
S/O: SHAILENDRA KUMAR TIWARI 128/90 E-BLOCK, KIDWAI NAGAR KANPUR KIDWAI NAGAR, KANPUR
NAGAR, UTTAR PRADESH-208011
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
GISTA
4207757  15/06/2019
GAURAV KHURANA
5/183, 3RD FLOOR, STREET NUMBER 5, LAXMI NAGAR, DELHI - 110092
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
Trade Marks Journal No: 1912, 29/07/2019 Class 35

4207789 15/06/2019
DHIRENDRA KUMAR TIWARI
GROUND FLOOR, 72/2, B BLOCK, GYAN MANDIR ROAD, JAITPUR EXTN., BADARPUR, SOUTH DELHI, DELHI, 110044
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Online marketing, Wholesale services for clothing, Retail services for clothing, Mail order retail services for clothing and clothing accessories, Retail or wholesale services for clothing, On-line retail services relating to clothing, On-line wholesale store services featuring clothing, Provision of an on-line marketplace for buyers and sellers of goods and services, Retail services provided by clothing boutiques.
Trade Marks Journal No: 1912, 29/07/2019 Class 35

4208053 16/06/2019
AKHIL A
PUTHUPPARIYARAM P O, MANAKKAD (PART), THODUPUZHA - PUTHUPERIYARAM, IDUKKI, KERALA 6585608
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
CHENNAI
Marketing services, Online marketing services, Marketing consultancy services, Marketing advisory services, Business marketing services, Marketing services, namely, consumer marketing research, Creative marketing design services, Database marketing services, Internet marketing services.
4208093  15/06/2019
RITU SHARMA
36/1376, MATRU KRUPA, 2ND MAIN 1ST CROSS, SADASHIV NAGAR -590001
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
VMARTFASHION
4208193  17/06/2019
M/S V-MART RETAIL LIMITED
PLOT No. 862, UDYOG VIHAR, INDUSTRIAL AREA, PHASE-V, GURGAON-122016.
BODY INCORPORATE
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :09/09/2018
To be associated with:
2356214
DELHI
E-Commerce, Advertising, business management, business administration, office functions; retail, wholesale, import and export of clothing, readymade garments, footwear, bags, accessories and jewelry.
4208599  17/06/2019
Akhilesh Jha PROPRIETOR OF Kifayati Online Shopping
P-272/273 EXT, MOHAN GARDEN, NEW DELHI - 110059
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4208799    17/06/2019
EBCO PRIVATE LIMITED
402-3, HYDE PARK, SAKI VIHAR ROAD, SAKINAKA, ANDHERI (E), MUMBAI - 400 072
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2926489, 3608994

MUMBAI
RETAILING (INCLUDING ONLINE), WHOLESALE DISTRIBUTORSHIP AND ORDERING SERVICES CONNECTED WITH HARDWARE, CUTTING TOOLS, HAND TOOLS, METAL BUILDING MATERIALS, FURNITURE, FURNITURE FITTINGS AND ACCESSORIES, WINDOW AND DOOR FITTINGS AND ACCESSORIES, DRAWER-SLIDES, LOCKS, COSTUME STANDS, CARTS FOR COMPUTERS, COMPUTER RACKS, HOLDERS AND FURNITURE, HANDLES, KNOBS, HOLDERS AND BRACKETS OF ALL KINDS, SAFES AND CUPBOARDS; SHOPPING CENTER; ADVERTISING; PROMOTION OF GOODS AND SERVICES; ORGANIZATION OF EXHIBITIONS AND TRADE FAIRS FOR ADVERTISING PURPOSES.
Trade Marks Journal No: 1912, 29/07/2019

58

ARUN GOPAL MENON
5/1556d28, A5 Metropolis Apartments, Jawahar Nagar Road, Kozhikode, Kerala – 673006

PROPRIETORSHIP

Address for service in India/Attorney address:

RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Used Since: 07/06/2019

CHENNAI

Advertising; business management; business administration; office functions
4208996  17/06/2019
MEHUL JITENDRAKUMAR PANCHAL
302, AALIN, OPP GUJARAT VIDHYAPITH, NR, AJANTA COMMERCIAL CENTRE, B/H JET AIRWAYS OFFICE, ASHRAM ROAD, AHMEDABAD -380014, GUJARAT, INDIA.
ADULT, AN INDIAN NATIONAL
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :02/03/2016
To be associated with:
3697813, 3697814
AHMEDABAD
E-COMMERCE, WHOLESALE AND RETAIL OUTLET FOR AIR PURIFIERS, AIR PURIFYING MACHINES, AIR PURIFYING APPARATUS, ELECTRIC AIR PURIFIERS, THERMAL OXIDIZERS FOR INDUSTRIAL AIR POLLUTION CONTROL, CATALYTIC OXIDIZERS FOR INDUSTRIAL AIR POLLUTION CONTROL, ENVIRONMENTAL CONTROL APPARATUS AND INSTALLATIONS FOR THE PURPOSES OF SANITIZING, ENVIRONMENTAL CONTROL SOFTWARE, ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
4208997  17/06/2019
VARSHA PANCHAL AND KAJAL PANCHAL
F/8, NEW NIKITA PARK, B/H. SUN N STEP CLUB, OPP. NIRANT PARK SOCIETY, THALTEJ, AHMEDABAD – 380 061,
GUJARAT, INDIA.
JOINT APPLICANT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :26/09/2016

AHMEDABAD
ART GALLERY SERVICES FOR COMMERCIAL OR ADVERTISING PURPOSES, RETAIL SERVICES FOR WORKS OF ART
PROVIDED BY ART GALLERIES.
NIYOR INDIA
4209258  18/06/2019
NIYOR INDIA PRIVATE LIMITED
ABHAYAPURI WORD NO-1 ROWMARI PO-ABHAYAPURI ABHAYAPURI BONGAIGAON AS 783384 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Online advertising, Online marketing services, Online ordering services, Computerized online retail store services, Wholesale ordering services, Import-export agency services, Retail services provided by department stores, Retail services provided by online department stores
4210020  18/06/2019
BIRLA CENTURY (A DIVISION OF CENTURY TEXTILES AND INDUSTRIES LIMITED)
CENTURY BHAVAN, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400 030
BODY INCORPORATE

Address for service in India/Attorney address:
ADV.MAHADEV A CHAVAN
QUICK LAW ADVISORY,D-18,Room no 2,Tiranga CHS,Sector-25,Next to Amrutha School,Juinagar Navi Mumbai-400 706,

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, DISTRIBUTION, MARKETING, IMPORT AND EXPORT SERVICES RELATED TO TEXTILES AND TEXTILE GOODS, TEXTILE FABRIC; BEDDING NAMELY SHEETS, PILLOWCASES, QUILTS, BLANKETS, COMFORTERS AND DUVETS.
4210285   18/06/2019
BHARANI VEERA AYYAPPA BALAGAM
31/6/21, Mudugantivari Street, Tanuku - 534211
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Goods import-export agency services.
4210365  18/06/2019
GUNJAN PAI
A603, ORCHID VALLEY OF FLOWERS, TAHKUR VILLAG, KANDIVALI EAST, MUMBAI
Individual
Used Since: 30/01/2015

MUMBAI
Copywriting studio that provides, engaging and relevant advertisement/marketing communication for business and brands
Z MARKETING

4210509  19/06/2019

MOHAMMED TABREZ AHMED

9-3-58/A/74, COMPANY BAGH, MD LINES BESIDE LATEEF MASJID, LANGER HOUZ GOLCONDA, HYDERABAD,
TELANGANA 500008 INDIA

CITIZEN OF INDIA

Address for service in India/Attorney address:

DEEPESH PIPALWA

1-3-183/40/108, Flat no 302, Gayatri Estates, Gandhinagar, Hyderabad, 500080 Telangana India

Proposed to be Used

CHENNAI

Trading and Advertising Services, Marketing and Consultancy Services
4210510  19/06/2019
MOHAMMED TABREZ AHMED
9-3-58/A/74, COMPANY BAGH, MD LINES BESIDE LATEEF MASJID, LANGER HOUZ GOLCONDA, HYDERABAD, TELANGANA 500008 INDIA
CITIZEN OF INDIA
Address for service in India/Attorney address:
DEEPAK PIPALWA
1-3-183/40/108, Flat no 302, Gayatri Estates, Gandhinagar, Hyderabad, 500080 Telangana India
Proposed to be Used
CHENNAI
Trading and Advertising Services, Marketing and Consultancy Services
4210511 19/06/2019
MOHAMMED TABREZ AHMED
9-3-58/A/74, COMPANY BAGH, MD LINES BESIDE LATEEF MASJID, LANGER HOUZ GOLCONDA, HYDERABAD,
TELANGANA 500008 INDIA
CITIZEN OF INDIA
Address for service in India/Attorney address:
DEEESH PIPALWA
1-3-183/40/108, Flat no 302, Gayatri Estates, Gandhinagar, Hyderabad, 500080 Telangana India
Proposed to be Used
CHENNAI
Trading and Advertising Services, Marketing and Consultancy Services.
TRIPMENT

4211297    19/06/2019

TRIPMENT, INC.
12 East 49th Street, 11th Floor, New York, NY 10016

Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI

Providing a website featuring recommendations, ratings and reviews posted by consumers about health care facilities around the world; Marketing services in the field of medical service sector; scheduling of medical appointments in other countries for others, in class 35.
4211930 20/06/2019
MANOJKUMAR TARACHAND JAIN TRADING AS M/S TJL IMPEX
FIRST FLOOR, 114-MADHUPURA COMMERCIAL CENTER, MADHUPURA CHOWK, AHMEDABAD-380 004. GUJARAT. INDIA.
A SOLE PROPRIETOR

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Proposed to be Used

AHMEDABAD
SERVICES OF RETAIL & WHOLESALE OUTLETS, RETAIL, WHOLESALE & SEMIWHOLESALE BUSINESS & SERVICES OF DISTRIBUTION, MARKETING & TRADING RELATING TO DRIED FRUITS, PREPARED DRIED FRUIT MIXES, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, DRIED CORIANDER, CUMIN POWDER, DRIED CUMIN SEEDS, GINGER [SPICE], PEPPER, ANISEED, STAR ANISEED, CLOVES, CARAWAY SEEDS FOR USE AS A SEASONING, TURMERIC, POPPY SEEDS FOR USE AS A SEASONING, FLOUR BASED SAVORY SNACKS, READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION, PAPAD (CEREAL BASED SNACKS), BAKERY GOODS, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; CONFECTIONERY; SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENT, FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS-35.
4212114    20/06/2019
DEEPAK DEY
MASTER COLONY, NAGARJAN, DIMAPUR - 797112 NAGALAND
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Advertising; Business management; Business administration; Office functions
Proposed to be Used

DELHI

Provision of an online marketplace for buyers and sellers of goods and services, Price comparison services, Promoting the goods and services of others on the internet; Demonstration of goods; the bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling customers to conveniently view and purchase those goods.
Trade Marks Journal No: 1912, 29/07/2019  Class 35

RAAJITHA KAADE ARVIND
#21, Ulsoor Road, Next to Andhra Bank, Bharathi Nagar, Bangalore-560042, Karnataka, India
Active

Address for service in India/Agents address:
THIRUPAL GORIGE
#87, 2ND FLOOR, 7TH MAIN, 21ST CROSS, N.S. PALYA, B.T.M. 2ND STAGE, BANGALORE-560076.

Proposed to be Used

CHENNAI
Advertising, Business Administration, Business Management, Wholesale & Retail Outlets, Office Functions
4212989   21/06/2019
NEETU ANNA KURIAN
Modayil Elsa Cottage, Mallapally West P.O, Near YMCA, Nedungadapally, Mallappally, Pathanamthitta, Kerala - 689585
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :02/03/2017
CHENNAI
Advertising; business management; business administration; office functions
4213001  21/06/2019
MAHESH PRATAP
HNO 36 A, POCKET J & K, DILSHAD GARDEN ,DELHI-110095
INDIVIDUAL
Proposed to be Used
DELHI
Advertising, business management, business administration, office functions.
4213195  21/06/2019
ASHISH MOTICHAND JAIN
trading as ;ESJAY ENTERPRISE
SHADE NO. 22, GLOBAL BUSINESS PARK, NEAR ODHAV RING ROAD BRIDGE, ODHAV, AHMEDABAD - 382415 - GUJRAT
Used Since :16/04/2018
AHMEDABAD
PROVIDING OF SERVICES FOR WHOLESALING, RETAILING, TRADING OF ADHESIVE (SIZING), ADHESIVE FOR USE IN INDUSTRY, METAL HARDWARE ITEMS, VENEER AND WOOD SURFACES, OIL FOR USE IN THE TREATMENT OF WOOD, ADHESIVE FOR USE WITH WOOD, ADHESIVE FOR USE WITH LAMINATES INCLUDED IN CLASS 35.
BLUEPURPLE

4215018    24/06/2019
VINITHA JOSEPH
5/734, TNRWA 37, SAADYA, THARA NAGAR II, CHANDRA NAGAR, MARUTHA ROAD, PALAKKAD

PROPRIETOR

Proposed to be Used

CHENNAI

Business Consultancy, Business Management And Organisations Consultancy; Business Administration Consultancy; Business SOP Consultancy, Business Development Consultancy, Office Function Consultancy and their related services.
4215019  24/06/2019
VINITHA JOSEPH
5/734, TNRWA 37, SAADYA, THARA NAGAR II, CHANDRA NAGAR, MARUTHA ROAD, PALAKKAD
PROPRIETOR

Proposed to be Used
CHENNAI
Business Consultancy, Business Management And Organisations Consultancy; Business Administration Consultancy; Business SOP Consultancy, Business Development Consultancy, Office Function Consultancy and their related services.
MR. NITINBHAI NARSHIBHAI RAJAPARA, TRADING AS:- YOGESHWER BRASS INDUSTRIES
PLOT NO. 4684, ROAD NO. X, G.I.D.C., PHASE - III, DARED, JAMNAGAR - 361 004 (GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used

AHMEDABAD

WHOLESALE AND RETAIL OUTLETs, SHOW ROOM, SERVICES RELATING TO DISTRIBUTION, EXPORT, IMPORT, TRADING, ONLINE TRADING AND MARKETING OF HANDLES, LOCKS, BUILDING HARDWARE, FURNITURE FITTINGS AND HARDWARE PRODUCTS, C. P. BATHROOM FITTINGS, BATH INSTALLATION, BATH ACCESSORIES AND SANITARY PARTS AND FITTINGS.